Date: 26/04/2023

Sub: Proposal for establishing State Desk for Goa Industrial Development Corporation (GIDC)

The Proposal for establishing State Desk for Goa Industrial Development Corporation (GIDC) is received from M/s. Invest India - National Investment Promotion & Facilitation Agency. Copy of the proposal is places in the file at C/O1 to C/24. M/s. Invest India is the National Investment Promotion and Facilitation Agency of India, formulated vide Cabinet Note dated 28th August 2009, under the aegis of DPILL Ministry of Commerce and Industry.

As per Cabinet Note. 11/4/2008/IPIC-IV dated 28.8.2009 clause 3.4 "DIPP (Now Known as DPITT) will provide event/ project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries departments of Government of India and State Governments".

M/s Invest India is currently working with the following Ministries through dedicated Desks/ Project Management Units (PMUs)/Projects/Initiatives with a niche and specialized Team of experts:

SNo.	Ministry Body
1.	Ministry of Commerce and Industry
2.	Ministry of Fisheries. Animal Husbandry and Dairying
3.	Programme of the Office of PSA to GOI
4.	Ministry of Food Processing Industries
5.	Ministry of Defence
6.	Ministry of Health and Family Welfare
7.	Ministry of Ayush
8.	Ministry of Tourism
9.	Ministry of Ports. Shipping and Waterways
1().	Ministry of Jal Shakti
11.	Ministry of Women and Child Development
12.	Ministry of Culture
13.	Ministry of Road Transport and Highways
14.	Capacity Building Commission
15.	Ministry of Consumer Affairs, Food and Public Distribution
16.	Ministry of Information & Broadcasting

All of these initiatives have been awarded to Invest India on **nomination** - **basis** (Rule 194 of the GFR) referring the following stated in the cabinet note:

- 1. Clause 3.4 states: DPHT will provide event/project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/departments of Government of India and State governments.
- 2. The company would levy user charges for the services provided.

To provide support in multiple activities including investment promotion and facilitation, legal and procurement support, digitization of state level procedures and approvals, and project monitoring, various interactions have taken place between the officials at Goa Industrial Development Corporation (GIDC) and Invest India to onboard a team of resources as part of the State Desk (SD) Team.

Activities and Deliverables under the Proposal:

Goa Industrial Development Corporation (GIDC) requires highly trained expert resources to implement and execute the activities and deliverables under this Proposal:

- Helping establish a professional team for GIDC in Goa
- Hiring of the resources through Invest India human resources team
- Training the resources on investment promotion and facilitation
- Providing functional workspace for the resources as and when required. This would include dedicated seating arrangement, access to Invest India conference and meeting rooms, internet access, provisioning mobiles & laptops, access to databases (to be charged on actuals) and local conveyance
- Working with larger Invest India team and officials in departments in Government of India
- Familiarizing the team members with country, sector, and special projects teams at Invest India and introducing the team members to senior officials in concerned departments in Gol, bilateral agencies, industry associations and foreign embassies
- Supporting the senior leadership and core investment team based in Goa on selected projects
- Investor targeting Identifying companies in priority sectors of Goa

- Investment Promotion Finalizing events, forums, and webinar for industries department to participate in for investment promotion
- * Investment Facilitation Expediting grounding of the investments committed to the state
- Project Monitoring Team Expediting resolution of large PPP projects, waste management and renewable energy projects along with assessing the startup ecosystem
- Legal and procurement Drafting and amending legal documents and contracts including tender documents, state byelaws, GIDC regulations etc.
- Digitization of state level procedures and approvals Monitor and assist in setting up single window system to digitize procedures and approvals for citizens and ensure accessible, convenient, transparent and timely delivery of services.

Term & Duration

- The Proposed Term of engagement under this proposal is initially for a period of 24 Months. This term can be further extended by both the Parties basis written mutual consent.
- The Period of engagement under this Proposal will not be reduced by either side from the period agreed upon in this Proposal, except by a two-month notice from either side.

Team Composition

The Proposed Team Composition under this Proposal for Year I comprises of:

- Consultant (Equivalent to Manager) (Candidates with 4-Years of Experience)- i
- Consultant (Equivalent to Assistant Manager) (Candidates with 2-4+ Years of Experience) 2
- The team composition for Year 2 under this Proposal will have an additional Consultant (Equivalent to Assistant Manager) (Candidates with 2-4: Years of Experience).
- However, the required team composition may be increased/decreased with a prior written Notice of 60 days, on a mutually agreed basis.

Budget and Terms of payment:

The budget for the creation and sustenance of a State Desk for GIDC is as under.

#	Heading	Cost for Year 1 (Amount in INR Lakhs)
1.	HR Cost	55.65
2.	GST @18%	8.35
3.	Total Amount of Inclusive of GST & Applicable Taxes	64.00

The Budget for Year 2 will be shared with GIDC before the end of Year 1.

The Responsibility Matrix. Review of work, recruitment process, etc are specified in the proposal placed in the file.

Recently Goa-IDC has taken up various works such as digitisation of the services. DGPS survey, standardisation of the various documents and orders, finalizing the Standard Operating Procedures, updation of online services, etc. Establishing a State Desk for Goa Industrial Development Corporation (GIDC) will help in implementing the projects, setting up of project monitoring unit, drafting and standardising various documents and also will assist in by Invest India is submitted for kind perusal and direction.

In view of above, the proposal for establishing State Desk for Goa Industrial Department Corporation (GIDC) by Invest India is submitted for kind perusal and direction.

Dy. General Manager (A)

CM: Submin ed Hor persusal and necessary

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Invest India is the National Investment Romotion and facilitation Agency of India formulated vide Colonnet Note (GOE) dated 28.8.2009 under the ages of DPIIT, Minnistry of Communa & Industry

(P. T.O)

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(conts. ferom pre - progs).

The organisation carrier out all activities on and finds ale a mon-Commercial beis received by the organisation in the of grants/ fundes from DPIIT/ Minnestries/ State Governments.

Invest India com provide following Leavices to Goa-1DC:

- (a) Investor facilitation
- Project Monitoring
- Digitisation of Goa- (DC
- legal Reforms and 150
- Reocusement Mansactions Advisory
- Bustanis Process Re-engenneering etc.

In this segand, of a proposed to Create an Envest Endra Deck with team composition as shown in C/14.

Fustine Invest India has been

working with 16 Minnistères / Bodies on momention based vide the said Cabinet nomination based vide the said Cabinet note and Pule 194 of the GFR as amended from tême de firme.

Based on the above proposal in levely submitted for in-principle approval of Hon'ble Chairman in the Puterst of seaving time. We may take BoD satisfication in the 384th Board meeting.

Total habitity for Gos-IDC will be approximately 275 labbs per year which includes Budget quoted on Go plus additional expuns Budget quoted on Go plus additional expuns. For teamsportation, accommodation etc.

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Date: 05/05/2023

Sub: Proposal for establishing State Desk for Goa Industrial Development Corporation

GIDC has taken up several activities to improve the infrastructure and service delivery to the industries. Some of them are as follows: Revisions of laws governing Goa Industrial Development Corporation; Digitization of GIDC services and creating a Single Window Portal; DGPS Survey of all the Industrial Estates: Improvement of infrastructure in MSME clusters using SIDBI Cluster Development Fund; Creation of Green Corridors, Solid Waste Management facilities etc; Creation of MSME/Startup Incubation Park.

Planning and execution of the above projects requires expert domain knowledge pertaining to Corporate Law, Business Reforms Action Plan 2022 (BRAP), Ease of Doing Business (EoDB), National Single Window System (NSWS), India Industrial Land Bank (IILB), DPR Preparation, Procurement Management, Project Management etc.

The current HR available with GIDC do not have the requisite knowledge or experience to execute the above planned activities. Hence there is a need to engage expert consultants with requisite skills and experience to augment the HR capacity of GIDC.

Proposed team composition to be deployed with Goa Industrial Development Corporation

- 1. Consultant (Equivalent to Manager) (Candidates with 4 years+ of experience) 1
- 2.Consultant (Equivalent to Assistant Manager) (Candidates with 2-4 or more years of experience) 2

For the second year, the team will have an additional Assistant Manager or more based on the requirement of Goa Industrial Development Corporation

Financial implication for Goa IDC

(Amount in INR lakhs)

SN	Item	Cost for 1 year
1	HR Cost	55.65
2	GST @ 18%	8.35
.3	Total (1+2)	64
4	Additional Incentives/Administrative Expenses	11
5	Total (3+4)	75

In view of above agenda is placed in file for kind perusal and approval.

Dy. GM (Admn)

GM:

(5/05/2023

In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC). So also as per the approved notings at N/4, N/5 & N/6.

A memorandum of Understanding between Goa-IDC & Invest India has been signed on 17/07/2023 for establishing State Desk for Goa-IDC for initially period of two years which may be further extended on mutually agreed basis between parties. The mutually discussed and agreed upon budget for the creation and sustenance of a State Desk is as detailed below:

S. No. Heading		(Amount in INR Lakhs) Year 1
1	Human Resource Cost	24.84
2	GST & other Applicable Taxes	4,47
	Total	29.31

Any other expenses over and above the mentioned table will be charged with 15% Admin cost and GST & other applicable taxes. As per 8.1 Invest India to submit quarterly progress report, comprising achievements against agreed milestones.

The expenditure incurred towards Air tickets, accommodation, Food, etc. on the officials of M/s Invest India from Delhi to Goa as on date is as detailed below:

Sr. No.	Name	Amount	Total Paid
1.	Ms. Aprajita Singh	Rs.5,416/-	Rs.12,738.00
2.	Ms. Aprajita Singh	Rs.7,322/-	
3.	Ms. Aprajita Singh	Rs.6,093/-	Rs.24,830.00
-1.	Ms. Aprajita Singh	Rs.18,737/-	
5.	Ms. Aprajita Singh	Rs.14,030/-	Rs.14,030.00
6.	Shri. Akshay Hariharan	Rs.77,005/-	Rs.77,005.00
7.	Shri. Bhaskar Chaturvedi	Rs.81,010/-	Rs.81,010.00
8.	Shri. MNK Ramakrishna	Rs.60,991/-	Rs.60,991.00
9.	Shri, Vivek Kumar Soni		

	Total		Rs.5,31,250.00
15.	Shri. Akshay Hariharan	Rs.69,606/-	Rs.69,606.00
14.	Ms. Aprajita Singh	Rs.25,265/-	Rs.25,265.00
13.	Shri. Akshay Hariharan	Rs.83,941.96	Rs.83,942.00
12.	Ms. Aprajita Singh	Rs.32,931.32	
11.	Ms. Aprajita Singh	Rs.25,811/-	Rs.58,742.00
10.	Shri. Rishabh Katyal	Rs.23,091/-	Rs.23,091.00

Now, email dated 05/10/2023 is received from M/s Invest India enclosing a letter NO.INV-IN/23-24/1004 dated 05/10/2023 requesting to release funds for two quarters as per the cost summary detailed below:

S. No.	Description	Amount
A	Human Resources Cost	11,49,885/-
В	GST	2,06,979/-
C	Total (A+B)	13,56,864/-

In view of above, the summary cost for two quarters i.e. Rs.13,56,864/- is put up for approval and release of payment. Advance.

- Barcha

Office Manager(Off)

Dy. G.M.(A) In new of New between Gor LDC. & Invest-ladic me noy referre the payment.

SLAO/G.M.(A) H/C

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50/0/23

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Section of the

Date: 09/10/2023.

As approved at N/9, a payment voucher for sum of Rs.13,56,864/- including GS in favour of 'Invest India' towards quarterly advance for establishing Invest India State Desk for GIDC, is put up for payment.

A payment voucher is placed in file for signature.

Asst.(ICS)

Asst. (ICS

Asst. A/c Manager

A

July 38 - Final Fi

Appear I

PSL

Andit Observation No. 1 Sub: Improper selection of MIs Invest- India an Jervice provider on nomination basis in Victorian of hAR 2017.

with reference to shove andit-query draft reply is placed in file at 0/54 to 0/56 for bild permal and approved.

Sunt G.M. A MIC) Submitted for approved

Sajila
The original capy of Audib observation I is netained for anward submision to senior -Auditor.

OM.

Date:- 07/03/2024.

We are in receipt of Email dated 22/02/2024 along with bills (placed at C/69 to C/60) and letter dated 12/02/2024 and 15/02/2024 enclosing bills (placed at C/80 to C/70) towards reimbursement for trip to Goa from 27/01/2024 to 30/01/2024 in regards to flight tickets Goa to Delhi and vice versa, Hotel & Food of the Invest India Delegates which is as detailed below:

	Name	Expense Type	Date	Amount
1)	Mr. Akshay Hariharan	Flight ticket,	27/01/2024 to	Rs. 30,968/-
		Hotel & Food	30/01/2024	
2)	Ms. Mansi Gupta	Flight ticket	27/01/2024 to	Rs. 22,023/-
			30/01/2024	
3)	Ms. Akriti Bajaj	Flight ticket,	27/01/2024 to	Rs. 23,240/-
		& Food	30/01/2024	

Vide letter No.Goa-IDC/InvestGoa2024/5198 dated 15/01/2024 invitation were sent to join the Invest-Goa 2024 summit on 29/01/2024 at Taj Cidade Goa, Dona Paula, Goa, to Mr. Akshay Hariharan , Assistant Manager Invest India, Ms. Mansi Gupta, Consultant Invest India and Ms. Akriti Bajaj (placed at C/59 to 57).

Submitted for perusal and necessary decision.

Office Manager(C.ff)

Dy. G.M.(A)

G.M.(A)

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P.T.01

N/13 Continue from Prepage: On scruting, it is observed that the bills one not being certified by the official of competent authority of concerned section and no revenue stomp is being affixed. C-Afo. For compliquée at x' pol. per remarks both plante to fee we may settle the bills of per previously adepted procedure. AMA. It is to state that previously Eduly certified and certified nd also revenue stomp was attized. Continy bills for lettener! D 4- 6m -O. D. (off) kon

Bills are certified and put up for Payment-Dy. For. Jeasmitted to Accounts for Justin westerd. GM! OL leave.

Payment vocacher continued to N/17

Date: 29/04/2024

Sub: Release of funds towards

In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide resolution no 02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation (Goa-IDC).

A memorandum of understanding between Goa-IDC and Invest India has been signed on 17/07/2023 for establishing a State Desk for Goa-IDC for an initial period of two years which may be further extended on mutually discussed and further agreed upon budget for the creation and sustenance of a State Desk approved at N/8.

As approved at N/10 payment of Rs. 13,56,864/- towards the Invest India as advance for 2 quarters from July 2023 for establishing Invest India State Desk for GIDC is released.

Now, we are in receipt of an email dated 26/04/2024 along with the bills (Placed at C/I/4) and a letter dated 25/04/2024 enclosing bills towards human resources for Goa-IDC desk from 17/01/2024 to 28/03/2024.

In this regard, the cost towards Goa-IDC desk i.e. Rs. 5,39,829/- for the above mentioned period is put up for approval and release of payment.

Office Manager (Off.)

Dy. GM (Admn):

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22/04/29

\ PJ.O.

Date: 09/05/2024.

Asst.(ICS)

The file is forwarded by PSL for release of payment to 'Invest India' for establishing State Desk for Goa-IDC and settlement of previous advance.

As per N/14 to N/15 following vouchers are put up;

- 1. For sum of Rs.5,39,829/- including IGST in favour of 'Invest India' towards Invoice No.SINV/24-25/0001 dated 25/04/2024 for Human Resource Cost for Goa-IDC Desk from 17/01/2024 to 28/03/2024, is put up for payment.
- 2. Journal Voucher towards Invoice No.SINV/23-24/0034 dated 09/10/2023 for settlement of previous advance Rs.13,56,864/sanctioned at N/10 of Human Resource Cost for Goa-IDC Desk, is put up for signature. 1,60,737/-

10% After deducting Income Tax @ 2% Rs.32,148/- and IGST TDS @ 2% Rs.32,148/-, the net amount payable is Rs.4,75,533/- 3,46,944/-

The Vouchers along with RTGS letter are placed in file for signature.

Asst.A/c Manager

As you above submission, ventical the payment woucher and Journal woucher Howards human resource cost for estable - Vishing Javest Jadia Desk CrIDC from 12/01/24 to 28/03/29 (and deducted Income tage & GSFTDS of previous advance settlemen will no. 5:2nv/23-24/0034 dt. 09/10/23) Approval may be accorded for expenditure Sometion of B. 5,39,829/-. in former of " Juest India!

c. IA.o. May like to accord expenditure sanction for 25,39,829/2 in Favour of "Invest India", as proposed at 'A' above. Reylos/ 24

Invest India

Billing Location : Delhi

First Floor, Vigyan Bhawan Annexee, Maulana Azad

Road , NEW DELHI - 110011, DL, IND

Phone: 011-23048155

Email: bhaskar.chaturvedi@investindia.org.in

CIN No: U91100DL2009NPL197064 Website: www.investindia.gov.in GSTIN :07AACCI1869A1ZV



TAX INVOICE

BILL TO:

Kind Attention

Invoice Number

: SINV/24-25/0001

GOA INDUSTRIAL DEVELOPMENT CORPORATION

Invoice date

:25-04-2024

OT NO. 13-A-2, EDC COMPLEX, PATTO PLAZA,

NJIM GOA, GOA, GA, IND, 403001

Due Date

:24-05-2024

PLACE OF SUPPLY :30-GA

GSTIN/Unique ID : 30AAATG7792F1ZR

Sr. No. Description of the goods HSN code/SAC code GST Rate Currency Amount Human Resource Cost-from 17 Jan 2024 to 28th Mar 2024 999799 18.00 INR 4,57,482 SUB TOTAL 4,57,482 IGST 82,347

5,39,829 Total Invoice Amount

Amount In Words: FIVE LAKH THIRTY NINE THOUSAND EIGHT HUNDRED TWENTY NINE RUPEES ONLY ******

Bank details

npany name

: INVEST INDIA

Bank name

; CENTRAL BANK OF INDIA-MAIN

Bank account no

3579607775

IFSC Code

; CBIN0280298

Swift Code

For INVEST INDIA

Authorized Signatory

Invest India

Billing Location : Delhi

First Floor, Vigyan Bhawan Annexee, Maulana Azad

Road , NEW DELHI - 110011, DL, IND

Phone: 011-23048155

Email: bhaskar.chaturvedi@investindia.org.in CIN No: U91100DL2009NPL197064

Website: www.investindia.gov.in GSTIN :07AACCI1869A1ZV



TAX INVOICE COPY

BILL TO :

Kind Attention

GOA INDUSTRIAL DEVELOPMENT CORPORATION

OT NO. 13-A-2, EDC COMPLEX, PATTO PLAZA, .NJIM-GOA,GOA,GA,IND,403001

GSTIN/Unique ID :30AAATG7792F1ZR

PLACE OF SUPPLY :30-GA

Invoice Number

: SINV/23-24/0034

Invoice date

: 09-10-2023

Due Date

: 31-10-2023

HSN code/SAC code GST Rate Currency Sr. No. Description of the goods Amount 11,49,885.00 BEING AMT RECEIVED FOR 999799 18.00 INR HIRING A RESOURCE FOR GOA-IDC DESK SUB TOTAL 11,49,885.00 IGST 2,06,979.00

Total Invoice Amount Amount In Words: THIRTEEN LAKH FIFTY SIX THOUSAND EIGHT HUNDRED SIXTY FOUR RUPEES AND THIRTY PAISE ONLY *****

: details

company name

: INVEST INDIA

Bank name

: CENTRAL BANK OF INDIA

- MAIN

Bank account no

: 3579607775

IFSC Code

: CBIN0280298

Swift Code

Authorized Signatory

For INVEST INDIA

13,56,864.00

This is computer generated invoice and no physical signature and stamp is required.



FW: Goa-IDC Invoice/Payment Receipt

Ramakrishna Manepalli <r.manepalli@investindia.org.in>
To: "goaidc1965@gmail.com" <goaidc1965@gmail.com>

Fri, Apr 26, 2024 at 9:22 AM

Cc: Pravimal Abhishek <pravimal.abhishek@ias.gov.in>, Bhaskar Chaturvedi
bhaskar.chaturvedi@investindia.org.in>, Shivam Batham <shivam.batham@investindia.org.in>, Rishabh Katyal <rishabh.katyal@investindia.org.in>

Respected sir,

Please find the Invest India fund request Letter for Human Resource Cost from 17th Jan 2024 to 28th March 2024 for your necessary action.

Regards

Ramakrishna

(Cuoted text hidden)

2 attachments

GIDC Fund request Letter.pdf

CBI MAIN ACCOUNT Mandate form.pdf





Ref. INV-IN/23-24/1006 Date: 25th Apr - 2024

To, Shri Pravimal Abhishek IAS, Managing Director, Goa - IDC 13-A-2, EDC Complex, Patto Plaza, Panjim Goa 403 001

Sub: Request for release of funds

Dear Sir,

This is with reference to in principal approval provided for Goa-IDC Desk via email dated 17 July 2023, in continuation to which the Invest India hired a resource as approved via mail by Goa-IDC.

Please find below the cost summary:

S. No.	Description	Amount
А	Human Resources Cost - from 17th Jan 2024 to 28th March 2024	4,57,482
В	GST @18%	82,347
C	Total (A + B)	5,39,829

As per the above mentioned, we request you to kindly instruct your office to release the fund of INR 5,39,829 (Rupees Five Lakh Thirty Nine Thousand Eight Hundred Twenty Nine Only) in favour of Invest India.

Enclosed:

1) Mandate Form for Bank details

Yours Sincerely For Invest India,

M.N.K. Ramakrishna AVP – Finance

MANDATE FORM

Electronic Clearing Service (Credit Clearing)/ Real Time Gross Settlement (RTGS)
facility for receiving payments.

Details of Accounts Holders:-	
Name of Account Holder	
	INVEST INDIA
Complete Contact Address	ISTFLOOR VIGYAN BHAWAN ANNEXE, MOULANA AZA
	ROAD, NEW DELHI 110011
Telephone Number/Fax/E-mail	B11-2304B101
Bank Account Details:-	
Bank Name	CENTRAL SANGOF INDIA
Branch Name with Complete Address, Telephone	THE ASHOK HOTEL NEW DELHI 110021
Whether the Branch is computerized?	YES
Whether the Branch is RTGS enabled? If yes then what is the Branch's IFSC Code	YES IFSC -CBIN0280298 (0-ZERO)
Is the Branch also NEFT enabled?	YES
Type of Bank Account (SB/Current /Cash Credit)	
	CURRENT
Complete Bank Account No. (Latest)	3579607775
MICR Code of Bank	110016007

Date of effect:-

I hereby declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information I would not hold the use Institution responsible. I have read the option invitation letter and agree to discharge responsibility expected of me as a participant under the Scheme.

Date

Certified that the particulars furnished above are correct as per our records.

Signature of Customer

Signature of Customer

1. Please track a photocopy of cheque along with the verification obtained from the bank.

 In case your Bank Branch is presently not "RTGS enabled", then upon its up gradation to "RTGS Enabled" branch, please submit the information again in the above proforms to the Department at earliest.

Date: 12/02/2024

The Managing Director Goa Industrial Development Corporation

Patto-Panaji Goa.

Sub: Reimbursement for trip to Goa for Invest Goa 2024-reg.

Dear Sir,

Reference visit to Goa from 27th January to 30th January 2024 for the purpose of attending and conducting a session in Invest Goa 2024, requesting to reimburse the travel expenses incurred.

Date 01

Please find enclosed herewith invoices towards the same amounting to Rs. 22,023/-

I declare that Rs. 22,023/- was spent for the above mentioned purpose for the office use. I further declare that I do not claim this expenditure from elsewhere.

Regards,

(Mansi Gupta)

Expenditure Statement						
Traveller Name:	Mansi Gupta					
Expense Type	Date	Bill Number	Self/ Company	Amount in Rs.		
Flight ticket (Delhi to Goa)	27th January 2024	240126451760	Self	8408		
Flight ticket (Goa to Delhi)	30th January 2024	22933834371	Self	13615		
Total Expenditure				22023		

(Mansi Gupta)

Username & Signature

Bank Details

Account Holder's Name:

Mansi Gupta

Bank Name:

ICICI Bank

Branch:

Universal Business Park branch

Account No.

244601000521

IFSC:

ICIC0002446



ticket Trip ID: 240126451760

C cleartrip

New Delhi to Goa Sat. 27 Jan 2024

Vistara

DEL 12:45

15:30 GOX

UK - 555

Sat. 27 Jan 2024 a Gandhi Airport

Sat, 27 Jan 2024

Terminal 3

Goa - Manohar International Airport

Meals booked - 1x Vegetarian Indian Meal

TRAVELLERS

AIRLINE PNR

TICKET NO.

▲ MS MANSI GUPTA

Fare type: STANDARD

国民以及交叉的股份

64IMN2

2285106047820

This booking is covered by medi-concel refund

TIP: Cross-pack with a travel companion. That way, if the airline loses your luggage, you'll still have half the clothes you need for the week.

- . Note: Except for medical devices, electronic devices which are larger than a cell phone/smart phone cannot be carried in the cabin of the aircraft
- Note: Only cell phones of dimension Length: 15cm x Width. 9.3cm x Depth. 1.5cm are allowed in the cabin paggage. Please carry all other electronics. equipment inside check-in baggage.
- Use your Trip ID for all communication with Cleartrip about this booking
- . Please reach the airport 3 hours before the departure time. Check-in counters at the airport close 60 minutes before departure.
- Your carry-on baggage shouldn't weigh more than 7kgs
- . Carry photo identification, you will need it as proof of identity while checking in
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- . For hassie free processing, cancel/amend your nickets with Clearnip instead of boing so directly with Airline

FARE BREAKUP

Total Fare:	85.	8.408	
GST(Airline):	Rs.	397	
Discounts And Cashbacks.	Rs.	-976	
Other charges:	Rs.	615	
User Development Fee	R5	475	
Passenger service fee.	Rs.	9.1	
Base Fare:	Rs.	7.806	



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E-Ticket

Paytm Booking ID: 22933834371 Booked on: 30 Jan 2024 09:49 AM o Flights

2/98

Any kind of explosive, infectious, flammable, toxic, corrosive or radioactive substances/materials are 'Dangerous Goods' & are prohibited from being carried in any hand baggage or check-in baggage. Kindly check the airline guidelines to ensure safe travel.



Onward Flight

Goa Mopa to Delhi

PNR

6QJFM6



Vistara UK-558

Partially refundable

GOX 19:35

Tue 30 Jan, 2024

Goa Mopa, Manohar International Airport 2h 35m Economy 22:10

DEL

Tue 30 Jan, 2024

Delhi, Indira Gandhi Airport, Terminal 3

Traveller

Ms. Mansi Gupta

Ticket



(!) Important

- Please carry your Government (Diproof for all passengers to show during security check and check-in. Name or Guyarnment.
 ID proof should be same as on your ticket.
- We recommended you to reach airport 2 hrs cefore departure time. Airline oneck-in counters typically close 1 or problem departure time

MANSI GUFTA



24x7 Flights Helpline 0120 4880880



Vistara Support 9289228888



24X7 Care paytm.com/care

*Always carry ticket and your ID proof while travelling



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Baggage Allowance (per person)

Vistara 355

Goa Mopa to Delhi

1 piece x 7 kg / adult

1

1 piece x 15 kg / adult

Important

- Please check with the airline on the dimensions of the baggage.
- The baggage info is indicative. Please check airline website for accurate policy. Paythm is not responsible for change in airline baggage policies.

Cancellation Fee (per person)

■ Vistara UK 553

Goa Mopa to Delhi

Arrellan

A STATE OF THE STATE

Day - 200

F 201 1445

This airline allows cancellation only before 24 hrs from departure time (Upto Jan 29th, 07:35 PM).

Important

- Displayed Airline cancellation fee is indicative. Cancellation charges may differ at the time of cancellation & will be charged as per actual.
- Convenience fee is non-refundable. Any pashback availed will be adjusted in final refund amount.

Reschedule Fee (per person)

₩ Vistara UK - 558

Goa Mopa to Delhi

Artine Fee

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This airline allows rescnedule only before 24 hrs from departure time (Upto Jan 29th, 07:35 PM).



24x7 Flights Helpline 0120 4880880



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*Always carry ticket and your ID proof while travelling



Important

- Customer will also have to bear the fare difference between the old and the new booking, if any,
- Airlines don't allow addition or removal of last name. However, they may allow corrections in spellings. involving 1-2 characters. Please contact us to find out if modification is possible for your ticket.
- Please contact our customer dare at 0120 4880880 to reschedule your booking.
- Airline fee shown is indicative, please check with the airline for the actual fare.



₹ Fare & Payment Details

Base Fare Applicable charges and taxes collected on behalf of airline	₹ 12270 ₹ 2045
Airline Fare	₹14315
Paytm Convenience Fees (Inclusive of GST)	₹ 100
Instant Discount	- ₹ 800
Total Booking Amount	₹13615

MANSI GUPTA



24x7 Flights Helpline 0120 4880880



Vistara Support 9289228888



24X7 Care paytm.com/care

*Always carry ticket and your ID proof while travelling





Fwd: Reimbursement for Invest Goa 2024

1 message

Goa Industrial Development Corporation <goaldc1965@gmail.com> To: admngoaidc@gmail.com

Thu, Feb 22, 2024 at 9:54 AM

(M/Holm)

----- Forwarded message -----

From: Akshay Hariharan <akshay.hariharan@investindia.org.in>

Date: Wed, Feb 21, 2024 at 6:17 PM

Subject: Reimbursement for Invest Goa 2024

To: goaidc1965@gmail.com <goaidc1965@gmail.com>

Dear Sir,



Please find enclosed all the invoices along with covering letter and expenditure sheet.

I will be sharing the originals through courier shortly.

Requesting your help in having the same processed.

Regards,



Akshay Hariharan

Legal Specialist

M: +' J8' 144250

E: akshay.hariharan@investindia.org.in

A: Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi - 110011

investindia.gov.in

o.wiaki

4478_001.pdf 720K

Traveller Name:	Akshay Hariharan			
Expense Type	Date	Bill Number	Self/ Company Amount	Amount
Flight Ticket -Delhi to Goa and Goa to Delhi	27th and 30th January 2024	LANRHC and ADSEMR	Self	Rs. 27,095.00
Food	30th January 2024	DS00414516	Self	Rs. 873.00
Food	28th January 2024	D500829786	Self	Rs.1,322.00
Food	27th January 2024	062842-1	Self	Rs. 1,678.00
Total Expenditure			A. P. Carlotte	Rs. 30,968.00

(Akshay Hariharan) Username & Signature

SBI Rail Bhawan New Delhi 34129685921 SBIN0003771 State Bank of India

Bank Details Bank Name: Brench:

Account No.

13 per the direction car softs

0/93

Date: 20/02/2024

To.
The Managing Director
Goa Industrial Development Corporation
Patto Plaza -Panaji Goa.

Sub: Reimbursement for trip to Goa for purpose of Invest Goa 2024.

Dear Sir,

Reference visit to Goa from 27th January to 30th January 2024 for the purpose of Invest Goa 2024, requesting to reimburse the travel and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 30,968/-

I declare that Rs. 30,968/- had spent for the above refereed purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Regards.

(Akshay Hariharan)

YOUR VISTARA ITINERARY FOR PAR LANKHE

the MISTARG RESERVATIONS retisket@amadeus.com/

AKSHAYHARIHARAN QYAHOO CO IN

Cities Friday 26 January, 2024 at 12:38 pm IST

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© 928 922 8888

Passenger : Haribaran Akshay Mr (ADT) Booking ref : LANRHC

Ticket number : 228 3409134648

Issuing office
VISTARA RESERVATIONS, CUSTOMER SERVICE CENTRE.
WWW.AIRVISTARA.COM, DELHI
Telephone =919289228888
Date 25Jan-2024

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Credit/Debit Card issued outside India used to purchase the ticket may get verified at the time of check-in to avoid any fraudulent use. If the customer fails to authenticate payment, they may be required to pay the ticket amount again at the airport. TSAL reserves the right to deav boarding incase the customer fails to do so.

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PAYMENT DETAILS

FARE DETAILS

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Confirmation: Order number: MSWYCG, Booking references: Flight: ADSEMR

Flight Network (customercare in en@support flightnetwork.com)

akshayhariharan@yahoo.co in

Tuesday, 30 January, 2024 at 10444 am IST

Problems seeing this e-mail? Click here



flight network

Order number

Than-you for booking your hip with us! Here's important information about your reservation, and some great offers just for you.

Important information about your trip on My Bookings

By clicking on "My Bookings" you will find your travel document with your booking number as well as check-in reference for the airline. Remember to keep these available while traveling.



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🕮 Book transfer

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You can buy your add-on products here!

Thank you for your order!

Ordering person

Akshay Hariharan

Booking No. Goz - New Delhi

ADSEMR

Address

C2/2261, Vasant Kunj Avenue 5

Order number Order date MSWYCG

110070 New Delhi India

1-

E-mail

aksnaybannaran@yanoo.co.in

Phone daytime Viobile number 91 9811144250 91 9811144250

30 Jan 2024

For the latest flight information of booking ADSEMR, click the following link www.tripcase.com Here you can also find your e-ticket number and the booking reference of the airline. Note that this will be updated within 24 hours of your reservations being made.
If you don't have an account, you'll have to create one. Then use your last name and booking number to log in.

One-way | Goa - New Delhi

Goa -- New Delhi, One-way

Goa · New DelhiBooking No.: ADSEMR

Aleshay



Tou'll soon be on your way! Before that, four questions:

Have you checked your spam folder? We send all our communications by small, so keep a careful eye on your spam folder to make sure that our or has for tiend up there.

Have you booked a hotel? It so you must print out that confirmation along with your hotel voucher as well as this confirmation.

Do you want to cancel your booking or is there something wrong in this confirmation? If your departure is before our next telephone time, please iteritact the airline, notel provider or rental car provider directly.

Have you booked a round-trip ticket or one-way ticket with several segments? Make sure to use them in sequence. If not, many airlines will refuse transport on subsequent segments (i.e., failure to use one segment of a journey could invalidate the rest of the licket). For round-trip tickets, list taking your outbound fight may result in your infound fight peling cancelled by the airline.

Figst Network a shown on your bank statement as required of payment. Fight Network cannot accept responsibility for any costs in connection with unpuring overnight stays, transport in the event of a change of airbort or similar situations. You can find travel conditions and FAOs at intentional transfer to the conditions are required work continuous.

Flight Network wishes you a pleasant inpf

Need more help? Contact us.

Address information

Gologate International AB, Sox 1340, SE-751 43 Uppsala, Sweden, Corp. ID no. 556538-1265, VAT no. SE556538126501

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Bill Amount			2200.00
State GST	9.00	6	198.00
Contral GST	9.00		198.00
Total Amount			2596.00
Cashier Name	40		ROHIT

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INVOICE ISSUED FOR FLIGHT

UK UK - 555

DEL . GOX 27-01-2024

Akrt Bajaj (PNP. 54GL30) (Ticket No. 5106046489)

CUSTOMER MAME

Akriti Bajaj

BOOKED BY

Akriti Bajaj

CUSTOMER ADDRESS pocket A/12 , Delhi - 110019

PAYMENT BREAKUP

unit using applicable flight taxes collected on behalf of airline & other ancillary charges)

Salbiba Service

Fees

IGST @ 18%

INR 9135.0

INR 261.86

INR 47.14

Total Booking Amount

INR 9444.0

This is a computer generated invoice and does not require Signature/Stamp,

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Whather the tax is Payable on reverse charge basis. No This is not a ward traver document

PAN

AADCM5146R

HSN/SAC 998551

SERVICE DESCRIPTION Reservation Services For Air

Transportation

06AADCM5146P1ZZ

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited 19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana

REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana

KINVOICE

42-03 OF \$049.1 Time to

201-1-14030-1



INVOICE ISSUED FOR FLIGHT

UK LK 555

GOX -- DEL 30-01-2024

Aknti Baja, (PtvR 607,52) Ticket No 51062503.79 (

CUSTOMER NAME

Akriti Bajaj

SOCKED BY

Akriti Bajaj

CUSTOMER ADDRESS

bocket A/12 | Delhi - 110019

PAYMENT BREAKUP

in cluding applicable fught taxes collected on behalf of airline & other ancillary charges.

Galbibo Service

Fees

IGST @ 18%

INR 11060.0

INR 135.59

INR 24.41

Total Booking Amount

INR-11220.0

This is a computer generated invoice and does not require Signature/Stamp.

GST creditionanged by the airline operator is only available against the invoice issued by the respective airline operator. If you are looking for the ainline GST invoice, please check the airline website & download it from there

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PAN AADCM5146R HSN/SAC 998551

SERVICE DESCRIPTION Reservation Services For Air

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CIN

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U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor, Epitome Building No. 5, DLF Cyber City. DLF Phase III, Gurugram-122002, Haryana REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF

Phase III, Gurugram-122002, Haryana

Date: 15/02/2024

To, The Managing Director Goa Industrial Development Corporation Patto-Panaji Goa.

Sub: Reimbursement for trip to Goa for Invest Goa 2024-reg.

Dear Sir.

Reference visit to Goa from 27th January to 30th January 2024 for the purpose of attending and conducting a session in Invest Goa 2024, requesting to reimburse the travel expenses incurred.

Please find enclosed herewith invoices towards the same amounting to Rs. 23,240/-

I declare that Rs. 23,240/- was spent for the above-mentioned purpose for office use. I further a declare that I do not claim this expenditure from elsewhere.

Regards,

(Akriti Bajaj)

4017 4 40H



Expenditure Statement

Traveller Name:	Akriti Bajaj			
Expense Type	Date	Bill Number	Self/ Company	Amount
Flight Ticket - Delhi to Goa	27th Jan 2024	G06A124I04485958	Self	9,444.00
Flight Ticket -Goa to Delhi	30th Jan 2024	G06A124104533400	Self	s- 1120C
Food	28th Jan 2024	4370	Self	259€
Total Expenditure				23,240.00

Akriii Bajaj

Username & Signature

Bank Name:

Branch:

Account No.

IFSC:

Account Name:

ICICI Bank Alaknanda

102301501879

Akriti Bajaj ICIC0001023

Del. Gal As Partle direction at N 13 Rellies Shieds (M. 14)

Great Gain:			
Item	Qt	Rate	Value
KADHAI PANEER	. 1	450.00	450.00
SCBHI ALCC	2	380.00	380.00
NAAN BUTTER		150.00	150.50
ROTI TANDOORI	2	120.00	240.00
KULCHA MASALA	2	180.00	380.00
RAITA SUBZ RAI		120.00	240.00
DAL É FORTUNE		380.00	380.00
Bill Amount			2200.00
State GST	9.00		198.00
	9.00		194.00
Total Amount			2896.00
Cashier Name :			2500120

6-1-1-1

TAX INVOICE

INR 9444.0

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MAN CHIEF 303

INVOICE ISSUED FOR FLIGHT

DEL - GOX 27-01-2024

AKATI Bajaj (PNR: 54GL80) (Ticket No: 5106046489)

CUSTOMER NAME 100031 87 Akriti Bajaj Akriti Bajaj

CUSTOMER ADDRESS pocket A/12 , Delhi - 110019 PAYMENT BREAKUP

INR 9135 0

(including applicable flight taxes collected on behalf of a rline $\hat{\mathbf{n}}$ other and large charges)

Golbibo Service INR 261.86

Fees

INR 47.14 IGST @ 18%

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Total Booking Amount

SERVICE DESCRIPTION
Reservation Services For Air 744 HSM/SAC ADCM5146R 998551 Transportation

O6AADCM5146R1ZZ U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

REGISTERED DEFICE 19th Floor, Episome Building No. S. DLF Cyber City, DLF Phase II. Gurugram-122002, Haryana 19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana



TAX INVOICE

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2472

19:01:2024

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WAY CHIE

GOX - DEL 30-01-001-

Akrin Baja (PNR 607)63 (Ticket no 6106066373

CUSTOMER MAME

1001110 11

Akriti Bajaj

Akriti Bajaj

CUSTOMER ADDRESS pocket A/12 , Delhi - 110019 PAYMENT BREAKUP

INVOICE ISSUED FOR FLIGHT

*Fare charges NR 11060 0

(including applicable flight taxes collected on behalf of airline & other antillary

Golbibo Service INR 135.59

Fees

IGST @ 18% INR 24 41

Total Booking Amount

INR 11220.0

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PAN ADCM5146R HEMISAC

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SERVICE DESCRIPTION Reservation Services For Air

Transportation

06AADCM5146R1ZZ

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-122002, Haryana

ABDISTBABD 049108

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana



Goa Industrial Development Corporation

Date: 12/02/2024

Sub: Reimbursement for trip to Goa for Invest Goa 2024-reg.

Dear Sir,

To.

The Managing Director

Patto-Panaji Goa.

Reference visit to Goa from 27th January to 30th January 2024 for the purpose of attending and conducting a session in Invest Goa 2024, requesting to reimburse the travel expenses incurred.

Please find enclosed herewith invoices towards the same amounting to Rs. 22,023/-

I declare that Rs. 22,023/- was spent for the above mentioned purpose for the office use. I further declare that I do not claim this expenditure from elsewhere.

Regards,

(Mansi Gupta)



	Expendit	Expenditure Statement			
Traveller Name:	Mansi Gupta				
Expense Type	Date	Bill Number	Self/Company Amount in Rs.	Amount in Rs.	
Flight ticket (Delhi to Goa)	27th January 2024	240126451760	Self	8408	-
Flight ticket (Goa to Delhi)	30th January 2024	22933834371	Self	13615	1
Total Expenditure				22023	1

Username & Signature (Mansi Gupta)

Account Holder's Name: Bank Details

Mansi Gripta ICICI Bank

Bank Name:

Branch:

Account No.

IFSC:

244601000521 ICIC0002446

Universal Business Park branch

As Partie directions of MIS Rill in calyest for Perports · NO BA

ticket Trip ID: 240126451760



New Delhi to Goa Sat, 27 Jan 2024

Vistara

DEL 12:45

15:30 GOX

UK + 393

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Sax 31 jan 302 | Sua - Mandhar International Airpoin

Meals socked - 1x Vegetarian Indian Meal

TRAVELLERS

AIRLINE PNR

TICKET NO.



Fare type: \$TANDARD



641/4/4/2

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This booking is covered by medi-crincel refund

TIP: Cross-pack with a travel companion. That way, if the airline loses your luggage, you'll still have half the clothes you need for the week.

- Note: Except for medical devices, electronic devices which are larger than a call phartefathan chene cannot be carried in the capin of the automate.
- Wots: Only cell phones of dimension Langth: 15cm (1997) 3 Scall a Septim 1 Schmars allowed in the capit baggage. Please sarry 80 other discrepa-equipment inside check-in baggage.
- Use your Tho ID for all communication with Disacting adopting
- Please reach the airport 3 hours before the dedarture times Chapters to unless it the surger close \$3 minutes before apparature.
- Your carryson baggage shouldn't weigh more than high
- Sarry photo mantification, you will need it as a read that it is a read and indicate in
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- Compusary Surfatines for Sale Travel www.spassop.com/gave-safe,
- Please note as per government regularizes, it is no monetal place in the Englishment in some states in the Englishment gaze may lead to temps of operating. Please trees are departed above to the Englishment some transfer of the Englishment some transf
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Total Fara	As	3,428



Manage bookings online Visit cleartrip.com/support

O Vistara helpline +91-9289228888 / + 91-9958962222 (3) Need Help? Call +91 9595 333 333

Paytm Booking ID: 22933834371 Booked on: 30 Jan 2024 09:49 AM o o Flights

Any kind of explosive, in actique, flammatie, their storage is represented automorphism and functional discretify are promitted from being certical in any heart to page or shorten discrete. Singly check the sistem purchines to ensure safe travel.

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Onward Flight

Goa Mopa to Delhi

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Vistara UK-558

GOX 19:35

Tue 30 Jan, 2024

Goa Mopa, Manohar International Airport 22:10

DEL

Tue 30 Jan, 2024

Deihi, Indira Gandhi Airport, Tarminal 3

Traveller

Ms. Mansi Guota

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24x7 Flights melpline 0120 4880880



9289228888



24x7 Care paytm.com/care

*Always carry ticket and your ID proof while travelling



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- Customer will also have to cean the fare to the service this section, that and main document, if any
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Fare & Payment Details

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MANSI GUPTA



24x7 Flights Helpline 0120 4880880



Vistara Support 9289228888



24x7 Care paytm.com/care

*Always carry ticket and your ID proof while travelling





Fwd: Reimbursement for Invest Goa 2024

1 message

Goa Industrial Development Corporation <goaldc1965@gmail.com> To; admngoaidc@gmail.com

Thu, Feb 22, 2024 at 9:54 AM

(My (Mahan)

------ Forwarded message ------

From: Akshay Hariharan <akshay.hariharan@mxustimbia.org.m> Date: Wed, Feb 21, 2024 at 6:17 PM Subject: Reimbursement for Invest Goa 2024

To, goaldc1965@gmail.com <goaldc1965@gmail.com>

Dear Sir,



Please find enclosed all the invoices along with covering letter and expenditure sheet.

I will be sharing the originals through courier shortly.

Requesting your help in having the same processed.

Regards.



Akshay Hariharan

Legal Specialist

M: +' J81 144250

Ет акараулалынды ўступлінена этро-

A: Vigyan Bhawan Annexe, Mautans Azad Road, New Delni - 11001

investindia.gov.in

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4478_001.pdf 720K

		Expenditure Statement		
Frageller Name:	Akshay Hariharan	RH Nambor	Soff Company Amount	Amount
Flight Ticket -Delhi to Goa		DID NUMBER	Sett Company	Singuit
and Goa to Dellhi	27th and 30th January 2024	LANRHC and ADSEMR	Self	Rs. 27,095.00
Food	30th January 2024	D500414516	Self	ks. 873.00
Food	28th January 2024	D500829786	Self	Rs.1,322.00
Food	27th January 2024	062842-1	Self	Rs. 1,678.00
Fotal Expenditure				Rs 30,968.0

(Akshay Harihanan) Usemame & Signature

Bank Name: Bank Details

IFSC: Account No. Branch:

State Bank of India

SBI Raif Bhawan New Delhi 34129085921

SEIN0003771

Date: 20/02/2024

To, The Managing Director Goa Industrial Development Corporation Patto Piaza -Panaji Goa.

Sub: Reimbursement for trip to Goa for purpose of Invest Goa 2024.

Dear Sir,

Reference visit to Goa from 27th January to 30th January 2024 for the purpose of Invest Goa 2024, requesting to reimburse the travel and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 30,968/-

I declare that Rs. 30,968/- had spent for the above refereed purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Regards,

(Akshay Haribaran)

c 166

YOUR VISTARA ITINERARY FOR PNR LANRHO

From: VISTARA RESERVATIONS (eticket@amadeus.com)

AKSHAYHARIHARAN@YAHOO CO.IN

Date Firday 26 January, 2024 at 12.38 pm IST

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Services Tax

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Confirmation: Order number: MSWYCG, Booking references: Flight: ADSEMR

- Elight Network (customercare in-en@support lightnetwork com-
- akshayhariharan@yahoo.co in
- Tuesday, 30 January, 2024 at 10:44 am IST

Problems seeing this e-mail? Click here



flight network

Orger inumber

MSWYCG

Thank you for booking your trip with ush Here's important extermores about your tenersation, and some great offers just for you

Important information about your trip on My Bookings

By clicking on "My Bookings" you will find your travel document with your booking number as well as check-in reference for the airline. Remember to keep these available while traveling.

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Show deals

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Thank you for your order!

Organing person

Akshay Harihatan

C2/2261, Vasant Kunj Avenue 5

110070 New Dein

E-mail

Address

akshayharinaran@ydnco.co.in

Phone daytime Mobile number

91 9811144250 91 9811144250

Booking No. Goa - New Delhi

Order number Order date

ADSEMR MSWYCG

30 Jan 2024

For the fatest flight information of booking ADSEMR, click the following link www.tripcase.com Here you can also find your e-ticket number and the booking reference of the airline. Note that this will be updated within 24 hours of your reservations being made If you con't have an account, you'll have to create one. Then use your last name and booking number to log in.

One-way | Goa - New Delhi

Goa -- New Delhi, One-way

Goa · New DelhiBooking No.: ADSEMR





ານນ"ll soon be on your way! Before that, four questions:

Have you checked your spam folder? We send all our communications by empt, as keep a careful eye on your spam folder to make sure that our emails don't end up there.

Have you booked a hotel? If so, you must brint out that confirmation along with your notel voucher as well as this confirmation

Do you want to cancel your booking or is there something wrong in this continuation? If your departure is before our next tolorphone time, please contact the airline, hotel provider or rental car provider cirectly.

Have you booked a round-trip ticket or one-way ticket with several sagments." Make sure to use them in sequence. If not, many airlines will refuse transport on subsequent segments (i.e., failure to use one segment of a journey could invalidate the rest of the ficket). For sound-trip tickets, not taking your outbound flight may result in your modured flight being cancelled by the airline.

Flight Network is snown on your bank statement as recipient of payment. Flight Network cannot accept responsibility for any dosts in connection with unplantied overnight stays, transport in the event of a change of aircord or similar situations. You can find travel conditions and FAOs at its entire transport of the event of a change of aircord or similar situations. You can find travel conditions and FAOs at its entire transport of the event of a change of aircord or similar situations.

Flight Network wishes you a pleasant trip!

Need more help? Contact us.

Address information

Gologate International AB, Box 1340, SE-751 43 Uppsala, Sweden, Corp. (U) no. 556538-1265, VAT no. SE556538126501

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In case of a GST registered customer, this invoice should not be treated as the Tax invoice. A Tax invoice would be subsequently issued with QR code, after it is validated on the invoice Registration Portal. In case of an unregistered customer, this shall be the final Tax invoice.

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Mansi Gupta

From:

Akriti Bajaj

Sent:

07 March 2024 12:25

To:

Mansi Gupta

Subject:

Fw. Invite for Invest Goa Summit 2024 Tentative Programme Schedule - Breif,pdf

Attachments:

From: Managing Director Goa IDC <investgoa-2024@goa.gov.in>

Sent: Tuesday, January 23, 2024 10:47 AM
To: Akriti Bajaj <akriti.bajaj@investindia.org.in>
Cc: ankur pramal <ankur.pramal@cii.in>
Subject: Invite for Invest Goa Summit 2024

Dear Ms Bajaj,

Greetings from the Government of Goa.

I am pleased to inform you that the Goa Industrial Development Corporation (Goa-IDC) in partnership with the Confederation of Indian Industry (CII) as the National Partner is organizing 'Invest Goa 2024 Summit' on 29th January 2024 from 1000 Hrs. to 1800 Hrs. at Hotel Taj Cidade de Goa Horizon in Goa.

The summit aims at providing a platform for key stakeholders to interact, brainstorm & deliberate on the leading best practices on the way forward to tap opportunities of growth for the state of Goa. The Summit will witness the participation of industry experts, key government officials, thought leaders, distinguished political personalities along other eminent stakeholders.

While we are awaiting confirmation of Shri Piyush Goyal, Hon'ble Union Minister, Ministry of Commerce, Government of India, Hon'ble Chief Minister of Goa, Dr. Pramod Sawant has kindly consented to grace the occasion.

In this context, I am writing to extend a personal invitation to join the summit. Your participation would add tremendous value to the session and the summit.

Please find attached the tentative program schedule for your kind referral. Your office may connect with *Mr. Cecil Pinto*, *Cll at* +91 98229 82505 for any further clarification/co-ordination in this regard.

I look forward to your favorable response and to meeting you at the summit.

Warm Regards,

Mr. P. Pravimal Abhishek IAS Managing Director Goa Industrial Development Corporation. (A Govt. of Goa undertaking)



invest 6 of 2024

29 "JANUART"2024

Ref: Goa-IDC/InvestGoa2024/ 5 1 + 2 Date: 15/01/2024

Dear Ms. Gupta,

Invitation for 'Invest Goa 2024 Summit'

Greetings from Government of Goa.

The state of Goa has achieved commenceable strates in terms of economic growth & prosperity over the past decade. Goa proudly holds the distinction of possessing the highest per capital neome among all states in the country. With the logistics advantages & strategic location of state, the state government is continuously working towards making state an lattractive investment destination in the country.

I am pleased to inform you that Covernment of Coalis organizing the pioneering edition of Invest Goa 2024 Summit' on 29" January 2024 at Taj Cidade Goa, Dona Paula, Goa with Cliffas National Partner & "Invest India" as the Knowledge Partner of the conclave.

Hon'ble Chief Minister of Goa, Dr. Pramod Sawant has kindly consented to grace the occasion as the Chief Guest of the conclave which would witness participation of industry experts, key government officials, thought leaders, distinguished political personalities along with other eminent stakeholders. The conclave alms at providing a platform for key stakeholders to interact, brainstorm & deliberate on the leading best practices on way forward to tap opportunities of growth for the state of Goa Conclave would showcase an inaugural season followed by three sectoral seasons nightighting the state's potential in Logistics & wanthousing sector, IT & ITES / Electronics sector & Countries Session.

I are waiting! to extend my pleasonal include to you to join us at the summit. Your participation would add trainengous value to the conclave.

roug office may connect with Mr. Cecil Pinto, CII at +91 98229 82505 for any further clarification / co-ordination in this regard.

Looking forward for your positive revert.

Warm Rogards,

(P. Pravimal Abhishek, IAS)
Managing Director

Ms Maansee Gupta, Consultant, Invest India



invest 5 = 2024

29" JANUARY 2024

Ref: Goa-IDC/InvestGda2024/ 514 S. Date: 15/01/2024

Dear Mr. Hariharan,

Invitation for 'Invest Goa 2024 Summit'

Greenings from Government of Gos

the state of Con has achieved commendable stress in terms of economic growth & prosperity about the past decade. Goa proudly holds the distinction of possessing the highest per capital acome among all states in the country with the logistics advantages & strategic location of state, the state government is continuously working towards making state an attractive investment destination in the country.

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i am writing to extend my personal invitation to you to join us at the sammit. Your participation would add transendous value to the conclave.

From office may connect with Mr. Cool Finals Cit at +91 98229 82505 for any further planted by to-ordination in this regime.

Lucking forward for your positive revert

Warm Regards,

(P. Pravimal Abhishok, IAS)
Managing Director

Mr. Akshay Hariharan, Assistant Manager, Invest India

Audit Observation No: 1

Sub: Improper Selection of M/s Invest India as Service provider on nomination basis in violation of GFR 2017

Invest India and Goa Government:

Invest India appeared to be the ideal choice for Goa Government as it one of the shareholders in Invest India and has been closely working with Invest India for getting necessary investments into Goa. A dedicated Goa State team already exists in Invest India and has been providing necessary support to the state government investment targeting and facilitation.

Allocation of work to Invest India on Single Source Nomination GFR Rule 194

- The award of work to Invest India has been done following due process and basis of selection is furnished below.
 - a. Invest India is the only National Investment Promotion and Facilitation Agency of India, formulated vide Cabinet Note dated 28th August, 2009, under the aegis of Department of Promotion for Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry. It is incorporated as a Section 8 company limited by shares, under Companies Act, 2013, (erstwhile Section 25 Companies Act, 1956).
 - b. Invest India was formed as a Section 8 Company (Not-for-Profit) through a Cabinet Note on 11th November 2008 under Department of Promotion for Industry and Internal Trade (DPIIT). The Chairman of the Board of Invest India is Secretary, DPIIT.
 - c. Invest India carries out all its activities on a non-commercial basis. The funds received by the organization for the performance of its varied activities are in the form of Grants/Funds received from DPIIT/Ministries/Departments/State Governments.
- II. Goa-IDC had referred to the following pars of Cabinet note of Central Govt, through which Invest India has been established the extract of the same has been provided below:
 - a. "Clause 3.4.1 DIPP (Now Known as DPIIT) will provide event/project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/Departments of Government of India and State governments."
 - b. "Clause 3.4.2 The company would levy user charges for the services provided."
 - c. Management Structure:
 - The ex-officio Chairperson (non-executive) of the Board of Directors of the Company, is the serving Secretary of DPIIT.
 - 6 Directors to be appointed by DPIIT, Ministry of Commerce and Industry and Government of India (including ex-officio nomination of Secretary, DPIIT);
 - iii. 2 Directors (Nominee) to be appointed by FICCI, one of whom shall be the SG (Secy. General);
 - iv. 2 Directors (Nominee) to be appointed by CII, one of whom shall be the Director General
 - v. 2 Directors (Nominee) to be appointed by NASSCOM, one of whom shall be the President;

31

- vi. 3 Directors shall be appointed as Independent Directors (including the Managing Director & CEO, Invest India)
- III. Additionally, it may be noted that Invest India is the only entity at central level dedicatedly working for the investment promotion and facilitation services and is helping central and state governments with various activities and National importance activities such as:
 - a. Invest India is a sector agnostic entity which works across various sectors and states including Goa State. Invest India manages the PDC Divisions and has dedicated sector, state and country teams who bring with them relevant knowledge and expertise.
 - b. Invest India has a dedicated Strategic Research and Support Unit which provides research inputs to enable focussed investor interactions across government, curates research papers and blogs highlighting India's market opportunity and policy updates, supports government to develop policies amongst other initiatives. This unit has in the past collaborated and worked with various Ministries. Invest India aims to utilize the existing knowledge base and expertise to assist Goa-IDC in carrying out the project successfully.
 - c. situations where execution of the assignment may involve use of proprietary techniques or only one consultant has requisite expertise. (iv) Under some special circumstances, it may become necessary to select a particular consultant where adequate justification is available for such single-source selection in the context of the overall interest of the Ministry or Department. Full justification for single source selection should be recorded in the file and approval of the competent authority obtained before resorting to such single-source selection Invest India because of its unique structure is the only entity directly providing multi-directional avenues and opportunities to any Department pursuing specific goals, through its access to 130 Countries' through collaborative MoU's & WAIPA, 23 State Governments as shareholders and Project Development Cells in 29 Indian Ministries.
 - d. Further, Invest India's mandate provides for sponsor and support specific studies which would target identified sectors and technologies relevant for investment in India, providing feedback to State Governments, Central Ministries for policy initiatives required to facilitate further investments into india and to encourage interaction with academics, intellectuals, industry and trade organizations and Government Departments on investment issues amongst others.
- IV. Accordingly Invest India was asked to make a presentation to Goa-IDC and after multiple rounds of discussions and deliberations a proposal was submitted by Invest India which was accepted by the Board of Goa-IDC which eventually led to the signing of the MoU.

V. Cost Competitiveness

- a. Invest India ensures fairness and equity, and has a procedure in place to ensure that the prices are reasonable and consistent with market rates for tasks of a similar nature.
- All the cost being incurred under this MoU is on actual cost plus 15% administration charges.
- c. The hiring of resources for the desk was done by following the due process of inviting applications through Invest India portal and advertisements. All the resumes were properly scrutinized and interviews were jointly held by the management of

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- Invest India and Goa-IDC. After thorough screening and interview process the candidates were finalized.
- d. The salary was fixed and approved as per the Invest India's Board approved range and is in line with the cost being paid by other Central and State Government Departments.
- e. 15% Administration Charges are also as per the Board approved policy and are being paid by other Central and State Government Departments.
- VI. Invest India also has a similar MoU with the Meghalaya State Investment Promotion Board where 15% admin cost is being charged by Invest India.

The engagement of Invest India by Goa IDC is justified by clause 194 of the GFR and clause 3.10.1 of single source selection because the existing scope of work to be carried out for Goa IDC is a natural continuation of existing work being performed by the Invest India team's research units. It maybe noted that the present MoU with Invest India has been approved by the Board of Goa-IDC and all necessary due diligence had been done.

Further, before the signing of MoU with Invest India it was also confirmed that Invest India already has engagements with the following Central Ministries/Departments on nomination basis.

S. N	No. Ministry/ Body
1.	Ministry of Commerce and Industry
2.	Ministry of Fisheries, Animal Husbandry and Dairying
3.	Programme of the Office of PSA to GOI
4.	Ministry of Food Processing Industries
5.	Ministry of Defence
6.	Ministry of Health and Family Welfare
7.	Ministry of Ayush
8.	Ministry of Tourism
9.	Ministry of Ports, Shipping and Waterways
10.	Ministry of Jal Shakti
11.	Ministry of Women and Child Development
12.	Ministry of Culture
13.	Ministry of Road Transport and Highways
14.	Capacity Building Commission
15.	Ministry of Consumer Affairs, Food and Public Distribution
16.	Ministry of Information & Broadcasting

51-Gy. GM (A).





OFFICE OF THE ACCOUNTANT GENERAL, GOA

Audit bhavan, Green Valley, Alto Porvorim, Goa- 403 521



30/11/23

Camp: Goa IDC, Panaji Date: 30 October 2023

Audit Observation 1

Sub: Improper selection of M/s Invest India as service provider on nomination basis in violation of GFR 2017

A Memorandum of Understanding (MoU) was made (17 July 2023) between Goa IDC and M/s Invest India for establishing a State Desk to extend both technical and management support in effectively implementing the short-term and long-term strategy formulated by Goa IDC for enhancing the Ease of Doing Business in the State of Goa, including industrial promotion, legal and procurement support, digitization of state level procedures and approvals, and project management. An internal team consisting of three consultants of Invest India was to operate in the Desk from the office of the Goa IDC and to function under the overall supervision of the managing Director of Goa IDC. The duration of the MoU was initially for a period of two years, extendable on mutually agreed basis between parties. The financial implication of the MoU on Goa IDC was ₹.75 lakh per annum, which included the human resource cost with GST and other applicable taxes. Goa IDC was also liable to reimburse any other expenses incurred by the team of Invest India with 15 per cent Administration cost and GST & other applicable taxes. In line with MoU provisions, an amount of ₹.13.57 lakh was already approved (October 2023) for payment to invest India.

Audit scrutiny revealed that:

The work was awarded to M/s Invest India, a non-Government Company with a combined 49 per cent shareholding by Department for Promotion of Industry and Internal Trade (DPIIT-37.50 per cent) and 23 State Governments/ Departments (11.50 per cent) on nomination basis without inviting 'Expression of Interest' by misquoting Rule 183 of General Financial Rules, 2017 (GFR 2017) and also under the pretext that M/s Invest India is a Central Government Company. As per Rule 183 of the GFR 2017 where the estimated cost of the consulting service is up to ₹.25 lakh, preparation of a long list of potential consultants may be done on the basis of formal or informal enquiries from other Ministries or Departments or Organizations involved in similar activities. Where the estimated cost of the consulting services is above ₹.25 lakh, in addition to the above procedure, an enquiry for seeking 'Expression of Interest' from consultants should be published on Central Public Procurement Portal, GeM and on its

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OFFICE OF THE ACCOUNTANT GENERAL, GOA



Audit bhavan, Green Valley, Alto Porvorim, Goa- 403 521

own website. As per Rule 184, on the basis of responses received from the interested parties, consultants meeting the requirements should be shortlisted for further consideration. The number of shortlisted consultants should not be less than three. As per Rule 194, the selection by direct negotiation/ nomination, on the lines of single tender mode of procurement is considered appropriate only under exceptional circumstances such as tasks that represent a natural continuation of previous work carried out by the same firm, in case of emergency situations, only one consultant has the requisite expertise, or it shall ensure fairness and equity, and shall have a procedure in place to ensure that the prices are reasonable and consistent with market rates.

Goa IDC should have resorted to tender formalities by inviting 'Expression of Interest' in selecting the service provider as the financial implication was above ₹.25 lakh, which was ₹.75 lakh in the instant case. By selecting a party on nomination basis, without revealing/ disclosing on records the primary negotiations with the party, Goa IDC violated Rule 183, 184 and 194 of the GFR 2017, due to which Goa IDC lost the chance of getting a reasonable and competent rate consistent with market rate for the services. It was also observed that the in-principle approval for the formation of the Invest India Desk to be operated in Goa IDC was communicated (01 May 2023) to Invest India even before a formal decision was taken (Resolution No.2/2023) in the 384th Board Meeting held on 09 May 2023. Goa IDC was receiving the proposal (25 April 2023) from Invest India for the formation of the Desk without Goa IDC having invited any formal proposal from Invest India, as evident from the records.

Thus, by selection of M/s Invest India, a non-Government Company, as service provider on nomination basis without undergoing tender formalities, disregarding the magnitude of financial implication has resulted in violation of Rule 183, 184 and 194 of the GFR 2017, which in turn prevented Goa IDC from getting a reasonable and competent rate consistent with market rate for the services hired.

Specific remarks on the above observation may please be offered.

Sr. Audit Officer

To Managing Director Goa IDC, Panaji.



Goa Industrial Development Corporation <goaidc1965@gmail.com>

c 15'

Fwd: Goa - IDC, Desk

Vishal Garg <vishal.garg@investindia.org.in>

Thu, Oct 5, 2023 at 12:43 PM

To: "goaidc1965@gmail.com" <goaidc1965@gmail.com>

Cc: Akshay Hariharan <akshay.hariharan@investindia.org.in>, Ekta Jha <ekta.jha@investindia.org.in>, Rishabh Katyal <rishabh.katyal@investindia.org.in>

Dear Sir,

Please find the updated request letter for releasing funds for Two Quarters.

am (Heros).

Regards

Vishal Garg

From: Vishal Garg

Sent: Tuesday, October 3, 2023 10:22 AM

To: 'goaldc1965@gmail.com' <goaldc1965@gmail.com>

Cc: Akshay Hariharan <akshay.hariharan@investindia.org.in>; Ekta Jha <ekta.jha@investindia.org.in>

Subject: FW: Goa - IDC, Desk

Dear Sir.

[Quoted text hidden]

----- Forwarded message -----

From: "Pravimal Abhishek I.A.S." <pravimal.abhishek@ias.gov.in>

To: Rishabh Katyal <rishabh.katyal@investindia.org.in>

Cc: Priya Rawat <priya.rawat@investindia.org.in>, Bhaskar Chaturvedi <bhaskar.chaturvedi@investindia.org.in>, Varun Sood <varun.sood@investindia.org.in>, Aprajita Singh <aprajita.singh@investindia.org.in>, Akshay Hariharan <akshay.hariharan@investindia.org.in>, Goa InvestIndia <goa@investindia.org.in>, Sudarshna Singh <sudarshna.singh@investindia.org.in>

Bcc:

Date: Mon, 17 Jul 2023 09:31:39 +0000

Subject: Re: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Approved as proposed.

From: "rishabh katyal" <rishabh.katyal@investindia.org.in>

To: "Pravimal Abhishek I.A.S." <pravimal.abhishek@ias.gov.in>

Cc: "priya rawat" <pri>priya.rawat@investindia.org.in>, "bhaskar chaturvedi" <bnaskar.chaturvedi@investindia.org.in>, "varun sood" <varun.sood@investindia.org.in>, "aprajita singh" <aprajita.singh@investindia.org.in>, "akshay hariharan" <akshay.hariharan@investindia.org.in>, goa@investindia.org.in, "sudarshna singh"

<sudarshna.singh@investindia.org.in> Sent: Monday, July 17, 2023 1:07:29 PM

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir,

10/5/23, 4:04 PM

Gmail - Fwd: Goa - IDC. Desk

Reference below mail, this is a gentle reminder to share confirmation on the following:

- Change of resource allocation from 2 Assistant Managers and 1 Manager to 3 Managers
- The additional resource to be hired in Year 2 will be Manager and not Assistant Manager

With respect to the above, there will also be changes to the budget amount proposed earlier. We will be sharing the revisions post discussion with HR and finance teams.

Also, please note that Anu has accepted the offer today and her start date is today (17th July 2023) and will be in Goa on 19th July 2023. We will send the offer letter to Eshank post confirmation on the above.

Look forward to your response.

Regards

Rishabh

From: Rishabh Katyal

Sent: Friday, July 14, 2023 5:08 PM

To: Pravimal Abhishek I.A.S. pravimal abhishek@ias.gov.in

Varun Sood <varun.sood@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan <akshay.hariharan@investindia.org.in>; Goa InvestIndia <goa@investindia.org.in>; Sudarshna Singh

<sudarshna.singh@investindia.org.in>

Subject: RE. Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir,

As discussed today (14th July 2023), we will make the following changes in the MoU (original MoU attached):

- Change of resource allocation from 2 Assistant Managers and 1 Manager to 3 Managers
- The additional resource to be hired in Year 2 will be Manager and not Assistant Manager

With respect to the above, there will also be changes to the budget amount proposed earlier. We will be sharing the revisions post discussion with HR and finance teams.

Request your confirmation on the above points so we may roll out the offer to the 2 selected candidates.

Look forward to your support.

Regards,

Rishabh

0/49

From: Rishabh Katyal

Sent: Thursday, July 13, 2023 9:51 AM

To: Pravimal Abhishek I.A.S. <pravimal.abhishek@ias.gov.in>

Cc: Priya Rawat <priya.rawat@investindia.org.in>; Bhaskar Chaturvedi
bhaskar.chaturvedi@investindia.org.in>; Varun Sood <varun.sood@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan

<akshay.hariharan@investindia.org.in>; Goa InvestIndia <goa@investindia.org.in>; Sudarshna Singh

<sudarshna.singh@investindia.org.in>

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir.

Thank you for sharing the approval. We will discuss the same with HR team at Invest India and initiate the process of onboarding for the candidates.

With respect to the MoU, we look forward the inputs/ updates.

We are very excited to start the partnership with Goa-IDC and look forward to continue and enhance our collaboration on multiple areas of engagement.

Regards.

Rishabh

From: Pravimal Abhishek I.A.S. <pravimal.abhishek@ias.gov.in>

Sent: Wednesday, July 12, 2023 3:22 PM

To: Rishabh Katyal <rishabh.katyal@investindia.org.in>

<akshay.hariharan@investindia.org.in>; Goa InvestIndia <goa@investindia.org.in>; Sudarshna Singh

<sudarshna.singh@investindia.org.in>

Subject: Re: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Rishabh,

My apologies for the delayed response.

Based on the interview held virtually, please confirm the candidature of Ms. Anu Miniyapla and Mr. Eshank Bansal for the Invest India Desk to be set up in Goa-IDC. The HR team may kindly confirm the same to the candidates officially and start their onboarding procedure. It would be ideal if the candidates can start working as early as possible.

Regarding the MoU, we are making some minor edits to the draft and will revert to you in a couple of days.

Looking forward to welcoming the candidates and starting a new partnership with Invest India.

10/5/23, 4:04 PM

Gmail - Fwd; Goa - IDC, Desk

Thanks & regards,

Pravimal Abhishek IAS.

Managing Director, Goa-IDC

From: "rishabh katyal" <rishabh.katyal@investindia.org.in>

To: "Pravimal Abhishek I.A.S." pravimal.abhishek@ias.gov.in>

Cc: "priya rawat" <priya.rawat@investindia.org.in>, "bhaskar chaturvedi" <bhaskar.chaturvedi@investindia.org.in>, "varun sood" <varun.sood@investindia.org.in>, "aprajita singh" <aprajita.singh@investindia.org.in>, "akshay hariharan" <akshay.hariharan@investindia.org.in>, goa@investindia.org.in, "sudarshna singh" <sudarshna.singh@investindia.org.in>

Sent: Monday, July 10, 2023 10:53:43 AM

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir

Reference trail mail, this is a gentle reminder for approval on the following:

- 1. Attached MoU with effective date as 5th July 2023. We will coordinate with you and discuss details of formal MoU signing, however to initiate the HR process of hiring request for your approval
- 2. Finalized candidates for Goa-IDC desk

3.

- 3. a. Anu Muniyapla
 - b. Eshank Bansal

Look forward to your response.

Thanks,

Rishabh

From: Rishabh Katyal

Sent: Wednesday, July 5, 2023 5:34 PM

To: Pravimal Abhishek I.A.S. <pravimal.abhishek@ias.gov.in>

Cc: Priya Rawat <priya.rawat@investindia.org.in>; Bhaskar Chaturvedi

bhaskar.chaturvedi@investindia.org.in>; Varun Sood <varun.sood@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan

<akshay.hariharan@investindia.org.in>; Goa InvestIndia <goa@investindia.org.in>; Sudarshna Singh

<sudarshna.singh@investindia.org.in>

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir,

As per our discussion today (5th July 2023), please find attached memorandum of understanding (MoU) between Goa-IDC and Invest India. Request you to share your approval on mail for 5th July 2023 as the 'Effective Date' for implementation of the MoU.

Additionally, following are the candidates shortlisted and finalized as per the interviews conducted by you and Invest India team:

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- Anu Muniyapla Attached is her evaluation form and CV
- Eshank Bansal Attached is his evaluation form and CV

Request your approval on mail for the candidates finalized and the evaluation forms submitted so the HR may initiate the process of onboarding the candidates for Goa-IDC desk.

With respect to the third position, we have a few candidates shortlisted/ on-hold and will set up time to discuss on the final decision for them.

Look forward to your response.

Regards,

Rishabh

From: Rishabh Katyal

Sent: Wednesday, May 24, 2023 4:52 PM

To: Pravimal Abhishek I.A.S. <pravimal.abhishek@ias.gov.in>

Cc: Priya Rawat <priya.rawat@investindia.org.in>; Bhaskar Chaturvedi
bhaskar.chaturvedi@investindia.org.in>; Varun Sood <varun.sood@investindia.org.in>; Vijay Jawa <vijay.jawa@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan <akshay.hariharan@investindia.org.in>; Goa InvestIndia <qoa@investindia.org.in>

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir.

Reference trail mail and approval from GIDC board for Invest India Desk for Goa IDC, please find attached the draft Memorandum of Understanding (MoU) for your perusal.

Request you to review the document and share in case of any changes. Once the MoU is finalized, we may proceed with signing of the same.

We look forward to our next phase of collaboration with Goa IDC and successfully working together on various initiatives.

Regards,

Rishabh

From: Pravimal Abhishek I.A.S. <pravimal.abhishek@ias.gov.in>

Sent: Monday, May 1, 2023 5:26 PM

To: Rishabh Katyal <rishabh.katyal@investindia.org.in>

Cc: Priya Rawat <priya.rawat@investindia.org.in>; Bhaskar Chaturvedi
bhaskar.chaturvedi@investindia.org.in>;

https://mail.google.com/mail/u/0/?ik=0e41907549&view=pt&search=all&permmsgid=msg-f:1778898703254909847&simpl=msg-f:1778898703254

10/5/23, 4:04 PM

Gmail - Fwd: Goa - IDC, Desk

Varun Sood <varun.sood@investindia.org.in>; Vijay Jawa <vijay.jawa@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan <akshay.hariharan@investindia.org.in>; Goa InvestIndia (sgoa@investindia.org.in>; Akshay Hariharan <akshay.hariharan@investindia.org.in>; Goa InvestIndia

Subject: Re. Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Rishabh.

Thank you for sharing the proposal. This mail may be treated as **approval** for the proposal from Goa Industrial Development Corporation to create 'Invest India Desk for Goa-IDC' with the following amendments.

Revisions in the Proposal:

- 1. Clause 4.1: SPOC to be nominated by Goa Industrial Development Coporation.
- 2. Clause 7: The competent courts(s) at Goa shall have the territorial jurisdiction.

Additional Incentives:

- 1. Eiligibility: For candidates who are currently working with Invest India and having a minimum work experience of 1 (one) year with Invest India.
- 2. Incentives:

2

- 2. a. Accommodation based on mutually agreed terms with Invest India
 - b. Local transportation based on mutually agreed terms with Invest India
 - c. Career growth opportunities like authoring research papers/policy briefs, recognition certificates/Letter of Recommendations etc., based on mutually agreed terms with Invest India.
 - d. Travel to Investment Summits/Conferences based on mutually agreed terms with Invest India.

I am expecting candidates with the motivation to do policy research while working with Goa Industrial Development Corporation so that this assignment can help in career progression of the candidates.

Let me know if any further discussion is required.

Thanks & regards,

Pravimal Abhishek IAS,

Managing Director, Goa-IDC

From: "rishabh katyal" <rishabh.katyal@investindia.org.in>

To: "Pravimal Abhishek I.A.S." <pravimal.abhishek@ias.gov.in>

Cc: "priya rawat" <pri>priya.rawat@investindia.org.in>, "bhaskar chaturvedi" <bhaskar.chaturvedi@investindia.org.in>, "varun sood" <varun.sood@investindia.org.in>, "vijay jawa" <vijay.jawa@investindia.org.in>, "aprajita singh" <aprajita.singh@investindia.org.in>, "akshay hariharan" <akshay.hariharan@investindia.org.in>, qoa@investindia.org.in>,

Sent: Tuesday, April 25, 2023 1:19:27 PM

Subject: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir.

c/45

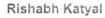
Reference our discussions, please find attached the Invest India Desk Proposal for Goa Industrial Development Corporation (GIDC) for your perusal.

Request you to review and share in case of any suggestions. As a next step, we propose a meeting on the same to take this forward, please share convenient date and time for the same.

Look forward to your response.

Thanks and regards,

Rishabh



Assistant Vice President

M: +91-9999987888

E: rishabh.katyal@investindia.org.in

A: Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi - 110011

www.investindia.gov.in





Please consider the environment before printing this email

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3 a	ttachments
	CBI MAIN ACCOUNT.pdf 50K
	Re: Desk Proposal for Goa Industrial Development Corporation (GIDC).eml $87 \mathrm{K}$
-	Request Letter Revise.pdf 133K



C/44

Ref: INV-IN/23-24/1004 Date: October 05, 2023

To, Shri Pravimal Abhishek IAS, Managing Director, Goa - IDC 13-A-2, EDC Complex, Patto Plaza, Panjim Goa 403 001

Sub: Request for release of funds

Dear Sir,

This is with reference to in principal approval provided for Goa-IDC Desk via email dated 17 July 2023, in continuation to which the Invest India hired a resource as approved via mail by Goa-IDC.

Please find below the cost summary:

S. No.	Description	Amount
A	Human Resources Cost	11,49,885
В	GST	2,06,979
С	Total (A + B)	13,56,864

As per the above mentioned, we request you to kindly instruct your office to release the fund of INR 13,56,864 (Rupees Thirteen Lakh Fifty-Six Thousand Eight Hundred Sixty-Four Only) in favour of Invest India.

Enclosed:

1) Mandate Form for Bank details

Yours Sincerely For Invest India,

Ekta Jha

Sr. Manager - Finance

c/43

MANDATE FORM

Electronic Clearing Service (Credit Clearing)/ Real Time Gross Settlement (RTGS) facility for receiving payments.

A. Details of Accounts Holders:-

Name of Account Holder		
	INVEST INDIA	
Complete Contact Address	Ist FLOOR, VIGYAN BHAWAN ANNEXE, MOULANA AZA	
	ROAD, NEW DELHI 110011	
Telephone Number/Fax/E-mail	011-23048101	

B. Bank Account Details:-

Bank Name	CENTRAL BANK OF INDIA
Branch Name with Complete Address, Telephone No. and E-mail	THE ASHOK HOTEL, NEW DELHI, 110021
Whether the Branch is computerized?	YES
Whether the Branch is RTGS enabled? If yes then what is the Branch's IFSC Code	YES. IFSC - CBIN0280298 - (0- ZERO.)
Is the Branch also NEFT enabled?	YES
Type of Bank Account (SB/Current /Cash Credit)	CURRENT
Complete Bank Account No. (Latest)	3579607775
MICR Code of Bank	110016007

Date of effect:-

I hereby declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information I would not hold the use Institution responsible. I have read the option invitation letter and agree to discharge responsibility expected of me as a participant under the Scheme.

Date

Certified that the particulars furnished above are correct as per our records.

Bhaskar Chafulvedi Chief Financial Officer Invest India

Signature of Customer

1. Pleast attach photocopy of cheque along with the verification obtained from the bank.

In case your Bank Branch is presently not "RTGS enabled", then upon its up gradation to "RTGS Enabled" branch, please submit the information again in the above proforms to the Department at earliest.

Subject: Re: Desk Proposal for Goa Industrial Development Corporation (GIDC)

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Pravimal Abhishek I.A.S. <pravimal abhishek@ias.gov in>

Miran san

to Rishabh Katyal, Priya Rawat, Bhaskar Chaturvedi, Varun Sood, Aprajita Singh, Akshay Haribaran, Goa InvestIndia

You are viewing an attached message. Gmail can't verify the authenticity of attached messages.

Approved as proposed.

From: "rishabh katyal" <ri>shabh.katyal@investindia.org.in></ri>

Cc: "priya rawat" <priya.rawat@investindia.org.in>, "bhaskar chaturvedi"

"varun sood" <<u>varun.sood@investindia.org.in</u>>, "aprajita singh" <<u>aprajita.singh@investindia.org.in</u>>, "akshay hariharan" <<u>akshay.hariharan@investindia.org.in</u>>, goa@investindia.org.in, "sudarshna singh"

<sudarshna.singh@investindia.org.in>
Sent: Monday, July 17, 2023 1:07:29 PM

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir.

Reference below mail, this is a gentle reminder to share confirmation on the following:

- Change of resource allocation from 2 Assistant Managers and 1 Manager to 3 Managers
- . The additional resource to be hired in Year 2 will be Manager and not Assistant Manager

With respect to the above, there will also be changes to the budget amount proposed earlier. We will sharing the revisions post discussion with HR and finance teams.

Also, please note that Anu has accepted the offer today and her start date is today (17th July 2023) and wi Goa on 19th July 2023. We will send the offer letter to Eshank post confirmation on the above.

Look forward to your response.

Regards, Rishabh

From: Rishabh Katyal

Sent: Friday, July 14, 2023 5:08 PM

To: Pravimal Abhishek I.A.S. pravimal.abhishek@ias.gov.in

Cc: Priya Rawat <u>priya.rawat@investindia.org.in</u>; Bhaskar Chaturvedi shaskar.chaturvedi@investindia.org.in; Bhaskar Chaturvedi shaskar.chaturvedi@investindia.org.in; Akshay Hariharan shaskar.chaturvedi@investindia.org.in; Goa InvestIndia shaskar.chaturvedi@investindia.org.in; Goa InvestIndia shaskar.chaturvedi@investindia.org.in; Goa InvestIndia shaskar.chaturvedi@investindia.org.in; Goa InvestIndia.org.in; Sudarshna Singh

<sudarshna.singh@investindia.org.in>

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)





MEMORANDUM OF UNDERSTANDING

BETWEEN

GOA INDUSTRIAL DEVELOPMENT CORPORATION

8

INVEST INDIA

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This Memorandum of Understanding (MoU) {including all exhibits hereto hereinafter referred to as this MoU} is made on this 17 thof July, 2023 (the 'Effective Date'), by and between:

"Goa Industrial Development Corporation" is a body corporate formed established under the Goa Industrial Development Act, 1965. The purpose of the Corporation is to promote and assist in the rapid and orderly establishment, growth, and development of industries in the State of Goa having its office at Plot No. 13-A-2, EDC Complex, Patto Plaza, Panjim-Goa 403 001 (hereinafter referred to as "Goa-IDC");

And

"Invest India", is the National Investment Promotion and Facilitation Agency, a non-profit joint venture between the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce and Industry, Government of India and industry associations, having its principal place of operations at 225, 1st Floor, Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi — 110 011, India (hereinafter referred to as "Invest India")

WHEREAS, Invest India had sent a proposal to Goa-IDC for setting up of a State Desk on 25th April 2023. Goa-IDC gave the in-principle approval for formation of the Desk on 01st May 2023.

WHEREAS, Goa-IDC and Invest India may hereinafter be individually referred to as a "Party" and collectively as the "Parties".

1. OBJECT & PURPOSE

The purpose of the Desk is to assist Goa Industrial Development Corporation in multiple activities including industrial promotion, legal and procurement support, digitization of state level procedures and approvals, and project management. The Desk will operate from the office of Goa-IDC and shall function under the overall supervision of the Managing Director of Goa-IDC. The Desk would extend both technical and management support to Goa-IDC, in effectively implementing the short term and long-term strategy formulated by the Goa-IDC for enhancing the Ease of Doing Business in the state of Goa. Invest India team would support and handhold the Desk in executing the tasks as outlined by Goa-IDC

2. PERIOD OF ENGAGEMENT

The duration of the MoU will be initially for a period of 2 year(s) which may be further extended on mutually agreed basis between parties.

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3. BUDGET & TERMS OF PAYMENT

 The mutually discussed and agreed-upon budget for the creation and sustenance of a State Desk is attached hereunder.

(Amount in INR Lakhs)

S. No.	Heading Heading	Year 1
1	Human Resource Cost	24.84
2	GST & other Applicable Taxes	4,47
	Total	29.31

Any other expenses over and above the mentioned table will be charged with 15% Admin cost and GST & other applicable Taxes.

- ii. Payments shall be made on a quarterly basis in advance for which invoices shall be raised.
- iii. Total Cost for Year 1 will be calculated from the date of appointment/joining of the resources.
- iv. The Budget for Year 2 will be shared with Goa-IDC before the end of Year 1.
- v. Budget Justification are mentioned under Annexure A.

Notes To Budget:

- In case of any change in the resource structure the same shall be communicated to Invest India and changes to that effect in the budget shall be incorporated.
- All procurement would occur as per Invest India's Board-approved financial and procurement processes.
- · All travel would occur as per Invest India's Board-approved travel policy.

Notes To Human Resource Cost:

- Invest India Sr. Management will support the activities wherever required by Goa-IDC as per scope of work.
- The internal team at Invest India will be responsible for HR and Administration of resources being deployed.
- All increment in salaries/promotions will be made as per the HR policy of Invest India.

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C/58

4. SCOPE OF WORK & DESK DELIVERABLES

4...1 The activities of this Desk would include the following:

 To extend knowledge support in developing an action-oriented roadmap along with roles and activities for operationalizing the functioning of desk.

 To provide strategic inputs for building a MSME incubation park in the state along with associated initiatives to be implemented.

- To identify and coordinate all measures to improve the State's Ease of Doing Business and develop a monitoring mechanism with key metrics for such measures.
- iv. To provide support in select national initiatives executed by Invest India such as India Industrial Land Bank (ILBS) and India Investment Grid (IIG).
- v. To support Goa-IDC in implementation of specific projects like waste management and renewable energy projects and identify different sources of funding for implementation of the same projects.
- vi To coordinate onboarding of external agencies for major projects of Goa-IDC including amendment of legal documents and digitalization of procedures and further, to monitor their work.
- vii. The desk resources will support Goa-IDC in completing any other activity assigned to them by Goa-IDC during the term of this MoU.

5. RESPONSIBILITIES MATRIX

- 5..1 Goa Industrial Development Corporation (Goa-IDC) will be responsible for:
 - Goa-IDC will provide roles and responsibilities along with defined KPIs.
 - Sharing all material on schemes, guidelines, policies, and regulations.
 - c. Guiding and supporting the team in responding to proposals, issues, and queries (wherever applicable). The activities would entail consultation with experts on time-to-time basis based on the requirements of the team and supporting the investors in addressing the issues & queries related to both Central and State Governments in relation to existing projects or future potential projects.
 - d. Periodic and timely release of funds to Invest India for undertaking activities assigned
 - Supporting the team in building links with various stakeholders such as industry associations, affiliate bodies of ministry and industry representation in the State
 - f. Providing functional workspace for dedicated staff, part of the team at Goa-IDC office. These may include basic amenities to facilitate work such as internet connection, seating space, etc.

g. Goa-IDC for official visits to Delhi will provide necessary logging and travel cost for the Desk resources.

- 1

- h. A Single Point of Contact (SPOC) to be nominated by Goa-IDC, with whom the team shall interface with for the purpose of aligning deliverables and pursuing the mandate set for the team.
- A nodal officer to be appointed by Goa-IDC to liaison with Invest India management for desk related activities including performance review of desk resources.
- j. Additional Incentives for Pre-existing Invest India Employees joining the Desk (1+ Year of Work Experience at Invest India):
 - Accommodation based on mutually agreed terms with Invest India.
 - Local transportation based on mutually agreed terms with Invest India.
 - Career growth opportunities like authoring research papers/policy briefs, recognition certificates/Letter of Recommendations etc., based on mutually agreed terms with Invest India.

5..2 Invest India will be responsible for:

- a. Shortlisting and recruiting resources and experts for the team
- b. Onboarding and initial training of resources
- c. Providing access to existing resources, knowledge and facilities including support from Senior Management of Invest India.
- d. Ensuring the mutually agreed deliverables.
- e. Providing functional workspace for dedicated staff while visiting Delhi for official work. These may include basic amenities to facilitate work such as internet connection, seating space, etc.
- f. A SPOC to be nominated by Invest India, with whom the team shall interface with for the purpose of aligning deliverables and pursuing mandate set for the Desk.

6. RECRUITMENT PROCESS

- 6..1 Invest India will support Goa-IDC in finalizing the terms of engagement for the resources to be hired for the State Desk.
- 6..2 Final selection of the candidate would be done by Goa-IDC.
- 6..3 All recruitments shall be done on the basis of written confirmation received within 90 days of issuance of letter from Goa-IDC.
- 6..4 In case of deficiency in service by the Resources, Goa-IDC may terminate the Resource basis a written notice of 30 days to the Resource or salary in lieu of notice period. The Resource in case of earlier resignation prior to completion of contract duration must give a written notice of 30 days to Goa-IDC and Invest India or forgo salary of 1 month in lieu of notice period.

6..5 The Resource shall be eligible for a leave as per the leave policy applicable on the Consultants of Invest India during the entire guration of the contract period.

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7. TEAM COMPOSITION

- 7...1 The Proposed Team Composition under this Proposal for Year 1 comprises of:
 - Consultant (Equivalent to Manager) (Candidates with 4+ Years of Experience)- 1 Resource
 - Job Description and Education Qualification of Proposed Team is attached in Annexure – B.
 - However, the required team composition may be increased/decreased as required by Goa-IDC, in consultation with Invest India. In case of increasing/decreasing the resources, Goa-IDC shall give a prior written notice of 60 (sixty) days to Invest India.

8. REVIEW OF WORK

8..1 Invest India will submit a quarterly progress report, comprising achievements against agreed milestones. Goa-IDC together with Invest India, may conduct periodic review of State Desk activities and deliverables to gauge output and to approve activities for the forthcoming year.

9. CONFIDENTIALITY

- 9..1 All information exchanged between Goa-IDC and Invest India shall be considered to be strictly confidential and may not be disclosed to any third party without the prior written consent of the other party. Both undertake to keep confidential all information, data, material, intellectual property or communication furnished to it by the other Party, that relates to this Proposal, and which is: —
 - marked "Confidential" or with words of similar effect from time to time after the Effective Date:
 - or by its nature intended to be confidential
- 9..2 The receiving Party shall not disclose such information to any third party without the prior written consent of the disclosing Party or use such information for any purpose other than to carry out the purpose of this Proposal.
- 9..3 This obligation of confidentiality shall not apply to information in the public domain, information already in the possession of the receiving Party at the time of disclosure by the disclosing Party, information lawfully obtained by the receiving Party from a third party under no obligation of confidentiality, information independently developed by the receiving Party without reference to or reliance on the information of the disclosing Party, or information which is required to be disclosed under an order of court or under any applicable law
- 9..4 The Parties acknowledge and agree that the provisions of this Clause are reasonable and necessary for the purpose of protecting the goodwill and repute of both the Parties.

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10. TERMINATION

10..1 The present MoU may be terminated by either Party, by way of a prior written notice of three (3) months. Both Parties shall ensure that during such Notice period all respective obligations are duly fulfilled, till the expiration of such Notice period.

11. GOVERNING LAWS & DISPUTE RESOLUTION

- 11..1 This Proposal shall be governed by the applicable and relevant laws, rules, regulations, notifications and instructions issued and amended from time to time. The competent Court(s) at New Delhi/Panjim shall have the territorial jurisdiction for the execution and implementation of any Agreement/Memorandum of Understanding that may arise out of the present Proposal.
- 11..2 In case of any dispute between the Parties, it shall be the aim to resolve the same in an amicable manner after mutual consultations and negotiations.
- Any dispute arising out of this Proposal/Agreement/MoU thereof, shall be initially submitted to the exercising authority, as agreed and notified mutually. If the exercising authority are unable to come to an agreement, then the matter shall be referred to an authority higher up in hierarchy for each Party for joint resolution, at New Delhi/Panjim. If the matter cannot be amicably solved, the dispute shall be settled by mutual agreement of Secretary, Industries Trade and Commerce, Government of Goa and Secretary, DPIIT, Government of India and their decision shall be final and binding on both the Parties.
- 11..4 Pending the submission of, and/or decision on a dispute, the Parties shall continue to perform all their obligations under this contract without prejudice through a final adjustment in accordance with such award.

12. FORCE MAJEURE

12..1 Neither Party shall be liable for any failure or delay in the performance of the intended activities mentioned herein, resulting directly or indirectly from causes beyond its reasonable control, due to act of God, war declared, and negligence by customer, civil or political disturbance, lockouts, drought, floods, fire, theft, accidents and/or any other exceptional circumstances. In such a situation, both the parties shall discuss the course of action to be on the basis of a mutual understanding.

13. LIMITATION OF LIABILITY & INDEMNITY

13..1 The aggregate liability of Invest India in connection with the obligations undertaken by Invest India under this Proposal, regardless of the form or nature of the action giving rise to such liability (whether in contract, tort or otherwise), shall under no circumstances exceed expenses incurred by Invest India for that particular activity giving rise to the liability.

3...2 Invest India shall not be liable for any exemplary, special, punitive

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- consequential, indirect or incidental losses, damages, claims, liabilities, charges, costs, expenses or injuries including without limitation loss of use, data, revenue, profits, business and/or any claims from third parties that may arise out of or be caused in connection with or result from this contract or any obligations undertaken under this contract.
- 13..3 Invest India shall not be liable for any default, delay, breach, non-performance of its obligations under this Proposal and activities incidental thereto, if the same arises out of any acts or acts of omission by Goa-IDC and/or any of its assigns, employees, representatives, sub-contractors.
- 13..4 The indemnity obligations as set out herein shall survive the termination of this Proposal, until the expiry of the relevant statute of limitation applicable to any indemnity claims.
- 13..5 Goa-IDC hereby indemnifies and agrees to defend and hold harmless, Invest India and its affiliates and their respective directors, officers, employees, and representatives (the "Indemnified Person(s)") from and against all losses, liabilities, claims, damages, costs and expenses, including legal fees and disbursements in relation thereto, incurred or suffered by the Indemnified Persons, as a result of, arising directly or indirectly from, or in connection with or relating to the following:
 - infringement of any third Party, Intellectual Property Rights arising from or as a result of the actions of a third Party and/or Goa-IDC;
 - breach of confidentiality obligations contained in this Proposal;
- 13..6 Fraud, gross negligence, or willful misconduct on the part of a third Party or Goa-IDC and/or its employees or subcontractors, under the terms of this Proposal.

14. SURVIVAL OF TERMS

14..1 Any provision or Clause of the present Memorandum of Understanding, which expressly, or by its nature, imposes obligations beyond the expiration, or termination of this MoU, shall survive such expiration or termination.

IN WITNESS WHEREOF, the pa	rties hereto have appended their signatures:	
For Goa-IDC	For Invest India	
Mr. PRAVIMAL ARHISHER	POLUMATLAMS. NIVRUN RAY	
Managing Director Goa-IDC	Managing Director & CEO INVEST INDIA	
Date:	Date:	

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Budget Details

Budget Justification

Not-for-Profit Company

Invest India is a not-for-profit section 8 company (as per Companies Act, 2013) incorporated in 2009 and formulated as per vide cabinet note no. 11/4/2008-IP&IC -IV issued on 28th August 2009 in which Clause 3.4 states – "DIPP (Now Known as DPIIT) will provide event/project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/Departments of Government of India and State governments."

Justification for Advance Release of Funds

- As per Cabinet Note, 11/4/2008/IPIC-IV dated 28.8.2009 clause 3.4
 "DIPP (Now Known as DPIIT) will provide event/ project-based support
 to the company out of the plan schemes operated for the purpose, the
 company could also seek funding support for activities/ projects
 undertaken on behalf of or for other Ministries/departments of
 Government of India and State governments."
- Based on the above approval of the Union Cabinet, Invest India gets its
 funds only on project basis from various Central Ministries for carrying
 out its activities and does not have any surplus funds and fixed
 deposits. As Invest India does not have any surplus funds, advance
 release of funds is mandatory to incur setup expenses, hiring dedicated
 best-in-class resources and smooth functioning of Desk activities. All
 Ministries/ Departments which have dedicated teams with Invest India
 provide this advance.
- Invest India thrives due to its award-winning HR practices and hence ensures salaries are paid on time along with timely payments to empanelled vendors.

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Job Description and Educational Qualifications

 Consultant (Equivalent to Manager) (Candidates with work experience of 4+ years) [1 member]

Key Roles and Responsibilities:

 Lead engagement with multiple stakeholders including Goa-IDC, Ministries/ Departments, Quasi-Government Agencies, PSUs, and project implementing agencies.

 Lead high level review meetings with senior leadership from Goa-IDC and central ministries to resolve issues and ensure timely commissioning of high value in projects, in coordination with the Project Monitoring Group, Invest India, DPIIT.

 Build state expertise and analyse the laws, regulations, and policies.

 Support in policy research (primary & secondary) to identify bottlenecks in infrastructure development and reduce regulatory burden on industry to improve the overall sector ecosystem.

 Monitor implementation of Goa-IDC's major projects like waste management and renewable energy projects and help identify different sources of funding for implementation of the same projects.

 Coordinate with Invest India for support from several initiatives such as Startup India, NSWS, IILB, Waste to Wealth, Project Development Cells, Country Desks, Capacity Building etc.

Explore and identify new avenues for the team to pursue.

Educational Qualifications and Work Experience required:

- Post Graduate degree/ exceptional graduates in economics, finance, business administration, or related field from a premier institute.
- Relevant Work Experience: 4-8 Years working in a front-end role at a Global Corporate/Government agency/ Consulting firm / Investment Bank/ Chamber or Association.
- Experience in the field of Ease of Doing Business, Research & Policy/ Scheme Devolvement, project execution with central / state government would be preferred.

 Prior understanding about the business ecosystem and administrative set-up of a state.

 Strong business communication & etiquettes, stakeholder management, client relationship management and networking skills.

Proficiency in Microsoft PowerPoint, Word, and Excel.

Minimum A-8 years of full-time work experience.

 Experience of working/ running state/ central government. Project Monitoring whits will be an added advantage.

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Goa Industrial Development Corporation

(A Government of Goa Undertaking)



CORPORATE OFFICE

Plot No.13A-2, EDC Complex, Patto Plaza, Panaji-Goa 403001 Tel: 91-832-2437470 to 73: Fax: 91(832) 2437478-79, Email: goaldc1965@gmail.com www.goaldc.com

Minutes of the 384th Board Meeting

Date: 09-May-2023 at 3:30 pm

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Confirmation of the minutes of 383rd Board Meeting held on 09th February.

The Minutes of the 383rd Board meeting held on 9th February 2023 were once again perused and following resolution was passed.

Resolution No. 01/2023

"Resolved unanimously to confirm the Minutes of the Meeting of the 383rd Board Meeting held on 09th February.

Further resolved that henceforth Minutes of Meeting must be issued withing 48 hours of the Board Meeting and in case there are no comments/objections received by members within 7 days from the date of issue, the Minutes of Meeting shall be deemed to be confirmed.

Resolved further that the Managing Director be & is hereby authorized to take all further necessary action in the matter."

2. Proposal for establishing Invest India State Desk for Goa Industrial Development Corporation (GIDC)

The Board on detailed deliberation passed the following resolution.

Resolution No. 02/2023

"Resolved unanimously to approve the proposal for establishing Invest India State Desk for Goa Industrial Development Corporation (GIDC).

Resolved further that the Managing Director be and is hereby authorized to take all further necessary action in the matter."





2. Proposal for establishing State Desk for Goa Industrial Development Corporation (GIDC)

Agenda Note: GIDC has taken up several activities to improve the infrastructure and service delivery to the industries. Some of them are as follows: Revisions of laws governing Goa Industrial Development Corporation; Digitization of GIDC services and creating a Single Window Portal; DGPS Survey of all the Industrial Estates; Improvement of infrastructure in MSME clusters using SIDBI Cluster Development Fund; Creation of Green Corridors, Solid Waste Management facilities etc; Creation of MSME/Startup Incubation Park.

Planning and execution of the above projects requires expert domain knowledge pertaining to Corporate Law, Business Reforms Action Plan 2022 (BRAP), Ease of Doing Business (EoDB), National Single Window System (NSWS), India Industrial Land Bank (IILB), DPR Preparation, Procurement Management, Project Management etc. The current HR available with GIDC do not have the requisite knowledge or experience to execute the above planned activities. Hence there is a need to engage expert consultants with requisite skills and experience to augment the HR capacity of GIDC.

About Invest India

Invest India is the National Investment Promotion and Facilitation Agency of India, formulated vide Cabinet Note dated 28th August 2009, under the aegis of DPIIT, Ministry of Commerce and Industry. It is incorporated as a Section 8 company limited by shares, under the Companies Act, 2013, (erstwhile Section 25 Companies Act, 1956).

Non-Commercial

Invest India carries out all its activities on a non-commercial basis. The funds received by the organization for the performance of its varied activities are in the form of Grants/Funds received from DPIIT/Ministries/Departments/State Governments.

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Invest India submits a Utilization Certificate, for the amount used against the directed scope of work/activities to be performed. The organization has never exceeded its sanctioned budget and has proven to execute work on actual costs, which are below the sanctioned amount.

Mandate of Invest India

- Setting up of the National Single Window for approvals (Investment Clearance Cell)
- Create digital platforms showcasing industrial parks and land banks (IIS, NSWS, IIG & IILB)
- Promote new India investment opportunities and hand-hold investors throughout their investment journey.
- Coordinating mechanisms for projects through 'Project Management Group'
- Provide research to enable government to create better policies and ensure faster implementation of BRAP for enhancing Ease of Doing Business.

Proposed team composition to be deployed with Goa Industrial Development Corporation

- Consultant (Equivalent to Manager) (Candidates with 4 years+ of experience) – 1
- Consultant (Equivalent to Assistant Manager) (Candidates with 2-4 or more years of experience) – 2

For the second year, the team will have an additional Assistant Manager or more based on the requirement of Goa Industrial Development Corporation

Financial implication for Goa IDC

(Amount in INR lakhs)

SN	Item	Cost for 1 year
1	HR Cost	55.65
2	GST @ 18%	8.35
3	Total (1+2)	64

4	Additional	Incentives/Administrative	11	
	Expenses			
5	Total (3+4)		75	-

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The proposal for establishing State Desk for Goa Industrial Development Corporation (GIDC) is enclosed as (2.1 Annexure-A)

The proposal is hereby presented for onboarding Invest India on nomination basis as per Rule 183 of the GFR 2017 and vide Union Cabinet Note No. 11/4/2008/IPIC-IV dated 28.08.2009

Resolution

Resolved to approve the proposal.

Resolved further that the Managing Director be and is hereby authorized to take all further necessary action in the matter.

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AGENDA NOTE FOR THE 384th GOA-IDC BOARD MEETING TO BE HELD ON 09/05/2023.

Item No. : Proposal for establishing Invest India Desk for Goa Industrial Development Corporation (GIDC).

Agenda Note: GIDC has taken up several activities to improve the infrastructure and service delivery to the industries. Some of them are as follows: Revisions of laws governing Goa Industrial Development Corporation; Digitisation of GIDC services and creating a Single Window Portal; DGPS Survey of all the Industrial Estates: Improvement of infrastructure in MSME clusters using SIDBI Cluster Development Fund; Creation of Green Corridors. Solid Waste Management facilities etc; Creation of MSME/Startup Incubation Park.

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The current FIR available with GIDC do not have the requisite knowledge or experience to execute the above planned activities. Hence there is a need to engage expert consultants with requisite skills and experience to augment the FIR capacity of GIDC.

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Non-Commercial

Invest India carries out all its activities on a non-commercial basis. The funds received by the organization for the performance of its varied activities are in the form of Grants/Funds received from DPHT/Ministries/Departments State Governments.

Invest India submits a Utilization Certificate, for the amount used against the directed scope of work/activities to be performed. The organization has never exceeded its sanctioned budget and has proven to execute work on actual costs, which are below the sanctioned amount.

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Mandate of Invest India

Setting up of the National Single Window for approvals (Investment Clearance Cell)

Create digital platforms showcasing industrial parks and land banks (IIS, NSWS, IIG & III.B)

Promote new India investment opportunities and hand-hold investors throughout their investment journey.

Coordinating mechanisms for projects through 'Project Management Group'

Provide research to enable government to create better policies and ensure faster implementation of BRAP for enhancing Ease of Doing Business.

Proposed team composition to be deployed with Goa Industrial Development Corporation

Consultant (Equivalent to Manager) (Candidates with 4 years+ of experience) – 1

Consultant (Equivalent to Assistant Manager) (Candidates with 2-4 or more years of experience) - 2

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Financial implication for Goa IDC

(Amount in INR lakhs)

5.	Item		Cost for 1 year
1	HR Cost		55.65
2	GST @ 18%		8.35
3	Total (1-2)		64
4	Additional	Incentives Administrative	11
	Expenses		
5	Total (3+4)		75

Resolution:



CATIONAL INVESTIGENT PROMOTION & FACILITATION AGENCY

PROPOSAL FOR ESTABLISHING STATE DESK FOR GOA INDUSTRIAL DEVELOPMENT CORPORATION (GIDC)

1. Ab	Shareholding of Invest India:	
1.2	Invest India Board structure:	
1.3	Non-Commercial	
1.4	Invest India Principal	
1.5	Invest India's interaction with Ministries	

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2.1	Invest India - Projects and Capabilities	4
2.1.1	Investor Facilitation and Targeting under Make in India	5
2.1.2	India Investment Grid	5
2.1.3	Startup India	5
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2.1.5	Project Monitoring Group (PMG)	5
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1. About invest in til

Invest India is the National Investment Promotion and Facilitation Agency of India, formulated vide Cabinet Note dated 28th August 2009, under the aegis of DPIIT, Ministry of Commerce and Industry. It is incorporated as a Section 8 company limited by shares, under the Companies Act, 2013, (erstwhile Section 25 Companies Act, 1956).

1.1 Shareholding of Investincia:

- Department for Promotion of Industry and Internal Trade (DPIIT) 37.5%
- 23 State Governments/ Departments 11.5% (having a share of 0.5% each)
- Industry Associations 51%

1.1. Invest India Board structure:

- The ex-officio Chairperson (non-executive) of the Board of Directors of the Company, is the serving Secretary of DPIIT.
- 6 Directors to be appointed by DPIIT, Ministry of Commerce and Industry and Government of India (including the ex-officio nomination of Secretary, DPIIT).
- 2 Directors (Nominee) to be appointed by FICCI, one of whom shall be the SG (Secy. General).
- 2 Directors (Nominee) to be appointed by CII, one of whom shall be the Director General.
- 2 Directors (Nominee) to be appointed by NASSCOM, one of whom shall be the President.
- 3 Directors shall be appointed as Independent Directors (including the Managing Director & CEO, Invest India).

L.E. Mon-Commercial

Invest India carries out all its activities on a non-commercial basis. The funds received
by the organization for the performance of its varied activities are in the form of
Grants/Funds received from DPIIT/Ministries/Departments/State Governments. Invest
India submits a Utilization Certificate, for the amount used against the directed scope
of work/activities to be performed. The organization has never exceeded its sanctioned
budget and has proven to execute work on actual costs, which are below the
sanctioned amount.

1.4 Investingle Principal

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 Execution is expedited through well-defined processes, agile internal structure and quality human resources.

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- Initiatives are implemented | o suit ministry/ departmental goals.
- Brings forth a pedigree of resources from renowned Universities from across the world having a basket of experience in consulting, finance, investment, banking, engineering, legal | o advice, etc.
- Having the foresight to draw connections between different initiatives and Teams at Invest India, to achieve holistic and allencompassing growth.
- Invest India is the elected | All travel and other President of the World Association of Investment Promotion Agencies (WAIPA), headquartered in Geneva, Switzerland, and shall be undertaking several o activities in pursuance of its new role, to create a global collaborative environment for direct investment.
- platform Invest India provides multi-directional avenues and opportunities o Apart from the dedicated to any Department pursuing specific goals, through its access to 130 Countries through collaborative MoUs & WAIPA, 29 State Governments 35 shareholders and Project Development Cells in 29 Indian Ministries.

- Procuring goods and Being a non-profit services through transparent systems such as GeM Portal, published proposals, etc.
- An Audit & Finance Oversight Committee (AFOC) chaired by the Spl. Secy. & Financial Advisor (DPIIT) along with external independent members, to oversee expenditures and judicious usage of financial resources.
- Board of Directors is Chaired by Secv. DPIIT and comprises of nominated and independent Directors (tenured), representing Government departments and external renowned industry representation.
- expenses necessary to execute activities are governed by policies and processes approved by the Board.
- Human Resource Committee formed by the Board, under the Chairmanship of one Board Member, for fair and transparent hiring of resources.
- Project Team(s), the core Management of the organization oversees each Project/Initiative and ensures quality deliverables through monitoring, knowledgesupport and providing a strong network base.

organization, activities carried out for Ministries/depts. are at actual costs.

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 Strict adherence to processes and monitoring of expenditures, promoted frugality and thereby ensures efficacious utilization resources.

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Invest India is currently working with the following Ministries through dedicated Desks/Project Management Units (PMUs)/Projects/Initiatives with a niche and specialized Team of experts:

S. No.	Ministry/ Body	
1.	Ministry of Commerce and Industry	
2.	Ministry of Fisheries, Animal Husbandry and Dairying	
3.	Programme of the Office of PSA to GOI	
4.	Ministry of Food Processing Industries	
5.	Ministry of Defence	
6.	Ministry of Health and Family Welfare	
7.	Ministry of Ayush	
8.	Ministry of Tourism	
9.	Ministry of Ports, Shipping and Waterways	
10.	Ministry of Jal Shakti	
11.	Ministry of Women and Child Development	
12.	Ministry of Culture	
13.	Ministry of Road Transport and Highways	
14.	Capacity Building Commission	
15.	Ministry of Consumer Affairs, Food and Public Distribution	
16.	Ministry of Information & Broadcasting	

All of these initiatives have been awarded to Invest India on nomination basis (Rule 194 of the GFR) referring the following stated in the cabinet note:

- 1. Clause 3.4 states: DPIIT will provide event/project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/departments of Government of India and State governments.
- 2. The company would levy user charges for the services provided.

2. Invest India Mandala



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Investor Promotion	Investor Facilitation	Strategic Research & Policy Support	Partnering with States	
 Promote New India investment opportunities Identify, target and pitch to potential investors, and create specific strategies for their India investments Showcase investible opportunities (India Investment Grid) 	 Hand-hold investors throughout their investment journey in India. Facilitate issue redressal for investors in India Set up dedicated cells for Domestic Investors and FDI projects under Government Approvals route Create digital platforms showcasing industrial parks and land banks (IIS, NSWS, IIG & IILB) 	interactions across government Curate research papers and blogs highlightin g India's market opportunity and policy updates Support	investment promotion and facilitation capacity in all states through structured capacity building initiatives Enhance business facilitation efforts by: Coordinating	

Invest India has a global footprint working with every Indian mission wherever they exist to take the message of India's soaring economic potential around the world, and at home, it works with a wide range of embassies from a variety of countries to help them understand and facilitate investment into India. We have dedicated teams across sectors and states to facilitate the most important investment conversations on everything from land to other technical details and conduct detailed research that reveals the most fruitful opportunities.

Invest India is the most awarded investment promotion agency in the world. Invest India has been unanimously elected as the President of the World Association of Investment Promotion Agencies (WAIPA) for 2021-2023.

2.1 Invest India - Projects and Jacabiffing

Invest India has a strong track record of facilitating ministries and state governments to successfully implement economic and social impact initiatives for creating impact which involves engaging with the industry and exploring technologies in line with government agenda as well as supporting and engaging state governments including upgrading capacity in specific areas. As approved in the cabinet note, Invest India has undertaken various projects with the other central Govt. Ministries/Departments. Details of some of the marquee projects with summaries and achievements are given below.

2.1.1 investor Fadilitation and legal to the college in the file

Invest India acts as the advisor, guide, and facilitator to every investor looking to make a home in India. We offer a one-stop solution to global and domestic investors whom we handhold throughout their journey into the world's most liberal investment destination from the day they start exploring India as an investment destination to the time of deployment of their investments and even beyond.

2.1.2 India investment Grid

India Investment Grid (IIG), an initiative of the Government of India showcases the best of opportunities across states and sectors in India on a single dynamic platform. A tool to enhance the Ease of Doing Business (EoDB), IIG helps in directly connecting potential investors and promoters. IIG also exclusively hosts the National Infrastructure Pipeline (NIP), is a first-of-its-kind, whole-of-government exercise to provide world-class infrastructure to citizens and improving their quality of life. It aims to improve project preparation and attract investments into infrastructure, with real-time tracking on the ground.

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The Startup India Initiative was launched by the Hon'ble Prime Minister, paving the way for the introduction of a host of policy initiatives to build a strong, conducive, growth-oriented environment for Indian startups. The initiative strives for providing a long due impetus to entrepreneurial setup in the economic landscape of India.

ALLA A Givii (Accelerating Fronting of the land to be extent)

Invest India is the nodal agency for implementation of Accelerated Growth for New India's Innovation (AGNIi). AGNIi Mission is a flagship initiative under the Office of the Principal Scientific Adviser to the Government of India. It is one of the nine missions of the Prime Minister's Science, Technology, and Innovation Advisory Council (PM-STIAC). AGNII Mission is mandated to determine how Government can engage major national priorities with Indian technological innovation. To achieve this, AGNII establishes technology advisory partnerships with pioneering Union & State government departments/agencies on themes like Climate Change, Counter-Insurgency, Disaster Response, & Development. AGNII surfaces Government priorities, at Headquarters and in field, proposes technology stacks comprising Indian startup/laboratory innovation, demonstrates and consequently conducts Field Technology Showcases as the basis of technology advisory. This engages Indian emerging technology in AI, Cyber-Physical Systems, Advanced Materials etc. stacks.

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The Project Monitoring Group (PMG) is an institutional mechanism for the expedited resolution of issues and regulatory bottlenecks in projects with investments upward ₹ 500 Cr. in India. It was set up as a special cell in the Cabinet Secretariat, Government of India in 2013 and was subsequently brought under the administrative control of the Prime Minister's Office (PMO) in 2015. Currently, PMG is situated at Invest India, Department of Industry and Internal Trade (DPIIT), Ministry of Commerce. This relocation was enabled in

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order to create a one-stop facilitation destination for investors at all stages of the investment process, including issue resolution.

2.1.6 One District One Propagat 100 of

One District One Product (ODOP) Initiative is a transformational step aimed at manifesting the vision of the Hon'ble Prime Minister of India to foster balanced regional development across all districts of the country. The idea is to select, brand, and promote One Product from each District (One District – One Product) of the country for enabling holistic socioeconomic growth across all regions. The range of the chosen products varies across the length and breadth of the country while also touching upon multiple sectors with existing clusters and communities that have already created a niche identity for themselves. A Placeholder List of 106 products covering 103 districts of India has already been prepared by the ODOP Team, including parametric evaluation of criteria such as GI Tag Status, Export Potential, the Local Ecosystem, and existing Central and State Government Schemes for the Products. Progress has been made on facilitating the e-commerce onboarding of sellers of multiple products across some states, with an expression of interest by many more sellers for supporting their onboarding on major e-commerce platforms. Some e-commerce players have already established ODOP storefronts on their websites.

2.1.7 National Single Windows Person, First

While presenting Budget 2020-21, the Hon'ble Finance Minister announced to set up an Investment Clearance Cell that will provide "end to end" facilitation and support to the investors, including pre-investment advisory, provide information related to land banks and facilitate clearances at Centre and State level. The cell was proposed to operate through a portal which is now called National Single Window System (NSWS).

National Single Window System (NSWS) is a digital platform that is being developed by Invest India under the direction of DPIIT as a one-stop solution to obtain all requisite central and state clearances/approvals required to start business operations in India. NSWS will eliminate the need for investors to visit multiple platforms/offices to gather information and obtain clearances from different stakeholders.

Invest India, under the guidance of the Department for Promotion of Industry and Internal Trade (DPIIT), manages the National Single Window System project and is involved in conceptualizing and designing the portal, onboarding of the various Ministries and States, maintaining the portal, and monitoring the performance of the portal. Till date 27 Ministries/ Departments of Government of India and 19 State Government portals providing clearances has been onboarded on to NSWS.

2.11.8 Digital Assets

Invest India has developed and is maintaining some of the best performing portals and platforms for the projects of Government of India. The assets are tailor-made to meet the

unique needs and objectives of the government and users. The assets are integrated with machine learning, advanced analytics, and many other cutting-edge technologies.

- Invest India: www.investindia.gov.in
- Start-up India Hub: www.starcupindia gov.m
- Accelerating Growth of New India Innovation (AGNII): www.agnii.gov.in
- India Investment Grid: www.indiamvestmentgrid.gov.in
- Project Monitoring Group: pmg.aput_gov.in/
- National Single Window System: www.nsws.gov.in

ELAG Social Media and Meistre Times and

Invest India is the most active Investment Promotion agency on social media, in the world. Invest India is maintaining approximately 61 handles in 11 international languages. Invest India is posting around 1600+ posts with videos, statics, GIFs, animations, infographics, audio quotes & carousel posts. It is running around 50+ campaigns across sectors every year. With 100% organic traffic, around 10 million+ visitors from 50 countries have visited websites maintained by Invest India. This is one of the most informative and updated websites in the government eco system with around 576 blogs & reports.

B. Proposel for Establishmen to be Tesin for Gas Industrial Development Corporation 4 11

5.1 Introduction/Background

Various interactions have taken place between the officials at Goa Industrial Development Corporation (GIDC) and Invest India to onboard a team of resources as part of the State Desk (SD) Team. The team shall work towards providing support in multiple activities including investment promotion and facilitation, legal and procurement support, digitization of state level procedures and approvals, and project monitoring. (as defined under Section 3.2).

3.2 Activities and Deliverables and article Probasi

Goa Industrial Development Corporation (GIDC) requires highly trained expert resources to implement and execute the activities and deliverables under this Proposal:

- · Helping establish a professional team for GIDC in Goa
- Hiring of the resources through Invest India human resources team
- Training the resources on investment promotion and facilitation
- Providing functional workspace for the resources as and when required. This would include dedicated seating arrangement, access to Invest India conference and meeting rooms, internet access, provisioning mobiles & laptops, access to databases (to be charged on actuals) and local conveyance



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- Working with larger Invest India team and officials in departments in Government of India
- Familiarizing the team members with country, sector, and special projects teams at Invest India and introducing the team members to senior officials in concerned departments in GoI, bilateral agencies, industry associations and foreign embassies
- Supporting the senior leadership and core investment team based in Goa on selected projects
- Investor targeting Identifying companies in priority sectors of Goa
- Investment Promotion Finalizing events, forums, and webinar for industries department to participate in for investment promotion
- Investment Facilitation Expediting grounding of the investments committed to the state
- Project Monitoring Team Expediting resolution of large PPP projects, waste management and renewable energy projects along with assessing the startup ecosystem
- Legal and procurement Drafting and amending legal documents and contracts including tender documents, state byelaws, GIDC regulations etc.
- Digitization of state level procedures and approvals Monitor and assist in setting up single window system to digitize procedures and approvals for citizens and ensure accessible, convenient, transparent and timely delivery of services.

3.3 Term & Duration

- The Proposed Term of engagement under this proposal is initially for a period of 24 Months. This term can be further extended by both the Parties basis written mutual consent.
- The Period of engagement under this Proposal will not be reduced by either side from the period agreed upon in this Proposal, except by a two-month notice from either side.

3.4 Team Composition

The Proposed Team Composition under this Proposal for Year 1 comprises of:

- Consultant (Equivalent to Manager) (Candidates with 4+ Years of Experience)- 1
- Consultant (Equivalent to Assistant Manager) (Candidates with 2-4+ Years of Experience) - 2
- Job Description and Education Qualification of Proposed Team is attached in Annexure – A
- The team composition for Year 2 under this Proposal will have an additional Consultant (Equivalent to Assistant Manager) (Candidates with 2-4+ Years of Experience).



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 However, the required team composition may be increased/decreased with a prior written Notice of 60 days, on a mutually agreed basis.

4. Responsibilities was the

4.1 Goa Industrial Development compared to (GIDC) will be responsible for:

- · Sharing all material on schemes, guidelines, policies, and regulations.
- Assisting the team in responding to proposals, issues, and queries (wherever applicable). The activities would entail consultation with experts on time-to-time basis based on the requirements of the team and supporting the investors in addressing the issues & queries related to both Central and State Governments in relation to existing projects or future potentials
- Periodic and timely release of funds to Invest India for undertaking activities assigned
- Supporting the team in building links with various stakeholders such as industry associations, affiliate bodies of ministry and industry representation in the State
- Providing functional workspace for dedicated staff, part of the team at GIDC office.
 These may include basic amenities to facilitate work such as internet connection, seating space, etc.
- GIDC for official visits to Delhi will provide necessary lodging and travel cost for the Desk resources.
- A Single Point of Contact (SPOC) to be nominated by the Department of Industries, Government of Goa, with whom the team shall interface with for the purpose of aligning deliverables and pursuing mandate set for the team.

4.12 Invest India will be responsible for

- Shortlisting and recruiting resources and experts for the team
- Onboarding and initial training of resources
- · Procuring laptop, mobile phones, and other IT accessories
- Setting of operational activities HR, Finance, Admin, and IT
- Providing access to existing resources, knowledge and facilities including support from Senior Management of Invest India.
- · Ensuring the mutually agreed deliverables.
- Providing functional workspace for dedicated staff while visiting Delhi for official work. These may include basic amenities to facilitate work such as internet connection, seating space, etc.
- A Single Point of Contact (SPOC) to be nominated by Invest India, with whom the team shall interface with for the purpose of aligning deliverables and pursuing mandate set for the Desk.

E. Parce Welsure:



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Neither Party shall be liable for any failure or delay in the performance of the intended activities mentioned herein, resulting directly or indirectly from causes beyond its reasonable control, due to act of God, war declared, and negligence by customer, civil or political disturbance, lockouts, drought, floods, fire, theft, accidents and/or any other exceptional circumstances. In such a situation, both the parties shall discuss the course of action to be on the basis of a mutual understanding.

6. Limitation of Liability

- The aggregate liability of Invest India in connection with the obligations undertaken by Invest India under this Proposal, regardless of the form or nature of the action giving rise to such liability (whether in contract, tort or otherwise), shall under no circumstances exceed expenses incurred by Invest India for that particular activity giving rise to the liability.
- Invest India shall not be liable for any exemplary, special, punitive, consequential, indirect or incidental losses, damages, claims, liabilities, charges, costs, expenses or injuries including without limitation loss of use, data, revenue, profits, business and/or any claims from third parties that may arise out of or be caused in connection with or result from this contract or any obligations undertaken under this contract.
- Invest India shall not be liable for any default, delay, breach, non-performance of its
 obligations under this Proposal and activities incidental thereto, if the same arises out of
 any acts or acts of omission by GIDC and/or any of its assigns, employees,
 representatives, sub-contractors.
- The indemnity obligations as set out herein shall survive the termination of this Proposal, until the expiry of the relevant statute of limitation applicable to any indemnity claims.
- GIDC hereby indemnifies and agrees to defend and hold harmless, Invest India and its
 affiliates and their respective directors, officers, employees, and representatives (the
 "Indemnified Person(s)") from and against all losses, liabilities, claims, damages, costs
 and expenses, including legal fees and disbursements in relation thereto, incurred or
 suffered by the Indemnified Persons, as a result of, arising directly or indirectly from, or
 in connection with or relating to the following:
 - infringement of any third Party, Intellectual Property Rights arising from or as a result of the actions of a third Party and/or GIDC;
 - breach of confidentiality obligations contained in this Proposal;
- Fraud, gross negligence, or willful misconduct on the part of a third Party or GIDC and/or its employees or subcontractors, under the terms of this Proposal.

Governing Laws & Listing the mounted to

• This Proposal shall be governed by the applicable and relevant laws, rules, regulations, notifications and instructions issued and amended from time to time. The competent Court(s) at New Delhi shall have the territorial jurisdiction for the execution and



- implementation of any Agreement/Memorandum of Understanding that may arise out of the present Proposal.
- In case of any dispute between the Parties, it shall be the aim to resolve the same in an amicable manner after mutual consultations and negotiations.
- Any dispute arising out of this Proposal/Agreement/MoU thereof, shall be initially submitted to the exercising authority, as agreed and notified mutually. If the exercising authority are unable to come to an agreement, then the matter shall be referred to an authority higher up in hierarchy for each Party for joint resolution, at New Delhi. If the matter cannot be amicably solved, the dispute shall be settled by mutual agreement of Secretary, Industries Trade and Commerce and Secretary, DPIIT, and their decision shall be final and binding on both the Parties.
- Pending the submission of, and/or decision on a dispute, the Parties shall continue to perform all their obligations under this contract without prejudice through a final adjustment in accordance with such award.

Review of Modes

Invest India will submit a quarterly progress report, comprising achievements against
agreed milestones. GIDC together with Invest India, may conduct periodic review of
State Desk activities and deliverables to gauge output and to approve activities for the
forthcoming year.

9. Recruitment Process:

- Invest India will support GIDC in finalizing the terms of engagement for the resources to be hired for the State Desk.
- Final selection of the candidate would be done by GIDC.
- All recruitments shall be done on the basis of written confirmation received within 90 days of issuance of letter from GIDC.
- In case of deficiency in service by the Resources, GIDC may terminate the Resource basis a written notice of 30 days to the Resource or salary in lieu of notice period. The Resource in case of earlier resignation prior to completion of contract duration must give a written notice of 30 days to GIDC and Invest India or forgo salary of 1 month in lieu of notice period
- The Resource shall be eligible for a leave as per the leave policy applicable on the Consultants of Invest India during the entire duration of the contract period.

10. CONFIDENTIALTS

 All information exchanged between GIDC and Invest India shall be considered to be strictly confidential and may not be disclosed to any third party without the prior written consent of the other party. Both undertake to keep confidential all information, data,



material, intellectual property or communication furnished to it by the other Party, that relates to this Proposal, and which is: –

- marked "Confidential" or with words of similar effect from time to time after the Effective Date;
- or by its nature intended to be confidential
- The receiving Party shall not disclose such information to any third party without the prior written consent of the disclosing Party or use such information for any purpose other than to carry out the purpose of this Proposal.
- This obligation of confidentiality shall not apply to information in the public domain, information already in the possession of the receiving Party at the time of disclosure by the disclosing Party, information lawfully obtained by the receiving Party from a third party under no obligation of confidentiality, information independently developed by the receiving Party without reference to or reliance on the information of the disclosing Party, or information which is required to be disclosed under an order of court or under any applicable law
- The Parties acknowledge and agree that the provisions of this Clause are reasonable and necessary for the purpose of protecting the goodwill and repute of both the Parties

M. Budget of Years of Polesco

- The mutually discussed and agreed-upon budget for the creation and sustenance of a State Desk for GIDC is attached hereunder.
- Payments shall be made on a quarterly basis for which invoices shall be raised.
- Total Cost for Year 1 will be calculated from the date of appointment/joining of the resources.
- The Budget for Year 2 will be shared with GIDC before the end of Year 1.
- Budget Justification are mentioned under Annexure C

Notes To Budget:



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- In case of any change in the resource structure the same shall be communicated to Invest India and changes to that effect in the budget shall be incorporated.
- All procurement would occur as per Invest India's Board-approved financial and procurement processes.
- All travel would occur via Invest India's Board-approved travel policy.

Notes To Human Resource Cost:

- Invest India Sr. Management will also supervise and support in the activities wherever required as per scope of work.
- The internal team at Invest India will be responsible for Finance, IT, HR and Administration of resources being deployed.
- Invest India will procure laptop, mobile and other IT accessories.
- All increment in salaries/promotions will be made as per the HR policy of Invest India.

ANNEXURE - A

Job Description of Element Conference

Consultant (Equivalent to Manager) (Candidates with work experience of 4+ years) [1 member]

Key Roles and Responsibilities:

- Lead engagement with multiple stakeholders including GIDC, Ministries/Departments, Quasi-Government Agencies, PSUs, and project implementing agencies.
- Lead high level review meetings with senior leadership from GIDC and central ministries
 to resolve issues and ensure timely commissioning of high value in projects, in
 coordination with the Project Monitoring Group, Invest India, DPIIT.
- Handhold serious investors and facilitate their investment plans/ projects in co-ordination with state government stakeholders. Act as a relationship manager for investment cases for Goa (this will include activities such as understanding the company/ proposed project, facilitate location assessment & site-visits, interface with relevant Government departments to fast track the setting up of business etc.)
- Build state expertise and analyse the laws, regulations, and policies.
- Undertake policy research (primary & secondary) to identify bottlenecks in infrastructure development and reduce regulatory burden on industry to improve the overall sector ecosystem.
- Explore and identify new avenues for the team to pursue.



Educational Qualifications and Work Experience required:

- Post Graduate degree/ exceptional graduates from a premier institute
- Relevant Work Experience: 4-8 Years working in a front-end role at a Global Corporate/Government agency/Consulting firm / Investment Bank /Chamber or Association
- Experience in the field of Investment Promotion, Facilitation, Ease of Doing Business, Research & Policy/Scheme Devolvement, project execution with central / state government would be preferred
- Prior understanding about the business ecosystem and administrative set-up of a state
- Strong business communication & etiquettes, stakeholder management, client relationship management and networking skills
- Proficiency in Microsoft PowerPoint. Word, and Excel
- Experience of working/ running state/ central government. Project Monitoring Units will be an added advantage.
- Minimum 4-8 years of full-time work experience
- 2. Consultant (Equivalent to Assistant Manager) (Candidates with work experience of 2-4 years) [I member]

Key Roles and Responsibilities:

- Analyze the laws, regulations and policies of the State of Goa
- Network and build working relationships with key stakeholders such as Central & State Government officials, and project proponents
- Support planning and execution of various engagements, internal and external review meetings
- Handhold serious investors and facilitate their investment plans/ projects in co-ordination with state government stakeholders. Act as a relationship manager for investment cases for Goa
- Collect data from the relevant stakeholders and conduct data analysis to support GIDC with data management
- Provide project updates (implementation status, progress, issues, etc.) on a consistent basis to various stakeholders (including GIDC, Invest India, DPIIT)
- Assist in the development of effective and efficient project monitoring plans
- Lead preparation of high-quality research, reports, and briefing notes, as required for the projects related to state
- Regularly track and follow-up on deliverables

Educational Qualifications and Work Experience required:



- Law, Public Policy/ Administration/ Professional degree (from a premier institute is preferable)
- Minimum 2-4 years full-time work experience
- Strong business communication & etiquettes, networking skills, and stakeholder management
- Prior understanding of administrative set-up of the Government ecosystem would be preferable
- Ability to work in a fast-paced environment and deliver on tight timelines
- Proficiency in Microsoft PowerPoint, Word, and Excel

3. Consultant (Equivalent to Assistant Manager) (Candidates with work experience of 2-4 years) [1 member]

Key Responsibilities

- Formation and implementation of various models for disposal of industrial waste and utilization solar/ wind/ water energy in Goa
- Handhold serious investors and facilitate their investment plans/ projects in co-ordination with state government stakeholders. Act as a relationship manager for investment cases for Goa
- Preparing research documents/ pitch decks on areas of interest for various investors
- Provide project updates (implementation status, progress, issues, etc.) on a consistent basis to various stakeholders (including GIDC, Invest India, DPIIT)
- Evaluation of policy models for government's recognition and enhancement of government's due diligence processes.
- Lead preparation of high-quality research, reports, and briefing notes, as required for the projects related to sector.
- Resolve queries and grievances in stipulated time.

Educational Qualifications and Work Experience required:

- Bachelor's or master's degree in Engineering, Economics, Commerce, or Science domains
- 2-4 years full-time experience in Government Advisory/ Project Management/ Industry Experience
- Prior experience in waste management and renewable energy projects with Central/ State Government will be preferred
- Robust Research, Communication, and Analytical Skills



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List of MOUs

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- EUROPEAN BUSINESS AND TECHNOLOGY CENTRE
- 2. ASSOCIATION OF INDIAN MEDICAL DEVICE INDUSTRY (AIMD)
- 3. AMBUJA NEOTIA INCUBATION PVT LTD
- 4. AMERICAN CHAMBER OF COMMERCE IN INDIA
- 5. BOARD OF INVESTMENT, MAURITIUS
- CENTRE FOR DEVELOPMENT OF ELECTRONICS SYSTEM DESIGN AND MANUFACTURING (C-ESDM)
- CLEARTAX
- CZECHINVEST, CZECH REPUBLIC
- GAFI THE ARAB REPUBLIC OF EGYPT
- GERMANY (JOINT ANNOUNCEMENT)
- 11. INDUSTRIES AND COMMERCE, GOVT. OF ASSAM
- 12. INDUSTRIES AND STARTUP PORTUGAL
- 13. INVEST IN ISRAEL
- 14. KAZNEX INVEST, JSC
- 15. MAKE IN INDIA KOREA CENTER
- 16. MSME GOVT. OF ODISHA
- 17. NETHERLANDS EMBASSY IN INDIA
- 18. SKP BUSINESS CONSULTING LLP
- 19. TMF INDIA PVT. LTD.
- 20. UBER B.V.
- 21. JAPAN EXTERNAL TRADE ORGANIZATION
- 22. NATIONAL AGENCY OF INVESTMENT AND PRIVATIZATIO REPUBLIC OF BELARUS
- 23. THE BOARD OF INVESTMENTS OF THE REPUBLIC OF THE PHILIPPINES
- 24. THE DEPARTMENT OF TRADE AND INDUSTRY OF THE REPUBLIC OF SOUTH AFRICA
- 25. THE HUNGARIAN INVESTMENT PROMOTION AGENCY (HIPA)
- 26. THE KYRGYZ RUPUBLIC
- 27. UBIFRANCE, FRANCE
- 28. UK INDIA BUSINESS COUNCIL (UKIBC)
- 29. Department for International Trade, United Kingdom
- 30. JAPAN INNOVATION NETWORK
- 31. INDIAN CHAMBER OF COMMERCE IN KOREA
- 32. ENTERPRISE SINGAPORE BOARD
- 33. Minister of State for Artificial Intelligence, Dubai, UAE
- 34. The Investment and Innovation Bureau, Global Affairs Canada
- 35. Investment & Innovation bureau Canada and Invest India English
- 36. Business France
- 37. INVEST BULGARIA AGENCY
- 38. CZECH INVEST

- INVEST INDIA

- 39. WORLD ASSOCIATION OF INVESTMENT PROMOTION AGENCIES & INTERNATIONAL SOLAR ALLIANCE
- 40. NETHERLANDS EMBASSY IN INDIA & THE STATE SCRETARY OF ECONOMIC AFFAIRS AND

CLIMATE POLICY

- 41. U.S. CHAMBER OF COMMERCE (USIBC)
- 42. HITACHI INDIA
- 43. WADHWANI INITIATIVE FOR SUSTAINABLE HEALTHCARE
- 44. SAUDI ARABIAN GENERAL INVESTMENT AUTHORITY OF THE KINGDOM OF SAUDI ARABIA
- 45. NEW DELHI MUNICIPAL COUNCIL
- 46. FAR EAST INVESTMENT AND EXPORT AGENCY
- 47. STARTUP PORTO | POLYTECHNIC OF PORTO
- 48. AIRPORT AUTHORITY OF INDIA is CPSE under MINISTRY OF CIVIL AVIATION GOVERNMENT OF INDIA
- 49. ALL RUSSIA PUBLIC ORGANIZATION "Business Russia"
- 50. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA
- 51. GOMASSIVE INCUBATORS PVT. LTD.
- 52. ENTERPRISE SINGAPORE BOARD
- 53. THE XPOMET
- 54. DEPARTMENT OF INTERNATIONAL TRADE, UNITED KINGDOM OF GREAT BRITAIN AND NORTHERN IRELAND
- 55. INDIA BRAZIL CHAMBER OF COMMERCE IBCC
- 56. EXPORT-IMPORT BANK OF THAILAND
- 57. SKOLKOVO FOUNDATION
- 58. MALAYSIA INDIA BUSINESS COUNCIL
- 59. TAIWAN EXTERNAL TRADE DEVELOPMENT COUNCIL
- 60. AMAZON SELLER SERVICE PRIVATE LIMITED
- 61. BRICS TRADE AND INVESTMENT PROMOTION AGENCIES (TIPAS) _ TRADE PROMOTION ORGANIZATION (TPOs)
- 62. CENTRAL COUNCIL FOR RESEARCH IN SIDDHA (CCRS), MINISTRY OF AYUSH, GOI
- 63. CENTRAL COUNCIL FOR RESEARCH IN UNANI MEDICINE (CCRUM), MINISTRY OF AYUSH, GOI
- 64. CENTRAL COUNCIL FOR RESEARCH IN AYURVEDIC SCIENCES (CCRAS), MINISTRY OF AYUSH GOI
- 65. SPIRIT SLOVENIA
- 66. THE BRAZILIAN TRADE AND INVESTMENT PROMOTION AGENCY (APEX-BRASIL)
- 67. OFFICE OF THE PSA TO THE GOVT. OF INDIA WASTE TO WEALTH
- 68. OFFICE OF THE PSA TO THE GOVT. OF INDIA AGNII
- 69. ITALIAN TRADE AGENCY
- 70. EUROPEAN BUSINESS AND TECHNOLOGY CENTRE
- 71. ITALIAN TRADE AGENCY
- 72. TORONTO BUSINESS DEVELOPMENT CENTRE
- 73. LUXINNOVATION
- 74. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
- 75. Ministry of AYUSH Government of India
- 76. DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION (DRDO) GOI
- 77. DAIKI-AXIS INDIA PVT LTD
- 78. DEPARTMENT OF PHARMACEUTICALS
- 79. AUSTRALIA INDIA BUSINESS COUNCIL
- 80. Letter of Extension of the MoU-The Netherlands Embassy in India and The State Secretary of Economic Affairs and Climate Policy
- 81. MEGHALAYA STATE INVESTMENT PROMOTION BOARD

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BHASKARACHARYA NATIONAL INSTITUTE FOR SPACE APPLICATIONS AND GEO-82. INFORMATICS(BISAG) MINISTRY OF PORTS, SHIPPING AND WATERWAYS 83. MINISTRY OF WOMEN & CHILD DEVELOPMENT- MISSIONS DESK & DRISHTI 84. MINISTRY OF WOMEN & CHILD DEVELOPMENT- MISSIONS DESK & DRISHTI(2) 85. INVESTMENT PROMOTION AGENCY UNDER THE MINISTRY OF INVESTMENTS AND 86. FOREIGN TRADE OF THE REPUBLIC OF UZBEKISTAN INDUSTRIAL TECHNOLOGY RESEARCH INSTITUTE 87. 88. DRDO DEPARTMENT OF DRINKING WATER & SANITATION (DDWS)-MINISTRY OF JAL SHAKTI 89. CAPACITY BUILDING COMMISSION 90 TAIWAN EXTERNAL TRADE DEVELOPMENT COUNCIL (EXTENSION LETTER) 91. SMALL FARMERS' AGRI-BUSINESS CONSORTIUM (SFAC) 92. 93. INVEST CYPRUS INVEST MINAS 94. Department of Animal Husbandry & Dairying 95. ADIO (Abu Dhabi Investment Office) 96. DP WORLD 97. Australian Trade and Investment Commission (Austrade) 98. Investment Support Centre - Republic of Armenia 99. 100. Roscongress Foundation Azerbaijan Export & Investment Promotion (Azpromo) 101. 102. Startup Canada 103. Ministry of Commerce of People's Republic of China Invest in Bavaria 104. Indo German Chamber of Commerce 105. City of Stuttgart 106. 107. Baden-Wuerttemberg International 108. Hamburg Representation Mumbai 109. NRW Invest 110. City of Karlsruhe 111. FrankfurtRheinMain GmbH 112. Invitalia 113. Far East Investment & Export Agency - Invest Vostok Ministry of Economic Development of Russian Federation 114. MTS Russia 115. 116. Ministry for the Development of the Russian Far East 117. Enterprise Greece Founders Alliance 118. US-India Strategic Partnership Forum (USISPF) 119. 120. UNDP 121. International Solar Alliance 122. Technical University of Denmark (LoI) ANPI - Gabon 123. Moroccan Investment and Export Development Agency (AMDIE) 124.

upGrad Education Private Limited (LoI to continue T&C agreed upon in previous MoUs)

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125. Ministry of Food Processing Industries (MoFPI) Korea Smes And Startups Agency (Kosme)

Nudge Foundation

- 129. OFFICE OF THE PSA TO THE GOVT. OF INDIA_AGNII
- 130. Ministry of Ayush

Budget Justification

Not-for-Profit Company

Invest India is a not-for-profit section 8 company (as per Companies Act, 2013) incorporated in 2009 and formulated as per vide cabinet note no. 11/4/2008-IP&IC -IV issued on 28th August 2009 in which Clause 3.4 states — "DIPP (Now Known as DPIIT) will provide event/project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/Departments of Government of India and State governments." Invest India provides Utilization Certificates (UC) to partner Ministry/ Department and does not raise invoices for the work carried out.

Justification for Advance Release of Funds

- As per Cabinet Note, 11/4/2008/IPIC-IV dated 28.8.2009 clause 3.4 "DIPP (Now Known as DPIIT) will provide event/ project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/departments of Government of India and State governments."
- Based on the above approval of the Union Cabinet, Invest India gets its funds only on project basis from various Central Ministries for carrying out its activities and does not have any surplus funds and fixed deposits. As Invest India does not have any surplus funds, advance release of funds is mandatory to incur setup expenses, hiring dedicated best-in-class resources and smooth functioning of Desk activities. All Ministries/ Departments which have dedicated teams with Invest India provide this advance.
- Invest India thrives due to its award-winning HR practices and hence ensures salaries are paid on time along with timely payments to empanelled vendors.

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In the 384th Board Meeting of Goa-IDC held on 09/05/2023 an Agenda was placed for Establishing Invest India-State Desk for Goa Industrial Development Corporation (Goa-IDC) for which representative of Invest India was called for giving detail presentation for appraisal of the Board. In this regard, Mrs. Aprajita Singh, Invest Specialist, Invest India (National Investment Promotion and Facilitation Agency under DPIIT), Ministry of Commerce & Industry, presented the proposal for establishing the State Desk for Goa-IDC in the said Board Meeting. Vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC).

Now, we are in receipt of Tax Invoice MO6A124102306713 dated 06/05/2023 for Rs.5,416/- and No.MO6A124102306745 06/05/2023 for Rs.7,322/- total amounting to Rs.12,738/- for Delhi to Goa and Goa to Delhi, Air tickets of Mrs. Aprajita Singh.

Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

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we are in receipt of proposal for establishmen charges of Aranspar Antion as the fore for sollies Great and Gran to Rolling the Highest down of processing from Shop amountly to B. 12,738/-

The concerned section has substitled . It - and matter under section 154 of CAFR. Western the Section Role of 154 of Coffe 2017 in mot applicable for above purpose The copy of water 154 of Coff 2012 is placed in the file for

Submitted.

C/No. Since the engineering under GFR. 154 200

already done

for the purpose we want the MD can gamelin.

with our his ender

MD Approved

In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC).

regards, We are in receipt Tax MO6A124104103986 06/06/2023 dated Rs.6,093/for and: No.MO6A124104103695 dated 06/06/2023 Rs.18,737/- total for amounting to Rs.24,830/- for Delhi to Goa and Goa to Delhi, Air ticket of Mrs. Aprajita Singh.

Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

Welester 33,06/23

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coro you. Appr

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Conditional project

Date: 06/06/2023.

As approved from N/1 to N/2, a payment voucher for Rs.12,738/- in favour of Mrs. Aprajita Singh, a representative of Invest India. National Investment Promotion & Facilitation Agency, called for giving detail presentation for appraisal of the Board towards Tax Invoice No. M06A124102306745 dated 06/05/2023 and No. M06A124102306713 dated 06/05/2023, is put up for payment.

A payment voucher is placed in file for signature.

Asst.(ICS)

representative of Francis Teder Motheral Throughout Asst. A/c Manager framation & facilitation again called for soils Lotail presentation for appearing the bound toward Amelia from Delhi An Com & boach, Approved was be accompay for hardony of a society in facious of whice operation will

In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC).

In this regards, we are in receipt of Tax Invoice 1862 for Rs.14,030/-of Hotel Room Charges (Fortune Miramar, Goa) of Ms. Aprajita Singh, flight Ticket from Delhi to Goa & Goa to Delhi & Hotel Charges of Mr. Bhaskar Chaturvedi-CFO, Ms. Priya Rawat-COO and Ms. Aprajita Singh-Investment Specialist for Rs.81,010/-.

Flight Ticket from Delhi to Goa and Goa to Delhi, Hotel Stay, Food, etc. of Mr. Akshay Hariharan total amounting to Rs.77,005/-.

Grand total(Rs.14,030/-+Rs.81,010/-+Rs.77,005/-) = Rs.1,72,045/-Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

C KA

Approve

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4.00

Date: 13/07/2023.

As approved at N/4, a payment voucher for Rs.24,830/- in favour of Mrs. Aprajita Singh, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of Air Tickets, travelling from Delhi to Goa and back, bearing Tax Invoice No. M06A124103986 dated 06/06/2023 amounting to Rs.6,093/- and No. M06A124104103695 dated 06/06/2023 amounting to Rs.18,737/- total Rs.24,830/-, is put up for payment.

A payment voucher along with RTGS letter is placed in file for signature.

Asst.(ICS)

Asst. A/c Manager

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Date: 26/07/2023.

As approved from N/5 to N/6, following payment vouchers are put up for payment.

- 1. For sum of Rs.77,005/- in favour of Shri. Akshay Hariharan, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills during visit to GIDC from Delhi to
- 2. For sum of Rs.14,030/- in favour of Miss Aprajita Singh, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of accommodation bill during visit to GIDC from Delhi to
- 3. For sum of Rs.81,010/- in favour of Shri. Bhaskar Chaturvedi, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills during visit to GIDC from Delhi to Goa.

A payment vouchers (3 Nos.) along with RTGS letter is placed in file for signature.

Asst.(ICS)

Asst. A/c Manager As per opposed at prepare, popular would be been reflect to me to with of Good office for solling property of concording for 2007, in the second second famous of Shed. Alkahay Marail a consider K. N. (030) - In francis of Str. 1915 Mr. - jilla Sigh and of the crossed - for from of Shair Blankon Chadows coli

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Date:- 01/08/2023.

In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC).

- In this regards, we are in receipt of reimbursement of expenses incurred by Shri. MNK Ramakrishna and Shri. Vivek Kumar Soni, total amounting to Rs.60,991/- towards Delhi to Goa and Goa to Delhi, Air ticket, accommodation, food, etc. for period from 18th to 21st July, 2023.
- Ramakrishna.
 - Reimbursement of expenses incurred by Shri. Rishabh Katyal, total amounting to Rs.23,091/- towards Delhi to Goa and Goa to Delhi, Air ticket, accommodation, food, etc. for the period from 18th to 20th July, 2023.
- Cheque may be drawn in favour of Shri. Rishabh Katyal.
 - Reimbursement of expenses incurred by Aprajita Singh, total amounting to Rs.25,811/- towards Delhi to Goa and Goa to Delhi, Air ticket, accommodation, food, etc. for the period from 11th to 14th July, 2023.
- Mary / Cheque may be drawn in favour of Aprajita Singh.
 - 4. Reimbursement of expenses incurred by Aprajita Singh, total amounting to Rs.32,931.32/- towards Delhi to Goa and Goa to Delhi, Air ticket, accommodation, food, etc. for the period from 23rd to 28th July, 2023.
- Cheque may be drawn in favour of Aprajita Singh.
 - Reimbursement of expenses incurred by Shri. Akshay Hariharan, total amounting to Rs.83,941.96/- towards Delhi to Goa and Goa to Delhi, Air ticket, accommodation, food, etc. for the period from 4th to 29th July, 2023.
- Cheque may be drawn in favour of Shri. Akshay Hariharan.

Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

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Date: 11/08/2023.

As per N/8 to N/10 and bills certified for payment, following payment vouchers are put up for payment.

- For sum of Rs.83,942/- in favour of Shri. Akshay Hariharan, a representative
 of Invest India, National Investment Promotion & Facilitation Agency,
 towards reimbursement of TA/DA bills during visit to GIDC from Delhi to
 Goa for July-23.
- For sum of Rs.58,742/- in favour of Miss Aprajita Singh, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of accommodation bill during visit to GIDC from Delhi to Goa for July-23.

A payment vouchers (2 Nos.) along with RTGS letters are placed in file for signature.

Asst.(ICS) Asst. A/c Manager As per recommendation and on promote on N/d & W/10 yer halmon second has been get up formally accurate of THOR Will drive with the same Delhi for 2012-22 of separaconform of Truck Judia. Appeared may be executed per 12 83,942/- in former of 9/2; Meshan Harihanan and R. 5871. ques Aprojita Sizi. C. A. o. may offer as 46.839821- - 17.8 Slow: ALEKAN . Francisco Sign of the same of the same Wash's and

As per the directions from Higher authorities, the following reimbursement bills in respect of officials of Invest India -State Desk for Goa Industrial Development Corporation(Goa-IDC) which was processed earlier and not paid are put up for approval and payment.

- 1. Note dated 26/07/2023 at N/6, Mr. Bhaskar Chaturvedi-CFO, Ms. Priya Rawat-COO, for Rs.81,010/-. Cheque should be issued in favour of Mr. Bhaskar Chaturvedi.
- 2. Note dated 01/08/2023 at N/8, Shri. MNK Ramakrishna and Shri. Vivek Kumar Soni, total amounting to Rs.60,991/-. Cheque may be drawn in favour of Shri. Manepalli Naga Koti Ramakrishna.
- 3. Note dated 01/08/2023 at N/8, Shri. Rishabh Katyal, total amounting to Rs.23,091/-. Cheque may be drawn in favour of Shri. Rishabh Katyal.

Submitted for approval and payment.

Office Manager(Off)

G.M. DONINTHED SLAVE Submitted for spronger plan

Date: 30/08/2023.

As per N/12 and bills certified for payment, following payment vouchers are put up for payment.

- 1. For sum of Rs.81,010/- in favour of Shri. Bhaskar Chaturvedi, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills during visit to GIDC from Delhi to Goa for July-23.
- For sum of Rs.60,991/- in favour of Shri. Manepalli Naga Koti Ramakrishna,
 a representative of Invest India, National Investment Promotion &
 Facilitation Agency, towards reimbursement of accommodation bill during
 visit to GIDC from Delhi to Goa for July-23.
- For sum of Rs.23,091/- in favour of Shri. Rishabh Katyal, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of accommodation bill during visit to GIDC from Delhi to Goa for July-23.

A payment vouchers (3 Nos.) along with RTGS letters are placed in file for signature.

Asst. A/c Manager As per operand and recommendation of property, the property which and book looks are about the property of the control of of the

In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC). So also as per the approved notings at N/4, N/5 & N/6.

In this regards, we are in receipt of Tax Invoice Z25VKKLRMGRZ Rs.8,936/- and Tax Invoice No.2023FO1199 for Rs.16,329.60 total amounting to Rs.25,265/- for Delhi to Goa and Goa to Delhi, Air ticket & Hotel for the period from 24th to 25th August, 2023 of Mrs. Aprajita Singh.

Cheque may be drawn in favour of Aprajita Singh.

Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

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Date: 26/09/2023.

As approved at N/14 a payment voucher for sum of Rs.25,265/- in favour of Smt. Aprajita Singh, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills during visit to GIDC from Delhi to Goa for purpose of discussion regarding Amenndment Legal Reforms, is put up for payment.

A payment voucher along with RTGS letter is placed in file for signature.

Asst.(ICS)

Asst. A/c Manager

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In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC). So also as per the approved notings at N/4, N/5 & N/6.

In this regards, we are in receipt of letter dated 13/09/2023 from Shri. Akshay Hariharan & Ms. Mansi Gupta for reimbursement of Rs. 69,606/- for Delhi to Goa and Goa to Delhi, Air tieket, Hotel & Food for the period from 30th August to 3th Sept, 2023.

Cheque may be drawn in favour of Akshay Hariharan.

Submitted for approval.

Office Manager(Off)

G.M.(A) H/C/SLATE MANY STATE TO OPPOSITE DE OSONE

Date: 29/09/2023.

As approved at N/16 a payment voucher for sum of Rs.69,606/- in favour of Shri. Akshay Hariharan, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills of Shri. Akshay Hariharan and Mansi Gupta during visit to GIDC from Delhi to Goa from 30-08-2023 to 03-09-2023 for discussion regarding Amendment Legal Reforms, is put up for payment.

A payment voucher along with RTGS letter is placed in file for signature.

Asst. A/c Manager A:

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Date: - 18/10/2023.

In the 384 Board Meeting of Got-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC). So also as per the approved notings at N/4, N/5 & N/6.

In this regards, we are in receipt of letter dated 11/10/2023 enclosing bills from Shri. Akshriy Hariharan & Ms. Mansi Gupta for rembursement of Rs.52,8-17. & Rs.47,075/- for Delhi to Goa and Goa to Delhi, Air ticket, Hotel & Food for the period from 2nd October, 2023 to 6th October, 2023.

- 1. Cheque may be drawn in favour of Akshay Hariharan for Rs.52,841/-
- 2. Cheque may be drawn in favour of Ms. Mansi Gupta for Rs.47,075/-

Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

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Date: 31/10/2023.

As approved at N/18, following payment vouchers are put up for payment.

- 1. For sum of Rs.52,841/- in favour of Shri. Akshay Hariharan, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills during visit to GIDC from Delhi to Goa for discussion regarding Amendment in Legal Reforms.
- 2. For sum of Rs.47,075/- in favour of Ms. Mansi Gupta, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills during visit to GIDC from Delhi to Goa for discussion regarding Amendment in Legal Reforms.

A payment vouchers (2 Nos.) along with RTGS letter is placed in file for signature.

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Asst. A/c Manager

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In the 384th Board Meeting of Goa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India State Desk for Goa Industrial Development Corporation(Goa IDC). So also as per the approved notings at N/4, N/5 & N/6.

Goa IDC is in receipt of letter dated 24/11/2023 enclosing bills from Shri. Rishabh Katyal, AVP and Ms. Vrinda Tanwani, Assistant Manager M/s Invest India for reimbursement of Rs.62,328/- for Delhi to Goa and Goa to Delhi, Air ticket, Hotel & Food for the period from 22nd to 238 November, 2023 for conducting workshop on IPRS to enhance industrial and manufacturing competitiveness of industrial estates in Goa as per mail dated 10/11/2023.

Cheque may be drawn in favour of Rishabh Katyal for Rs.62,328/-.

Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

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Date: 03/01/2024

As approved at N/20, a payment voucher for sum of Rs.62,328/- in favour of Shri. Rishabh Katyal, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills of Shri. Rishabh Katyal and Ms. Vrinda Tanwani during visit to GIDC from Delhi to Goa from 22-11-2023 to 23-11-2023 for conducting workshop on IPRS to enhance industrial and manufacturing competitiveness of industrial estates in Goa, is put up for payment.

A payment voucher along with RTGS letter is placed in file for signature.

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In the 384th Board Meeting of Coa-IDC held on 09/05/2023 vide Resolution No.02/2023 it was "Resolved unanimously to approve the proposal for establishing Invest India-State Desk for Goa Industrial Development Corporation(Goa-IDC). So also as per the approved notings at N/4, N/5, N/6 & N/8.

In this regards, we are in receipt of letter dated 17/11/2023 of reimbursement for trip to Goa purpose of discussion with GIDC regarding legal Reforms enclosing bills from Shri, Akshay Hariharan for reimbursement of Rs.75,917/- for Delhi to Goa and Goa to Delhi, Air ticket, Hotel & Food for the period from 15th November, 2023 to 19th November, 2023 and letter dated 21/12/2023 Ms. Mansi Gupta for rembursement of Rs.38,931/- for Delhi to Gon and Gon to Delhi, Air ticket, Hotel & Food for the period from 13th December, 2023 to 15th December, 2023 for training session.

- 1. Cheque may be drawn in favour of Akshay Hariharan for Rs.75,917/-
- 2. Cheque may be drawn in favour of Ms. Mansi Gupta for Rs.38,931/-

Submitted for approval.

Office Manager(Off)

Dy. G.M.(A)

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Date: 23/01/2024

As per N/22 to N/23 and after verification the bills are found to be in order. Accordingly following payment vouchers are put up for payment.

- For sum of Rs.75,877/- in favour of Shri Akshay Hariharan, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of TA/DA bills during visit to GIDC from Delhi to Goa from 15/11/23 to 19/11/23.
- For sum of Rs.38,931/- in favour of Smt. Mansi Gupta, a representative of Invest India, National Investment Promotion & Facilitation Agency, towards reimbursement of accommodation bill during visit to GIDC from Delhi to Gott from 15/11/23 to 19/11/23.

A payment vouchers (2 Nos.) along with RTGS letters are placed in file for signature.

Asst.(ICS) Asst. A/c Manager A Access to the second and the second access to the se When the second May approve payment of 238,931/2 X 2. 75,877/2 towards the sublement of Topper bills is respect to Mansi Copies and Akaden Hankara, representative of Invest laka. Krys/01 M.D. Agrand



AVDESH SHARMA

M: +91-9205059221

E: avdesh.sharma@investindia.org.in

A: Vigyan Bhawan Annexe.

Maulana Azad Road, New Delhi - 11001p

www.investindia.gov.in



Child (1)

From: Ramakrishna Manepalli < r.manepalli@investindia.org.ln>

Sent: Thursday, April 25, 2024 2:22 PM

To: Avdesh Sharma <avdesh.sharma@investindia.org.in>; Somnath Das <somnath.das@investindia.org.in> Cc: Bhaskar Chaturvedi
bhaskar.chaturvedi@investindia.org.in>; Vijay Jawa <vijay.jawa@investindia.org.in>;

Ekta Jha <ekta.jha@investindia.org.in>

Subject: FW: Goa-IDC Invoice/Payment Receipt

Dear sir,

As discussed with you, we understood that Ms. Anu PM last working day is 28th March 2024, accordingly same communicated over phone to GIDC

Now they are saying she is not reported in the month of March'24

Could you please reconfirm her last working day, accordingly we will generate the fund request,

Regards

Rama

[Quoted text hidden]

3 attachments

Anu P M.pdf
 13219K
 ■

369K 4637_001.pdf

1763_001.pdf





FW: Goa-IDC Invoice/Payment Receipt

Ramakrishna Manepalli <r.manepalli@investindia.org.in>
To: "goaidc1965@gmail.com" <goaidc1965@gmail.com>

Thu, Apr 25, 2024 at 4:05 PM

Cc: Pravimal Abhishek <pravimal.abhishek@ias.gov.in>, Bhaskar Chaturvedi <bhaskar.chaturvedi@investindia.org.in>, Shivam Batham <shivam.batham@investindia.org.in>, Rishabh Katyal <rishabh.katyal@investindia.org.in>

Respected sir,

Please find the attachments for the following.

- 1. Invoice against Advance received
- 2. Ms. ANU PM consulting agreement
- 3. Ms. Anu PM exist clearance.

It may be noted that as per exist clearance, Date of Leaving 28th March 2024

We will sending balance receivable request letter very shortly.

Regards

Ramakrishna

Invest India

9821444831

From: Avdesh Sharma <avdesh.sharma@investindia.org.in>

Sent: Thursday, April 25, 2024 2:37 PM

To: Ramakrishna Manepalli <r.manepalli@investindia.org.in>

Cc: Bhaskar Chaturvedi

 chaturvedi
 chaturvedi @investindia.org.in>; Vijay Jawa <vijay.jawa@investindia.org.in

>; Ekta Jha <ekta.jha@investindia.org.in>
Subject: RE: Goa-IDC Invoice/Payment Receipt

Dear Sir.

Attached signed copy of contract for your reference.



CONSULTING AGREEMENT

This consulting agreement ("Agreement") is entered into an this 17" day of July 2023 i Effective Date"):

BETWEEN

Invest India - the National Investment Promotion and Facilitation Agency an agency of the Government of India, situated at Vigyan Bhawan Annexe, Maulana Azad Road, New Dein, *10011 hereinafter referred to as "Invest India" (which term shall unless excluded by or is repugnant to the context be deemed to mean and include its heirs, representative, successors and assigns.

AND

Anu P M, son of / daughter of Mr. Parameshwarappa T resident of #6/1, 3rd Main. 8th Cross Govindarajanagar, Bangalore-560040 holding PAN DYYPM4913H hereinafter called the "Consultant" (which term shall unless excluded by or is repugnant to the context, be deemed to include its heirs representative, successors and assigns).

Invest India and the Consultant shall individually be referred to as "Party" and collectively referred to as "Parties

WHEREAS:

- A. Invest India is an agency of the Government of India engaged in rendering advisory to potential investors in India.
- B. In relation to the above Invest India wishes to engage the Consultant to provide services described in Annexure A (Services and Terms of Reference) ("Services") to invest India in accordance with the terms of reference laid down in Annexure A.
- C Now, the Parties being desirous of recording their understanding in writing with respect to the terms on which Consultant will provide its Services to Invest India have decided to execute this Agreement.

NOW THEREFORE, THIS AGREEMENT WITNESSETH AS FOLLOWS:

1. DEFINITIONS AND INTERPRETATIONS

1.1. <u>Definitions</u>:

"Affiliate" shall mean in relation to any Party, any other person which is a holding company or subsidiary of such Party, or any person which, directly or indirectly Controls that Party and "Control" shall mean (a) the possession, directly or indirectly, of the power to direct or cause the direction of the management policies of such person whether through the ownership of voting securities or by contract or otherwise, and/or (b) the possession, directly or indirectly, of a voting or other, share or interest of at least 50% (fifty percent).

"Applicable Laws" means all laws, brought into force and effect in India including rules regulations and notifications made thereunder, and judgments, decrees, injunctions, writs and orders of any court of record, applicable to this Agreement and the exercise performance and discharge of the respective rights and obligations of the Parties hereunder, as may be in force and effect during the subsistence of this Agreement:

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First Floor Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi 110011+91-11-2304 8101 |CIN: U91100DL2009NPL197064

Agreement" refers to this Consulting Agreement

Claim' or "Claims" shall have the meaning ascribed to it in Clause 10.1;

Confidential Information" shall mean and include any or all data and information relating to the business and other operations of a Party, all such non-public information that is by its nature intended to be exclusively for the knowledge of the recipient alone and all such other information whatspever disclosed by it pursuant to by virtue of, or in the course of negotiating or performing services specified under this Agreement, whether in writing, electronic or in oral form, including but not limited to financial and accounting information, customer lists (potential or actual) and other customer-related information, supplier information, sales statistics market intelligence and marketing strategies. The Parties agree that the terms and conditions set forth in this Agreement shall govern any such disclosure of information. All information so disclosed shall be considered as confidential if expressly designated or by conduct depicted so by the disclosing party. All such confidential information shall be referred to as Confidential Information.

Confidential information shall not include

- information which is in the public domain or comes into the public domain excluding the information brought in the public domain by disclosure or default by the party receiving the confidential information; or
- (ii) information which was or is lawfully obtained or available from a third party who was lawfully in possession of the same and free to disclose it; or
- information, which was already known to the Party receiving the Confidential Information and has been received from a source other than the Party disclosing the Confidential; or
- (iv) information that is known to the Party prior to the other Party's disclosure of such information or
- (v) information independently developed by either of the Parties, or
- (vi) information disclosed under operation of law, or
- (vii) information disclosed by a Party with the other Party's prior written approval;

"Cure Period" shall have the meaning ascribed to it in Clause 9.1.4(c) of this Agreement;

"Deliverable" shall have the meaning ascribed to it in Clause 12.4 of this Agreement.

"Effective Date" shall have the meaning ascribed to such term in the preamble of this Agreement.

"Event of Default" shall have the meaning ascribed to it in Clause 9.1.4(c) of this Agreement;

"Force Majeure" means any event that is not within reasonable control, of a Party (whose performance is affected by such event) including without limitation, insurrection, restraint proposed by the Government act of legislative or other authority, terrorist attacks, war hostilities acts of the public enemy civil commotion, sabotage, fires, natural calamities earthquakes typhoons floods explosions, epidemics, pandemics, quarantine restrictions, strikes lockouts or acts of God, or any other events of like nature beyond the control of the Parties that affects the ability of a Party to perform its obligations as envisaged herein;

"Intellectual Property" means any and all tangible and intangible:

2 of 18

- copyrights and other rights associated with works of authorship throughout the world, including but not limited to copyrights, neighbouring rights, moral rights, and mask works, and all derivative works thereof;
- (ii) trademark and trade name rights and similar rights
- (iii) trade secret rights
- (iv) patents, designs, algorithms, utility models, and other industrial property rights and all improvements therato:
- (v) all other intellectual and industrial property rights (of every kind and nature throughout the world and however designated) whether arising by operation of law contract license, or otherwise, and
- (vi) all registrations' applications, renewals extensions continuations divisions or reissues thereof now or hereafter in force (including any rights in any of the foregoing).

"Person" means any natural person, limited or unlimited liability company corporation partnership (whether limited or unlimited), proprietorship. Hindu Undivided Family, trust, union association, government or any agency or political subdivision thereof or any other entity that may be treated as a person under Applicable Law.

"Relative" shall mean father, mother, wife, son, daughter and siblings of the Person referred to in the context in which such word is used

"Services" shall have the meaning ascribed to it in Recital B above

"Service Fee" shall have the meaning ascribed to it in Clause 3.1 of this Agreement

"Taxes" means any taxes, levies, charges and duties (excluding any tax and/or duty on income revenue, profits etc.) that are levied or may be levied after the date hereof, by any governmental authority in accordance with the Applicable Law;

"Term" shall have the meaning ascribed to it in Clause 4.1 of this Agreement.

1.2. Interpretation:

- 1.2.1. In this Agreement, unless the context otherwise requires:
 - (a) references to a "person" and words denoting a natural person shall be construed as a reference to any individual, firm, company corporation society, trust government, state or agency of a state or any association or partnership (whether or not having separate legal personality) of two or more of the above and shall include successors and assigns.
 - (b) references to a "day" shall be construed to mean a day other than a day when the banks are closed in India or public holidays in India.
 - (c) time shall be of the essence in the performance of the Parties' respective obligations. If any time period specified herein is extended, such extended time shall also be of the essence, and
 - (d) the rule of construction if any, that a contract should be interpreted against the parties responsible for the drafting and preparation thereof, shall not apply

2. PROVISION OF SERVICES

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- 2.1. The Consultant hereby agrees to provide the Services to Invest India in accordance with the terms contained herein and the terms of reference contained in Annexure A.
- 2.2. The payment to be made to the Consultant will be subject to the Consultant being in compliance with the terms hereof

CONSIDERATION

- In consideration of provision of Services by the Consultant, Invest India shall pay a service fee as provided in Annexure B. Service Fee and Payment Mechanism) ("Service Fee") to the Consultant. The Consultant acknowledges the sufficiency of the Service Fee as a consideration for all its obligations hereunder.
- The Service Fee shall be payable in the manner set out in Annexure B (Service Fee and Payment Terms) hereto and the Consultant shall present invoices for the Service Fee accordingly
- 3.3 All the undisputed invoices for the Services shall be settled by Invest India within 15 (fifteen) days from receipt of invoice.
- 3.4 The Service Fee shall be inclusive of all Taxes, if any, as per the Applicable Laws.
- 3.5 Invest India shall deduct tax at source (TDS) from the Service Fee in accordance with the Applicable Law including Income Tax Act, 1961 (as amended from time to time).
- The invoice for Service Fee shall be raised in compliance with the Applicable law and shall indicate the goods and services tax ("GST") charged on the Service Fee and the GSTIN of the Consultant
- 3.7 The Consultant shall furnish a photocopy of the Consultant's registration certificate under GST with the first invoice of the Consultant.
- The Consultant shall be solely responsible for the payment of all Taxes including GST in relation to the Service Fee, to the governmental authorities. Any penalties and/or interest subsequently levied under the Applicable Law by any governmental authority for non-payment, short payment and/or delayed payment of such Taxes, shall be borne by the Consultant and Invest India shall not be liable to pay such penalties and/or interest and/or reimburse the same to the Consultant.
- 3.9 Apart from the Service Fee and reimbursement provided in Annexure B, the Consultant shall not be entitled to any payments and/or reimbursements from the Invest India.
- 3.10. The Consultant specifically agrees and acknowledges that Invest India is not the employer of the Consultant and hence, the Consultant shall not be granted or be eligible to emoluments and/ or facilities available to the employees of Invest India.

4. TERM AND RENEWAL

This Agreement shall be effective on and from the Effective Date and shall continue upto July 16, 2024 or such other date as may be mutually extended and agreed by the Parties in writing ("Term") unless terminated earlier in accordance with this Agreement.

5. OBLIGATIONS OF THE CONSULTANT

5.1 The Consultant shall provide Services to Invest India in accordance with the terms contained herein

4 of 18

- 5.2 The Consultant agrees that the Consultant is not an employee of Invest India nor shall be or she be deemed to be employee of Invest India at any point. Accordingly, the Consultant shall not be entitled to any employees facilities and/ or benefits given to the employees of Invest India and no claims, actions demands, prosecutions or suits shall lie against Invest India by the Consultant in this regard.
- The Consultantishail comply with the provisions of all Applicable Law in relation to the provision of Services herein including without limitation procuring necessary approvals and supporting and filling all the statutory returns wherever required. In case of preach of any Applicable Law the Consultant alone shall be liable for the consequences and no proceeding or penal action for such breach shall be maintainable against Invest India.
- The Consultant shall strictly comply with all the instructions received by it in writing under from Invest India with regard to the nature and performance of its various obligations and duties
- 5.5. The Consultant shall endeavour to take adequate protection in the form of health and adoldent insurance before engaging in provision of Services under this Agreement. Notwithstanding the aforesaid, the Consultant agrees that Invest India shall not be liable or in any way be responsible for costs associated with unlikely eventualities including emergency medical problems sickness injury, addidents etc. which may occur to the Consultant during the Term in particular during the travel and field visits required to be made by the Consultant in the course of provision of Services herein.
- 5.6. The Consultant agrees to follow and abide by the provisions of invest India Code of Conduct (IICoC) provided at Annexure E (Invest India Code of Conduct)
- 5.7. The Consultant shall not solicit work directly or indirectly, whether for profit or otherwise, from any of the Persons associated with invest India including but not limited to startuos applying for recognition. DPIIT recognized startups, resource partners, industry representatives, and associations during the Term of this Agreement and for a period of 1 (one) from the expiry of termination of this Agreement herein.
- 5.8. The Consultant agrees not to undertake any full-time or part-time work contract and, or assignment, directly or indirectly, as a director, partner, member, employee and/ or consultant of any other organization and/ or entity engaged in any form of business activity whatsoever and/ or on his or her own account without a prior written consent of invest India.

6. OBLIGATIONS OF INVEST INDIA

6.1. Invest India will provide assistance as reasonably required for the successful performance of the Services by the Consultant under this Agreement

7. REPRESENTATIONS AND COVENANTS OF THE PARTIES

- 7.1 The Consultant represents to Invest India that
 - 7.1. he or she has the full right, power and authority to execute, deliver and perform its obligations under this Agreement.
 - 7.1.2. he or she has taken all necessary actions to authorize the execution, delivery and performance of this Agreement;
 - 7.1.3 this Agreement constitutes a legal, valid and binding obligation enforceable against him or her in accordance with the terms hereof.
 - 7.1.4 he or she has complied with Applicable Laws in all material respects

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- 7 1.5 the execution and delivery of the Agreement by him or her and performance by him or her of his or her duties and obligations hereunder do not and shall not result in any oreach or constitute a default under and are not and will not be in conflict with or promoted by Applicable Law or any agreement to which he or she is a party or by which he may be bound, and
- 7.1.6 he or she is not currently and has not ever been subject to conviction in any court of law for the commission of any crime or expulsion, bar, suspended or other disciplinary proceeding or action from or by any statutory or regulatory authority.

FORCE MAJEURE

- 3.1 It is agreed between the Consultant and Invest India that terms of this Agreement shall be subject to Force Majeure. However, both the Consultant and Invest India shall endeavor to mitigate the loss or damage sustained the other and shall conduct their affairs during the Force Majeure event in a reasonably prudent manner.
- On occurrence of a Force Majeure event, the Consultant or Invest India shall immediately notify, the other party. In the event that the Force Majeure event continues for more than 30 (thirty) days, either of the Consultant and Invest India shall have the right to forthwith terminate this Agreement by issuing a written notice to the other.

9. TERMINATION

- In arrangement under this Agreement may be terminated in any of the following events:
 - 9 11 by the Consultant by issuing a 30 (thirty) days notice in writing to Invest India or on payment of one month's Service Fee to Invest India:
 - 9.1.2 by Invest India, with immediate effect, upon violation by Consultant of the non-disclosure agreement executed between the Parties pursuant to the engagement of the Consultant with Invest India.
 - 9.1.3 by either Party in terms of Clause 8.2 above:

9 1 4 by Invest India.

- upon occurrence of any fraud misconduct and/or gross negligence by Consultant with immediate effect and with no obligation of Invest India to make any payment of Service Fee to the Consultant.
- by issuing a 30 (thirty) days' notice in writing to the Consultant or on payment of one month's Service Fee in lieu of notice to the Consultant;
- (c) upon occurrence of any of the following events or circumstances (whether or not continuing) each of which shall constitute a separate event of default (the "Event of Default") and which if capable of being cured, is not remedied within a period of 30 (thirty) days ("Cure Period"):
 - A breach of any of the provisions of this Agreement by the Consultant; and/ or
 - Repudiation of this Agreement by the Consultant or the conduct evidencing intention of the Consultant to not to be bound by the terms of this Agreement.

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Parties agree that if the Event of Default committed by the Consultant is incapable of being cured or if the Consultant fails to cure an Event of Default within the Cure Period Invest India shall be entitled to forthwith terminate this Agreement

- 9.2 The Agreement shall not be terminated except otherwise stroutared as per Clause 9.1 of this Agreement.
- 9.3. Termination of the Agreement as per the provisions of Clause 9.1 above shall not affect the rights and obligations already accrued to the Consultant and Invest India before such termination.
- 9.4. Within 10 (ten) days of termination of this Agreement, at Invest India's option, the Consultant shall promptly return to Invest India and/or destroy all materials containing any proprietary or Confidential Information or Intellectual Property of Invest India together with all documents, user manuals, reports, data and samples in relation to the Services. The Consultant will certify its compliance with this provision at Invest India's request.

10. INDEMNIFICATION

- 10.1 To the fullest extent permissible by law the Consultant agrees (regardless of the presence of absence of insurance) to indemnify defend and notd invest India together with its affiliates directors, officers and employees harmless from and against any and all claims losses demands, damages, liabilities costs, actions suits, proceedings payments, judgments settlements and expenses (including reasonable attorney's fees) (collectively Claims) and each a "Claim") arising on account of
 - 10.1.1 any act or omission of the Consultant, including regigence in performance of Services under this Agreement
 - 10.1.2. breach or failure on part of the Consultant to comply with the provisions of this Agreement:
 - 10.1.3 non-payment of any applicable Taxes by the Consultant.
 - 10.1.4. breach of any Applicable Law by the Consultant, and
 - any third party's claim or action to the effect that the possession or use of any product, documents software or other materials provided by the Consultant to Invest India in connection with the delivery of the Services by the Consultant infringes any Intellectual Property of such third party.

11. CONFIDENTIALITY

11.1. The Consultant agrees to be bound by the terms of confidentiality contained in Annexure D (Confidentiality Terms)

12. INTELLECTUAL PROPERTY

- 12.1. Save as otherwise expressly provided in this Agreement, the Parties agree that all Intellectual Property including without limitation formats, inventions, discoveries, methods or systems conceived, first reduced to practice, made or developed by the Consultant in the course of provision of Services herein shall belong solely and exclusively to Invest India.
- 12.2. Invest India shall not grant any right to use the Intellectual Property owned or generated by Invest India to the Consultant.

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- Invest India grants the Consultant a limited non-exclusive and non-transferable license to use its Intellectual Property during the Term solely for the purpose of performance of the Services, if required in accordance with this Agreement. Consultant will obtain Invest India's prior written approval for any reference to or use of Invest India's Intellectual Property in the course of provision of Services.
- All deliverable tangible and intangible property, work products and other materials which are conceived developed or created by the Consultant for Invest India in connection with the performance of the Services i Deliverable i including, without limitation artwork, icons, logos illustrations graphic designs, literature, and onotographs and all right, title and interest therein (including, without limitation, patents, copyrights and other Intellectual Property) in relation to the Deliverable will vest exclusively in Invest India. To the extent the right, title and interest (including, without limitation, patents, copyrights and other Intellectual Property) in relation to the Deliverable or any part thereof does not or will not vest in Invest India, the Consultant hereby irrevocably assigns to Invest India all such right, title and interest (including, without limitation, patents, copyrights and other Intellectual Property) therein and in this regard the Consultant agrees to enter into a deed of assignment in the format provided in Annexure C (Deed of Assignment).
- 12.5 Any rights or licenses granted to Consultant under this Agreement shall not affect Invest India's exclusive ownership of the Deliverable and the right of Invest India to register any form of intellectual Property over such Deliverable or any derivative works of such Deliverable at any time

13 GOVERNING LAW AND DISPUTE RESOLUTION

13.1 Governing Law

The validity interpretation and implementation of this Agreement shall be governed by and construed in accordance with Applicable Laws of India without regard to its conflict of law principles. Subject to the provisions contained in Clause 13.2 below, courts at [New Delhi, India] will have the exclusive jurisdiction in relation to matters concerning this Agreement.

13.2. Dispute Resolution

- If any dispute or difference arises between the Consultant and Invest India during the subsistence of this Agreement or thereafter, in connection with the validity, interpretation, implementation or alleged material breach of any provision of this Agreement or regarding any question, including the question as to whether the termination of this Agreement by one party has been legitimate, the Parties shall endeavour to settle such dispute amicably.
- In the event the dispute or difference persists, then such dispute or difference shall be referred to and finally resolved by arbitration under the Arbitration and Conciliation Act, 1996. The seat of the arbitration shall be [New Delhi, India]. The Tribunal shall consist of one arbitrator to be mutually appointed by both the parties. The language of the arbitration shall be English.

13.3 Continued performance

13.3.1 While any dispute under this Agreement is pending, including the commencement and pendency of any dispute referred to arbitration, the Consultant and Invest India shall continue to perform all of their respective obligations under this Agreement without prejudice to the final determination in accordance with the provisions under this Clause.

14. NOTICES

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14.1. Any notice under this Agreement will be effective only if it is in writing and delivered to the following addresses of either Party

Party	Address	Marked to the attention of			
Consultant	#6/1, 3rd Main 8th Cross Govindarajanagar. Bangalore-560040	Ms Aru⊇\'			
Invest India	Vigyan Shawan Annexa Maulana Azad Road New Delhi •110011	Ms Nivid Pa			

14.2. A notice shall be deemed to have been served as follows: (i) if personally delivered, at the time of delivery, (ii) if sent by registered post or courier, at the time of receipt of the same by the addressee; or (iii) if sent by e-mail, on the date when that e-mail is received.

15. MISCELLANEOUS

15.1: Survival

Provisions of Clause 1 (Definition and Interpretation). Clause 9.4. Clause 10 (Indismnification Clause 11 (Confidentiality). Clause 12 (Intellectual Property) Clause 13.1 (Governing law) Clause 13.2 (Dispute Resolution). Clause 14 (Notices). Clause 15.3 (Harmonious Construction), and this Clause 15.1 (Survival) of this Agreement, shall survive the termination of this Agreement.

15.2 Entire Agreement

This Agreement constitutes the entire agreement amongst the Parties relating to the subject matter hereof and supersedes any and all prior arrangements, agreements, letters of intent term sheets, either oral or in writing, among the Parties hereto with respect to the subject matter herein.

15.3 Harmonious Construction

The Parties agree that this Agreement and any other document, being executed in relation to provision of Services by the Consultant to the Invest India, are not intended to contradict each other in any manner whatsoever, Accordingly, it is agreed that in the event of any contradiction between the provisions of this Agreement and any document(s) executed between any of the Parties, the provisions should be interpreted in a manner such that all of them can be fully implemented.

15.4 Relationship between parties

Nothing in this Agreement shall be construed as creating a partnership, joint venture or employer- employee relationship between the Consultant and Invest India. Neither the Consultant nor Invest India will be deemed to be an agent of the other as a result of any act under or related to this Agreement and will not in any way pledge the other party's right or incur any obligation on behalf of the other party

15.5 Specific Performance

In the event any of the provisions of this Agreement are not performed in accordance with their specific terms hereof or were otherwise breached. Invest, India shall have the right to claric

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damages substituted performance or any other right Invest India may have under the Applicable Laws

15.6 Amendment

No variation, waiver, amendment or modification of any of the terms of this Agreement shall be valid unless in writing and signed by all the Parties.

15.7 Assignment

Consultant shall not assign this Agreement or assign, delegate or subcontract any of its rights duties or obligations under this Agreement, by operation of law or otherwise, except with the prior written consent of Invest India. Any purported assignment, delegation, or subcontracting without such prior written consent shall be null and void and a material breach of this Agreement.

15.3 Severability

The invalidity or enforceability, for any reason, of any part of this Agreement shall not prejudice or affect the validity or enforceability of the remainder. For abundant caution, it is expressly clarified that if any provision of this Agreement is declared to be invalid, unenforceable or illegal by any competent arbitral tribunal or court, the Parties shall further act to substitute such provision with a legally valid and enforceable provision having the same effect and in any case the aforasaid unenforceability and illegality of a provision shall not prejudice or affect the remaining provisions of this Agreement, which shall continue in full force and effect.

15.9 Cost and Expenses

The cost and expenses incurred by the Parties in relation to this Agreement shall be borne by respective parties.

15.10 Counterparts

This Agreement may be executed in two counterparts, each of which, when executed and delivered, shall constitute an original of this Agreement.

[signature page follows]

Dur S. W

IN WITNESS WHEREOF, THE PARTIES HERETO HAVE EXECUTED THIS AGREEMENT ON THE DAY AND YEAR FIRST HEREINABOVE WRITTEN:

For and on behalf of the within named

For and on behalf of the within named

"Invest India"

Consultant

(Authorised Signatory)

Name: Ms. Nivruti Rai

MD & CEO

Name: Ms. Anu P M

ANNEXURE A

SERVICES AND TERMS OF REFERENCE

- Lead engagement with multiple stakeholders including Goa-IDC Ministries/ Departments
 Ouas-Government Agencies. PSUs, and project implementing agencies.
- Leading filevel review meetings with senior leadership from Goa-IDC and central ministries to leading issues and ensure timely commissioning of high value in projects/ in coordination with the Project Monitoring Group Invest India, DPIT
- Burlo state expertise and analyse the laws regulations, and policies
- Support in policy (esearch (primary 3 secondary) to identify bottlenecks in infrastructure development and reduce regulatory surden on industry to improve the overall sector ecosystem
- Monitor implementation of Goa-IDC's major projects like waste management and renewable energy projects and help identify different sources of funding for implementation of the same projects.
- Coordinate with Invest India for support from several initiatives such as Startup India, NSWS, IILB Waste to Wealth, Project Development Cells, Country Desks, Capacity Building etc.
- Explore and identify new avenues for the team to pursue.

Reports q

a Consultant shall submit a report in the format as may be communicated by Invest India from time to time

Dur J. W

ANNEXURE B

SERVICE FEE AND PAYMENT TERMS

- Consultant shall be paid a service fees of ₹166850 00 per month against submission of proper tax invoice to Invest India.
- b. Payment would be made based on submission of monthly work-log at the end of the month describing work and number of days spent, with corresponding outputs on tasks completed as agreed and mentioned in Annexure A.
- c. All payments will be made as per the bank account detail provided by the Consultant

Reimbursements

d. In case any payments and/ expenses are incurred by Consultant on behalf of livest India, then the same will be reimbursed by Invest India on submitting the necessary bills for such expenses and/ or payments, which should be in the name of Invest India. In the event bills are not in the name of the Invest India, the same will be reimbursed post deduction of TDS by the Invest India.

Outstation travel and accommodation and remoursements

- The Consultant shall be required to travel in the course of provision of Services and accordingly the travel and lodging and boarding costs would be borne by Invest India.
- f. In case any payment is incurred by the Consultant on behalf of lines; India, then the same would be reimbursed on submitting the necessary bills, which should be in the name of Consultant
- g. The said amount shall be reimbursed after the completion of travel and on submitting the necessary bilts and invoices with a detailed statement, after obtaining sanction from the concerned senior of the Consultant.
- h. The said bills and/or invoices as given above will be submitted for reimbursement within 7 days from the date of travel with a detail statement
- The Consultant will be entitled to avail the said facilities for travel and/or lodging as per the following.
 - i. Travel facilities as per travel policy of Invest India
 - ii. Local conveyance: as per travel policy of Consultant for travel from home and/or office to station or airport and from airport or station to home, travel in the field locations, travel within the city for official purpose (intra-city travel)
 - iii. Eligible to requisition a hired car as per travel policy of Consultant
 - iv. Fuel reimbursements if the Consultant is intending to travel by his or her own vehicle are required to obtain prior approval from the department head of Invest India will be reimbursed as per the travel policy of consultant
 - v. Lodging, as per travel policy of Consultant
 - vi. Boarding: as per travel policy of Consultant
 - vii. Incidental allowance as per travel policy of Consultant

Dur P. M

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Any exceptions to the entitlements defined in the travel policy of Consultant, are to be approved by Vice President, as applicable

Consultant will not be entitled to medi-claim; medical expenses or insurance in case of any sickness additional occurs during the course of this Agreement.

Dur B. W

ANNEXURE C

DEED OF ASSIGNMENT

To

Invest India

Vigyan Bhawan Annexe

Maulana Azad Road

New Delhi -110011

Deed of Assignment

- I Any P.M. am aware that I may make discover generate or create intellectual Property mourting without limitation copyright, batents, trademark design know-how etc. whether registered or not during the course of provision of Services to Invest India under the agreement entered with Invest India dated July 17, 2023 (Consulting Agreement), and unconditionally agree that lovest India shall have absolute ownership over such intellectual Property and unconditionally agree that lovest India I further undertake not to use or disclose the Intellectual Property for any purpose of the Intellectual Property for any purpose of the Intellectual Property for any purpose of the Intellectual Property and use them exclusively to further the interests and for the benefit or invest India I further undertake not to use or disclose the Intellectual Property for any purpose of the Intellectual Property and use the Consulting Agreement
- If at any time during the course of provision of Services. I make or discover or participate in the making of discovery of any Intellectual Property full details of such Intellectual Property shall immediately be communicated by me to Invest India and such Intellectual Property shall be absolute property of Invest India. Without prejudice to the above I hereby asking convertible and transfer in perpetuity to Invest India all rights (langible and intangible) title and offers to the Deliverables, if any, including but not limited to the moral rights (all residual rights) ested in Deliverables with respect to the copyrighted works, free of all encumprances on and from Effective Date.
- At the request of Invest India. I shall give and supply all such information, document, data, drafts and assistance as may be required to enable Invest India to exploit the Intellectual Property to its best advantage and I shall execute all the papers/documents and take other action which may be necessary or desirable for obtaining legal protection for the Intellectual Property in such parts of the world as may be specified by Invest India and for vesting the same in Invest India either by way of assignment for perpetuity or otherwise as it may direct.
- d. I hereby irrevocably appoint Invest India as my attorney in my name and on my behalf to sign or execute any such instrument to do any such things and generally to use my name for the purpose of giving Invest India or its nominee the full advantage of the covenants herein.
- e I am giving this undertaking out of my free will in consideration of and under the terms and conditions agreed under the Consulting Agreement with Invest India and I agree that Invest India shall not be liable to pay me any additional compensation for the said Intellectual Property, apart from those expressly agreed under the Consulting Agreement.
- I agree that the rights of Invest India and my obligation herein shall continue to be inforce even after termination/cessation of the Consulting Agreement and shall be binding upon my neirs and legal representatives
- g In the event, I fail or refuse to comply with my obligations here in I acknowledge that the Phrtha shall have the right to do all acts and execute all documents as may be necessary to acquire all

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rights with respect to the Intellectual Property referred to herein. I further agree that Invest India being the owner of the Intellectual Property and Deliverables referred to herein, has absolute right to assign and transfer to any third party all rights title and interest in to and upon the Deliverables and the Intellectual Property herein together with the goodwill thereof and I shall not trave any objection in this regard.

I further agree and acknowledge that

- The capitalized terms contained in this letter shall have the meaning ascribed to them in the Consulting Agreement.
- Clause 13 (Governing Law and Dispute Resolution) and Clause 14 (Notices) of the Consulting Agreement shall apply for the purpose of the terms contained in this letter.

An P. M

(Mr./Ms. Anu PM)

Date July 17, 2023

ANNEXURE D

CONFIDENTIALITY TERMS

The Consultant agrees and acknowledges that

- a he or she shall treat the terms of this Agreement as strictly confident at
- by in the course of provision of Services, he or she will have access to and be entrusted with Confidential Information of Investingia including without limiting Intellectual Property of Service and product specifications, trade secrets of relating to its dealings transactions and it will be likewise in relating to its Affiliates in this inglifier it stronges at please at five or otherwise is or may be of a confidential nature.
- be or she shall treat all Confidential Information that Invest India incidentally or unintentionally disclose to him or her in pursuance of this Agreement as strictly confidential.
- dhe or she shall not, except in the proper course of performance of his or her obligations during the course of provision of Services or as may be required by Applicable Law, disclose to any person whatever or otherwise make use of and shall use his or her best endeavours to prevent the publication or disclosure of any Confidential Information of invest India or its Affiliates including its or their suppliers, agents, service providers, distributors, clients or customers.
- e all notes, memoranda documents presentations records material, products software notebooks, engineering data business plans and information, specifications drawings or other property and other information in other form or type whatsoever containing the information which has been shared (whether incidentally or unintentionally) during the course of rendition of Services under this Agreement including all copies which are in its possession or control idirectly or indirectly) irrespective of whether prepared by him or her or others shall be the property of Invest India and shall be surrendered by him or her to Invest India upon termination of the Agreement or at the request of invest India at any time during the Term
- f without prejudice to the above, he or she shall at all times be under an implied duty of Invest India and confidentiality to Invest India and he or she undertakes to follow the same
- g he or she shall take all reasonable measures to ansure that the integrity of all information whether confidential or not, supplied to him or her by Invest India shall be preserved. If any breach in the integrity of the information does occur due to any commission or omission by the Consultant, then the Consultant shall take all steps to minimize or obliterate any damage that may be caused by such breach of integrity.
- h. he or she is aware that a breach of confidentiality will amount to breach of its obligations under the Agreement and in that event, Invest India shall have the right, inter alia, to seek damages or equitable relief including injunction from appropriate court of law ordering the Consultant to specifically perform his or her obligations under this Agreement. Such rights to specific performance and injunction shall be cumulative and in addition to all other legal and equitable rights and remedies that Invest India may have

Dur. G. W

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ANNEXURE E

INVESTINDIA CODE OF CONDUCT

- Employee Consultant must adhere to all rules and regulations, norms, practices and advisories providud by Privast India from time to time during the engagement duration.
- 2- Employee Consultant musure formally dressed at all times during office hours
- Employee/Consultant must refrain from using in any unparliamentary language, gestures and behavior towar to follow contragues and other officials during the course of this engagement.
- 4. Employeerconsultant will always use official email id for any formal official communication.
- 5- Employee consultant must use official mobile phone for all official communication
- 6- Employee/consultant must immediately notify Invest India of any conflict of interest which has arisen due to their activities, hampering their roles and responsibilities towards the organisation.
- 7- Employee/consultant must not solicit/ask for unnecessary favors, freebies, any other benefits as result of their engagement with Invest India
- 8- Employeerconsultant for HR related queries must strictly discuss the same with the HR team and act according to the advice provided
- 9- Employee/consultant must ensure that their Social Media accounts are not used/misused to spread any type of misinformation false propaganda against any Organisation/Entity/Government of India without verifying the veracity of the information.
- 10- Employee/consultant must immediately bring to the notice of the HR team in case of fraterrization of relationship between individuals/officials at Invest India.

An F. M



Exit: Clearance Certificate

Employee Name	Amir 15 3,5	Emplayee ID	
Reserving Manager	Rishab Katyal	Designation / Band	Consultant/Project manager
Date of Joining	July 20" 2023	Date of Leaving	March 28" 2024
Contact Phone			
Number	9970909722	Email (Personal)	anumuniyapla7395@gmail.com

	Department	Romarks	Authorised Signatory
1	Administration		
La.	Visiting Cards	NIA	7
Lb.	Stationery	NA	
Lc	Drawers, keys, cabinets	PIA	
Ld.	Books / Periodicals	NA	Thuy
Le.	Access ID card	A/A	
Lf.	SIM Card	Not 15seed	
Lg.	Handset, USB cables – 2pcs, Adapter/Charger	Not lesting	
2	Information Technology		
2.a.	Email ID / PST – work related (e.g. inbox)	After HR Confirmation	7 m
2.b.	Network User ID disabled / Mail password changed	After HR Confirmation	
	University and university and the second sec	-1-	



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2.c.	Laptop / Desktop local data – work related	NA	The state of the s
2.d.	Desktop	NA	
2.d.1.	Monitor	NA	
2.d.2.	СРИ	NA	
2.d.3.	Mouse & Mouse Pad	NA	
2.d.4.	Keyboard	NA	
2.d.5	Others	NA	
2.e.	Laptop	NA	
2.e.1	PC Card	NA	
2.e.2.	Internet Card	NA	X
2.e.3.	Adapter	MA	
2.e.4.	Others	NA	
2.e.5.	Subscriptions	NA	
2.e.6.	SharePoint/CRM	NA	
2.g.	Emails forwarded to	MA	
2.h.	Others (pls specify)	NA	
3,	Practice Head / Vice President	And the state of t	
3.a.	Reporting Manager	Good	Ollulul

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•	Department	Remarks	Authorised Signatory
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4.5.5.	Ciliers		To Control to Marketon and American
4 .c.	Procurement	> No does for	
460.	Any approval pending rolided to Procurement	10/01/29	
4.c.b.	Ottars.		
5.	Website Team		
5ء۔	Employee Profile		
5.b.	Others (Analytics, Login Credentials etc.)		
6.	Legal	No Movor Contract Ponding	May M
7.	Human Resources		* 189 [N. A. [73] V



		** ATACAHADONAGENEK
#	Department Rem	arks Authorised Signatory
7.a.	Signed resignation letter	
7.b.	Notice Period	
7.c.	LTA reimbursements	
7.d.	Medical reimbursements	
7.e.	All clearances done	
7.f.	Exit Clearance	
7.g.	Exit interview	
7.h.	Relieving letter	
8.	Revocation of IT licenses	
8.a.	Email Id	
8.b.	Biometric	
8.c.	HRMS	
8.d.	ОКМ	
8.e.	LMS	
8.f.	CRM/IIG	
8.g.	Query Portal	



INSTRUCTIONS FOR EXIT CLEARANCES.

Pre exit clearances process.

- Attendance: Please raise leave or AR requests for all your Absent days and get it approved from your reporting manager.
- Investment Proofs: Please submit your investment proofs pertaining to the investment declared by you over DKM portal. -Proofs to be submitted to Avdesh Sharma
- Payslips or Form-16. If required, please download your payslips and Form-16 from DKM portal before the last day.
- Exit Interview: Somnath Das/Avdesh Sharma from the HR team will organise the exit interview.

Exit clearances process -

- · Step 1- Travel Hub Vljay Jawa
- Step 2- Procurement Suryansh Sharma/Vivek Kumar Sonl
- Step 3- Finance (Accounts payable) Ekta Jha/Ramakrishna
- Step 4- Administration Neeral Kaushik (Clearance post submission of assets)
- <u>Step 5-</u> Information Technology Satendra Singh Gautam /Pritam Kumar Dahat/Pradeep Joshi/Vikas Sachdev (Clearance post submission of assets)
- <u>Step 6-</u> Handover of assignments should be signed by the colleague(s) who have received the
 assignments, followed by the signatures of the Reporting Manager(s) and the Head of
 Department(s).
- Step 7- Legal Akshay Hariharan/ Mansi Gupta/Kiran Bishnoi
- <u>Step 8-</u> HR Post clearance from aforementioned departments please submit the exit clearance document to the HR Team <u>Somnath Das/Avdesh Sharma</u>

Invest India

Billing Location : Delhi

First Floor, Vigyan Bhawan Annexee, Maulana Azad

Road , NEW DELHI - 110011, DL, IND

Phone: 011-23048155

Email: bhaskar.chaturvedi@investindia.org.in

CIN No: U91100DL2009NPL197064 Website: www.investindia.gov.in GSTIN :07AACCI1869A1ZV



TAX INVOICE COPY

BILL TO :

Kind Attention

Invoice Number

SINV/23-24/0034

GOA INDUSTRIAL DEVELOPMENT CORPORATION

Invoice date

09-10-2023

OT NO. 13-A-2, EDC COMPLEX, PATTO PLAZA,

.4NJIM-GOA,GOA,GA,IND,403001

Due Date

: 31-10-2023

GSTIN/Unique ID :30AAATG7792F1ZR

PLACE OF SUPPLY :30-GA

Sr. No.	Description of the goods	HSN code/SAC code	GST Rate	Currency	Amount
1	BEING AMT RECEIVED FOR HIRING A RESOURCE FOR GOA-IDC DESK	999799	18.00	INR	11,49,885 00
				SUB TOTAL	11,49,885.00
				IGST	2.06.979.00
			THE CONTRACT OF THE PERSON OF	Total Invoice Amount	13,56,864,00

Amount In Words: THIRTEEN LAKH FIFTY SIX THOUSAND EIGHT HUNDRED SIXTY FOUR RUPEES AND THIRTY PAISE ONLY *****

ak details

Company name

INVEST INDIA

Bank name

CENTRAL BANK OF INDIA

- MAIN

Bank account no

: 3579607775

IFSC Code

: CBIN0280298

Swift Code

Authorized Signatory

Total Invoice Amount

For INVEST INDIA

This is computer generated invoice and no physical signature and stamp is required.

ndustrial Devolopmen Corporation



Fwd: February 2023 Status Report | Invest India

1 message

Canda velou <sec-fin@goa.gov.in>

Sat, Mar 30, 2024 at 10:29 AM

To: Director Industries Trade and Commerce Goa <dir-indu.goa@nic.in>, ipb goa <ipb.goa@gmail.com>, goaidc1965

<goaldc1965@gmail.com>

From: ceo@investindia.org.in

To: "nivruti rai" <nivruti.rai@investindia.org.in>
Sent: Thursday, March 28, 2024 7:42:06 PM
Subject: February 2023 Status Report | Invest India

Dear Leaders,

Please find below the Invest India Project Status Report for February 2024. We are continually improving our progress reports to be crisp and clear; I look forward to any feedback and suggestions you may have.

Thank you, With warm regards, Nivruti



1) Executive Summary

People:

- New Organisation Structure II 2.0 announced. Designed and finalised with Kearney team with Benchmarking of best global IPA's and aligning with II 2.0 mandate.
- · Org structure has been redesigned as per skills and roles & respons bilities.
- Desks aligned to Sector outcomes

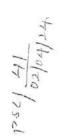
Process:

- Performance review and discussion closed for FY 2023-24. Moderation and finalisation of rating, promotions underway.
- Implementation of Recruitment System and Learning Management System launched. Will go live in April.

Finance:

 Prudent financial management, including optimised spending including but not limited to travel, subscriptions, and other overhead for optimised reallocation of funds towards organisation enhancement, including Trade and R&D.

This report is for April 2023 to February 2024



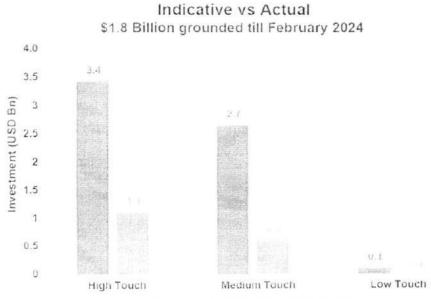
To View a One Page Summary of Invest India's Project Status, Please click on the Invest India Dashboard

Highlights

This monthly update, shared on the 15th of each month, includes updates on key indicators for FY24.

Invest India's key indicators are listed below:

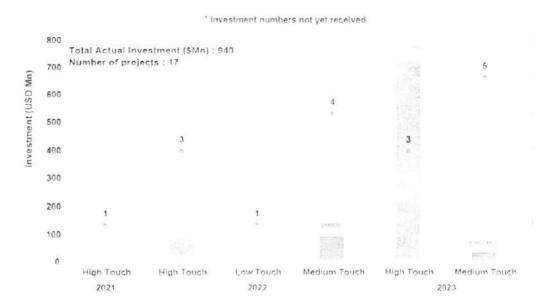
- I. Investments (February 2024)
 - a. \$1.8 Bn investment already grounded out of \$6.2 Bn pipeline (January 2021 till February 2024) Of \$1.8 billion, 17 projects worth \$940 Mn already closed.
 - a. \$1.8 Bn investment already grounded (including closed and ongoing projects) out of \$6.2 Bn pipeline.



Indicative Investment - Actual Investment

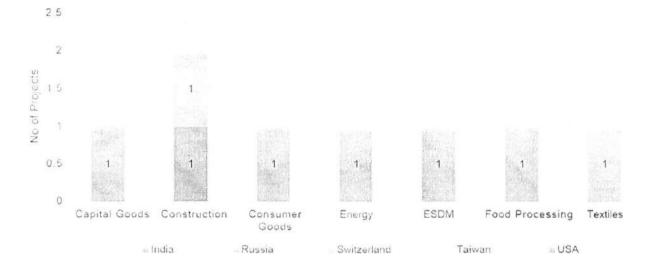
- b. 17 Closed Projects (2021 to Feb 2024):
 - Total 17 projects closed with Total Actual Investment of \$940 Mn (From 2021 Till February 2024)

Investments 94% of the cases were High and Medium Touch



These 17 Projects were across 13 Sectors from 12 Countries. (2021- February 2024)

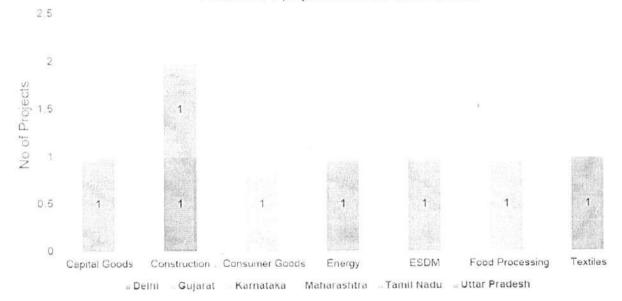
Investments: Facilitated 8 Projects from 4 Countries across 7 Projects in 2023



These 17 Projects were spread across 8 States. (2021- February 2024)

Investments:

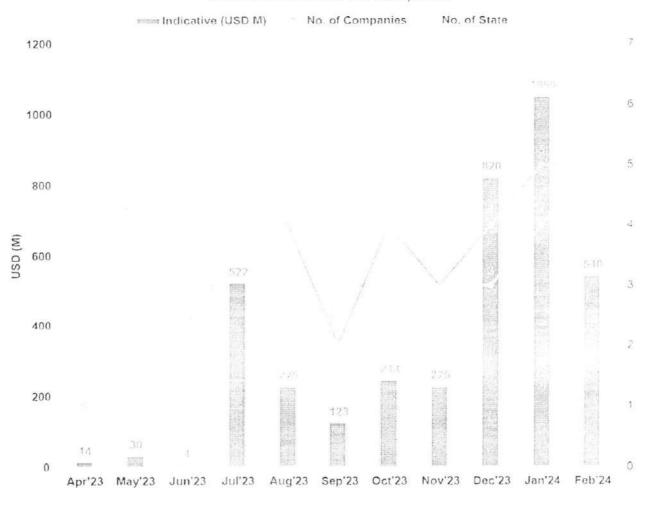
Facilitated 8 projects across 6 states in 2023



c. Site visits facilitated

 In February, we facilitated 10 site visits for 5 customers (RSOLEC, JABIL, PGEL Biomedic Healthcare, and Tube Investments) across 5 States (Karnataka, Gujarat, Andhra Pradesh, Maharashtra, and Himachal Pradesh)

Site Visits Faciliated For Companies

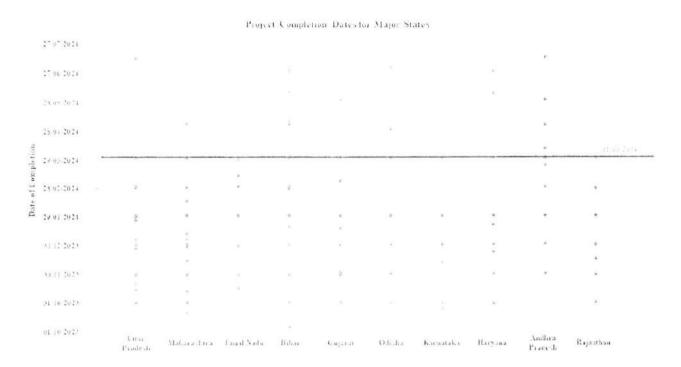


II. Project Monitoring Group (PMG):

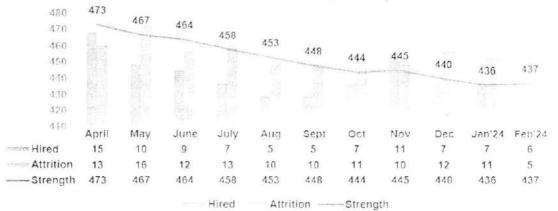
 A total of 2,452 projects are being monitored, with a cumulative investment value of INR 62.38 lakh crore.

PM	G S	napshot			PMG	N	/lar′24
			betal	Cpen	Commissioned	Open	Commissioned
Projects	13	Total Projects	2452	1552	900	406	1//
	6	Cost (Lakh Cr.)	62.38	41.77	20.5	7.44	1.92
	Q.	Cost Overrun (Lakh Cr.)	5.91	4.37	1.53	1.78	0.26
	\boxtimes	Time Overrun ('000 Days)	1379	1024	355	278	81
			listed	V-[19+11	Resolvert	Direir	Resolved
Issues	İ	Total Issues	7378	636	6742	129	1527
	A	Projects with Issues	1535	334	1/116	55	277
		Cost (Lakh Cr.)	47.61	13.23	45.03	2.24	6.84

 For March 2024 Projects, certain projects in Uttar Pradesh, Maharashtra, Bihar, Gujarat, Odisha, Haryana, and Andhra Pradesh are forecasted to go beyond March 2024.

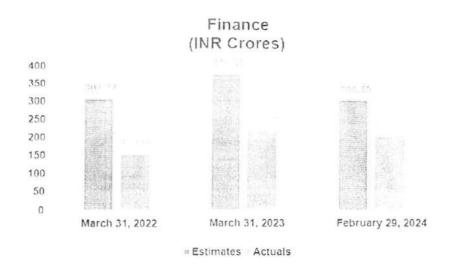


HR Current Total Strength 437



- a. Team strength of 437 resources for projects funded by Gol and state government departments
- b. In February, we welcomed 6 new members and saw 5 team members depart.
- c. Average Attrition has stabilised to 11 per month
- d. We are expecting a rise in attrition in the month of May.

IV. Budget: INR 304.15 Crores budget for 2023-24



67% of the budget has been expended from the INR 304.15 Crore budget estimated for FY24 by DPIIT and other ministries for FY24.

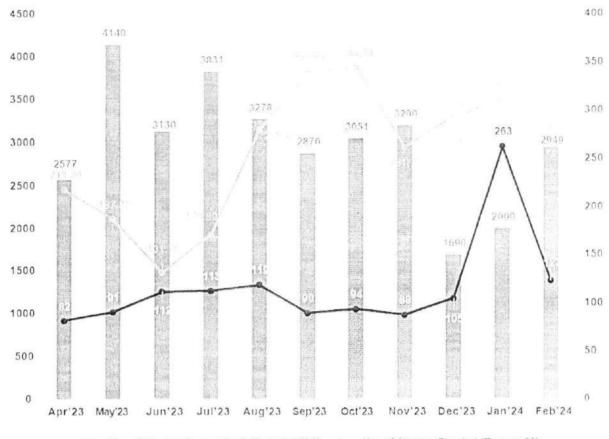
Finance team undertook the following tasks to strengthen internal financial controls:

- Audit of projects and submission of Audited Utilisation Certificates (UCs):
- Audits of projects were conducted. Invest India submitted Utilisation Certificates and Outcome reports to numerous Ministries.
- III. Use of Technology:
 - Invest India chose Microsoft ERP D365 F&O for integrating various transactions, streamlining
 operations, and enhancing financial controls for ensuring accuracy, consistency, and
 transparency in financial data management. By utilizing ERP software, Invest India will be able to
 monitor financial transactions, anomaly detection, and audit trail creation.
 - Invest India completed its Phase 1 of digitisation of Microsoft ERP D365 Finance & Operations for the following modules:
 - o Accounts Payables
 - o Project management
 - o Accounting & Finance
 - Phase 2 (Operations Automation) is in progress to integrate and automate most of the manual processes into automated process for the following modules:
 - o Asset Management, Inventory as well as procurement
 - o Travel Management.

Key Expectations from ERP:



Startup India
Average number of Startups funded have reached 116, surpassing the monthly target of 80



No. of Startup Recognized (Target: 2000) No. of Startup Funded (Target: 80)

----- Amount of Funding Startup Received (in Cr)

· Startups recognized: 2,949

 Funding approved across Healthcare and Lifesciences, Agriculture, Education, IT Services, Food and Beverage among others.

Seed funding: INR 8.98 Cr.

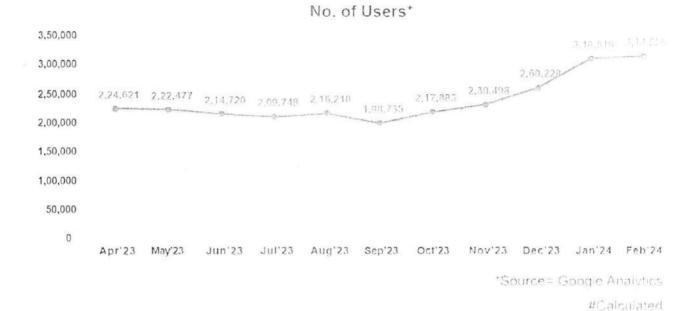
Fund of Funds; INR 220.04 Cr.

Credit Guarantee Scheme: INR 50 75 Cr

- Strategic interventions:
- International Solar Alliance Workshop: As a part of the SolarX Startup Challenge- Asia and the Pacific Chapter 2024, the Startup India team with International Solar Alliance (ISA) organized the Outreach and Handholding Workshop in Dubai, UAE. The workshop was attended by startups, entrepreneurs, incubators, and investors from the ecosystem, including the representation from Startup Middle East. During the visit, the team met various stakeholders such as the Embassy of India in Abu Dhabi, Dubai Chamber of Commerce, TiE Dubai, UAE India Business Council, Sharjah Research Technology and Innovation Park, and Hub71 among others, and discussed ways to enhance the mutual engagements.
- Avaana-Startup India ClimateTech Grand Challenge Grand Finale: Startup India's Clean Tech
 sector hosted the Avaana-Startup India ClimateTech Innovation Grand Challenge, with over 400
 applicants from 25 States and Union Territories. Twelve finalists presented to a Grand Jury
 featuring eminent personalities. The award ceremony, held at Vanijya Bhawan, saw the presence
 of government officials and industry leaders. Winners received cash grants, market access, and
 mentorship, fostering India's Green Innovation journey with enthusiasm.
- India- Austria Bridge Launch: Startup India launched its 21st bilateral startup bridge with Austria
 as a part of the visit of Prof. Dr Martin Kocher, Hon'ble Minister of Labour and Economy, Austria
 in February 2024. The bridge is aimed at fostering entrepreneurship and innovation across
 borders. The launch was followed by a series of panel discussions, focussing on exploring new
 horizons together between the two nations in areas of smart-tech, Greentech, digitalisation and
 innovation.
- Startup Angel: An Initiative to Seed Your Investment Journey, Bangalore: The Startup Angel
 program concluded the series of workshops with its final workshop in Bangalore, following
 successful workshops in Delhi, Ahmedabad, and Mumbai. Insightful sessions were led by
 seasoned investors from firms like Siana Capital, Speciale Invest, and Java Capital, covering
 topics such as investment strategies and startup evaluation. Over 35 participants attended
 covering diverse backgrounds, including investment enthusiasts, professionals, and startup
 founders, the workshop facilitated networking and knowledge exchange.
- Domestic Capital Mobilization Workshop CVC Edition: Startup India organized the second
 edition of the workshop in Bengaluru to sensitize 20 corporate participants on setting up and
 running a corporate venture capital (CVC) arm efficiently and effectively. The speakers included
 senior experts from Trica Capital, Intel Corporation, and Google. The session was structured to
 include expert sessions on the fundamentals and regulations of a CVC followed by successful
 case studies. A corporate startup matchmaking was also conducted with startups from the
 Bengaluru ecosystem with one-on-one matchmaking.
- Domestic Capital Mobilization Workshop Regulatory Workshop: Regulatory team
 organised its first domestic capital workshop to mobilise capital from pension and provident funds
 chaired by Joint Secretary, Shri Sanjiv, Startup India, DPIIT and guided by Shri Sumeet Kumar
 Jarangal, Director, Startup India, DPIIT. The event was attended by 26 participants, comprising
 industry leaders and regulators. The discussions revolved around the opportunity of the startup
 ecosystem and the potential for institutional investors, such as Pension Funds, to invest in
 Alternative Investment Funds (AIFs).

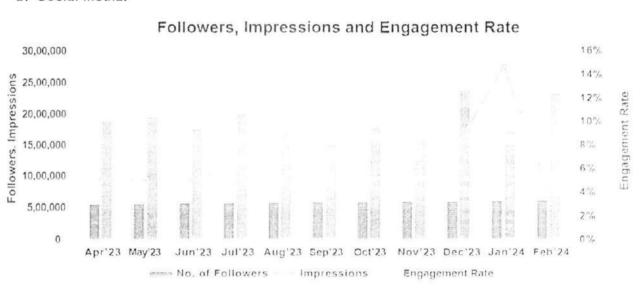
VI. Marketing & Branding

a. Visitors on Invest India website (www.investindia.gov.in)



Sector pages attracted 31.89% of our website organic traffic this month and they represent the largest share, followed by blogs which attracted 21.5% of total traffic. Blog. Highlights of the Interim Budget 2024-2025 performed exceptionally well and captured a large chunk of organic traffic on the website. Renewable, FDI page and Textiles continue to be the traffic-attracting pages on the website. This month attracted 6,26,963 + page views, the highest in the FY 2023-24 (till now).

b. Social Media:



- c. Campaigns on Focus Sectors: Bharat Mobility, Bharat Tex, sectoral- Ayush, ODOP, Textiles Outcomes: *
- Targeted campaigns on Invest India events have increased the number of followers and impressions across platforms.
- Top performing sectors on social media identified Food Processing, Automobiles, #InTheNews, Media and Entertainment, Telecom
- Number of followers has seen a steady rise from April 2023 to February 2024
- The engagement We have recently changed our method of calculating engagement & engagement rate, where we exclude views and only include engagement-likes, reposts, clicks, and comments.

VII. One District One Product (ODOP)

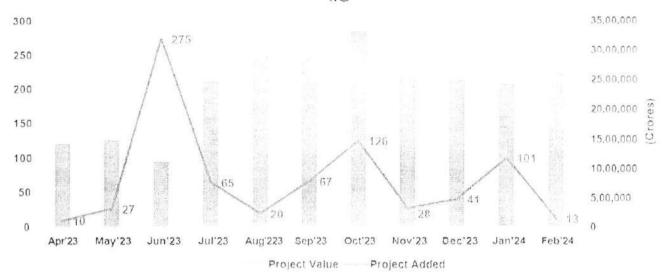
- Bharat Mobility: 5 ODOP stalls were set up at the 'New India Zone' at the Bharat Mobility Global Expo at Bharat Mandapam, Pragati Maidan, from February 1-3, 2024.
- Bharat Tex, IICC Dwarka: With 55 ODOP stalls showcasing talent from over 15 states and 75+
 districts, including artisans, aggregators, and renowned brands, the diversity of offerings
 promises to be unique. Newly recognised brand secured three international orders, with two from
 the UAE, one from Iraq, and several domestic corporate orders, marking a great start to our
 journey Further, one of the other ODOP tagged Brands received an overwhelming response with
 15+ orders in the first two days.
- LBSNAA Session: A session was delivered on the One District One Product (ODOP) initiative at LBSNAA, shedding light on its impactful interventions across multiple pillars. This session was part of the prestigious 125th Induction Training Program, aimed at officers transitioning from State Civil Services to the Indian Administrative Service.
- PM Ekta Mall: 27 Detailed Project Reports (DPRs) have been submitted by various states for the
 Unity Mall 2023 project, except for Karnataka. DPIIT has recommended 26 of these to DoE
 (except for West Bengal- pending information). DoE has issued Funding letters to 25 States
 (except for Mizoram- Pending Information). 03 PM Ekta Mall Stone laying done (Assam, Madhya
 Pradesh, Bihar)
- Brand Collaboration: This month witnessed the association of 11 additional brands with ODOP, bringing the total to 76. This initiative aims to acknowledge and support both small and large entrepreneurs in their efforts to promote ODOP.

VIII. India Investment Grid (IIG)

Projects Added: 13Projects Updated: 744

Workshops/Capacity Building Sessions: 7
 Top Performing Sector: Roads & Highways

Top Visitor Country: USAPage Views: 1,05,725



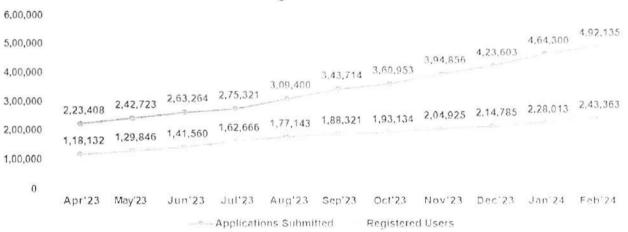
IX. National Single Window System (NSWS)

a. Project Update:

- All 32 Central Ministries and Departments are onboard (277 G2B approvals can be applied)
- · 25 States onboarded.
- PM Gati Shakti: In the first phase for onboarding critical NoCs (No Objection Certificate) as per the Gati Shakti Mandate, project-specific KYA journeys are live for 7 Critical Central Ministries.
- Application Processing Status on NSWS: 4,88 lakh+ applications received; 3.26 lakh+ have been granted approvals (28,246 approvals applied and 16,189 Granted in February 2024)

b. NSWS Status:

MoM growth of NSWS



Maulana Azad Road, New Delhi-110011

X



FW: Goa-IDC Invoice/Payment Receipt

Pravimal Abhishek I.A.S. cpravimal.abhishek@ias.gov.in> To: Goa IDC <goa-idc@goa.gov.in>, goaidc1965 <goaidc1965@gmail.com>

From: "r manepalli" <r.manepalli@investindia.org.in>
To: "Pravimal Abhishek I.A.S." <pravimal.abhishek@ias.gov.in>
Cc: "bhaskar chaturvedi" <bhaskar.chaturvedi@investindia.org.in>, "shivam batham" <shivam.batham@investindia.org.in>

Sent: Tuesday, April 23, 2024 4:05:10 PM

Subject: FW: Goa-IDC Invoice/Payment Receipt

Respected sir

As directed by @Bhaskar Chaturvedi please find the fund request letter for your necessary action please.

Regards

Ramakrishna M

9821444831

From: Ramakrishna Manepalli

Sent: Thursday, March 14, 2024 3:16 PM

To: Vindhuja Vijayan <vindhuja.vijayan@investindia.org.in>

Cc: Ekta Jha <ekta.jha@investindia.org.in> Subject: RE: Goa-IDC Invoice/Payment Receipt

Hi @Vindhuja Vijayan

Please find the GOA-IDC Fund request letter

Regards

Rama

From: Ekta Jha <ekta.jha@investindia.org.in> Sent: Thursday, March 14, 2024 2:44 PM

To: Ramakrishna Manepalli <r.manepalli@investindia.org.in>

Subject: Fwd: Goa-IDC Invoice/Payment Receipt

Rama ji,

Pls do the needful. Sanjay ji is having soft copy of the request letter

Development Corporation

Get Outlook for Android

From: Vindhuja Vijayan <vindhuja.vijayan@investindia.org.in>

Sent: Thursday, March 14, 2024 12:45:49 PM

To: Ekta Jha <ekta.jha@investindia.org.in>; Sanjay Kumar Verma <sanjay.kumar@investindia.org.in> Cc: Goa InvestIndia <goa@investindia.org.in>; Shivam Batham <shivam.batham@investindia.org.in>

Subject: Goa-IDC Invoice/Payment Receipt

Hi Fkta

Thanks for speaking with me just now.

As discussed, requesting that the invoice/receipt for the payment released from Goa-IDC be shared with them at the earliest.

Warm Regards,

Vindhuja Vijayan

Investment Specialist Make in India | States

M: +91- 9205007214

E: vindhuja.vijayan@investindia.org.in

A: Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi - 110011

www.investindia.gov.in



-------Forwarded message -------From. Pravimal Abhishek pravimal Abhishek pravimal Abhishek

To: Rishabh Katyal <rishabh.katyal@investindia.org.in>
Cc: Priya Rawat <priya.rawat@investindia.org.in>, Bhaskar Chaturvedi
bhaskar.chaturvedi@investindia.org.in>, Varun Sood <IMCEAEX-
o=ExchangeLabs_ou=Exchange+20Administrative+20Group+20+28FYDIBOHF23SPDLT+29_cn=Recipients_cn=5fff5dc3b32f46f8a2f3d0199f7e5518varun+2Esood@indp287.prod.outlook.com>, Aprajita Singh <IMCEAEX-

_o=ExchangeLabs_ou=Exchange+20Administrative+20Group+20+28FYDIBOHF23SPDLT+29_cn=Recipients_cn=6e7c4e530ed14141bf9466b5e00da508-aprajita+2Esi@indp287.prod.outlook.com>, Akshay Hariharan akshay.hariharan@investindia.org.in, Goa InvestIndia <goa@investindia.org.in>, Sudarshna Singh <sudarshna.singh@investindia.org.in>

Bcc Date: Mon, 17 Jul 2023 09:31:39 +0000

Subject: Re: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Approved as proposed.

From: "rishabh katyal" <rishabh.katyal@investindia.org.in>
To: "Pravimal Abhishek I.A.S." <pravimal.abhishek@ias.gov.in>
Cc: "priya rawat" <priya.rawat@investindia.org.in>, "bhaskar chaturvedi" <bhaskar.chaturvedi@investindia.org.in>, "varun sood"
<varun.sood@investindia.org.in>, "aprajita singh" <aprajita.singh@investindia.org.in>, "akshay hariharan" <akshay.hariharan@investindia.org.in>, goa@investindia.org.in, "sudarshna singh" <sudarshna.singh@investindia.org.in>
Sent: Monday, July 17, 2023 1:07:29 PM
Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir.

Reference below mail, this is a gentle reminder to share confirmation on the following:

- Change of resource allocation from 2 Assistant Managers and 1 Manager to 3 Managers
 The additional resource to be hired in Year 2 will be Manager and not Assistant Manager

_	With respect to the above, there will also be changes to the budget amount proposed earlier. We will be sharing the revisions post discussion with HR and finance teams.
	Also, please note that Anu has accepted the offer today and her start date is today (17 th July 2023) and will be in Goa on 19 th July 2023. We will send the offer letter to Eshank post confirmation on the above.
	Look forward to your response.
	Regards,
	Rishabh
•	From: Rishabh Katyal Sent: Friday, July 14, 2023 5:08 PM To: Pravimal Abhishek I.A.S. pravimal.abhishek@ias.gov.in Cc: Priya Rawat priya.rawat@investindia.org.in; Bhaskar Chaturvedi https://document.org.in ; Varun Sood https://document.org.in; Aprajita Singh https://document.org.in; Aprajita Singh https://document.org.in; Akshay Hariharan https://document.org.in; Goa InvestIndia https://document.org.in; Sudarshna Singh

Rishabh

From: Pravimal Abhishek I.A.S. <pravimal abhishek@ias.gov.in>

Sent: Wednesday, July 12, 2023 3:22 PM
To: Rishabh Katyal <rishabh.katyal@investindia.org.in>

<varun.sood@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan <akshay.hariharan@investindia.org.in>; Goa InvestIndia <goa@investindia.org.in>; Sudarshna Singh <sudarshna.singh@investindia.org.in> Subject: Re; Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Rishabh,

My apologies for the delayed response.

Based on the interview held virtually, please confirm the candidature of Ms. Anu Miniyapla and Mr. Eshank Bansal for the Invest India Desk to be set up in Goa-IDC. The HR team may kindly confirm the same to the candidates officially and start their onboarding procedure. It would be ideal if the candidates can start working as early as possible.

Regarding the MoU, we are making some minor edits to the draft and will revert to you in a couple of days.

Looking forward to welcoming the candidates and starting a new partnership with Invest India.

Thanks & regards,

Pravimal Abhishek IAS,

Managing Director, Goa-IDC

From: "rishabh katyal" <rishabh katyal@investindia.org.in>
To: "Pravimal Abhishek I.A.S." <pravimal.abhishek@ias.gov.in>
Cc: "priya rawat" <priya.rawat@investindia.org.in>, "bhaskar chaturvedi" <bhaskar.chaturvedi@investindia.org.in>, "varun sood"
<varun.sood@investindia.org.in>, "aprajita singh" <aprajita.singh@investindia.org.in>, "akshay hariharan" <akshay.hariharan@investindia.org.in>, goa@investindia.org.in, "sudarshna singh" <sudarshna.singh@investindia.org.in>
Sent: Monday, July 10, 2023 10:53:43 AM
Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir,

Reference trail mail, this is a gentle reminder for approval on the following:

1. Attached MoU with effective date as 5th July 2023. We will coordinate with you and discuss details of formal MoU signing, however to initiate the HR process of hiring request for your approval
2. Finalized candidates for Goa-IDC desk

a. Anu Muniyapla 3.

b. Eshank Bansal

Look forward to your response.

Thanks,

Rishabh

From: Rishabh Katyal

Sent: Wednesday, July 5, 2023 5:34 PM

To: Pravimal Abhishek I.A.S. <pravimal.abhishek@ias.gov.in>

Cc: Priya Rawat <priya.rawat@investindia.org.in>; Bhaskar Chaturvedi
bhaskar.chaturvedi@investindia.org.in>; Varun Sood <varun.sood@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan <akshay.hariharan@investindia.org.in>; Goa Investindia.org.in>; Sudarshna.singh@investindia.org.in>

Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir

As per our discussion today (5th July 2023), please find attached memorandum of understanding (MoU) between Goa-IDC and Invest India. Request you to share your approval on mail for 5th July 2023 as the 'Effective Date' for implementation of the MoU.

Additionally, following are the candidates shortlisted and finalized as per the interviews conducted by you and Invest India team:

- Anu Muniyapla Attached is her evaluation form and CV
- . Eshank Bansal Attached is his evaluation form and CV

Request your approval on mail for the candidates finalized and the evaluation forms submitted so the HR may initiate the process of onboarding the candidates for Goa-IDC desk.

With respect to the third position, we have a few candidates shortlisted/ on-hold and will set up time to discuss on the final decision for them.

Look forward to your response.

Regards,

Rishabh

From: Rishabh Katyal

<varun.sood@investindia.org.in>; Vijay Jawa <vijay.jawa@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>, Akshay Hariharan
<akshay.hariharan@investindia.org.in>; Goa InvestIndia <goa@investindia.org.in>
Subject: RE: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir,

Reference trail mail and approval from GIDC board for Invest India Desk for Goa IDC, please find attached the draft Memorandum of Understanding (MoU) for your perusal.

Request you to review the document and share in case of any changes. Once the MoU is finalized, we may proceed with signing of the same.

We look forward to our next phase of collaboration with Goa IDC and successfully working together on various initiatives.

Regards,

Rishabh

From: Pravimal Abhishek I.A.S. <pravimal.abhishek@ias.gov.in>

Sent: Monday, May 1, 2023 5:26 PM

To: Rishabh Katyal <rishabh.katyal@investindia.org.in>
Cc: Priya Rawat <priya.rawat@investindia.org.in>; Bhaskar Chaturvedi

bhaskar.chaturvedi@investindia.org.in>; Varun Sood <varun.sood@investindia.org.in>; Vijay Jawa <vijay.jawa@investindia.org.in>; Aprajita Singh <aprajita.singh@investindia.org.in>; Akshay Hariharan
<akshay.hariharan@investindia.org.in>; Goa Investindia square (GIDC)
Subject: Re: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Rishabh.

Thank you for sharing the proposal. This mail may be treated as approval for the proposal from Goa Industrial Development Corporation to create 'Invest India Desk for Goa-IDC' with the following amendments.

Revisions in the Proposal:

- 1. Clause 4.1: SPOC to be nominated by Goa Industrial Development Coporation.
- 2. Clause 7: The competent courts(s) at Goa shall have the territorial jurisdiction.

Additional Incentives:

- 1. Eiligibility: For candidates who are currently working with Invest India and having a minimum work experience of 1 (one) year with Invest India.

2

- a. Accommodation based on mutually agreed terms with Invest India
 - b. Local transportation based on mutually agreed terms with Invest India
 - c. Career growth opportunities like authoring research papers/policy briefs, recognition certificates/Letter of Recommendations etc., based on mutually agreed terms with Invest India.
 - d. Travel to Investment Summits/Conferences based on mutually agreed terms with Invest India.

I am expecting candidates with the motivation to do policy research while working with Goa Industrial Development Corporation so that this assignment can help in career progression of the candidates.

Let me know if any further discussion is required.

Thanks & regards,

Pravimal Abhishek IAS.

Managing Director, Goa-IDC

Subject: Desk Proposal for Goa Industrial Development Corporation (GIDC)

Dear Sir,

Reference our discussions, please find attached the Invest India Desk Proposal for Goa Industrial Development Corporation (GIDC) for your

Request you to review and share in case of any suggestions. As a next step, we propose a meeting on the same to take this forward, please share convenient date and time for the same.

Look forward to your response.

Thanks and regards,

Rishabh



Rishabh Katyal

Assistant Vice President

M: +91-9999987888

E: rishabh.katyal@investindia.org.in

A: Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi - 110011

The World's Most Awarded Investment Promotion Agency

APlease consider the environment before printing this email

Disclaimer: The information contained in this electronic message and any attachments to this message are intended for the exclusive use of the addressee(s) and may contain proprietary, confidential or privileged information. If you are not the intended recipient, you must not disseminate, distribute or copy this e-mail or any attachments to it. If you have received this mail in error, please let us know immediately by return e-mail and also destroy all copies of this message and the attachments, if any. Warning: Computer viruses can be transmitted via email. The recipient should check this email and any attachments for the presence of viruses. The sender of the mail or the Company on whose behalf the sender has sent the mail accepts no liability for any damage caused by any virus transmitted by this email or otherwise through the unauthorized use of the mail by the unintended recipient of this mail.

3 attachments

Re: Desk Proposal for Goa Industrial Development Corporation (GIDC).eml 87K

CBI MAIN ACCOUNT.pdf

Goa Fund Request.pdf 105K) even formatel & Adm. Section



To,
Shri Pravimal Abhishek IAS,
Managing Director, Goa - IDC
13-A-2, EDC Complex,
Patto Plaza, Panjim
Goa 403 001

Sub: Request for release of funds

Dear Sir,

This is with reference to in principal approval provided for Goa-IDC Desk via email dated 17 July 2023, in continuation to which the Invest India hired a resource as approved via mail by Goa-IDC.

Ref: INV-IN/23-24/1005 Date: 14-Mar-2024

Please find below the cost summary:

S. No.	Description	Amount
Α	Human Resources Cost – 6 Months	11,49,885
В	GST	2,06,979
С	Total (A + B)	13,56,864

As per the above mentioned, we request you to kindly instruct your office to release the fund of INR 13,56,864 (Rupees Thirteen Lakh Fifty-Six Thousand Eight Hundred Sixty-Four Only) in favour of Invest India.

Enclosed:

1) Mandate Form for Bank details

Yours Sincerely For Invest-India,

M.N.K. Ramakrishna W D



Invest Goa 2024 Scam of 3 Crores

1 message

Director Industries Trade and Commerce Goa <dir-indu.goa@nic.in>
To: Goa IDC <goaidc1965@gmail.com>, Goa IDC <goa-idc@goa.gov.in>

Mon, Apr 15, 2024 at 12:10 PM

Sir

Kindly find enclosed copy of mail dated: 22/03/2024 received from United Goans Foundation on the subject cited above for your comments in the matter.

Regards, Directorate of Industries, Trade, and Commerce Government of Goa Goa Industrial Development Corporation

309

1504 000

inan_0001.pdf

PSC/168

Coulosur had found

Date: 17/11/2023

To, The Managing Director Goa Industrial Development Corporation Patto-Panaji Goa.

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir,

Reference visit to Goa from 15th November 2023 to 19th November 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting to reimburse the lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 75,917/-

I declare that Rs. 75,917/- had spent for the above refereed purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Regards,

(Akshay Hariharan)

PS1 3589

	Expe	Expenditure Statement		
Traveller Name:	Akshay Hariharan			
Expense Type	Date	Bill Number	Self/ Company	Self/ Company Amount 22951
Flight Ticket -Delhi to Goa			91:3	00 100 00
and Goa to Delhi	15th and 19th November 2023	1811230058555 and 231114103482	liac	185. 22,594,00
Hotel	15th November to 19th November 2023	044 and 045	Self	Rs. 52,923.00
Total Expenditure				/ Rs.75,917

Username & Signature (Akshay Hariharan)

State Bank of India SBI Rail Bhawan New Delhi 34129085921

Bank Details

Bank Name. Branch Account No.

SBIN0003771

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MR AKSHAY, HARIHARAN

C2/2261, VASANT KUNJ

221 KIRV

Arrival Date

15/11/2023 22:22:00

Departure Date.

Room Rate

19/11/2023

NEW DELHI -- 11007

Rate Plan

LI_100.00 INR

INDIA GSTIN/UIN

AL.

PRGSB1

International Tax Number:

HH#

1332334018 BLUE

****TAX INVOICE*****

Hotel GSTIN

30AAECG3075E1Z4

Confirmation Number: 3452339845

VATE

Folio No/Che

164272 A

OUBLETREE BY HILTON - GOA, FSSAI-10018025000341 19/11/2023

Tax Date

DATE	HSN/SAC	DESCRIPTION	10	REF NO	CHARGES	CREDIT
11/2023		VS *5913	GUKH	1132651	1	-26,196.00
1/2023	996311	ROOM BREAKFAST & DINNER RATE	GUKH	1132821	11,100.00	
5/11/2023		TAXES	GUKH	1132821	1.998.00	
6/, J23	996311	ROOM BREAKFAST & DINNER RATE	GUKH	1133685	11_100.00	
6/11/2023		TAXES	GUKH	1133685	1,998.00	
7/11/2023	999712	LAUNDRY #9169	LINTR	1134264	531.00	
7/11/2023	996311	ROOM BREAKFAST & DINNER RATE	GUKH	1134652	11,100,00	
7/11/2023		TAXES	GUKH	1134652	1,998.00	
8/11/2023	996311	ROOM BREAKFAST & DINNER RATE	GUKH	1135751	11,100.00	
8/11/2023		TAXES	GUKH	1135751	1.998.00	
				Debit and Credit Totals	52,923.00	-26,196.00

Service Control				DALENGI				20.727.00 000
SUMMA SN CODE	RY							
SN CODE	DESCRIPTION	TAXABLE AMOUNT	CGST	SGST	IGST	CESS	VAT	Total
0 311	Room	38,800.00	3.492 00	3,492.00	0.00	0.00	0.00	45.784.00
996332	F&B	5,600.00	504.00	504.00	0.00	0.00	0.00	6,608,00
999712	Dry-cleaning services	450.00	40.50	40.50	0.00	0.00	0.00	531.00
Total		44,850.00	4,036,50	4,036,50	0.00	0.00	0.00	52,023.00

Guest Signature

Signature of supplier/ authorised representative

CREDIT CARD DETAIL

PPR CODE RD NUMBER RANSACTION ID 163977 VS *5913 1132651

MERCHANT ID EXP DATE TRANS TYPE

04/26 Sale

Your booking is confirmed.

You are flying to Goa!

New Delhi - Goa



DEL 18:40 21:20 GOI west to New 2021 (20 and 12 and

Your booking is covered by Medi-c incel refund.

Learn more

Mr Akshay Harmaran
 Ten JE

STROBH

Amount paid 14,999

Based on your recent booking experience, how likely are you to recommend Cleartrip to your friends and colleagues?

Flight Catalia



South Goa Sun 15 Nav 2023 14 25

New Delhi Sin 15 Nov 2023 - 17 10

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Cancellation Charges

GOI-DEL

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Payment Details

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Alternations income a many many many many many makes an agree according to the common of the common o

Rs 7,955 /-

Date: 21/12/2023

To, The Managing Director Goa Industrial Development Corporation Patto-Panaji Goa.



Sub: Reimbursement for trip to Goa for training session on new Regulations.

Dear Sir,

Reference visit to Goa from 13th December 2023 to 15th December 2023 for the training session, requesting to reimburse the lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 38,931/-

I declare that Rs. 38,931/- had spent for the above referred purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Regards,

Mansi Guntal

256) 3588

Expenditure Statement							
Traveller Name	Mansi Gupta						
Expense Type	Date	Bill Number	Self/ Company	Amount (in Rs.)			
Flight Ticket -Delhi to Goa and Goa to Delhi	13th and 15th December 2023	HBB99IQ1 and EMT127537060	Self	16,983			
Hotel	13th to 15th December 2023	3457845631	Self	21,948			
Total Expenditure				Rs. 38,93			

(Mansi Gupta)

Username & Signature

Bank Details

Bank Account Holder's Name.

Bank Name.

Branch: Account No.

IFSC:

Mansi Gupta

ICICI Bank

Univeral Business Park branch

244601000521

ICIC0002446

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By EN

DESCRIPTION TO SERVICE CONTRACTOR OF THE SECOND SERVICE CO.

Air Ticket Booking - DEL-GOI Refno : HBB99IQ1

noreply@happyfares.in mappyfares in Reply-To noreply@happyfares.in
To managupta705@pmall.com

New Search organizations

For Any Support / Cancellation & Refund Issue Call or Whatsapp on +91 76 700 700 70 Email: bolp@happyfares.in

Happyfares
Travelosy India, A4, Equal 1, Marin 1975; 4
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Flight Details

UK-A-7 Escription NEW DELHI (DEL 11 15 Januari Tomperar

S04-S00

Passanger Details

(Phone 9718101495 Email mensiguna726@gmail.com |

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Payment Details

Base Face Taxes and Fines

Fare Rule - Onward Journey :

TIMELINE DEURING CONTROL CONTR

HoppyFares Cancellation for 300 per pay

Note: Hazpyfares service (colappies even in The word of that parcellar on by the arrine. We understand that this may shown in the budking process seems must that our ones are invented and cover the bare minimum body with the purpose of the budking process.

MANY GUTTE

Your Flight Tickets for GOX-DEL

EnseMyTrip Scarn@nasemytrip.com> To mansiguola705@gmint.com

The form of the state of



E-Ticket

GOX to Delhi [Fri. 15Dec2023

Vistara UK - 556

GOX 09:00

DEL 11.50 For Table 2000 Terminal 7

Traveller Details

Passanges arrived typested



EaseMyTrip

Fare Summary

Fare Details Type Cancellation Time Airlina As nor Artines 737,

Cancellation Charges
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MS MANSI, GUPTA Room No 221 /K1RV Arnval Date. 13/12/2023 15 44 00 D1-38, FIRST FLOOR, SOHNA RD, IS Departure Date 15/12/2023 LAMPUR, GURGAON, HARYANA Adult/Child: 1/0 GURGAON HR 122018 Room Rate INDIA Rate Plan PRG581 GSTIN/UIN AL 1995853569 BLUE International Tax Number: HH H****TAX INVOICE***** Hotel GSTIN 30AAECG3075E1Z4

Confirmation Number: 3457845631

VAT#

Folio No/Che

166407 A

DOUBLETREE BY HILTON - GOA, FSSAI-10018025000341 15/12/2023 06:23:00

Tax Date

00.20.00						
DATE	HSN/SAC	DESCRIPTION	al al	REF NO	CHARGES	CREDIT
13/12/2023	996311	ROOM BREAKFAST & DINNER RATE	KUNA	1162428	9.300 00	
13/12/2023		TAXES	KUNA	1162428	1,674.00	
14/12/2023	996311	ROOM BREAKFAST & DINNER RATE	GUKH	1163239	9,300.00	
14/12/2023		TAXES	GUKH	1163239	1 674 00	
15/12/2023		MC *4174	GUKH	1163563		20.948.00

Page 1

MANG GUFT

0

MS MANSI, GUPTA

Room No

221 /KIRV

D1-38, FIRST FLOOR, SOHNA RD.IS

Arrival Date: Departure Date: 13/12/2023 15:44:00

LAMPUR, GURGAON, HARYANA

Adult/Child

15/12/2023

1/0 9 300 00 INR

GURGAON HR 122018 INDIA

Room Rate Rate Plan

GSTIN/UIN

AL:

PRGS61

International Tax Number:

HH#

1995853569 BLUE

****TAX INVOICE*****

Hotel GSTIN

30AAECG3075E1Z4

Confirmation Number: 3457845631

VAT #

Folia Na/Che

166407 4

DOUBLETREE BY HILTON - GOA, FSSAI-10018025000341 15/12/2023

Tax Date

DATE	HSN/SAC	DESCRIPTION	ID	REF	NO	CHARGES		CREDIT
				Debit and Cr	redit Totals	21,948	00	21,948.00
				BALANCE	Ž			0.00 INR
TAX SUMMA	RY							
HSN CODE	DESCRIPTION	TAXABLE AMOUNT	CGST	SGST	IGST	CESS	VAT	Total
996311	Room	17.200.00	1.548.00	1.548.00	0.00	0.00	0.00	20.296.00
996332	F&B	1,400,00	126.00	126 00	0.00	0.00		. 652.00
Total		18,600.00	1,674.00	1,674.00	0.00	0.00	0.00	21 948 00

Guest Signature

Signature of supplier/ authorised representative

CREDIT CARD DETAIL

APPR CODE

GUPTA

MERCHANT ID

000100682400

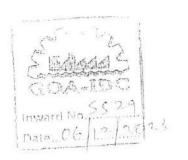
CARD NUMBER TRANSACTION ID MC *4174 1163563

EXP DATE TRANS TYPE 09/25 Sale

Page 2

To.

Shri Pravimal Abhishek, IAS
Managing Director
Goa Industrial Development Corporation



Date - 24/11/2023



Subject: Reimbursement for trip to Goa for Enhancing Industrial and Manufacturing Competitiveness of Industrial Estates in Goa

Dear Sir,

Reference visit to Goa from 22nd to 23nd November 2023 for the purpose of conducting workshop on IPRS to enhance industrial and manufacturing competitiveness of industrial estates in Goa with participation from officials of Goa IDC and industry associations, submitting the below expenses for reimbursement by Goa IDC for the following representatives from Invest India:

- 1. Rishabh Katyal, AVP, Invest India
- 2. Vrinda Tanwani, Assistant Manager, Invest India

The combined expenses amount to INR 62,328 and attached are the following documents for reference:

- Domestic reimbursement form including details of all expenses for Mr. Rishabh Katyal and Ms. Vrinda Tanwani
- Invoice for flight bookings from New Delhi to Goa to New Delhi for Mr. Rishabh Katyal and Ms. Vrinda Tanwani
- 3. Tax invoice for hotel (1 night) for Mr. Rishabh Katyal and Ms. Vrinda Tanwani
- Invoice for Food and beverage on 22rd and 23rd November 2023 for Mr. Rishabh Katyal and Ms. Vrinda Tanwani

Also, request if the reimbursement can be credited to my personal account with details below

Name of Account Holder – Rishabh Katyal Bank Name – HDFC Bank Account Number – 00441000145885 IFSC Code – HDFC0000044 Branch – Gurgaon – DLF - Haryana

In case of any concerns, please contact me on +91 99999 87888 or via email at rishabh katyal@investindia.org in

Regards,

Rishabh Katyal, AVP, Invest India

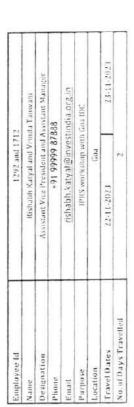
(Rishabh Katyal)

52/ 3347

Travel Reimbursement Form: Domestic

INVEST INDIA

Financial Year 2023-24



Expense Type	Date	Booking/ Bill Number	Amount INR	Comment
Loguetrom DEL to GOA to BEL	22-11-2023	8359404 (19,272,00	19,772,001 Flight for Rishablt Katyal and Vrinda Tanwani
Retrestrinent	22-11-2023	00000499000013228	33500	NA
Refreshment	22.11.2023	000510000010835 (156.00	NA
Donnes	22-11-2023	23FEMMINI00000338 1	1,116.00	1,116.00 Dinner for Rishabh Katyal and Vrinda Linwani
Hagelin Gras	22.11-2023	AHPLZ023006539	16,080.00	(6,680.00 Hotel for Rishabli Katyal and Vrinda Tanwant
Remedition to the colonial	23-11-2023	RS2023004525 (10500	NA
house	23-11-2023	0303112310069599 ;	330 00	NA
Flight Fram DFL ta COA to DEL	23-11-2023	8.158165.2	00 1881 01	10.181.00 Flight for Rishabh Katyal and Vrigila Tanwani
Total			62,328,00	

Rishabh Karyal

62,328.00

Fotal Expenditure

Vrinda Tanwani

User Name & Signature

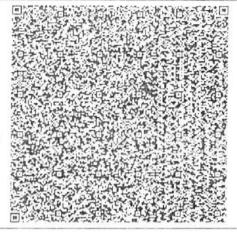
User Name & Signature



Yatra Online Limited

Plot No. 272, 2,3 and 4, Gulf Adiba, Phase II, Udyog Vihar

Gurugram-122008, HARYANA, INDIA





GSTIN: 06AAACY2602D1ZW

PAN Gard No.: AAACY2602D

Corporate Identity No. : U63040MH2005PTC158404

HSN - 998551 |

Tax Invoice - Air (Domestic)

Entity

INVEST INDIA

Address

1st Floor, 225, Vigyan Bhawan Annexo Maulana Azad Road, New Delhi, New Delhi, 110001, DELHI

State Code

Place of Supply

Dolhi

GSTIN

07AACG11869A1ZV

PAN Number

AACCI1869A

BookingDetails:

Booking Ref.

CT8359404

Booking Date

21 Nov 2023

Invoice No. :

: AI-B3958678

Invoice Date :

21 NOV 2023

Booking Type

: Official

: TA2111230121662

Irn Number

4c921e7d433453826435416480f5 497db562f0e05cf32cabc0c955373f

0d0185

Name -

Trip Id

Mr Rishabh Katyal (ADT)

Source of Budget

Department

Designation

Employee Code

Project Name

Project Code

IILB/IPRS

IILB/IPRS

Assistant Vice

President

1292

IIS IPRS L

111300

Proposed Output from Travel

na

Pax Name

Sector DEL-GOI Travel Date 22 Nov 2023

Total Payable (INR)

Ticket Number

PNR No.

Katyal(ADT)

(IndiGo-6E-6603)

MP3FGV

MP3PGV

Fare 19839.00

18913.00

(Breakup: BaseFare17152.00,ASE236.00,PHE50.00,PSE91.00,RCE50.00,TTE623.00,UDE61.00,YQ650.00)Air Fare (collected on

behalf of airline)"

Airline GST (collected on behalf of airline)* 925.00 19839.00

Total Fare

Service Charges of YATRA

Taxable Value 40 00

Rate

IGST

18.0% 19886.00

Amount in words (INR):Nineteen Thousand Eight Hundred Eighty Six Only

Note:

· Tax is payable under Reverse charge- No

Terms and Conditions:

- · Total fare disclosed is inclusive of taxes and fees collected by the Airline
- · All payment cheques to be issued in favor of Yatra Online Limited
- · Any dispute in the invoice is to be reported back to Yatra Com within 48 hours of invoice receipt.
- . Kindly ask for cash receipt before handing over any cash payment. Yatra Com will not be responsible in case cash is given without receipt.
- · Yatra is liable to charge Interest @ 18% p.a if payment is not settled within the agreed credit Period.
- This document does not qualify as GST invoice for air fare and airline GST charged by the airlines and collected by Yatra on behalf of airlines.
 Airlines will issue a separate tax invoice containing the details of air fare and GST on the basis of which credit could be claimed. This is a GST invoice only for the service charge charged by Yatra and credit of GST paid on such service charge can only be claimed on the basis of this invoice.
- Recipient cannot claim credit of airline GST on the basis of this invoice. Airline GST shown on this document is based on the details received
 by the airlines and actual GST charged by airline on its invoice may vary from the airline GST amount shown on this document.
- QR code for B2B and SEZ category invoices can only be scanned using app downloaded from government website link mentioned belowhttps://einvoice1.gst.gov.in/Others/QRCodeVerifyApp

ROC Registered Office:

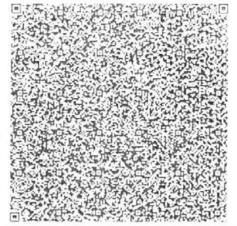
B2,202,2nd Floor,Marathon Innova,Marathon Nextgen Comptex,Off. Ganpatrao Kadam Marg,Lower Parel (W), Mumbai Mumbai City MH 400013 IN



Yatra Online Limited

Plot No. 272, 2,3 and 4, Gulf Adiba, Phase II, Udyog Vihar

Gurugram-122008, HARYANA, INDIA





GSTIN: 06AAACY2602D1ZW

PAN Card No.: AAACY2602D

Corporate Identity No. : U63040MH2005PTC158404

HSN - 9985511

Tax Invoice - Air (Domestic)

Entity

INVEST INDIA

Address

: 1st Floor, 225, Vigyan Bhawan Annoxe Maulana Azad Road, New Delhi, New Delhi-110001, DELHI

State Code

0.7

Place of Supply

Delhi

GSTIN

: 07AACCI1869A1Z\/

TA2111230121662

PAN Number

AACCH869A

BookingDetails:

Booking Ref.

CT8358852

Booking Date Invoice Date

- 21 Nov 2023 : 21 NOV 2023

Invoice No. : Booking Type : AI-B3958472

Official

irn Number

ff4342123d6e8c26c8fa8c4ec1afefa 274ehac3119340a154a2896eeae2

1407h

Name ·

Trip Id

Mr Rishabh Katyal (ADT)

Source of Budget

Department

Employee Code

Project Name

IILB/IPRS

Designation

Project Code

IILB/IPRS

Assistant Vice President

1292

IIS IPRS L

1111300

Proposed Output from Travel

na

Pax Name

Sector

Travel Date 23 Nov 2023

Total Payable (INR)

Ticket Number

PNR No.

Mr Rishabh Katyal(ADT) GOI-DEL (IndiGo-6E-2029) FUPCED

FUPCED

5145.00

40.00

(Breakup: BaseFare3304.00,ASF236.00,PHF50.00,RCF50.00,TTF138.00,UDF507.00,YQ650.00)Air Fare (collected on behalf of

4935 00 airline).

Airline GST (collected on behalf of airline)* Total Fare

210.00 5145.00

Service Charges of YATRA

Taxable Value 40 00

Rate Taxes

18.0%

IGST 5192.00



Amount in words (INR): Five Thousand One Hundred Ninety Two Only

Note:

· Tax is payable under Reverse charge- No

Terms and Conditions:

- . Total fare disclosed is inclusive of taxes and fees collected by the Airline
- · All payment cheques to be issued in favor of Yatra Online Limited
- · Any dispute in the invoice is to be reported back to Yatra. Com within 48 hours of invoice receipt.
- · Kindly ask for cash receipt before handing over any cash payment. Yatra Com will not be responsible in case cash is given without receipt.
- · Yatra is liable to charge Interest @ 18% p.a if payment is not settled within the agreed credit Period.
- This document does not qualify as GST invoice for air fare and airline GST charged by the airlines and collected by Yatra on behalf of airlines.
 Airlines will issue a separate tax invoice containing the details of air fare and GST on the basis of which credit could be claimed. This is a GST invoice only for the service charge charged by Yatra and credit of GST paid on such service charge can only be claimed on the basis of this invoice.
- Recipient cannot claim credit of airline GST on the basis of this invoice, Airline GST shown on this document is based on the details received
 by the airlines and actual GST charged by airline on its invoice may vary from the airline GST amount shown on this document.
- QR code for B2B and SEZ category invoices can only be scanned using app downloaded from government website link mentioned belowhttps://einvoice1.gst.gov.in/Others/QRCodeVerifyApp

ROC Registered Office:

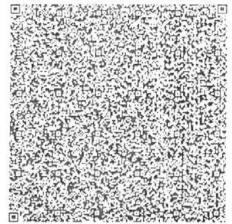
B2,202,2nd Floor,Marathon Innova,Marathon Nextgen Complex,Off. Ganpatrao Kadam Marg,Lower Parel (W), Mumbai Mumbai City MH



Yatra Online Limited

Plot No. 272, 2,3 and 4, Gulf Adiba, Phase II, Udyog Vihar

Gurugram-122008, HARYANA, INDIA





GSTIN: 06AAACY2602D1ZW

PAN Gard No.: AAACY2602D

Corporate Identity No. : U63040MH2005PTC158404

HSN - 998551 |

Tax Invoice - Air (Domestic)

Entity

: INVEST INDIA

Address

: 1st Floor, 225, Vigyan Bhawan Annoxe Maulana Azad Road, New Delhi, New Delhi-110001, DELHI

State Code

0.7

Place of Supply

Delhi

GSTIN

: 07AACC11869A1ZV

PAN Number

AACC11869A

BookingDetails:

Booking Ref.

: CT8359404

Booking Date : Invoice Date : 21 Nov 2023

Invoice No.:

: AI-B3958679

: Official

: 21 NOV 2023

Booking Type Trip Id

TA2111230121662

Irn Number

cf4d74bc1287847ch545a8qhfa35a

58h488h9214178/deec577664417

7bb04e9

Name -

Ms Vrinda Tanwani (ADT)

Source of Budget

Department

Designation

Emplayee Code

Project Name

Project Gode

IILB/IPRS

IILB/IPRS

AM

1712

HS IFRS L

H11300

Proposed Output from Travel

na

Pax Name

Tanwani(ADT)

Sector

Travel Date

Ticket Number

PNR No.

Far

Ms Vrinda

DEL-GOI (IndiGo-6E-6603) 22 Nov 2023

(Breakup: BaseFare17152.00,ASF236.00,PHF50.00,PSF91.00,RCF50.00,TTF623.00,UDF61.00,YQ650.00)Air Fare (collected on

MP3PGV

MP3PGV

19839.00

behalf of airline)*

Airline GST (collected on behalf of airline)*

926 00 19839 00

18913.00

Total Fare

Service Charges of YATRA 40.00

Taxable Value 40.00

Taxes

Rate

GST

18 0% 7.2

Total Payable (INR)

19886.00



Amount in words (INR):Nineteen Thousand Eight Hundred Eighty Six Only

Note:

· Tax is payable under Reverse charge- No.

Terms and Conditions:

- · Total fare disclosed is inclusive of taxes and fees collected by the Airline
- · All payment cheques to be issued in favor of Yatra Online Limited.
- · Any dispute in the invoice is to be reported back to Yatra Com within 48 hours of invoice receipt.
- . Kindly ask for cash receipt before handing over any cash payment. Yatra Com will not be responsible in case cash is given without receipt.
- · Yatra is liable to charge interest @ 18% p.a if payment is not settled within the agreed credit Period.
- This document does not qualify as GST invoice for air fare and airline GST charged by the airlines and collected by Yatra on behalf of airlines.

 Airlines will issue a separate tax invoice containing the details of air fare and GST on the basis of which credit could be claimed. This is a GST invoice only for the service charge charged by Yatra and credit of GST paid on such service charge can only be claimed on the basis of this invoice.
- Recipient cannot claim credit of airline GST on the basis of this invoice, Airline GST shown on this document is based on the details received
 by the airlines and actual GST charged by airline on its invoice may vary from the airline GST amount shown on this document.
- QR code for B2B and SEZ category invoices can only be scanned using app downloaded from government website link mentioned belowhttps://einvoice1.gst.gov.in/Others/QRCodeVerifyApp

ROC Registered Office:

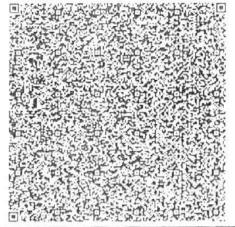
82,202,2nd Floor Marathon Innova Marathon Nextgen Complex,Off Ganpatrao Kadam Marg,Lower Parel (W), Mumbai Mumbai City MH



Yatra Online Limited

Plot No. 272, 2,3 and 4, Gulf Adiba, Phase II, Udyog Vihar

Gurugram-122008, HARYANA, INDIA





GSTIN: 06AAACY2602D1ZW

PAN Card No.: AAACY2602D

Corporate Identity No. U63040MH2005PTC158404

HSN - 998551

Tax Invoice - Air (Domestic)

Entity

: INVEST INDIA

Address

; 1st Floor, 225, Vigyan Bhawan Annexe Maulana Azad Road, New Delhi, New Delhi-110001, DELHI

State Code

: 07

Place of Supply

Delbi

GSTIN

: 07AACC|1869A1ZV

PAN Number

AAGCI1869A

BookingDetails:

Booking Ref.

: CT8358852

Booking Date Invoice Date :

21 Nov 2023

Invoice No.

: Al-B3958473

: Official

: 21 NOV 2023

Booking Type

: TA2111230121662

Irn Number

15bb5de35f1dd39b4cfce46ee1ea3

01a92c9ba58de3f0a8025f38bb244

926dd5

Name -

Trip Id

Ms Vrinda Tanwani (ADT)

Source of Budget

Department

Designation

Employee Code

Project Name

IILB/IPRS

IILB/IPRS

AM

1712

IIS IPRS L

Project Code 1111300

Proposed Output from Travel

Pax Name

Sector

Travel Date

Ticket Number

PNR No.

Farr

Ms Vrinda Tanwani(ADT)

GOI-DEL (IndiGo-6E-2029) 23 Nov 2023

Total Payable (INR)

FUPCED

FUPCED

5145.00

4935.00

(Breakup: BaseFare3304.00,ASF236.00,PHE50.00,RCE50.00,TTE138.00,UDF507.00,YQ650.00)Air Fare (collected on behalf of

airline) Airline GST (collected on behalf of airline)* 210.00

> Total Fare Service Charges of YATRA

5145.00 40.00

Taxable Value 40.00

Taxes

Rate

IGST 18.0%



Amount in words (INR): Five Thousand One Hundred Ninety Two Only

Note:

Tax is payable under Reverse charge- No.

Terms and Conditions:

- · Total fare disclosed is inclusive of taxes and fees collected by the Airline.
- · All payment cheques to be issued in favor of Yatra Online Limited
- · Any dispute in the invoice is to be reported back to Yatra Com within 48 hours of invoice receipt.
- · Kindly ask for cash receipt before handing over any cash payment. Yatra Com will not be responsible in case cash is given without receipt.
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ROC Registered Office:

B2,202,2nd Fluor Marathon Innova Marathon Nextgen Complex Off. Ganpatrao Kadam Marg, Lower Parel (W), Mumbai Mumbai City MH 400013 IN

zomato

Tax Invoice ORIGINAL For Recipient

Tax Invoice on behalf of -

Legal Entity Name: Savio John Noronha

Restaurant Name : Route 66

Restaurant Address: 4/232, Ward 4, Rua De Querem, Panaji, Goa

Restaurant GSTIN: 30AMMPN0989R1Z9 Restaurant FSSAI: 10618001000001 Invoice No.: 23FEMMIM00000358

Invoice Date: 22/11/2023

Customer Name: Rishabh Katyal

Delivery Address: Hotel Grande Delmon, 403001

State name & Place of Supply: Goa(30)

HSN Code: 996331

Service Description: Restaurant Service

Particulars	Gross value	Discount	Net value	CGST (Rate)	CGST (INR)	SGST (Rate)	SGST (INR)	Total
1 x Roxette	519	37.5	481.5	2.5%	12.04	2.5%	12.04	505.58
1 x Jolie	519	37.5	481.5	2.5%	12.04	2.5%	12.04	505.58
1 x Coke 750 ML Bottle	129	0	129	2.5%	3.23	2.5%	3.23	135.46
Item(s) Total	1167	75	1092		27.31		27.31	1146.62
Total Value			1092		27.31		27.31	1146.62

Amount (in words): One Thousand One Hundred Forty Six Rupees And Sixty Two Paisa Only

Amount INR 1146.62 settled through digital mode/payment received upon delivery against Order ID:

5354933643

Supply attracts reverse charge: No

For ZOMATO LIMITED (FORMERLY KNOWN AS ZOMATO PRIVATE LIMITED AND ZOMATO MEDIA PRIVATE LIMITED)

Zomato PAN: AADCD4946L

Zomato CIN: L93030DL2010PLC198141 Zomato GST: 30AADCD4946L1ZN Zomato FSSAI: 10019064001810

Authorised Signatory

ORIGINAL FOR RECIPIENT

zomato.com info a zomato.com

Tax Invoice

Address:

002, Dempo Trade Centre,

PAN:

AADCD4946L

Patto Centre, Panaji, Goa -

403001

CIN:

L93030DL2010PLC198141

Email ID:

State:

order@zomato.com

GSTIN:

30AADCD4946L1ZN

Invoice No:

Z24GAOT000349216

Invoice Date:

2023-11-22

Name:

Rishabh Katyal

GSTIN:

UNREGISTERED

Address:

Hotel Grande Delmon 403001 Place of Supply:

Goa(30)

HSN Code:

999799

Supply Description: Other Services N.E.C

Order ID:5354933643

Order Date :2023-11-22

1

Platform fee

3.00

0.27

0.27

3.54

3.00

0.27

0.27

3.54

Amount \$3,54 settled through digital mode through multiple transactions net payout settlement via reference id 5354933643 dated (2023-11-22) (23:25)

Tax is not payable on reverse charge basis

For Zomato Limited (Formerly known as Zomato Private Limited and Zomato Media Private Limited)

Samya Bhulla
Authorised Signatory

BURGER PIZZA CO.
PAUEL FOUD SERVICES PUT LTD
POSAT NO HODZZEWHOUDOZ4
THI AIRPURT LERMINAL Q.L.
NEW DELHI-TIUU3/
LALL CENTER NO 1986/277711
TAX INDUICE

Receipt No.: 0000498000043258
Staff: Rabut
Trans: 36550
Date: 22-11-23 18:29
Etory No.: 18:31
POS Termina: No.: 00498
RULL: 00066835
Token No.: 74383

11(-0)	HSMZSAC II	IY.	Pritte	Amerinit
EHEGEN	IIKKA MIZA SMGJII	KEG	319.00	3151,UI
1251 2051 2.5 USSI 2.5	4.0	#101 91.110 91.110		BS1 Amt 7.98 7.98
Sobtuta Tutai G Tutai				319.00 15.96 334.90
Hode of Paytm	Payment			335.00
Reporter	Ð			(),()

OCT NU: D7AADUB2/GET2/2
THATK YOU... GIST AGAIN
FOR FEEGDACKNEDHIMENTS WITE TO
A GETTMENTS VICES.COM
T & O F

CAFECCINO

TRAVEL FOUD SERVICES PVT LTD + SCAI NO.: 10073804000026 LLL AIRPURI, LERMINAL-11 D, NEW DELHI-110037 CALL CENTER NO:9867222111 TAX INVOICE

Receipt Nu.:	0000510000010835
Staff:	Chandan Singh M
Trans:	8070
Date:	22-11-23 16:55
Store No.:	1FS96
POS Terminal Mo.:	00510
KOT .:	00009040
Token No.:	55
1.0203-20-02-0	

Item	HSN/S/N	c ary.	Price	Amount
MASALA	CHAI 996331	1	149.00	149,00
GST 2. CGST 2.	54	ase Am 149.00 149.00	0	GST Amt 3.73 3.73
Suntuta Fotal G Fotal			to be seen	149.00 7.46 156.46
Node of Cash	Payment	ν	,	500.00
Change Roundin	ú,	1		-344.00 -0.46

GST NO:U7AADCB27G242ZJ
Thank You.. Visit Again
For Feedback\Comments write to
customerservice@travelfoodservices.com
-**E & U E****

Signature
Currency is in INR
unless otherwise specified
-6FOOD FOR IMMEDIATE CONSUMPTION""

TAX INVOICE **GUA SUBHAY** TRANSFE FUND SERVICES PVI. LID. TESAT NO: 3991896*ABJOSG2 DRUMPATA MARGITURE THEF WEEK COABULTA ATTOURD ALISTRA RUAD, DABDETTI CUA -RUSSUII

DOMESTICAL STATES

District Co. GA Place of Sugarty: GDA

May Description Rate Amount

Inc. TAX

1 - CA CHIESER LISKA 333.33 - 349.99 1836 - 996331 - 51 - 1AX ARC: 16.48

344, 99

145,55 Pay IH 350.00

Education; U.Ul

Engineer House Thomas or a chip Unity

651:30AAUGH27674-179

Hank You ... Ursit Again for Leedback/Comments write to CALL CENTER ND 986727111

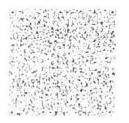
(Signature)



the trace continues feedback









Caetano De Abuquerque Road, Panaji - Coa 403 601 (INDIA).

Tel: (18.32-3226646.47, 2429446.743964 e mail: reservations espandedelmon.com - www.grandedelmon.com

PAN NO: AABCA7591G | GSTIN NO: 3UAABCA7591G1ZW 5464f7UUSeae20fb186771f9716fc4b01fa5c3G3b6c1b4d49d3382f1e26ff207

TAX INVOICE

Guest : Mr RISHAB KATYAL

Invoice No

: AHPL2023006539

Invoice Date

: 23/11/2023 09:30

Arrival Date

: 22/11/2023 23:13

Departure Date

: 23/11/2023 09:30

Pax

: 106

A:1 C:0 Nights : 1

Room No

Reg / Reserve No : 7290 / 7013

Room Type / Plan : DLX / CP

Nationality

: INDIAN

Bill Instruction

Guest GST

Date	Ret No	SAC Code	Description		Debit	Credit	Balance
22/11/202	23	996311	Tariff		4,500.00		
22/11/20:	23	G	CGST 6%		270.00		
22/11/202	23	G	SGST 6%		270.00		
				Day Total	5,040.00	0.00	5,040.00Dr
			Round Off Amount			0.00	

				Grand Total	5,040.00	0.00	5,040.00Dr

Amount In Words RS Five Thousand Forty Only

Company - THE FERN KADAMBA HOTEL & SPA

GSTIN 30AAYFMAU94N2ZJ State GUA

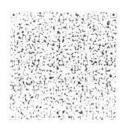
of charge instructions I agree to be held personally liable for payment of the total amount of the bill.

Cashier Signature

Authorised By

Guest Signature





GRANDE

Caetano De Albuquerque Road, Panaji - Goa 403 001 (INDIA)

Tel. (06.52):22268-44.47 (24203-46. 242040-) e small: reservationseagrandedelmon.com www.grandedelmon.com

TAX INVOICE

Guest : Ms VRINDA TANWANI

Invoice No

: AHPL2023006537

Invoice Date

: 23/11/2023 09:29

Arrival Date

: 22/11/2023 23:13

Departure Date

: 23/11/2023 09:29

Pax

: 104

A:1 C:0 Nights : 1

Room No

Reg / Reserve No : 7289 / 7013

Room Type / Plan : DLX / CP

Nationality

: INDIAN

Guest GST

Bill Instruction : RM / TXS to Company & Extras Direct

CSTIN 30AAYFM4094N2ZJ State COA

Date	Ref No	SAC Code	Description		Debit	Credit	Balance
22/11/202	23	996311	Tariff		4,500.00		
22/11/202	23	G	CGST 6%		270.00		
22/11/2023	23	G	SGS1 6%		270.00		
				Day Total	5,040.00	0.00	5,040.00Dr
			Round Off Amount			0.00	
				Grand Total	5,040.00	0.00	5,040.00Dr

Amount in Words RS Five Thousand Forty Only

Company - THE FERN KADAMBA HOTEL & SPA

ange instructions I agree to be held personally liable for payment of the total amount of the bill.

Cashier-Signature

Authorised By

Guest Signature

ALCON Hotels (Goa) Private Limited Sukerdan Sharawa, East Hair, Xi G. Road, Paragi. Con 401 001 (INDIA)



RE: IPRS workshop with Goa IDC

From : rishabh katyal <rishabh.katyal@investindia.org.in>

Mon, Nov 20, 2023 01:03 PM

all AME = CMA,

Subject: RE: IPRS workshop with Goa IDC

Co : anantha narayanan

<anantha.narayanan@investindia.org.in>, vrinda
tanwani <vrinda.tanwani@investindia.org.in>,
vindhuja vijayan

<vindhuja.vijayan@investindia.org.in>,
iilb@investindia.org.in, goa@investindia.org.in

Dear Sir.

As confirmed on call in the morning today (20th November 2023), <u>the will be travelling to Goa for</u> the workshop on 23rd November 2023 with further details shared in below mail.

Additionally, for the event in Goa to be organized tentatively in January 2022 in the presence of Hon'ble Chief Minister of Goa, the team is also working on conceptualizing the event and we will be sharing the concept note during our visit. We request your time to discuss the examples as trait on 22. Flowencer 2003.

Please let me know in case of any concerns

Regards, Rishabh

From: Rishabh Katyal

Sent: Friday, November 17, 2023 12:04 PM

To: Pravimal Abhishek I.A.S. cpravimal.abhishek@iss.gov/in>

Co: Anantha Narayanan <anantha.narayanan@invesidodia.org.in>: Vrinda Tanwani <vrinda.tanwani@investindia.org.in>: IILB <lilb@investindia.org.in>: Goa InvestIndia <goa@investindia.org.in>

Stall feeds RE: IPRS workshop with Goa IDC

Dear Sir

Reference our discussions on Individual Fair Fair Fair Cartery (TFEE) warf sitely with Gas IDC and the trail mail, following and the date its cancers.

- i. Names of Invest India members Rr. Tisteja'. In thei, 1017, investingly and Re. Thinds Transact, Assistant Stangas, Imperioria
- S. Harris wilde make bay Bas Bas Bas Inc. Inc. The make Art Time, Francis Are 1984
- 3. Talk of transletion 2. Towns from 1. I
- As I Defficient of the

First - rate on this to that the time of the late of the contract to the contract of the contract of the in-

Please for us know and comitrally the above details are also convenient for you and we will plan

Additionally, request the relevant officials to attend the workshop and attached are the following documents which the officials may go through as would be helpful prior to the meeting:

- Concept note of IPRS 2.0 which was shared with all States and UTs in August 2020 which shares the
 objectives and methodology of rating of inclusional parks.
 - Additionally, the feedback received for IPRS 2.0 from States and UTs during IPRS 2.0 consultation workshop on 4th September 2020 are included from page 35-38
- IPRS 2.0 final report launched in October 2021 with 449 industrial parks rated from nominations received from 31 States and UTs

Look forward to your response.

Regards Reheads

From: Pravimal Abhishek I.A.S. < pavimus to the fire good > Sent: Friday, November 10, 2023 4:18 PM
To: Rishabh Katyal < paragraphy and the fire sent to the fi

The proposed date and agenda is okay for us. Please go ahead.

Thank you.

Deel Oil

As a surected on call on 8th Movember 2023, invest findly tesht would be happy to bravel for God for the Late of the Cod for the Late of the Cod for the configuration background of IPRS and ways to improve rating in the next soliton of IPRS.

With respect to the same, We propose the week of 40th Rovember 2023 on day somewhalf for you and 2 people travel for the workshop from ELB/ EPRS team.

Flance the stracked the proposed draft agends. <u>Les plant your su perfew and l**et me thew** and the same. The same the same is a second of the same.</u>

Look to hard to your response

Subject: IPRS workshop with Goa IDC

iller Tiler Rishabit Ketwel

Assistant Vice President

M: +91-9999987888

MATIONAL INVESTMENT PROMOTION & PACILITATION AGENCY A: Vigyan Bhawan Annexa, Maulana Azad Road, New Delhi - 110011

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NOTE

Sub: Workshop on Industrial Park Rating System with Goa-IDC. Ref: mail dated: 20 Nov.2023.

We are in receipt of mail dated 20th Nov. 2023 regarding workshop on Industrial Park Rating System (IPRS) to be conducted with Goa-IDC on 23rd November 2023. Additionally they have mentioned that for the event in Goa to be organised tentatively in January 2023 in the presence of Hon'ble Chief Minister of Goa, the team is also working on conceptualising the event and they will be sharing the concept note during their visit. In connection to this various hotels including Art and Culture hall, Menezes Braganza hall, International centre etc having conference halls were contacted. However due to the ongoing event of IFFI in Goa, most of the conference halls in Panjim are engaged and have refused to provide the hall. Hence the Fern Kadamba Hotel at Kadamba Plateau was visited by the undersigned along with Managing Director, GM (Estate), Dy.GM(E) and other Goa-IDC officials and it is proposed to conduct the workshop at the said venue.

Accordingly the said hotel was asked to give their quote. Now we are in receipt of mail dated: 21 Nov, 2023 from The Fern Kadamba Hotel and the rates mentioned by them are as below;

- Per person quote = Rs. 800/- + 18% GST (including refreshments, lunch, basic stationary, LCD projector with screen and podium with mike on stage.)
- Single P A System with 2 cordless and 01 collar mike= Rs. 7000/- + 18% GST.
- 02 Nos of 55 inches TV with stand = Rs. 6000/- + 18 GST.

Around 70 to 80 persons are expected to attend the said workshop which amounts to approx. Rs. 90.000/- The same was referred to the Purchase Committee for needful. Now the said matter is placed herewith for perusal and approval please.

General Manager(Engg).

Managing Director.

Accommended

--- A

Date: 28/11/2023.

The file is forwarded by Engineering Section for release of payment to 'The Fern Kadamba Hotel And Apa' for expenditure of workshop on Industrial Park Rating System.

As approved by higher authorities from N/1 to N/3 and the bill certified for payment, a payment voucher for sum of Rs.87,320/- including GST in favour of The Fern Kadamba Hotel And Spa' towards invoice No.24/BQ00162 dated 23-Nov-2023 for expenditure on conducting workshop on Industrial Park Rating System, is put up for payment.

After deducting Income Tax @2% Rs.1,480/- the net amount payable is Rs.85,840/-

A payment voucher is placed in file for signature.

Asst.A/c Manager

€45 Asst.(ICS)

He appeared on NI. and NIZ weighted

the payment voucher towards towards to expenses

24/8600162 dt 23/11/2023 for workshop

Conducted by GIDC on industrial Part

Rating System by Invest India on Indistrial

Rothly System by Invest Stadia on Indistrial

Sor the Fen kademba Hotel & Spa Rayin Great

Accordingly, appoint may be seconded

for release of payment of B. S. 320 - in

Javour of The Fen kada in the following

Spa Bujim Great

C.A.0.

May ble to approve the subundature of Rs. 87320 - toward: Westerness conducted as at A' above. The

35/11/dold

M.D.

Appeaved

Ollevelel

CAO SAO

30/11/23

A

Tax Invoice amounting to Rs. 87,320/~ Towards expenditure incured for Hall, lunch etc. is placed herewith for penual & appoint pl. & it approved XII Same may be forwarded to co A.o. for effecting The payment of.

27/11/2023

ey. G. M. KH. Out for &

For release y necessary payment offer



Date: 11/10/2023

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding amendments in legal reforms.

Dear Sir,

Reference visit to Goa from 2nd October to 6th October 2023 for the purpose of discussion with GIDC regarding amendments in legal reforms, requesting to reimburse the travel expenses incurred in this regard.

Please find enclosed herewith invoice towards the same amounting to Rs. 47,075/-

I declare that Rs. 47,075/- was spent for the above referred office purpose. I further declare that I do not claim this expenditure from elsewhere.

Further, reimbursements pertaining to accommodation and food expenses shall be claimed by Akshay Hariharan.

No reimbursements pertaining to flight tickets mentioned hereunder shall be claimed separately by Akshay Hariharan or anyone else.

Regards,

(Mansi Gupta)

(Akshay Haribaran)



Date: 11/10/2023

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir,

Reference visit to Goa from 02nd October to 06th October 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting to reimburse the lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 52,841/-

I declare that Rs. 52,841/- had spent for the above refereed purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

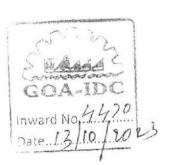
Further, reimbursements pertaining to flight tickets shall be claimed by Mansi Gupta.

No reimbursement pertaining to lodging and boarding mentioned hereunder shall be claimed separately by Mansi Gupta or anyone else.

Regards,

(Akshay Hariharan)

(Mansi Gunta)



Date: 11/10/2023

and a

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding amendments in legal reforms.

Dear Sir,

Reference visit to Goa from 2nd October to 6th October 2023 for the purpose of discussion with GIDC regarding amendments in legal reforms, requesting to reimburse the travel expenses incurred in this regard.

Please find enclosed herewith invoice towards the same amounting to Rs. 47,075/-

I declare that Rs. 47,075/- was spent for the above referred office purpose. I further declare that I do not claim this expenditure from elsewhere.

Further, reimbursements pertaining to accommodation and food expenses shall be claimed by Akshay Hariharan.

No reimbursements pertaining to flight tickets mentioned hereunder shall be claimed separately by Akshay Hariharan or anyone else.

Regards,

(Mansi Gupta)

(Akshay Hariharan)

05 U/2562

		Expenditure Statement			
Traveller Name	Mansi Gupta and Al	kshay Hariharan			
Expense Type	Date	Bill Number	Self/ Company	Amount (in Rs.)	
2 Flight Tickets - Delhi to Goa	2nd October 2023	Trip ID- 230930281190	Self	11582	
2 Flight Tickets - Goa to Delhi	6th October 2023	Booking no 1074463233	Self	17523	
1 Flight Ticket - Mumbai to Goa	4th October 2023	Trip ID- 231003656040	Self	5804	
1 Flight Ticket - Goa to Mumbai	4th October 2023	Booking ID-GOFLDST7VVM0QDH24799	Self	12166	
Total Expenditur	e		Rs. 47	075	

(Mansi Gupta)

Username & Signature

(Akshay Hariharan)

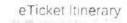
Username & Signature

Bank Details		
A/c Holder Name:	Mansi Gupta	
Bank Name:	ICICI Bank	
Branch:	Universal Business	
	Park Branch	
Account No.	244 601 000 521	
IFSC:	ICIC0002446	

Bill cultified for fayout

D) GM(A)
GM(H/C)





Booking No 1074463233

Airline booking reference (PNR) 544YXJ

Passenger Details

Akshay Hariharan

Turket harmor 22850.55 [R3HP)

Mansi Gupta

Copyring on Application (1994)

Flight Details

Goa → New Delhi and NCR

UK 554

GOX 20:35

DEL 23:10

Vistara

Fn. 6 Oct. 2023

29.350

Fri 6 Oct. 2023

New Goa International Airport

Indira Gandhi International Airport

Important Information

- The airline booking reference can be used to check in select seals, and purchase meals or paggage allowance.
- As departure arrival times and dates are in local time.
- Tickets must be used in the sequence set out in the booking.
- Diease arrive at the arross at least 3 hours before denature to ensure you have enough time to check in
- Your ID must be valid for at least 6 months beyond the date you complete your booking.
- A transitivisal may be required for transfers in a mind country. We recommend confirming visa details with the embassy of the relevant country.
- . If you have only blocked alone way ticket and are traveling on a short ferm business/fourist visa, we renormed purchasing a return ticket as soon as possible Failure to do so may result in denial of check-in, entry, or exit

Agoda Company Pte, Ltd.
Registration Number 200506877R
30 Cecil street, Prudential Tower #19-08, Singapore 049712



Receipt

Issue Date: October 05, 2023 Passenger(s): Akshay Hariharan, Mansi Gupta

Flight Information

Vistara

UK 554

Booking No. 1074453233

544YXJ

New Goa International Airport - Indira Gandhi International Airport

Fn, 6 Oct, 2023

PremiumEconomy

Payment Confirmation

Name

Akshay Hariharan

Billing Address

ni/A

Email Address

akshayhariharan@yahoo co in

Payment Method

CreditCard

Price Details

Base fare x 2

INR 13,500

Taxes and fees x 2

INR 4,308.53

Regular discount v 2

- ItiP 712 34

Total charge

INR 17,523.59

This receipt is automatically generated, no signature is required.

HANSI GUPTA

Appent Hongran

Payment Information

Total Price

Paid via Axis Bank

You can download the invoice from My Trips

12166

12166

1323

1020

with GOSKYDOM couper

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Your trip details at your fingertips!

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Goa - Mumbai

Cancellation Charges	Date Change Charges	
For Adult		For Adult
3 days to 365 days before	3450	2 hrs to 365 days before

3 days to 365 days before 3450 2 hrs to 365 days before 2925 departure departure Defore 01 Oct 2023, 21:40 hrs Before 04 Oct 2023, 19:40 hrs Before 04 Oct 2023, 19:40 hrs On Defore 04 Oct 2023, 19:40 hrs Defore 04 Oct 2023, 19:40 hrs Oct 2023, 19:40 hrs Defore 04 Oct 2023, 19:40 hrs Oct 2023, 19:40 hrs Oct 2023, 19:40 hrs Oct 2023, 19:40 hrs Oct 2023, 21:40 hrs Oc

0 hrs to 2 hrs before departure Non Change Date
Before 04 Oct 2023, 21:40 hrs Refundable

Cancel this Flight

All charges above are per traveller and per sector in INR

In case of date change, any difference in the fare of new flight will be charged extra

Submit a refund request

Please let us know if you would like us to contact the airline for your refund. Our agents will initiate the process and the process and this might take up to 30 days. Choose the reason for your refund request

My flight was cancelled/delayed

I cancelled my flight with the airline

Abahay Hailum.

MANO CHITA

ticket Trip ID: 230930281190



New Delhi to Goa Mon, 02 Oct 2023

Vistara

DEL 12:45

0

15:30 GOX

UK - 555

Fare type: STANDARD

Man, 02 Oct 2023 New Delhi - Indira Gandhi Airport

2" 15" Mon, 02 Oct 2023 Fronciny Gos, Manchar Int

Economy Goa - Manohar International Airport

Baggage (per Adult/Child) - Check-in: 15kg , Cabin: 7kg

Meals booked - 2x Vegetarian Indian Meal

TRAVELLERS

AIRLINE PNR

TICKET NO.

1 Mr akshay hariharan

120220

69T2PV

2289054828564

₱ Ms mansi gupta

69T2PV

2289054828565

This booking is covered by medi-cancel refund

TIP: Before heading out to any destination get your kids to memorize your names & slip in your business cards in their pockets.

ABOUT THIS TRIP

- · Note: Except for medical devices, electronic devices, which are larger than a rell phone smart phone cannot be carried in the cation of the discrete
- . Note: Only cell phones of dimension Length, 16cm x Width, 9 3cm x Depth, 1 5cm are allowed in the cabin baggage. Please carry all other electronic
- . Use your Trip ID for all communication with Cleartrip about this booking
- Please reach the airport 3 hours before the departure time. Check-in counters at the airport close 60 minutes before departure.
- Your carry-on baggage shouldn't weigh more than 7kgs
- Carry photo identification, you will need it as proof of identity while checking-in
- if cancellation or amendment is done. Cleartrip will charge Rs. 400/- per passenger per flight
- Compulsory Guidelines For Safe Travel: www.cleartrip.com/travelsafe/
- Please note as per government regulations, it is mandated to obtain an E-pass to travel to some states in India. Failure to produce the E-pass at the bearding gate may lead to denial of boarding. Please check www.cleartrip.com/travelsale/ for more details and state wise regulations.
- For hassie free processing, caecel/amend your tickets with Cleartrip instead of doing so directly with Airline

FARE BREAKUP

Base Fare:	As.	11,100
Passenger service fee:	A S	182
User Development Fee	R5	124
Other charges:	Rs	812
Discounts And Cashbacks	85	-1,208
GST(Airline)	R5	572
Total Fare	Q §	11.582

Manage bookings online Visit cleartrip.com/support



Mumbai to Goa Wed, 04 Oct 2023

Vistara

BOM 07:15

0

08:20 GOX

UK 587

Wed 04 Oct 2023 Fare type STANDARD Mumbar Chatrapati Shivaji Airport

th Special compr.

Wed, 04 Oct 2023

Goal Manghar International Airport

Baggage (per Adult/Child) - Check-in: 15kg , Cabin: 7kg

Meals booked -Your booking has been confirmed without selected meal as it was not available.

TRAVELLERS

AIRLINE PNR

TICKET NO.

♠ Ms Stella Joseph

《新教教》

6P53P2

2289054983687

This pooking is covered by medi-concellefund

TIP: Keep all vital medications with you on board. Ask for your doctor to issue extra prescriptions if the medications are essential to your health.

- . Note: Except for medical devices, electronic devices which are larger than a cell phoneismart phone cannot be carried in the cabin of the aircraft
- Note: Only cell phones of dimension Length, 16cm x Width, 9.3cm x Depth, 1.5cm are allowed in the cabin baggage. Please carry all other electronic equipment, oside check-in baggage.
- Use your Trip ID for all communication with Cleartrip about this booking.
- Please reach the airport 3 hours before the departure time. Check in counters at the airport close 60 minutes before departure.
- Your carry on baggage shouldn't weign more than 7kgs.
- . Carry photo identification, you will need it as broof of identity while checking in
- If cancellation ar amendment is done. Clearting will charge Rs. 4001 per passenger per flight.
- Compulsory Guidelines For Sate Travel: www.cleanrip.com/travelsate/
- Please note as per government regulations, it is mandated to obtain an E-pass to travel to some states in India. Failure to produce the E-pass at the bhanding gate may lead to denial or bhanding. Please check www.cleartrip.com/travelsa/e/ for more details and state wise regulations.
- . For hassie free processing, cancel/amend your tickets with Cleartrip instead of doing so directly with Airline

FARE BREAKUP

Base Face	a _s	5.545
Other charges	R.S.	723
Discounts And Cashbacks	P 5	-758
GST(Arrine)	R ₅	78:
Intal Fare	R's	5.804

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O Vistara helpline +91-9289228888 / + 91-9958962222 Need Help? Call +91 9595 333 333

MANSI GLETA

Flight booked on 64 October

Barcode(s) for your journey Goa-Mumbal on Alliance Air

Stella Joseph





Your Goa - Mumbai flight is booked for travel on Wed, 04 October

Thank you for booking with us. We wish you a pleasant journey

Manage Booking

Your trip details

Goa - Mumbai

Wed, 04 Oct 2023 • Nonstop • 1h 30m duration



Alliance Air

91-658

Operated by Alliance Air

B8EE35

GOI 21:40 hrs

Wed, 04 Oct

Goa Dabolim International

Airport Terminal T1

0

1h 30m

Mumbai

23:10 hrs BOM

Wed, 04 Oct

Chhatrapati Shivaji International Airport Terminal



Regular Fare

15 Kgs (1 piece only)* check-in

5 Kgs (1 piece only)

* cabin

*Baggage allowance shown above is per passenger

TRAVELLER

SEAT MEAL

E-TICKET NO

MS. STELLA JOSEPH Adult

B8EE35

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- O DISCLAIMER: We strongly recommend that you check the full text of the guidelines issued by the State Governments and Airlines before travelling to ensure smooth travel. We accept no liability in this regard.
- Valid ID proof needed; Carry a valid photo identification proof (Driver Licence, Aadhar Card, Pan Card or any other Government recognised photo identification)
- Check-in Time: Passengers are advised to reach airport 2-3 hours before departure. Check-in procedure and baggage drop will close 1 hour before departure.
- Valid ID proof needed: Please carry a valid Passport and Visa (mandatory for international travel) Passport should have at least 6 months of validity at the time of travel
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- Gosafe-certifled Airport Cabs: Enjoy smooth airport transfers in sanitized cabs with trained drivers. No waiting and no surge pricing! Book: Here
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MANSI GUPTA

About Hordran



Date: 11/10/2023

arding

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir,

Reference visit to Goa from 02nd October to 06th October 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting to reimburse the lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 52,841/-

I declare that Rs. 52,841/- had spent for the above refereed purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Further, reimbursements pertaining to flight tickets shall be claimed by Mansi Gupta.

No reimbursement pertaining to lodging and boarding mentioned hereunder shall be claimed separately by Mansi Gupta or anyone else.

Regards,

(Akshay Hariharan)

(Mansi Gupta)

13/19/2

	Expendit	ure Statement			
Traveller Name: Akshay Hariharan & Mansi Gupta					
Expense Type	Date	Bill Number	Self/ Company	Amount in Rs.	
Hotel	02nd to 04th October	3164, 3165, 3168	Self	41800	
Food	02nd October	3166	Self	310	
Food	02nd October	4167	Self	2200	
Food	03rd October	P00012547	Self	1512	
Food	03rd October	2729	Self	1592	
Food	04th October	57037-1	Self	2107	
Food	04th October	2330	Self	341	
Food	05th October	24228	Self	545	
Food	05th October	8338	Self	620	
Food	06th October	21697	Self	1625	
Food	06th October	24360	Self	189	
Total Expenditure				52841	

(Akshay Hariharan) Username & Signature

(Mansi Gupta)

Username & Signature

Bill certified for layout

Bank Details

Bank Name:

Branch:

Account No.

IFSC:

Account Name:

State Bank of India

SBI Rail Bhawan New Delhi

34129085921

SBIN0003771

Akshay Hariharan

Dy (-14(A)
G.M (A)



Page No. : 1 Reg. No. : 4355 Bill No. : 3165

Bill Date : 04/10/23

NAME

: MS MANSI GUPTA

Company Company GSTN:

: invest india

Address

:D1-38, 1ST FLOOR SOHNA RO

GURGAON IN-HR

No. of Guest : Plan

Arrival Date: 02/10/23 Depature Date: 04/10/23

16:23 23:28

Room No. : 116
Room Type : DXT
Room Rate : As Applicable

Reverse Charge: No

Nationali	ty :INDIA		Reverse Charge: SAC : State Code : GSTN Bill No :	9963 30	5
DATE	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
01/10/23	2833	Advance (Cheque)		-14400.00	
		DAY TOTAL		-14400.00	
02/10/23 02/10/23 02/10/23		Tariff 116 Central GST 6.00 % State GST 6.00 %	6428.57 385.71 385.71		
		DAY TOTAL	7199.99		
03/10/23 03/10/23 03/10/23		Tariff 116 Central GST 6.00 % State GST 6.00 %	6428.57 385.71 385.71		
		DAY TOTAL GRAND TOTAL	7199.99 14399.98	-14400.00	C
		ROUND OFF			.02
		NET AMOUNT			
ettlement	Details:				
CASH ()	0				

CASH ()

Folio Closed

Bill Summary :-

TARIFF

CGST ON TARIFF SGST ON TARIFF

12857.14

771.42 771.42

BILLING INSTRUCTION: DIRECT

USER ID : AYUSH

I agree that I am resposible for the full payment of this bill. In the event it is not paid by the Company; Organisation; Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

CASHIER

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516
UNIT OF TAJASVI ESTATE PVT LTD

PAN NO : AACCT3568R GSTN : 30AA@CT3568R12W

VAT NO : 30090308115





NAME : MR AKSHAY HARIHARAN

Company : invest india Company GSTN: 07AACCI1869A1ZV Address :2261, C-2 VASANT KUNJ,

SOUTH WEST IN-DI.

Nationality : INDIA

Reg. No. Bill No. 4356 3164 04/10/23 Bill Date :

Page No. :

No. of Guest : Plan : C.P

Plan : Arrival Date : 02/10/23 04/10/23 117 16:25 Depature Date:

: 117 : DXK : As /

As Applicable

Room No. : 11 Room Type : DXR Room Rate : As Reverse Charge: No SAC 9963 30

State Code : GSTN Bill No : 3160FMBIT.0003164

DATE	Mariana			31001UD110003I	0.9
	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
01/10/23	2832				
	2002	Advance (Cheque)		-14400.00)
		DAY TOTAL		-14400.00	
02/10/23 02/10/23 02/10/23		Tariff 117 Central GST 6.00 % State GST 6.00 ?	6428.57 385.71 385.71		
		DAY TOTAL	7199.99		
03/10/23 03/10/23 03/10/23		Tariff 117 Central GST 6.00 % State GST 6.00 %	6428.57 385.71 385.71		
		DAY TOTAL GRAND TOTAL	7199.99 14399.98	-14400.00	02
		ROUND OFF			.02
		NET AMOUNT			

NET AMOUNT

Settlement Details:

CASH ()

Folio Closed

Bill Summary :-

TARIFF CGST ON TARIFF SGST ON TARIFF 12857.14 771.42 771.42

BILLING INSTRUCTION: DIRECT

USER ID : AYUSH

I agree that I am resposible for the tull payment of this bill. In the event it is not paid by the Company; Organisation; Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516
UNIT OF TAJASVI ESTATE PVT LTD

PAN NO : AACCT3568R GSTN : 30AACCT3569R1ZW

VAT NO : 30090308115

Holar



Page No. : 1 Reg. No. : 4408 Bill No. : 3167

Bill Date : 05/10/23

NAME : ME AKSHAY HARIHARAN

Company

Company GSTN: Address

: VASANT KUNJ, SOUTH DELHI

DELHI

IN-DI.

Nationality : INDIA

No. of Guest :

Plan

Arrival Date : 04/10/23 23:24 Depature Date: 05/10/23 09:48

117 Room No. Room Type DXK

Room Rate As Applicable

Reverse Charge: 9963 SAC : State Code 30

3160FMBIL0003167 GSTN Bill No :

DATE	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
De la de		Tarifi 116	5803.57		
04/00/03		Central GST 6,00 %	348.21		
04/11/11		State GST 6.00 %	348.21		
04/10/23		State GST 6.00 %	348.21		
04/10/23	2888	Advance(C.Card)/VISA		-13000.00	
04/10/23		Tariff 117	5803.57		
04/10/13		Central GST 6.00 %	348.21		
		DAY TOTAL	12999.98	-13000.00	
		GRAND TOTAL	12999.98	-13000.00	0
		ROUND OFF			.02
		PAGE 12 TO THE PAGE 1000			

NET AMOUNT

nk Rooms : 116

Bill Summary :-

TARLFF CGST ON TARIFF 11607.14 696.42 696.42

This will includes room for Archay Hairbaran & Marci Grupi

BILLING INSTRUCTION: DIRECT

USER ID : AYUSH

I agree that I am resposible for the full payment of this bill. In the event it is not paid by the Company; Organisation; Credit card establishment or Ferson indicated; the same will be paid by me.

TORST RIGNATURE

CASHIER -







Page No. : 1 Reg. No. : 4408 Bill No. : 3168 Bill Date : 05/10/23

No. of Guest :

Plan : C.P Arrival Date : 04/10/23

Depature Date: 05/10/23 Room No. : 117 Room No. : 117
Room Type : DXK
Room Rate : As Applicable.

Reverse Charge: No

SAC : 9963 State Code : 30

GSTN Bill No : 3160FMBIL0003168

DATE	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
4/10/23		Tariff 116	5803.57		
4/10/23		Central GST 6.00 %	348.21		
4/10/23		State GST 6.00 %	348.21		
4/10/23		State GST 6.00 %	348.21		
4/10/23	2888	Advance (C.Card)	71.0.62	-13000.00	
4/10/23		Tariff 117	5803.57	10000000	
4/10/23		Central GST 6.00 %	348.21		
		DAY TOTAL	12999.98	-13000.00	
		GRAND TOTAL	12999.98	-13000.00	
		ROUND OFF			.02

NET AMOUNT

Link Rooms : 116 Settlement Details:

NAME

Company Company GSTN:

Address

Nationality : INDIA

CASH ()

Folio Closed

Bill Summary :-

-----11607.14 TARIFF CGST ON TARIFF SGST ON TARIFF 696.42 696.42

: MR AKSHAY HARIHARAN

:VASANT KUNJ, SOUTH DELHI

DELHI IN-DL

BILLING INSTRUCTION: DIRECT

USER ID : AYUSH

I agree that I am resposible for the full payment of this bill. In the event it is not paid by the Company; Organisation; Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516 UNIT OF TAJASVI ESTATE PVT LTD

PAN NO : AACCT3568R GSTN : 30AACCT3568R12W

VAT NO : 30090308115



Tomato's Beachside Kitchen...

Candolim Beach, Candolim, Goa

Bill amount

₹2200

Paid on 2nd Oct '23, 08:06 PM

Code: 4167



You paid ₹1870 -

Total bill amount

₹2200

15% OFF with Zomato Gold

-₹330

Transaction ID: 3348242519



Congratulations, Akshay!

You've saved ₹10,841, that's more than 5 times of what you paid for Gold
Tell your friends

Rate your experience



Need help with this bill?







Page No. : 1 Reg. No. : 4355 Bill No. : 3166

04/10/23 Bill Date :

NAME : MS MANSI GUPTA

Company : invest india

Company GSTN:

Address :D1-38, IST FLOOR SOHNA RO

GURGAON

IN-HR

Nationality (INDIA

No. of Guest :

Plan C.P

02/10/23 Arrival Date : Depature Date:

04/10/23

16:23 23:28

Room No. 116

DXT Room Type

Room Rate : As Applicable

Reverse Charge: No

9963 SAC State Code 30

3160FMBIL0003166 GSTN Bill No :

DATE	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
02/10/18 ./10/18 02/10/23 02/10/23 02/10/23	2320	IRD/DN / FOOD Central GST 9.00 % State GST 9.00 % SERVICE CHARGE CGST ON SERVICE CHARGE SGST ON SERVICE CHARGE	250.24 22.50 22.50 12.50 1.13 1.13		×
		DAY TOTAL	310.00		
04/15/23	2880	Advance(C.Card)		-310.00	
		DAY TOTAL GRAND TOTAL	310.00	-310.00 -310.00	
		ROUND OFF			
Settlement	Details:	NET AMOUNT			
Cheu	8				

CASH

alic Closed

BILLING INSTRUCTION: DIRECT

()

USER ID : AYUSH

gree that I am resposible for the full payment of this bill. In the event is not paid by the Company; Organisation; Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

CASHIER

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516 UNIT OF TAJASVI ESTATE PVT LTD

PAN NO : AACCT3568R GSTN : 30AACCT3568R1ZW

VAT NO : 30090308115

Langer Laufen b Burger Factory - Parion Plot nearly velorismum. Near randingle colons THE THE PART ALL REST 0.1 - 670,7420,549

ndi i No — 6531 680 (18) — 154 (586) [25] — 157 (57 / 46 (2)

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12.68

Grand Total:1512.00 CSF NO CONDENSESSIONERS

Julia B Z. Lik

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burger	1	49	10
		1.02	
Total 2ty	£_		
Sub Total:		1913	. 10
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Service Charge	< 17	.4.	792
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PAY: 2107

thank you, wisit again!

entared by - POSIST

Maria

Yaligh

RETAIL INVOICE

Delhi Darbar - panjim

Neurekar House Panaji-Goa PH. (0832) 2222544

1. A. S.			
Name:			
Date: 05/10/23 22:35			
Cashier: biller	БП	I No.: 83	38
Item	Qty.	Price	Amount
Food Menu			
	1	50.00	50.00
Butter Naan	1	140.00	140.00
veg kolalipuri (spicy)	i i	359.00	350.00
	Sub	Total:	540.00
D M			
Bar Menu Soft Drinks	1	50.00	50.00
	Sub	Total:	50.00
Total Qty	4 SI	ıb Tota	1590.00
[Net Total inc 590.00@ CG 590.00@ SG	ST	2.5%	14.75

Grand Total 620.00

Aoung ou

+4.50

GSTIN: 30AAAFN2667G1ZN TIN: 30790101993 Thank you and visit again. Displicate

Myles High Bakehouse

Myles High Corporate Hub,Grd Floor Patto, Panaji, Goa 403001 Ph: (0832)2437978 Iail:bakehouse.patto@myleshigh.iii

63.

: 05/10/23 Dine In: 8

. 6

ner: Neel Bill No.: 24228

.... an No.: 104

1	Qty.	Price	Amount
nic ıkfast ılar	1	299.00	299.00
se Frappe	1	220.00	220.00
stal Qty: 2 SGST CGST		2.5%	519.00 12.98 12.98

Round off

% 12.98 10.04

Grand Total ₹545.00

FSSAI Lic No. 10613001000128 GSTIN: 30AAFCM6423P1ZC CIN: U85193GA2007P1C005441 Thank You! Visit Again

a fredhark mastris — most averagence clves. Please scan to be a triprovide confactorial.



May

A Wayn

Myles High Bakehouse

Myles High Corporate Hub,Grd Floor Patto, Panaji, God 403001 Ph: (0832)2437978 nail:bakehouse.patto@myleshigh.in

:: 06/10/23 Dine In: 7

:7

nier: Neel

Bill No.: 24360

en No.: 72

١		Qty.	Price	Amount
I Te		1	125.00	125.00
iach i Pi	n & uff Roll	1	55.00	55.00
ital	Qty: 2		ib Total 2.5%	180.00 4.50
	CGST		2.5%	4.50

Grand Total ₹ 189.00

FSSAI Lic No. 10613001600128 GSTIN: 30AAFCM6423P1ZC CIN: U85193GA2007PTC005441 Thank You! Visit Again

in feedback matters as most to improve selves. Please scan below to provide you reedback



Padaria Prazeres

Models Celeste Plaza, Opp Models Celebricy Caranzalem - 103002 GST Not 30AAICC 7907 1770

Name:			
Date: 06/10/23 10:57	Di	ne In: 1	78 1
Cashier: Biller	اااق	No.: 2.	1697
Item	Qty	. Price	Amoun
Flat Wnite (Regular)	I	200.00	200.60
Garlic Cream Cheese Sandwich (Olive Focaccia) (Vag)	1	314.29	314.29
Orange Juine	4	238 10	476.20
Confit Veg & Pesto Sandwich (Chia Bagei)	1	428.56	425.58
Choese Derliner	1	80.05	2001 11
Sticky Tones Punding	1	47.60	47.62
Total Oly: 7	.,	b (d)31	547.65
CGST			38.09
5651		2.5%	38.59
	Con.		

155Ai Lic No. 20621003000201 Thank you, visit again!

Grand Total ₹ 1625.00





Date: 11/10/2023

Alul

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir,

Reference visit to Goa from 02nd October to 06th October 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting to reimburse the lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 52,841/-

I declare that Rs. 52,841/- had spent for the above refereed purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Further, reimbursements pertaining to flight tickets shall be claimed by Mansi Gupta.

No reimbursement pertaining to lodging and boarding mentioned hereunder shall be claimed separately by Mansi Gupta or anyone else.

Regards,

(Akshay Hariharan)

(Mansi Gunta)

Patt 2663

	Expendit	Expenditure Statement		
Fraveller Name:	Akshay Hariharan & Mansi Gupta	pta		
Expense Type	Date	Bill Number	Self/ Company	Amount in Rs.
Hotel	02nd to 04th October	3164, 3165, 3168	Self	41800
Food	02nd October	3166	Self	310
Food	02nd October	4167	Self	2200
Food	03rd October	P00012547	Self	1512
Food	03rd October	2729	Self	1592
Food	04th October	57037-1	Self	2107
Food	04th October	2330	Self	341
Food	05th October	r 24228	Self	545
Food	05th October	к 8338	Self	620
Food	06th October	21697	Self	1625
Food	06th October	r 24360	Self	681
Total Expenditure		47		52841

(Akshay Hariharan)

Username & Signature

(Mansi Gupta)

Username & Signature

Bill certified for layout

Howell M.

D4 (4) (4)

G.M (8/14)

SBI Rail Bhawan New Delhi

34129085921

State Bank of India

Bank Details Bank Name: Branch:

Account Name:

Account No. IFSC:

Akshay Hariharan SBIN0003771



Page No. : Reg. No. : Bill No. : 4355 3165 Calangute Gon Bill Date : 04/10/23

NAME : MS MANSI GUPTA

Company : invest india Company GSTN:

Address

:D1-38, 1ST FLOOR SOHNA RO

GURGAON IN-HR

Nationality : INDIA

No. of Guest : 1 Plan Plan : C.P Arrival Date : 02/10/23 Depature Date: 04/10/23

16:23 23:28

: Room No. 116

Room Type DXT

Room Type : Room Rate : As Applicable

Reverse Charge: No 9963

SAC : State Code : GSTN Bill No : 30

3160FMBIL0003165

			GOIN SIII NG . 3		
DATE	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
01/10/23	2833	Advance (Cheque)		-14400.00)
		DAY TOTAL		-14400.00	
02/10/23 02/10/23 02/10/23		Tariff 116 Central GST 6.00 % State GST 6.00 %	6428.57 385.71 385.71		
		DAY TOTAL	7199.99		
03/10/23 03/10/23 03/10/23		Tariff 116 Central GST 6.00 % State GST 6.00 %	6428.57 385.71 385.71		
		DAY TOTAL GRAND TOTAL	7199.99 14399.98	-14400.00	Ψ,
		ROUND OFF			.02
		NET AMOUNT			
ettlement D	Details:				
CASH ()	0				
olio Close	d 0				
ill Summar ARIFF GST ON TAR GST ON TAR	IFF	12857.14 771.42 771.42			

BILLING INSTRUCTION: DIRECT

USER ID : AYUSH

I agree that I am resposible for the full payment of this bill. In the event it is not paid by the Company; Organisation; Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

CASHIER

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516
UNIT OF TAJASVI ESTATE PVT LTD

PAN NO : AACCT3568R GSTN : 30AACCT3568R12W

VAT NO : 30090308115

13 Yours.



Page No. NAME : MR AKSHAY HARIHARAN

Company : invest india Company GSTN: 07AACCI1869A12V Address :2261, C-2 VASANT KUNJ,

SOUTH WEST IN-DL

Nationality : INDIA

Reg. No. : Bill No. : Bill Date : 4356 3164 04/10/23 No. of Guest : Plan : C.P 02/10/23 04/10/23 117 Plan : Arrival Date : Depature Date : 16:25 22:22 Room No. Room Type Room Rate DXK Room Rate : As Applicable
Reverse Charge: No
SAC : 9963
State Code : 30
GSTN Bill No : 3160FMBIL0003164 As Applicable

DATE	VOUCHER NO.		GSTN Bill No :	3160FMBIL000316	4
	VOOCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
01/10/23	2832	Advance (Cheque)		-14400.00	
		DAY TOTAL		-11400.00	
02/10/23 02/10/23 02/10/23		Tariff 117 Central GST 6.00 % State GST 6.00 %	6428.57 385.71 385.71		
		DAY TOTAL	7199.99		
03/10/23 03/10/23 03/10/23		Tariff 117 Central GST 6.00 % State GST 6.00 %	6428.57 365.71 385.71		
		DAY TOTAL GRAND TOTAL	7199.99 14399.98	-14400.00	02
		ROUND OFF			- 0.2
		NET AMOUNT			

Settlement Details:

CASH ()

Folio Closed

Bill Summary :-

TARIFF CGST ON TARIFF SGST ON TARIFF 12857.14 771.42 771.42

BILLING INSTRUCTION: DIRECT

USER ID : AYUSH

I agree that I am resposible for the full payment of this bill. In the event it is not paid by the Company: Organisation: Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

CASHIER

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516
UNIT OF TAJASVI ESTATE PVT LTD
PAN NO : AACCT3568R GSTN : 30AACCT3568R12W VAT NO : 30090308115







Page No. : 1 Reg. No. : 4408 Bill No. : 3167 3167

Bill Date : 05/10/23

NAME : ME AKSHAY HARIHARAN No. of Guest

Company

Company GSTN:

: VASANT KUMJ, SOUTH DELHI Addiness

DELHI

IN-DL

Nationality :INDIA

Arrival Date : 04/10/23 23:24 Depature Date: 05/10/23 09:48

Room No. Room Type DXK

Room Rate As Applicable

Reverse Charge: No SAC 9963 State Code 30

GSTN Bill No : 3160FMBIL0003167

BATE	VOUCRER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
				Jan - 19 - 19 - 19 - 19 - 19 - 19 - 19 - 1	
On - 12222		Tarifi 116	5803.57		
04:11 3		Central GST 6.00 %	348,21		
04/11/13		State GST 6.00 %	348.21		
04/10/23		State GST 6.00 %	348.21		
04/10/23	2888	Advance(C.Card)/VISA		-13000.00	
04/10/23		Tariff 117	5803.57		
04/10/23		Central GST 6.00 %	348.21		
		DAY TOTAL	12999.98	-13000.00	
		GRAND TOTAL	12999.98	-13000.00	0
		ROUND OFF			.02
		NET AMOUNT			

nk 5.00s : 116

81.1 F maran, 1-

TARIFF COST ON TARIFF T ON TARIFF

11607.14 696.42 696.42

This bill includes room for Arshay Harrharan & Mansi Grypta

BILLING INSTRUCTION:

DIRECT

USER ID : AYUSH

I some that I am resposible for the full payment of this bill. In the event if is a copia by the Company: Organization: Gredit dard establishment or tesse indicated; the same will be paid by mea

ong signatura

CASHIER .

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516
UNIT OF TAJASVI ESTATE PVT LTD

Amin.



Page No. : Reg. No. : Bill No. : 4408

3168 Bill Date :

NAME : MR AKSHAY HARIHARAN

No. of Guest :

05/10/23

Company : Company GSTN:

Plan Arrival Date : 04/10/23 Depature Date: 05/10/23 Room No. : 117

23:24

Address : VASANT KUNJ, SOUTH DELHI

Room No. : Room Type : Room Rate :

DELHI IN-DL

DXK As Applicable

Nationality : INDIA

Reverse Charge: No SAC : State Code :

9963 3.0

GSTN Bill No : 3160FMBIL0003168

DATE	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
04/10/23		Tariff 116	5803.57		
04/10/23		Central GST 6.00 %	348.21		
04/10/23		State GST 6.00 %	348.21		
04/10/23		State GST 6.00 %	348.21		
04/10/23	2888	Advance (C.Card)		-13000.00	
04/10/23		Tariff 117	5803.57		
04/10/23		Central G5T 6.00 %	348.21		
		DAY TOTAL	12999.98	-13000.00	
		GRAND TOTAL	12999.98	-13000.00	-
		ROUND OFF			.02
		NET AMOUNT			

Settlement Details:

CASH ()

Folio Closed

Bill Summary :-

TARIFF CGST ON TARIFF SGST ON TARIFF

11607.14 696.42 696.42

BILLING INSTRUCTION: DIRECT

USER ID : AYUSH

I agree that I am resposible for the full payment of this bill. In the event it is not paid by the Company; Organisation; Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

CASHIER

THE PARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516 UNIT OF TAJASVI ESTATE PVT LTD

PAN NO : AACCT3568R GSTN : 30AACCT3568R1ZW

VAT NO : 30090308115



Tomato's Beachside Kitchen...

Candolim Beach, Candolim, Goa

Bill amount

₹2200

Paid on 2nd Oct '23, 08:06 PM

Code: 4167



You paid ₹1870 ^

Total bill amount

₹2200

15% OFF with Zomato Gold

-₹330

Transaction ID: 3348242519



Congratulations, Akshay!

You've saved ₹10,841, that's more than 5 times of what you paid for Gold

Tell your friends

Rate your experience











Need help with this bill?







Calangure Goa

Page No. : 1 Reg. No. : 4355 Bill No. : 3166 Bill Date : 04/10/23

No. of Guest :

Plan C.P

02/10/23 04/10/23 Arrival Date : 16:23 23:28 Depature Date:

116 Room No. Room Type DXT

Room Rate As Applicable

Reverse Charge: No 9963 SAC

State Code 30

GSTN Bill No : 3160FMBIL0003166

			*****	22001110220	
IM.TF	VOUCHER NO.	PARTICULARS	DEBIT	CREDIT	BALANCE
02/10/23 02/10/23 02/10/23	2326	TRIVIDE / FOOD Central GST 9.00 % State GST 9.00 % SERVICE CHARGE CGST ON SERVICE CHARGE SGST ON SERVICE CHARGE	250.24 22.50 22.50 12.50 1.13 1.13		8
		DAY TOTAL	310.00		
04/15/13	2889	Advance(C.Card)		-310.00	
		DAY TOTAL GRAND TOTAL	310.00	-310.00 -310.00	
		ROUND OFF			
		NET AMOUNT			

Settlement Details:

NAME

Company

Address

Company GSTN:

Nationalory : INDIA

: MS MANS! (MJPTA

:D1-38, 1ST FLOOR SOHNA RO

IN-HR

: invest india

GURGAON

CASH

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BILLING INSTRUCTION: DIRECT USER ID : AYUSH

agree that I am resposible for the full payment of this bill. In the event 12 is not paid by the Company; Organisation; Credit card establishment or Person indicated; the same will be paid by me.

GUEST SIGNATURE

CASHIER

THE FARK CALANGUTE GOA Holiday Street Lane Opp Calangute Mall Calangute Goa - 403516 UNIT OF TAJASVI ESTATE PVT LTD

PAN NO : BACCI3568R GSTM : 30AACCI3568R1ZW

VAT NO : 30090308115

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Grand Total:1512.00 COLNE BENEFACTORIA CALBO BURNERS A

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SLACK SHEEP DISTAC FDA: 16614601509224 DETENTIONALIFICATION OF LYU

Type:Dine In Table Number: 395

1/11/1 Sec : 576.77-1 Steward

Date:202(-16-04 15:10:17 Rots:37,38

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Item	Qty	Paret.	
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Calle	1	150,000	
HD Mushscome			
Classeasoff	3	500.00	
Mexican phones	1	500.00	
Hali Bail			
bringer	1	490 000	
	32	0 90 90	
Total gly	L.		
sub Total:		1915-10	
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Service Charge	5 3 5	45	
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SIGST PI.	4%	nê	
	77		
Round Off:		O. F.C.	
Total Inverse	Value	2107	
2 T 42 T 3 X +			

PAY:2107

proceded by - VOSIST

RETAIL INVOICE

Delhi Darbar - panjim

Neurekar House Panaji-Goa PH. (0832) 2222544

Henre			
Data: 05/10/23 22:35	D	ine In: 0	14
Cashier: biller	В	II No.: 83	338
Item	Qty.	Price	Amount
Food Menu ipad Fried (2 Pcs)	1	50.00	50.00
Butter Naar	1	140.00	140.00
Veg Kalabipun (spicy)	1	350.00	350.00

Sub Total: 540.00

Bar Menu Soft Drinks 1 50.00 50.00 A CONTRACTOR OF THE PROPERTY OF THE RESIDENCE

Total Qty: 4 Sub Total 590.00 [Net Total inclusive of GST] 590.00@ CGST 2.5% 14.75 590.00@ SGST 2.5% 14.75

Rauna ett +9.50

Sub Total: 50.00

₹ Grand Total 620.00

GSTIN: 30AAAFN2667G1ZN TIN: 30790101993 Thank you and visit again.

D plicare

Myles High Bakehouse

Myles High Corporate Hub, Grd Floor Patto, Panall, Goa 403001 Ph: (0832)2437978 mil:bakehouse.patto@myleshigh.in

: 05/10/23 Dine In: 8

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ner; Neel Bill No.: 24228

... 2n No.: 104

1	Qty.	Price	Amount
iic ikfast ular	1	299.00	299.00
se Frappe	1	220.00	220,00
ital Qty: 2 SGST CGST		ib Total 2.5% 2.5%	519.00 12.98 12.98
Grand	Rouni		10.04

FSSAI Lic No. 10613001000128 GSTIN: 30AAFCM6423P1ZC CIN: U85193GA2007PTC0054+1 Thank You! Visit Again

a feedback markers is most to coppered vives. Mease scan telewite provide year feecback:





Myles High Bakehouse

Myles High Corporate Hub, Grd Floor Patto, Panaji, Goa 403001 Ph: (0832)2437978 nail:bakehouse.patto@myleshigh.ir.

IC:

:: 06/10/23 Dine In: 7

17

ner: Neel

Bill No.: 24360

en No.: 72

Qty. Price Amount I Tea 1 125.00 125.00 non) tach & 1 55.00 55.00 n Puff Roll

stal Qty: 2 Sub Total 180.00 2.5% 4.50 2.5% 4.50 SGST CGST

Grand Total ₹ 189.00

FSSAI Lic No. 10613001600128 GSTIN: 30AAFCM6423P1ZC CIN: U85193GA2007PTC005441 Thank You! Visit Again

in feedback matters us most to improve velves. Please scan below to provide your feedback.



Padaria Prazeres

Models Celeste Plaza, Opp Models Celebrity Caranzalero - 403002 GST Net 30AAICC7907912C

Name:				
Date: 06/10/23 10:57	Dine In: TB 1			
Cashier: Biller	Bill	Mo.: 21	697	
feers	Qty	. Price	Amount	
Flat White (Regular)	J	200.00	200.00	
Garlic Cream Cheese Sandwich (Olive Focaccia) (Vag)	1	314.29	314.29	
Orange Juice	-	238.10	476,20	
Confit Veg & Pesta Sandwich (Chia Bagel)	1	428.58	423.58	
Cheese Berliner	1	80.96	80.06	
Sticky Toffee Punding	1	47.62	47.62	
Total Ciy: 7	5.	ib lotail	547.65	
0357 5651		2.50%	38.69 38.69	
		tal ₹16	25.00	

ESSALTIC No. 20621003000201 Thank you, and egain!

To,
The Managing Director
Goa Industrial Development Corporation
Patto-Panaji Goa.



Date: 11/10/2023

ing Ollul

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding amendments in legal reforms.

Dear Sir,

Reference visit to Goa from 2nd October to 6th October 2023 for the purpose of discussion with GIDC regarding amendments in legal reforms, requesting to reimburse the travel expenses incurred in this regard.

Please find enclosed herewith invoice towards the same amounting to Rs. 47,075/-

I declare that Rs. 47,075/- was spent for the above referred office purpose. I further declare that I do not claim this expenditure from elsewhere.

Further, reimbursements pertaining to accommodation and food expenses shall be claimed by Akshay Hariharan.

No reimbursements pertaining to flight tickets mentioned hereunder shall be claimed separately by Akshay Hariharan or anyone else.

Regards,

(Mansi Gunta)

(Akshay Hariharan)

PSU12602

Expenditure Statement					
Traveller Name Mansi Gupta and Akshay Hariharan					
Expense Type	Date	Bill Number	Self/ Company	Amount (in Rs.)	
2 Flight Tickets - Delhi to Goa	2nd October 2023	Trip ID- 230930281190	Self	11582	
2 Flight Tickets - Goa to Delhi	6th October 2023	Booking no 1074463233	Self	17523	
1 Flight Ticket - Mumbai to Goa	4th October 2023	Trip ID- 231003656040	Self	5804	
1 Flight Ticket - Goa to Mumbai	4th October 2023	Booking ID-GOFLDST7VVM0QDH24799	Self	12166	
Total Expenditur	e		Rs. 47	075	

(Mansi Gupta)

Username & Signature

(Akshay Hariharan)

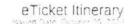
Username & Signature

Bank Details			
A/c Holder Name:	Mansi Gupta		
Bank Name:	ICICI Bank		
	Universal Business		
Branch:	Park Branch		
Account No.	244 601 000 521		
IFSC:	ICIC0002446		

Bill confident for Payment

D) Gm (A)
Gm (H/c)





Booking No. 1074463233

Airline booking reference (PNR): 544YXJ

Passenger Details

Akshay Hariharan

Tickel mumble* 2289055183880

Mansi Gupta

Figet mimber 2209055;43881

Flight Details

Goa - New Delhi and NCR

UK 554

GOX 20:35

+

DEL 23:10

Vistara

Fri. 9 Oct. 2023

Fin. 6 (3e) 2023

New Goa International Airport Direct

Indira Gandhi International Airport

Important Information

- The airline booking reference can be used to check in, select south, and purchase meals or baggage allowance
- Fill acquetters arrival times and dates are in local time
- \bullet Tackets must be used in the sequence set out in the booking
- Please arrive at the armen at least 3 hours before area wire to ensure you have enough time to cocce is
- Your ID must be valid for at least 6 morans beyond the date with complete your brocking.
- A market visa may be inspired for transfers in a sting equative. We recommend confirming visa details with the embassy of the relevant enurity
- . If you have only blocked a bne-way ticket and are traveling on a soprifier it tissecondminist visa, we recommend purchasing a return licket as soon as cossible Failure to do so may result in denial of check-in, entry, or exit

This receipt is automatically generated, no signature is required.

Total charge

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Base fare x 2

Price Details

985248417,60269

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SHADY BUDE

BURN

Payment Confirmation

CXAPPS

New Coa International Alrport - Indira Gandhi International Airport

BIRISIV

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EVI" 6 Oct. 2023

PremiumEconomy

neterlish yerzak

65,653,71 ANI

PEZIZ BNI -

ES.80E.4 AVI

INE TE'200

Dischibard

Booking No. 107445333

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notamiotal Idgliq

Passenger(s): Akshay Hanharan, Mansi Gupta Issue Date: October 05, 2023

Receipt

30 Cecil street, Prudential Tower #19-08, Singapore 049712 Registration Number 200506877R Agoda Company Pic. Lid.



Payment Information

Total Price

Paid via Axis Bank

You can download the invoice from My Trios

12166

12166

with GOSKYDOM coupon



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Goa - Mumbai

Cancellation Charges

Date Change Charges

For Adult

3 days to 365 days before

3450

For Adult

2925

departure

/Traveller

2 hrs to 365 days before departure

Before 01 Oct 2023, 21,40 hrs

Before 04 Oct 2023, 19:40 hrs

Traveller

2 hrs to 3 days before departure Before 04 Oct 2023, 19:40 hrs

3975 Traveller

Refundable

0 hrs to 2 hrs before departure Before 04 Oct 2023, 21:40 hrs

Non Changeable

0 hrs to 2 hrs before departure

Before 04 Oct 2023, 21:40 hrs

Non

Change Date

Cancel this Flight

All charges above are per traveller and per sector in INR

In case of date change, any difference in the fare of new flight will be charged extra

Submit a refund request

Please let us know if you would like us to contact the airline for your refund. Our agents will initiate the process and the process and this might take up to 30 days. Choose the reason for your refund request.

Heliay Ashay Raicheron



My flight was cancelled/delayed

I cancelled my flight with the aidine

ticket Trip ID: 230930281190



New Delhi to Goa Mon, 02 Oct 2023

Vistara

DEL 12:45

15:30 GOX

UK - 555

Fare type: STANDARD

Mon 02 Oct 2023 New Delhi - Indira Gandhi Airport

71-10-00 Economy

Mon. 02 Oct 2023

Goa - Manohar International Airport

Baggage (per Adult/Child) - Check-in: 15kg , Cabin: 7kg

Meals booked - 2x Vegetarian Indian Meal

TRAVELLERS

AIRLINE PNR

TICKET NO.

1 Mr akshay hariharan

1872/304

69T2PV

2289054828564

₫ Ms mansi gupta

69T2PV

2289054828565

This booking is covered by medi-cincel refund

TIP: Before heading out to any destination get your kids to memorize your names & slip in your business cards in their pockets.

ABOUT THIS TRIP

- Note: Except for medical devices, electronic direces which are larger than a cell phone/smart phone cannot be carried in the cabin of the aircraft
- . Note: Only cell phones of dimension Length, 16cm x Width, 9 Jcm x Depth, 15cm are allowed in the cabin baggage. Please carry all other electronic
- Use your Trip ID for all communication with Cleartrip about this booking.
- Please reach the airport 3 hours before the departure time. Checkin counters at the airport close 50 minutes before departure.
- Your carry-on baggage shouldn't weigh more than 7kgs
- . Carry photo identification, you will need it as proof of identity while checking-in
- . If cancellation or amendment is done, Cleartrip will charge Rs. 400/- per passenger per flight,
- Compulsory Guidelines For Safe Travel: www.cleartrip.com/travelsafe/
- Please note as per government regulations, it is mandated to obtain an E-bass to travel to some states in India. Failure to produce the E-bass at the boarding gate may lead to denial of boarding. Please check www.cleartrip.com/travelsate/ for more details and state wise regulations.
- . For hassie free processing, cancel/amend your tickets with Cleartrip instead of doing so directly with Airline

FARE BREAKUP

Base Fare	Rs.	11.100
Passenger service fee:	R.S	182
User Development Fee	Rs.	1.24
Other charges:	R s	812
Discounts And Cashbacks	As.	-1,208
GST(Airline)	R.S.	572
Total Fare	44	11,582

Manage bookings online Visit cleartrip.com/support

O Vistara helpline +91-9289228888 / + 91-9958962222 Need Help? Call +91 9595 333 333

ticket Trip ID: 231003656040



Mumbai to Goa Wed, 04 Oct 2023

Vistara

BOM 07:15

08:20 GOX

UK 587

Wed D4 Oct 2023 Fare Lyne, STANDARD Mornous, Chatrapat, Shiyali Airport

West, 04 Oct 2023

Goal Mariphar International Airport

Saggage (per Adult/Child) - Check-in; 15kg , Cabin; 7kg

Meals booked - Your booking has been confirmed without selected meal as it was not available.

TRAVELLERS

AIRLINE PNR

TICKET NO.

₱ Ms Stella Joseph



6P53P2

2289054983687

This backing is covered by medi-concellefund

TIP: Keep all vital medications with you on board. Ask for your doctor to issue extra prescriptions if the medications are essential to your health.

- . Note: Except for medical devices, electronic devices which are larger than a cell phone/smart phone cannot be carried in the cabin of the aircraft.
- Note: Chry cell phones of dimension condin. Term's Width: 9 3cm's Depth. I 5cm are allowed in the cabin baggage. Please carry all other electronic equipment: eside checking baggage.
- Use your This ID for an communication with Clearing about this backing.
- Please feach the emport 3 hours before the departure time. Check in counters at the airport close 50 minutes before departure.
- Your carry on baggage shouldn't weigh more than 7kgs.
- . Carry photol dentification, you will need it as proof of igentity while therefore,
- It concellation or amendment is done. Clearly bind charge 4s, 400% per bassenger per flight.
- Compulsory Guide new for Sale Travel www.cleartrip.com/travelsale/
- Please note as per government regulations, it is mandated to obtain an Elbass to travel to some states in India. Failure to produce the Elbass at the boarding gate may lead to denial of boarding. Please check www.creamip.com/travelsafe/ for more details and state wiso regulations.
- Par hassig free processing Letter lamend your tickets with Clearthip instend of doing so directly with Airline

FARE BREAKUP

Pare tarn	95	5.545
Other charges	A;	733
Discounts And Cashbacks	R ₅	-758
G5*(Airline)	24	284
fotal Fare	RS	5.804



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O Vistara helpline +91-9289228888 / + 91-9958962222 Need Help? Call +91 9595 333 333

MANSI GLIPTA

Flight pooked on 34 October

Barcode(s) for your journey Goa-Mumbal on Alliance Air

Stella Joseph





Your Goa - Mumbal flight is booked for travel on Wed. 04

Manage Booking

Goa - Mumbai

Wed, 04 Oct 2023 • Nonstop • 1h 30m duration

Alliance Air

91-658 Operated by Alliance Air

Goa

GOI 21:40 hrs

Wed, 04 Oct

Goa Dabolim International Airport Terminal T1

1h 30m

Mumbai

23:10 hrs BOM

Wed, 04 Oct

Chhatrapali Shivaji International Airport Terminal

B8EE35

ALLIANCE VALUE % Regular Fare

15 Kgs (1 piece only)* check-in

5 Kgs (1 piece only)

· cabin

*Baggage allowance shown above is per passenger

TRAVELLER

SEAT

1,855,241

E FICKET NO

MS. STELLA JOSEPH Adult

BBEE35





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ms io allowed in the allegic 3 FLAMMABLE TOXIC CORROSIVES PEPPER MATCHSTICKS BATTERIES LIQUIDS SPRAY FLAMMABLE POWER E-CIGARETTE INFECTIOUS RADIOACTIVE **EXPLOSIVES** AMMUNITION GAS SUBSTANCES MATERIALS BANKS

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- Pre-Flight Checklist: If you have arrived on any international flight and are taking a connecting domestic flight, please check the 'Travelling to India' tab HERE.
- O DISCLAIMER: We strongly recommend that you check the full text of the guidelines issued by the State Governments and Airlines before travelling to ensure smooth travel. We accept no liability in this regard.
- Valid ID proof needed: Carry a valid photo identification proof (Driver Licence, Aadhar Card, Pan Card or any other Government recognised photo identification)
- Check-in Time: Passengers are advised to reach airport 2-3 hours before departure. Check-in procedure and baggage drop will close 1 hour before departure.
- Valid ID proof needed: Please carry a valid Passport and Visa (mandatory for international travel) Passport should have at least 6 months of validity at the time of travel
- O DGCA passenger charter: Please refer to passenger charter by clicking Here
- Gosafe-certified Airport Cabs: Enjoy smooth airport transfers in sanitized cabs with trained drivers. No waiting and no surge pricing! Book: Here
- Beware of fraudsters: Please do not share your personal banking and security details like passwords, CVV, 'etc. with any third person or party claiming to represent Goibibo. For any query, please reach out to Goibibo on our official customer care number.

Stylan trongramen

Yourse MANY GUPTA Note: Please do not reply to this e-mail. This was sent from an automated mail service that cannot accept incoming e-mails. To receive communication from goibibo.com, please add noreply@goibibo.com to your contact list and address book

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SEA 3960 Inverding 3960 Date 14/09/2023

Date: 13/09/2023

To,
The Managing Director
Goa Industrial Development Corporation
Patto-Panaji Goa.

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir,

Reference visit to Goa from 30th August to 03rd September 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting you to reimburse the travel, lodging and boarding expenses incurred during the travel for myself and Ms. Mansi Gupta.

Please find enclosed herewith invoice towards the same amounting to Rs. 69.606/-

I declare that Rs. 69,606/- had spent for the above referred purpose for the office purpose. I further declare that I am not claiming this expenditure from elsewhere and Ms. Mansi Supra will not be claiming any separate expenses.

Regards,

(Akshay Hariharan) & (Mansi Gupta)

25/09/23

Traveller Name:	Akshay Haribaran & Maasi C	upta.	The state of the	
Expense Type	Date	Bill Number	Self/ Company	A transact
Flight Ticket -Delhi to Goa and Goa to Delhi	30th August and 05ro September 2023	1048401053 and F MAU 7703898		
Hotel	30th August to (12ad Septem)	4180 and 4181	Syll	Ba. 45(080 to
Food	01st September 2023	\$5519.1	× 31	88 1,32100
Food	03rd September 2023	[80]00113-23		88
Total Expenditure				145,69,606,00

(Akshay Haribaran)

Username & Signature

(Mansi Gupta)

Username & Signature

Bank Details

Account Holder Name:

Akshay Hariharan

Bank Name:

State Bank of India

Branch:

SBI Rail Bhawan New Delhi 34129085921

Account No.

SBIN0003771



ρ eReceipt No. P/MH/17703598

ated 30 August, 2023
.rip ID 230830794806

Booked (akshayhariharan@yahoo.co.in)

Description	Amount INR
Flight booking	
Vistara 553 from New Delhi (DEL) to Goa (GO)	X)
Pax: Mansi Gupta PNR: 6X5ZQD	4763.5
Pax Akshay Hariharan PNR 6X5ZQD	4763.5
Net amount charged (rounded)	9527
Payment details	
Description	Amount (INR)
heived via card# XXXXXXXXXXXX5913	9,527
Net amount charged (rounded)	9,527

Note: This is an electronically generated receipt and does not require a physical signature. Print this eReceipt

AKSTAY HARITARAN

Million Area



Receipt

issue Date: September 03, 2023

Passenger(s): Akshay Hariharan, Mansi Gupta

Flight Information

Vistara

UK 554

Booking No. 1048401053

5M7B8E

New Goa International Airport - Indira Gandhi International Airport

Sun, 3 Sup. 2023

ProminEconomy

Payment Confirmation

Name

Akshay Harinaran

Bibling Address

7.42.0

Ernari Ambursa

akshayharmarun@yanoo chim

Prayment Member

CreditCatil

Price Details

Base fare x 2

INR 9,600

Taxes and fees x 2

INR 3.019.57

Regular discount x 2

Total charge

INR 12.288.3

This receipt is automatically generated, no signature is required.

Hopan

ANAMY YARAM





MIRAMAR

GOA

Member ITC's hotel group

IRN No .:

.SN : 21069099 SAC NO :996311

NO :AAECC2176L IN NO :30AAECC2176L1ZT :SAI NO :10623999000027

TAX INVOICE

Guest Name	: Ms Mansi Gupta		Bill Number	: 4181		
Address	: VIGYAN BHAWAN ANNEXE	MALI ANA AZAD POATI	GST Bill Number			
	. Herring and the contract		Res Number	29935		
	NEW DELHI	15 (CG1)	Res Number			
Phone #	: 9718101495		Room No	215	/ Meal Plant	C P
Company Name	: INVEST INDIA Vigyan Bhawan Annexe,	Maulana Azad Road.	Room Type/ Pax	: DLX	Pax	
	New Delhi	110011	Arrival	: 30-Aug-1	2023 22 11	
	IN-DL	IN	Departure	: 02-Sep-7	1023 10.42	
Guest GST No	*					

Date	Ref. No	Description	GST SAC NO#	Debit	Credit	Belance
30-Aug-23	1252	Advance(C.Card) /TOWARDS ROOM TARIFF	A	-	-13,440,00	13 440.00
30-Aug-23		Tariff /Tariff	996311	6.000.00		-7.448.00
30-Aug-23		State GST @ 6.00%		360.00		-7 030.00
30-Aug-23		Central gst @ 6,00%		360.00		-a.778.00
30-Aug-23	2394	IN ROOM DINING /IRD/BF / FOOD/ TaxStr : 906		350.00		5,370,08
30-Aug-23	2394	State GST @ 9 00%		31.50		-a.338.50
30-Aug-23	2394	Central GST @ 9.00%		31.50		-6,307,00
30-Aug-23	2394	IN ROOM DINING /IRD/3F / SOFT DRINKS/ TaxStr : 906		350.00		5 957 00
30-Aug-23	2394	State GST @ 9.00%		3:50		5 925 50
30-Aug-23	2394	Central GST @ 9.00%		31.50		-5.894.00
			Day Total	7,546.00		
31-Aug-23		Tariff /Tariff	996311	6,000,00		706.00
31-Aug-23		State GST 9 6.00%		3a0.05		-45.00
31-Aug-23		Central gst @ 6.00%		360.00		626.00
31-Aug-23	2080	ORCHID /ORC/LN / FOOD		649.18		1 475 18
31-Aug-23	2080	State GST @ 9.00%		58.41		1 533.59
31-Aug-23	2080	Central GST @ 9 00%		58.41		1.572.00
			Day Total	7,486.00		
02-Sep-23	2426	IN ROOM DINING /IRD/MS / FOOD/ TaxStr : 904		250.00		1.842.00
02-Sep-23	2426	State GST @ 9.00%		22.50		1.864.50
02-Sep-23	2426	Central GST @ 9,00%		22.50		1 887 00
02-Sep-23	2426	IN ROOM DINING /IRD/MS / SOFT DRINKS/ TaxSir 906		150.00		
02-Sep-23	2426	State GST @ 9,00%				
02-Sep-23	2426	Central GST @ 9.00%		3.50		2.064.30
			Day Total	472.00		
01-Sep-23		Tariff /Tariff	996311	6,000.00		8.064.00
01-Sep-23		State GST @ 6.00%		360.00		8,424,00
01-Sep-23		Central gst @ 6.00%		360.00		8.784.00
			Day Total	6 720.00		

:AAECC2176L 7,NO :30AAECC2176L1ZT NO :10623999000027 :21069099 C NO :996311

IRN No.:



WIRAMAR

GOA

Member ITC's horer group

Off Musican Union Forsig, Kolass 40 a 001 Tells 91-932-66373:00 Lax - 91-932-66 (331) Timalls minimas@fortunefwidels in Achselm server fortunefringle in

TAX INVOICE

Guest Name : Ms Mansi Gupta . 4181 Bill Number GST BIII Number Address : VIGYAN BHAWAN ANNEXE MAULANA AZAD ROAD 29935 Res Number NEW DELHI 110011 Res Number IN-DI. N. Phone # : 9718101495 Room No Company Name : INVESTINDIA PON Room Type/ Pax DEX Vigyan Bhawan Annexe. Maulana Azad Road. New Deini Arrival 30-Aug-2023 IN-DL IN Departure Guest GST No

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
			Round Off			5.00
			Grand Total INR	22,224.00	-13,440,00	8,784.00

Amount In Words

: Rupees Eight Thousand Seven Hundred Eighty-Four Only

Billing Instructions

: DIRECT PAYMENT

Description	Amount
Tariff	18,000.00
Advance(C.Card)	-13,440.00
Central GST	1,237,41
IN ROOM DINING	1,100.00
OPCHID	649 19
State GST	1.237.41
Total	8,784.00

Lagree that am responsible for the full payment of this bill in the event it is not paid by the company organisation or person indicated.

SUPRIXAM

Cashier

FOM

Guest Signature

Page 2 of 2

E XX/XX CHIP MASTERCARD ACCORDED ACCORD MASTERCARD APPL APPL AID APPR CODE RREF NUM IVR:0000048000

BASE AMOUNT. TIP AMOUNT:

(

TOTAL AMOUNT ₹ 8200.00

- 17 TE 18.

PIN VERIFIED DK NO SIGNATURE REQUIRED

44 \$1125 1140111201644 I AGREE TO PAY AS PER CAME ISSUED AGREEMENT

Varsion 1 0 0 67 Sep 27 2021

/O :AAECC2176L /N NO :30AAECC2176L1ZT /AI NO :10623999000027 3N : 21069099 3AC NO :996311

IRN No .:



Member ITC's hotel gro

TAX INVOICE

Guest Name	: Mr Akshay Hariharan		Bill Number	4180
Address	: VIGYAN BHAWAN ANNEXE	MAULANA AZAD ROAD	GSY Bill Number	
A.1.000A	1 1		Res Number	29935
	NEW DELHI	110011 N	Res Number	
Phone #	: 9811144250		Room No	: 214 / Meal Plan:
Company Name	: INVESTINDIA		Roam Type/ Pax	C.P.
	Vigyan Bhawan Annexe. New Delhi	Maulana Azad Road.	Arrival	30-Aug-2023 22:11
	IN-DL	16	Departure	02-5ep-2023 15-42
Guest GST No	1			

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
30-Aug-23	1253	Advance(C.Cord) /TOWARDS ROOM		Debii	-13,440.00	-13 440.00
		TARIFF				
			Day Total			
31-Aug-23	2396	IN ROOM DINING /RE/MS / FOOD/ TaxStr: 906		180.00		-13.260.00
31-Aug-23	2396	State GST @ 9.00%		16.20		-13.243.80
31-Aug-23	2396	Central GST @ 9.00%		16.20		-13,727.60
31-Aug-23	2376	IN ROOM DINING /IRD/MS / ROUND OFF			0.40	-13.328.00
			Day Total	212.40		
30-Aug-23		Tariff /Tanif	996311	6,000,00		-7 228 00
30-Aug-23		State GST @ 6.00%		360.00		-6 868 DO
30-Aug-23		Central gst @ 6.00%		340.00		-6.509.00
			Day Total	6.720.00		
31 Aug-23		Tariff /Tariff	996311	6,000,00		-208.00
31-Aug-23		State GST © 6.00%		360.00		-148.00
31-Aug-23		Central gst 19 6.00%		360.00		217.00
31-Aug-23	2083	ORCHID /ORC/LN / FOOD		687.60		901.80
31-Aug-23	2083	State CST @ 9.00%		67 10		043.00
3 -Aug-23	2083	Central GST @ 9.00%		62 10		1026 00
			Day Total	7,534.00		
01-Sep-23		Tariff /Tariff	996311	6,000.00		7,026,00
01-Sep-23		State GST @ 4.00%		340.00		7,386.00
01-Sep-23		Central gst @ 6.00%		360.00		7,746,00
01-Sep-23	2417	IN ROOM DINING /IRD/MS / FOOD/ TaxStr : 906		1,190.00		8,937.00
01-Sep-23	2417	State GST @ 9.00%		107.10		9.0%3.10
31-Sep-23	2417	Central GST @ 9.00%		107.10		9 (50.20
01-Sep-23	2417	IN ROOM DINING /IRD/MS / ROUND OFF			-0.20	9 150 00
01-Sep-23	2419	IN ROOM DINING /IRD/MS / FOOD/ TaxStr : 906		225.00		9,375,00
01-Sep-23	2419	State GST @ 9.00%		20.25		9.395.25
01-Sep-23	2419	Central GST @ 9.00%		20.25		9.415.50

Registered Office: Cosme Costa Hospitaltiy Pot. End. 1-8-36. Microbo Alactical Good -10.3-36. Tel: +91-832-2262314 Fax. +91-832-2252656 F-ritatic support@cosning cista in Websile. 1933; casear costa a Corporate identity No.: U55101GA2610FTC006531

:AAECC2176L INO :30AAECC21761.1ZT AI NO :10623999000027

: 21069099 AC NO 996311

IRN No.:

Member ITC's hotel group

TAX INVOICE

Guest Name : Mr Akshay Harinaran Bill Number GST Bill Number Address : VIGYAN BHAWAN ANNEXE MAULANA AZAD ROAD 29935 Res Number NEW DELHI 110011 Res Number IN-DL IN : 9811144250 Phone # Room No : INVESTINDIA Company Name Room Type/ Pax DLX Pax 1 Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi Arrival 30-Aug-2023 22.11 110011 IN-DL IN Departure 02-Sep-2023 10:42

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
01-Sep-23	2414	IN ROOM DINING / ROUND OFF		0.50		9.416.0
			Day Total	8,390.20		
			Round Off			Ç.00
			Grand Total INR	22.856.60	-13,440.60	9,416.00

FOM

Guest GST No

Amount In Words : Rupees Nine Thousand Four Hundred Sixteen Only

Billing Instructions : DIRECT PAYMENT

Description	Amount
Tariff	18,000.00
Advarise(C.Card)	-13,440.00
Central GST	1.285.65
IN ROOM DINING	.,594.90
ORCHID	689.80
State GST	1.285,65
Total	9,416.00

I agree that yarp responsible for the full payment of this bill in the event it is not paid by the company organisation or person indigated.

SUPRIFAM

Cashler

Guest Signature

Page 2 of 2

Registered Office: Cosme Costa Hospitality Pd. 11d., E 8-56, Altinho Ataprisit, Gria - 403-507 Tel: +91-832-2262314 Fax: +91-832-2252668 E-mail: support@costa.in Website: www.cosmocosta.in



Date: 26/04/2023

Sub: Proposal for establishing State Desk for Goa Industrial Development Corporation (GIDC)

The Proposal for establishing State Desk for Goa Industrial Development Corporation (GIDC) is received from Mrs. Invest India - National Investment Promotion & Facilitation Agency. Copy of the proposal is places in the file at C 01 to C 24. Mrs. Invest India is the National Investment Promotion and Facilitation Agency of India, formulated vide Cabinet Note dated 28th August 2009, under the aegis of DPITT, Ministry of Commerce and Industry.

As per Cabinet Note, 11/4/2008/IPIC-IV dated 28.8.2009 clause 3.4 "DIPP (Now Known as DPITT) will provide event/ project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/departments of Government of India and State Governments".

M/s Invest India is currently working with the following Ministries through dedicated Desks/ Project Management Units (PMUs)/Projects/Initiatives with a niche and specialized Team of experts:

SNo.	Ministry Body
1,	Ministry of Commerce and Industry
2	Ministry of Fisheries, Annual Husbandry and Darrying
3.	Programme of the Office of PSA to GOI
4.	Ministry of Food Processing Industries
5.	Ministry of Defence
6.	Ministry of Health and Family Welfare
7.	Ministry of Ayush
8.	Ministry of Tourism
Ú.	Ministry of Ports. Shipping and Waterways
1().	Ministry of Jal Shakti
11.	Ministry of Women and Child Development
12.	Ministry of Culture
13.	Ministry of Road Transport and Highways
14.	Capacity Building Commission
15.	Ministry of Consumer Affairs, Food and Public Distribution
16.	Ministry of Information & Broadcasting

All of these initiatives have been awarded to Invest India on nomination basis (Rule 194 of the GFR) referring the following stated in the cabinet note:

- 1. Clause 3.4 states: DPIIT will provide event/project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/departments of Government of India and State governments.
- 2. The company would levy user charges for the services provided.

To provide support in multiple activities including investment promotion and facilitation, legal and procurement support, digitization of state level procedures and approvals, and project monitoring, various interactions have taken place between the officials at Goa Industrial Development Corporation (GIDC) and Invest India to onboard a team of resources as part of the State Desk (SD) Team.

Activities and Deliverables under the Proposal:

Goa Industrial Development Corporation (GIDC) requires highly trained expert resources to implement and execute the activities and deliverables under this Proposal:

- · Helping establish a professional team for GIDC in Goa
- Hiring of the resources through Invest India human resources team
- Training the resources on investment promotion and facilitation
- Providing functional workspace for the resources as and when required. This would include dedicated seating arrangement, access to Invest India conference and meeting rooms, internet access, provisioning mobiles & laptops, access to databases (to be charged on actuals) and local conveyance
- Working with larger Invest India team and officials in departments in Government of India
- Familiarizing the team members with country, sector, and special projects teams at Invest India and introducing the team members to senior officials in concerned departments in Gol, bilateral agencies, industry associations and foreign embassies
- Supporting the senior leadership and core investment team based in Goa on selected projects
- Investor targeting Identifying companies in priority sectors of Goa

- Investment Promotion Finalizing events, forums, and webinar for industries department to participate in for investment promotion
- Investment Facilitation Expediting grounding of the investments committed to the state
- Project Monitoring Team Expediting resolution of large PPP projects, waste management and renewable energy projects along with assessing the startup ecosystem
- Legal and procurement Drafting and amending legal documents and contracts including tender documents, state by claws, GIDC regulations etc.
- Digitization of state level procedures and approvals Monitor and assist in setting up single window system to digitize procedures and approvals for citizens and ensure accessible, convenient, transparent and timely delivery of services.

Term & Duration

- The Proposed Term of engagement under this proposal is imitially for a period of 24 Months. This term can be further extended by both the Parties basis written mutual consent.
- The Period of engagement under this Proposal will not be reduced by either side from the period agreed upon in this Proposal, except by a two-month notice from either side.

Team Composition

The Proposed Team Composition under this Proposal for Year I comprises of:

- Consultant (Equivalent to Manager) (Candidates with 4+ Years of Experience)- 1
- Consultant (Equivalent to Assistant Manager) (Candidates with 2-4+ Years of Experience) 2
- The team composition for Year 2 under this Proposal will have an additional Consultant (Equivalent to Assistant Manager) (Candidates with 2-4 · Years of Experience).
- However, the required team composition may be increased/decreased with a prior written Notice of 60 days, on a mutually agreed basis.

Budget and Terms of payment:

The budget for the creation and sustenance of a State Desk for GIDC is as under.

#	Heading	Cost for Year 1 (Amount in INR Lakhs)
1.	HR Cost	55.65
2.	GST @18%	8.35
3.	Total Amount of Inclusive of GST & Applicable Taxes	64.00

The Budget for Year 2 will be shared with GIDC before the end of Year 1.

The Responsibility Matrix. Review of work, recruitment process, etc are specified in the proposal placed in the file.

Recently Goa-IDC has taken up various works such as digitisation of the services. DGPS survey, standardisation of the various documents and orders, finalizing the Standard Operating Procedures, updation of online services, etc. Establishing a State Desk for Goa Industrial Development Corporation (GIDC) will help in implementing the projects, setting up of project monitoring unit, drafting and standardising various documents and also will assist in by Invest India is submitted for kind perusal and direction.

In view of above, the proposal for establishing State Desk for Goa Industrial Department Corporation (GIDC) by Invest India is submitted for kind perusal and direction.

Dy. General Manager (A)

GM: Submirred for permod and necessary ole cistion.

Missee Missee

DID

Invest India is the National Investment Romotion and facilitation Agency of India formulated vide Calinet Note (Go2) dated 28.8.2009 under the aegis of DPIIT, Ministry of Communa & Industry

19.8.0

M) 202

PSU/102 M

(Conté. ferom pre-page).

The organisation carries out all activities on a mon-communical base and funds are received by the organisation in the form of grants / funds from DPIIT/ Ministries/

State Governments.

Invest India com provide following services to Goa-IDC:

- (a) Investor Facilitation
- (6) Project Monitoring
- (c) Digitisation of Goa-IDC
- d) legal Reforms an IDC
- (e) Percusement / Transaction Advisory
- (4) Bustones Proces Re-engineering etc.

En this segard. et is proposed to Creente an Envest India Deek at Goa-IDC with team composition as shown in C/14.

working with 16 Warnistries / Bodies on nomination basis vide the said Cabinet note and Rule 194 of the GFR as amended from time to time.

Based on the above proposal is heerby submitted for in-principle approval of Hon'ble Chauman an the Putuest of saving time. We may take BOD satisfication in the 384 Board meeting.

Total hability for Goa-IDC will be approximately \$ 75 takhs per year which includes Budget quoted on C/10 plus additional expurpus for transportation, accommodation de. Sulomitted for kind approval.

Hon'ble chargerson. (James) 23

And Ollulul

To,
The Managing Director
Goa Industrial Development Corporation
Patto-Panaji Goa.



Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir,

Reference visit to Goa from 24TH August to 25th August 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting to reimburse the travel, lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 25,265/-

I declare that Rs. 25,265/- had spent for the above referced purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Regards.

(Aprajita Singh)

1890

	Expenditu	Expenditure Statement		
Traveller Name:	Apranta Singh			
Expense Type	Date	Bill Number	Self/ Company	Amount
Flight Ticket -Delhi to Goa Goa to Delhi	24th to 25th August 2023	Z25VKA LRMGRZ	Self	Rs 8, 456 (9)
Hotel	24th to 25th August 2023	2023FO 11vo	Self	Rs 16.379.60
Total Expenditure				Rs. 25.265.60

(Aprajita Singh) Username & Signature

D4. 6%

Carlinic to longer

1 man

Tax invoice

O Pescador Dona Paula Beach Resort

Registration No.1: 30ACGPD7168L1ZL

Near Dona Paula Jetty, Goa. 403004, India

Bill No.

Bill To

Address

: 2023FO 1199

: Unit Sales

India

Guest Name

: Miss APRAJITA SINGH

Date of Invoice

: 24-08-2023

G.R. Card No.

: 2023RN1198

Room Type

: Bay View

Room No.

: Room 25

No. of Person

: 2 (A) / 0 (C)

Rate Type

: CF

No. of Nights

1111-114-111

State GSTIN

Date of Arrival

SGST

CGST

Total Payment

Balance

Amount

: 22-08-2023

Source of Supply:

Date of Departure

: 24-08-2023

09:38:34

583.20

583.20

10.886.40

0.00

Source

: Unit Sales

Phone	No	

Sr No	Description	HSN/SAC	Oty	Rate	Total	Discount	Taxable	SGST	CGST	Tax3	Tax4
1	Room Rent	996311	2	4,860.00	0,720.00	0.00	0,720.00	583.20	583 201	0.00	() ()(
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fotal P	avable Amount	<u> </u>						Total Charc	10		9,720.00

fotal Payable Amount

Rs Ten Thousand Eight Hundred Eighty-Six And Forty

Description

	Taxable	Cent	tral Tax	Sta	ate Tax	Total Tax Amount
		Rate	Amount	Rate	Amount	
	9720.00	6.0 %	583 20	80%	583.20	1156.40
Total	9,720.00		583.20		583.20	1166.40

Grand Total Charge	10,886.40
Flat Discount	0.00
Adjustment	נתו נו
Total Payable	10,886.40

10.886.40 22-08-2023 Make My Trip - RR - BILL TO COMPANY Total 10886 40

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Payment Date

This Folio is in Reception (C/I)

Cashier (C/O)

: AFOM : AFOM Check in By

AFOM

Date

: 25-08-2023 : Page 1 of 1

Check Out By AFOM

Page

CHECKOTH TIME 11 OF AM SELF REGISTRATION ONLY

LAGREE that my liability for this bill is not waived and agree to be held personally liable in the event that the indicated person or company failed to pay for any part or full amount of these charges including any missing/damaged items, etc. I agreed that if an attorney is retained to collect those charges. I will pay all reasonable attorney's fees and costs incurred. If payment is by credit card you are authorized to charge my account for all charges incurred, including any and all charges imaking items. All charges that the sole purpose of renting this recents for our

NOTICE TO CHESTS. This property is privately owned and the management reserves the right to refuse service to anyone.

Management will not be responsible for accidents or injury to guests or for loss of money, jowelry or valuables of any kind.

Management will not be responsible for any item left in the room.

(Guest Signature)

Tax Invoice

O Pescador Dona Paula Beach Resort

Registration No1: 30ACGPD7168L1ZL Near Dona Paula Jetty, Goa. 403004, India

India

Folio No. : 2023FN1233

: Miss APRAJITA SINGH

Date of Invoice : 25-08-2023

G.R. Card No.

: 2023RN1207

Room Type

: Bay View

: Unit Sales Room No.

No. of Person

: Room 25 : 2 (A) / 0 (C)

Rate Type

: CP

No. of Nights Date of Arrival

Total Charge

SGST

: 24-08-2023 09:41:11

4,860.00

29160

Date of Departure : 25-08-2023

09:41:12

Source

: Unit Sales

State GSTIN

Guest Name

Bill To

Address

Source of Supply:

Phone No.

Sr No	Description	HSN/SAC	Qty	Rate	Total	Discount	Taxable	SGST	CGST	Tax3	Tax4
1	Room Rent	996311	1	4,880.00	4,860.00	0.00	4.860.00	291.60	291.60	0.00	().()()
			-					6.00 %	6.00%	0.00%	0.00 %
				Total	4,860.00	0.00	4,860.00	291.60	291.60	0.00	0.00

Total Payable Amount

Rs Five Thousand Four Hundred Forty-Three And Zero

Taxable	Cent	Central Tax		ite Tax	Total Tax Amount	
	Rate	Amount	Rate	Amount		
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Total 4,860.00		291.60		291.60	583.20	

CGST	291.60

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This Folio is in Reception (C/I)

Cashier (C/O)

:Rs

: AFOM

Check In By

AFOM

Date

: 25-08-2023 : Page 1 of 1

Check Out By

Page

(Guest Signature)

MOTICE TO GUESTS. This property is privately owned and the management reserves the right to refuse service to anyone. Management will not be responsible for accidents or injury to guests or for loss of money, jowelry or valuables of any kind.

Management will not be responsible for any item left in the room.

CHECKOUTTIME 11 00 AM SELF REGISTRATION ONLY

LAGREE that my liability for this bill is not waived and agree to be held personally liable in the event that the indicated person or company failed to pay for any part or full amount of these charges including any missing/tlamaged items, etc., I agreed that if an attorney is relained to collect these charges. I will pay all reasonable attorney's fees and costs incurred. If payment is by credit card you are authorized to charge my account for all charges incurred, including any and all damages/missing items, etc. I agree that the sole purpose of renting this room is for my



Barcorle(s) for your journey Delhi-Goa on IndiGo

Aprajita Singh



Delhi - Goa

Tue, 22 Aug 2023 «Mer stop «Photos dissures

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Avoid Long Queues at the Airport with DigiYatra

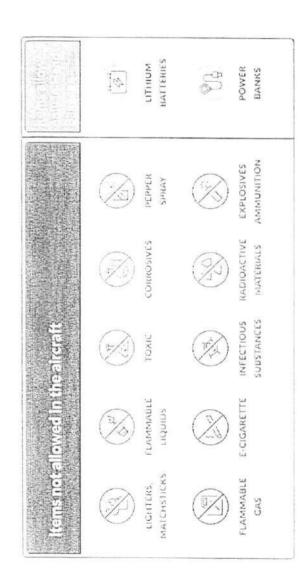
Use DigiYatra — the Ministry of Civil Aviation's mobile app to enjoy a basale free airport experience, for your uncoming flight. It enables you to activate face scan for check-in at the airport with 2 easy stops

Step 1: Pre-verifying your identity many Andham Cord details

Step 2: Updating your upcoming flight's hoading hass

Know More





IMPORTANT INFORMATION

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CHANGE IN PLANS?

Delhi - Goa

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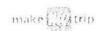
罰 SUBMIT A REFUND REQUEST

Please let us know if you would like us to contact the autors for your refund. Our agents will initiate the process and this might take up to 30 days. Choose the reason for your refund request.

I cancelled directly with the airline

My flight was cancelled/delayed

Contact MakeMyTrip +91124 4628747 / +91124 5045105 (India Number)
Contact IndiGo 0124-6173838, 0124-4973838



Barcode(s) for your journey Goa-Delhi on IndiGo

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Goa - Delhi

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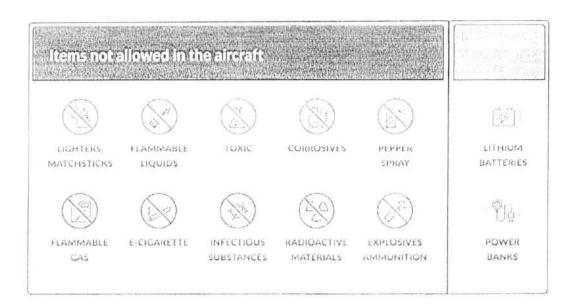
Avoid Long Queues at the Airport with DigiYatra

Use DigiYatra — the Ministry of Circl Aviation's mobile app to enjoy a happle-free airport experience, for your approximal flight, It enables you to activate face scan for check-in at the supert with 2 easy steps.

Stop 1: Pre-ventying your ideality using Aadhaar Court Hataik.

Step 2; Updating your upcoming flight's beauting pass

Know More



IMPORTANT INFORMATION

- Check-in Time: Passenger to report 2 hours before departure. Check-in procedure and baggage drop will close 1 hour before departure.
- DGCA passenger charter: Please rater to passenger charter by clicking Here
- Check travel guidelines and baggage information below: : Carry no more than 1 check-in baggage and
 1 hand taggage per passenger. If violated, artime thay keyy extraction ges. Wearing a mandatore cover
 is no longer mandatory. However, all travellers are advised to do so as a predictionary measure.
- Valid ID proof needed; Carry a valid phote identification proof (briver License, Audhar Card, Pan Card
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CHANGE IN PLANS?

Cancellation Charges

Goa - Delhi

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If you cancel at least 24 hours before the departure time,

All charges above are per traveller and per sector in INE.

SUBMIT A REFUND REQUEST

Please let us know if you would like us to contact the reduce for your refusel. Our agents will install the process and this might take up to 30 days. Theore the season for your refund recurred

I cancelled directly with the airline

2

My flight was cancelled/delayed

3

Contact MakeMyTrip +91124 4628747 / +91124 5045105 (India Number)

Gentral IndiGo 0124-6173838, 0124-4973838



Date: 28/07/2023

To,
The Managing Director
Goa Industrial Development Corporation
Patto-Panaji Goa.

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir.

Reference visit to Goa from 4th June to 8th June 2023, 11th July to 15th July 2023 and 23rd July to 29th July 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting to reimburse the travel, lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 83,941.96/-

I declare that Rs. 83,941.96/- had spent for the above refereed purpose for the office purpose. I further declare that I do not claim this expenditure from elsewhere.

Regards,

(Akshay Hariharan)

	Expenditure	Statement		
Traveller Name:	Akshay Hariharan			
Expense Type	Date	Bill Number	Self/ Company	Amount
Hotel	4th to 8th June 2023	1865	Self	Rs. 496.00
Food	11th, 12th &14th July 2023	1394, 1399, 1409	Self	Rs. 2,183.00
Hotel	11th to 14th July 2023	2850	Self	Rs. 20,160.00
Flight Ticket -Delhi to Goa	11th July 2023	BQMQXZ	Self	Rs. 4,071.00
Flight Ticket -Goa to Delhi	15th July 2023	YT47647134	Self	Rs. 11,158.00
Flight Ticket -Delhi to Goa	23rd July 2023	6EZXZS	Self	Rs.3,707.00
Hotel	23rd July to 25th July 2023	1013817609	Self	Rs.13,399.96
Hotel	25th July to 28th July 2023	NH74138273347368	Self	Rs. 16,352.00
Hotel	28th July to 29th July 2023	NH74118273789412	Self	Rs. 4,643.00
Food	23rd, 24th & 25th July 2023	1744, 1760 & 14541	Self	Rs. 2,824.00
Flight Ticket -Goa to Delhi	29th July 2023	5B4I8W	Self	Rs. 4,948.00
Total Expenditure				Rs. 83,941.96

(Akshay Hariharan)

Username & Signature

PAN NO : AAECC2176L GSTIN NO :30AAECC2176L1ZT HSN : 21069099 SAC NO :996311

IRN No.:



Member ITC's hatel group

Off, Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunehotels In Mebsite: www.fortunehetels in

TAX INVOICE

Guest Name	: Mr	Akshay Hariharan			Bill Number	1865	
Add: ess					GST Bill Number	FM601481L	0001865
	35.				Res Number	28675	
					Res Number		
Phone #	200				Room No	201 / 4	deci Plan
Company Nar	1.0	ESTINDIA			Room Type/ Pax	D\$W	Par
		ran Bhawari Annexe. v Delhi	110011	Mouland Azad Road.	Arrival	04-Jun-2023	0.13
	IN-D	L	IN		Departure	: 08-Jun-2023	10.12
Guest GST No						b.	
Date	Ref. No	Description		GST SAC No#	Debit	Credit	Balanc
07-Jun-23	477	Advance(Cash) /1 LAUNDRY	OWARDS			-496.00	-496 (
07-Jun-23	178	LAUNDRY /GUEST L	AUNDRY	999719	420.00		-76.0
07-Jun-23	178	State GST @ 9.00%			37.80		-38.3
07-Jun-23	178	Central GST @ 9.00	W.		37.80		-0.4
				Day Total	475.60		
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otal		-0.40					
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Page Lat I

Guest Signature

TAX INVOICE Original for Recipient

Off Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunehotels.in Visit us at www.fortunehotels.in



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TAX INVOICE Original for Recipient

Off Miramar Beach, Panaji, Goa - 403 001
Tel: +91-832-6637300
Fax: +91-832-6637311
Email: miramar@fortunehotels.in Visit us at www.fortunehotels.in



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ame		For Fortune
	(Please write in block letters)	Miramar, Goa

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Signature

Goa

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0309212 GSTIN 30AAECC2176L1ZT Cosme Costa Hospitality Pvt. Ltd., E-8-55, Altinho Mapusa, Goa - 403 507 GA2010PTC006531

Guest's Name	For Fortune
(Please write in block letters)	Miramar, Goa
Room No.	
Guest Signature	
s. NO 100000	Signature

E. & O. E. TIN No. 30300309212 GSTIN: 30AAECC2176L12T Regd. Office: Cosme Costa Hospitality Pvt. Ltd., E-8-56, Altinho Mapusa, Goa - 403 507 CIN: U55101GA2010PTC006531

TAX INVOICE Original for Recipient

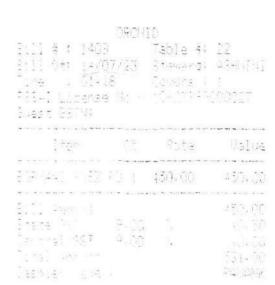
Off Miramar Beach, Panaji, Goz - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunehotels.in

Visit us at www.fortunehotels.in



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Ordre







Please	do	not	Sign	if	you	have	paid	cash.	Thank you!	
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Guest's Name	9 :	For Fortune
Room No _	(Please write in block letters)	Miramar, Goa
Guest Signate	ure:	
Sr. N.	106312	Signature
7 1 1	100012	

E. & O. E.
TIN No. 30300309212 GSTIN : 30AAECC2176L1ZT
Regd. Office. Cosme Costa Hospitality PM. Ltd., E-8-56, Altinho Mapusa, Goa - 403 507
CIN. US5101GA2010PTC006531



GOA

Member ITC's hotel group

Off, Miramar Boach, Panaji, Coa - 403 001 Tell +91-832-6637300 Fax +91-832-6637311 Email: miramar@fortunehotels in Website www.fortunenoteis.in

IRN No .:

PAN NO : AAECC2176L GSTIN NO :30AAECC2176L1ZT FSSAI NO :10623999000027 HSN :21069099 SAC NO :996311

TAX INVOICE

Guest Name	: Mr Akshay Hariharan		Bill Number	2850
Address	VIGYAN BHAWAN ANNEXE	MAULANA AZAD ROAD	GST Bill Number	FM6014BIL0002850
			Res Number	29229
	NEW DELHI	110011	Res Number	
Phone #	1 9811144250		Room No	203 / Medi Plan
Company Name	: INVEST INDIA Vigyan Bnawon Annexe.	Maulana Azad Reas	Room Type/ Pax	PRM Pax
	New Dolhi	110011	Arrival	11-Jul-2023 22.57
	IN-DL	12	Departure	14-Jul-2023 09 51
Guest GSI No	9			

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
11-Jul-23	825	Advance(C.Cara) /TOWARD	S ROOM		20, 60 00	-20,160.00
11-Jul-23		Tariff /Tariff	99631	6,000,00		- 14 140 50
11-Jul-23		State GST @ 6.00%		360.00		- 13 800 01
11-Jul-23		Central gst @ 6.00%		360.00		-13,440,00
			Day Total	6,720.00		
12-Jul-23		Tariff /Tariff	996311	6,000.00		-7,440 00
2-Jul-23		State GST @ 6,00%		360.00		-7.080,00
12-Jul-23		Central gst @ 6.00%		360.00		-6,720.00
			Day Total	6,720.00		
3-Jul-23		Tanif /Tanif	996311	6,000.00		-720.00
3-Jul-23		State GST @ 6 00%		360.00		360.00
3-Jul-23		Central gst @ 6.00%		360 00		0.00
			Day Tetal	6 720 00		
			Round Off			0.00
			Grand Total INR	20.160.00	-20.160.00	0.00

Amount in Words		Rupees Only
Billing Instructions	*	DIRECTPAYMENT

bill 30111111111y	Delais
Description	Amount
Toriff	18,000.00
Advance(C.Cord)	-20,160,00
Central GST	1.080.00
State GST	1.080.00
Total	0.00



PAN NO AAECC2176L GSTIN NO :30AAECC2176L1ZT FSŠAI NO :10623999000027

HSN

IRN No .:

21069099

SAC NO 996311 Member ITC's hotel group

Off Miramar Beach, Panali, Goa - 403 001 Tei -91-832-6637300 Fax -91-832-6637311 Email-miramar@fortuneboieis in Mebsite www.fortunehotels.in

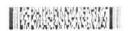
				TAX INVOICE			
Guest Name	: Mr.	Akshay Harinaran			Bill Number	2850	
Address		YAN BHAWAN ANNEXE		A7AD BOAD	GST Bill Number	FM 60 1 4 B I	L0002850
Address	, VIG	TAN DHAWAN MINISAE	CINIADIA NA	NAME AND AND	Res Number	29229	
		DELHI	110011		Res Number		
Phone #	IN-DI	L 144250	IN		Room No		Meal Plan:
Company Name		ST INDIA					-
		an Bhawar Annexe. Dothi		Maulana Azaa Read	Room Type/ Pax	PRM	Pax."
			1100		Arrival	11-101-2023	
Guest GST No	IN D		154		Departure	14-mi-2023	02.51
Guesi Gar No							
Date Ref	. No	Description		GST SAC No#	Debit	Credit	Balance
agree that am respo	nsible for	the full payment of this I	bill in the evi	ent it is not paid by the compan	ny organisation or		
SUPPLYAM							
Cashier				FOM		Guest	Signature

Page 2 of 2



Barcode(s) for your journey Delhi-Goa on IndiGo

Akshay Hariharan



Delhi - Goa

Tue. 11 Jul 2023 • Non stop • 2h 20m durations

IndiGo					
6E-2792	Delhi		2h / Cur-	Goa	
	DEL 19:1	0 hrs		21:30 hrs GOI	
BQMQXZ	Tue: 11 300			Tag f and	
	Indira Gandhi Airpon Termir		al	Goa Dabolim International Airpon	
Economy Economy	Regular	15 Kgs (1 check- n	1 piece only)*	[] 7 Kgs (1 piece only)*	
*Baggage allowance shown above	is per passenger				
TRAVELLER		Plan*	44±Ψ(F-1KMFJ-A	
MR. AKSHAY HARIHARAN A	Mult	5A	Tomato Cucumbe Choose Lettuce	er <u>BOMOXZ</u>	

Tod have paid if (407)

You have paid INR 4071 You saved INR 301

FLY CARBON NEUTRAL

(C) CLIMES

Neutralise the carbon emissions of your trip: https://mmt.climes.io/neutralise

 Your flight emits carbon emissions that are damaging our planet. MakeMyTrip and Climes to have partnered up to offer you a way to balance out your impact. In just a few clicks, you can support verified climate action projects that remove CO2 on your behalf and right climate change with every flight!

E DIGI YATRA



For Adult		For Adult	
4 days to 365 days before departure	300 Frankliet	4 days to 365 days before departure	Free Date Change
Before 97 Jul 2023, 16:10 her.		Butero u7 Jul 2023, 19 10 hrs	100 35.55 Nag-y
3 hours to 4 days before		3 nours to 4 days before	
departure	Transmitter	departură	[10][24][6]4
Before 11 Jul 2023, 16:10 hrs		Before 11 Jul 2020, 15 10 hrs	
0 hour to 3 hours before	type	0 hour to 3 hours before	Non
departura	Portunitabile	departura	Changeable
Before 11 Jul 2023, 19 10 ms		Before 11 Jul 2023, 19 16 hrs	
Cancel Flight >		Change Date >	

All charges above are per traveller and per sector in INR

SUBMIT A REFUND REQUEST

Please let us know if you would like us to contact the airline for your refund. Our agents will initiate the process and this might take up to 30 days. Choose the reason for your refund request

I cancelled directly with the airline	>
My flight was cancelled/delayed	>

Contact MakeMyTrip +91124 4628747 / +91124 5045105 (India Number)
Contact IndiGo 0124-6173838, 0124-4973838





Yatra Online Limited Plot No 272, 4th Floor, Gulf Adiba, Phase II, Udyog Vihar, Gurgaon,

Gurgaon-122008, India

E-Mail: support@yatra.com

Booking Summary

Client Info. :

Name . Akshay Hariharan

Address

City

Phone

: 9811144250

E-Mail akshayhariharan@yahoo.co.in

State Code : 06

GST Number:

Place of : Haryana

Supply

Booking Info. :

Booking Reference . YT47647134

Booked By Yatraonlinebooking
Booking Date 15 Jul 2023

Summary Date : 24 JUL 2023

roduct	Sector	Class	Airline	Travel Date	Ticket	PNR	Fare
AIR - Mr Akshay Hariharan (ADT)	GOI-DEL	W	UK - 848	15 Jul 2023	1709266701	55ZI7E	6173.00
AIR - Ms Aprajita Singh(ADT)	GOI-DEL	W	UK - 848	15 Jul 2023	1709266702	55Z17E	6173.00
				Air Fare	(collected onbeh	alf of airline)	12346.00
					Additio	nal Discount	-1188.00
						Net Payable	11158.00
				Air GST	(callected onbeh	alf of airline)	259.00

ROC Regd. Office: Yatra Online Limited; B2,202,2nd Floor, Marathon Innova, Marathon Nextgen Complex, Off. Ganpatrao Kadam Marg, Lower Parel (W), Mumbai - 400013, Maharashtra.

Myles High Bakehouse

Myles High Corporate Hub, Grd Floor Patto, Panaji, Goa 403001 Pb. (0832)2437978

Email:halotteuse.patta@mylesbigb.io

677.

te: 25/07/23 Dine In: 7

:18 shier:

Bill No.: 14541

Mangesh

m Qty. Price Amount incise & 1 60.00 60.00

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inach & 1 55.00 55.00 rn Puff Roll

Total Qty: 2 Sub Total 115 29 SGST 2.5% 2.88 CGST 2.5% 2.88

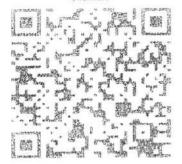
Raine of +0.24

Grand Total ₹121.00

in Control

FSSAI Lic No. 10613001000128. GSTIN: 30AAFCM6423P12C (IN: UB5193GA2007PTC00544) Thank You! Visit Again

conficeless assures some composer section, dear, some below to provide poor feetback



Alahyu Howharm 05

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PRAINHA RESORT

Near SBI Dona Paula, Goa 403004 Phone: 9874563210 E-Mail: mail@gmail.com GSTIN: 30AAACC8825A1ZC State: GOA

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5 FN	240	TNI	1 2 5 2	1 1 1	S
9 A3	1 10	H D 544	AD H D	1 5 5	Sec.

Guest : Mr.AKSHAY HARIHARAN

Invoice No : Info Invoice
Invoice Date : 25/07/23
Arrival Date : 23/07/23 19 20

Departure Date 25/07/23 08 14

1 A 11 C 10

Room No 5 Mights 2

Room Type / Plan : GTGE / GP

Reg / Reserve No = 26907 / 13947

Bill Instruction : Bill To Company

Company : EXPEDIA

Nationality INDIAN

Date	Ref No	SAC Code	Description	Debit	Credit	Balance
23/07/23	1744	996331	BeachComber Restaurant	1,387.00		
			Days Total	1,387.00	0.00	1,387.00Dr
24/07/23	1760	996331	BeachComber Restaurant	1.316.00		
			Days Total	1,316.00	0.00	2,703.00Dr
			Round Off Amount		0.00	
			Grand Total	2,703.00	0.00	2,703,00Dr
			P. I. C			
			*** Bill Summary ***			

SeachComper Restaurant

Total

Amount In Words :RS Two Thousand Seven Hundred Three Only

WE HOPE YOU ENJOYED YOUR STAY AND WOULD LIKE TO WELCOME YOU BACK

Please Deposit Your ROOM KEY

SACAR

Cashier Signature

Guest Signature

THE No. 30090105 142

For Any Support / Cancellation & Refund Issue Call or Whatsapp on +91 76 700 700 70 Email : help@happyfares.in



TICKET CONFIRMATION

HappyFares
TRAVELOGY INDIA, A4, LEVEL 1, KRINE
VISTA, ANAND NAGAR BYE LANE 3, GS
ROAD,Guwahati
ASSAM - 781005
Email: help@happyfares.in



Reference Number: HBB9L5FJ GDS PNR: 542R7L Issued On: 22/07/2023 17:43:36



Flight Details:

ALL TIMINGS MENTIO	NED ARE IN 24HRS FORMA	T AND LOCAL AIRPORT TIMING	S AT THE DEPARTURE/	ARRIVAL AIRPORT,
Flight	Depart	Arrive	Duration/Stop	Status.
AI-881 ECONOMY Aircraft Type-Airbus A320nco	DELHI (DEL) 15:45 23-Jul-2023 Terminal:	GOA (GOI) 18:20 23-Jul-2023	02:35	Confirmed

Passenger Details:

(Phone: 9811144250 Email: akshayhariharan@yahoo.co.in)

Ticket No.	Passenger / Baggage Details	Gender	Status
0981709781615	AKSHAY HARIHARAN Adult Cabin: 8 Kgs Check-In: 20 Kgs	Male	Confirmed

Payment Details:

Base Fare	₹ 2990.00
Taxes and Fees	₹717.00
Gross Fare	₹3707.00

Fare Rule - Onward Journey :

RESCHEDULE CHARGES PER PAX

CANCELL	ATION CHARGES PER PAX	TIMELINE	PENALTY (AIRLINE FEE)
TIMELINE	PENALTY (AIRLINE FEE)	, meetine	
7.774.66.6774.66	(111121)	0 Hours - 2 Hours	Non Changeable
0 Hours - 365 Days	Non Refundable		
		2 Hours • 365 Days	₹ 3150 + Difference In Fare
	1 - 1 - 100		

HappyFares Cancellation fee 400 per pax

HappyFares Reschdule fee 400 per pax

Note: Happyfares service fee applies even in the event of flight cancellation by the airline. We understand that this may seem unfair, but please keep in mind that our fees are minimal and cover the bare minimum costs we incur to assist you with the booking process.

The above limelimine mentioned is the time till which cancellation/reschedule is permitted from the Artine side, and can be cancelled by you when performing an online cancellation/reschedule, for any offline cancellation (to be done from our support office) we will need at least 6 hrs of buffer time to process the cancellation/reschedule offline.

The above Fare Rules are just a guideline for your convenience and are subject to changes by the Airline from time to time HappyFares does not guarantee the accuracy of cancel/rescheduling fees.

















Additional Information

- · Use your Airline PNR for all communication you have directly with the airline & us about your booking.
- * A printed Copy of this E-Ticket or E-Ticket display on a phone/tablet must be presented at the time of check-in and to get access to Airport Terminal
- Check-in Starts 3 hours before scheduled departure and closes up to 60 minutes prior to the departure time, we recommend you report at the check-in counter at least 2 hours prior to the departure time. (Check-in times can be Airport/Country Specific, in the case of an international Journey, it's recommended to recheck specific requirements).
- Carry a Valid Government issued photo identification, you will need it as proof of identity while checking in, For Infants, it is mandatory to carry the DOB Certificate. For International Flights, Carrying of Passport and related visa/travel documents is mandatory. Partial Cancellation not allowed for Round trip fares & tickets booked under friends and family fare.
- · Due to security reasons, Passengers flying from Jammu & Srinagar are not allowed to carry any hand baggage
- · We won't be responsible for any delay or cancellation of a flight from the airline's end for any reason, and if you miss any connecting flight because of any delay.
- Please reconfirm your flight departure time at least 24 hours prior to scheduled departure by checking the flight status, at times airline might send you a communication of flight delay/cancellation by SMS, which you might have missed or the message could be undelivered due to network issues, so to avoid last minute hassle its recommended to recheck flight status.
- Please reconfirm Airport Terminal (as it might have changed after you booked the ticket) so the one printed on your ticket might actually have changed.• Carriage and other facilities provided by the Airlines are subject to their Terms & Conditions,• All Times indicated are the local times (in 24 hrs format) at the relevant airport.
- To Cancel, Reissue / Amend, or add any services to your PNR, Please Logon to the MyTrip Section of the website.• Cancellation / Reissue are Subject to Airline Policies which might change from time to time.• WEB CHECK-IN IS NOW MANDATORY. CHECK IN ONLINE ON THE AIRLINE WEBSITE.
- WEB CHECK-IN WILL CLOSE 60 MINS PRIOR TO DEPARTURE.• Power banks/portable mobile chargers are allowed ONLY in Hand-Baggage and NOT in Checked-in Baggage.• Checked-in Baggage with these items will NOT BE LOADED on the flights due to security reasons.



Items allowed Only in the hand baggage





Power Banks



Items that are not allowed in hand baggage or check in baggage



Lighter Matches



Flammable Liquids



Toxic



Corrosives



Pepper Spray



Flammable Gas



e cigarette



radioactive materials



Explosive



Infectious Substance



Download free mobile application



| Help & Contact | Privacy Notice | View Online Unsubscribe



ddress:

goda Company Pte, Ltd. 0 Cecil Street rudential Tower #19-08 ingapore 049712

ooking No. 1013817609 ayment Date July 22, 2023

Receipt

Customer Name & Address		
Name	Akshay Hariharan	
Billing Address	(4)	
Email Address	akshayhariharan@yahoo.co.in	

	Description	Amount
Hotel Name	Prainha Resort By The Sea	
Period	July 23, 2023 - July 25, 2023 2 night(s)	
Room Type	Cottage	
# of Rms.	1	
of Extra Beds	0	
Total Room Charges		USD 163.50
Total Extra Bed Charges		USD 0.00
	GRAND TOTAL	USD 163.50
	Total Charge	INR 13,399.96 (USD 163.50)

his receipt is automatically generated.

Authorized Stamp & Signature

Booking Voucher

Booking Id: NH74138273347368

PNR: 0105522914

(Booked on 24 Jul 2023)

Lemon Tree Amarante Beach Resort ****



Lemon Tree Amarante Beach Resort - Goa Vadi, Candolim, Bardez, Goa 403515, Goa, IN

\(\) 1146050101, 09911701701;crs. +918323988188. +918326648188, 8323988188

☑ fom.abr@lemontreehotels.com, fo.abr@lemontreehotels.com, finance. abr@lemontreehotels.com

3-Nights Stay

Check-in

Check-out

Tue, 25 Jul 2023

Fri. 28 Jul 2023

After 03:00 PM

Before 12:00 PM

^{ନ୍}ନ୍ଦ 1 Guest

Mr. Akshay Hariharan (Primary Guest)

(1 Adult)

Akshay Hariharan

akshayhariharan@yahoo.co.in, 919811144250

1 Room

Superior Room

🗘 2 Meals - Breakfast & Lunch Or Dinner

R 1 Adult

Paid Amount

INR 16,352 You saved 1,065

Paid 16,352 with Axis Bank

x This booking is non-refundable. You will not get a refund if you cancel this booking.

Important information

- · Aadhar, Driving License and Passport are accepted as ID proof(s). Local ids are allowed
- · GST invoice can be collected directly from the property.



MakeMyTrip Support

S +91124 4628747 / +91124 5045105 (India Fixed Line)



Booking Voucher

Booking Id: NH74118273789412

(Booked on 27 Jul 2023)

PNR: 0105689182

Lemon Tree Amarante Beach Resort



Lemon Tree Amarante Beach Resort - Goa Vadi, Candolim, Bardez, Goa 403515, Goa, IN

📞 1146050101, 09911701701:crs. +918323988188. +918326648188. 8323988188

fom.abr@lemontreehotels.com, fo.abr@lemontreehotels.com, finance. abr@lemontreehotels.com

Check-in Check-out 1-Night Stay Fri, 28 Jul 2023 Sat, 29 Jul 2023 After 03:00 PM Before 12:00 PM 22 1 Guest Mr. Akshay Hariharan (Primary Guest) (1 Adult) Akshay Hariharan akshayhariharan@yahoo.co.in. 919811144250 1 Room Superior Room 🛆 2 Meals - Breakfast & Lunch Or Dinner RR 1 Adult Paid Amount INR 4,643 You saved 903

x This booking is non-refundable. You will not get a refund if you cancel this booking.

Paid 4,643 with State Bank of India

Important information

- · Aadhar, Driving License and Passport are accepted as ID proof(s). Local ids are allowed
- · GST invoice can be collected directly from the property.



S +91124 4628747 / +91124 5045105 (India Fixed Line)



Barcode(s) for your journey MOPA Airport-Delhi on VISTARA

Akshay Hariharan



MOPA Airport - Delhi

5B418W

Sat, 29 Jul 2023 • Non stop • 2h 40m duration



MOPA Airport GOX 09:00 hrs

2h 40m 🕲

Delhi

Sat, 29 Jul

11:40 hrs DEL

Sat. 29 Jul

Goa (North) - Manohar International Airport

Indira Gandhi International Airport Terminal 3

EE Economy Standard		Regular Fare	15 Kgs* check-in	f 7 Kgs* cabin
*Baggage allowance shown	above is per pas	senger	340	
TRAVELLER		SEAT	MEAL E	-TICKET NO
MR. AKSHAY HARIHAR	CAN Adult	88	2	28-9050166088

You have paid INR 4948



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C CLIMES

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· Your flight emits carbon emissions that are damaging our planet. MakeMyTrip and Climes to have partnered up to offer you a way to balance out your impact. In just a few clicks, you can support verified climate action projects that remove CO2 on your behalf and fight climate change with every flight!



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Avoid Long Queues at the Airport with DigiYatra

Use DigiYatra — the Ministry of Civil Aviation's mobile app to enjoy a hassle-free airport experience, for your upcoming flight. It enables you to activate face scan for check-in at the airport with 2 easy steps:

Step 1: Pre-verifying your identity using Aadhaar Card details

Step 2: Updating your upcoming flight's boarding pass

Know More



IMPORTANT INFORMATION

- Check-in Time: Passenger to report 2 hours before departure. Check-in procedure and baggage drop will close 1 hour before departure.
- DGCA passenger charter : Please refer to passenger charter by clicking Here
- Check travel guidelines and baggage information below: Wearing masks/face covers is no longer mandatory. However, all travellers are advised to wear them, in view of the threat posed by COVID-19. For the complete list of travel guidelines issued by Indian States and UTs, Carry no more than 1 check-in baggage and 1 hand baggage per passenger. If violated, airline may levy extra charges
- Nearby Airport: Your flight goes from Goa (North), near Goa Dabolim International Airport. Please
 note, this is not the airport you originally searched for. Kindly check all the routes to your desired
 destination to avoid any hassles in your journey.
- Valid ID proof needed: Carry a valid photo identification proof (Driver Licence, Aadhar Card, Pan Card or any other Government recognised photo identification)
- Please do not share your personal banking and security details like passwords, CVV, etc. with any
 third person or party claiming to represent MakeMyTrip. For any query, please reach out to
 MakeMyTrip on our official customer care number.

CHANGE IN PLANS?

MOPA Airport - Delhi

Cancellation Charges Date Change Charges For Adult For Adult 1 day to 365 days before 3450 1 day to 365 days before 2925 departure /Traveller departure /Traveller Before 28 Jul 2023, 09:00 hrs Before 28 Jul 2023, 09:00 hrs 3975 2 hours to 1 day before 2 hours to 1 day before 3450 departure Traveller departure /Traveller Before 29 Jul 2023, 07:00 hrs Before 29 Jul 2023, 07:00 hrs 0 hour to 2 hours before Non 0 hour to 2 hours before Non departure Refundable departure Changeable Before 29 Jul 2023, 09:00 hrs Before 29 Jul 2023, 09:00 hrs

Change Date >

All charges above are per traveller and per sector in INR

SUBMIT A REFUND REQUEST

Cancel Flight >

Please let us know if you would like us to contact the airline for your refund. Our agents will initiate the process and this might take up to 30 days. Choose the reason for your refund request:

I cancelled directly with the airline

My flight was cancelled/delayed

Contact MakeMyTrip +91124 4628747 / +91124 5045105 (India Number)

Contact VISTARA 9289228888

Inward No. 2-644 Date 24/07/2023

Date: 28/07/2023

To,
The Managing Director
Goa Industrial Development Corporation
Patto-Panaji Goa.

Sub: Reimbursement for trip to Goa for purpose of discussion with GIDC regarding Amendment legal reforms.

Dear Sir.

Reference visit to Goa from 23rd July to 28th July 2023 for the purpose of discussion with GIDC regarding Amendment legal reforms, requesting to reimburse the travel, lodging and boarding expenses incurred during the travel.

Please find enclosed herewith invoice towards the same amounting to Rs. 32,931.32/-

I declare that Rs. 32,931.32/- had spent for the above refereed purpose for the office purpose, I further declare that I do not claim this expenditure from elsewhere.

Regards,

(Aprajita Singh)

	Expenditur	Expenditure Statement		
Traveller Name:	Aprajita Singh			
Expense Type	Date	Bill Number	Self/ Company Amount	Amount
Flight Ticket -Delhi to Goa	23rd July 2023	KQED4Z		Rs.4,292.00
Hotel	23rd July to 25th July 2023 186708230722134910	186708230722134910	Self	Rs.1,139.32
Hotel	25th July to 28th July 2023	NH70196273425008	Self	Rs. 17,765.00
Food	25th & 26th July 2023	1365 & 1370	Self	Rs. 2,086.00
Flight Ticket -Goa to Delhi	28th July 2023	JR69KZ	Self	Rs. 7,649.00
Total Expenditure				Rs. 32,931.32

(Aprajita Singh)
Username & Signature

AND IN

7

1 in Ail



Barcode(s) for your journey Delhi-Goa on IndiGo

Aprajita Singh



Delhi - Goa

Sun, 23 Jul 2023 · Non stop · 2h 30m duration



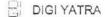
You have paid INR 4292 You saved INR 231

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@ CLIMES

Neutralise the carbon emissions of your trip: https://mmt.climes.io/neutralise

Your flight emits carbon emissions that are damaging our planet. MakeMyTrip and Climes.io have
partnered up to offer you a way to balance out your impact. In just a few clicks, you can support verified
climate action projects that remove CO2 on your behalf and fight climate change with every flight!



Avoid Long Queues at the Airport with DigiYatra



Use DigiYatra — the Ministry of Civil Aviation's mobile app to enjoy a hassle-free airport experience, for your upcoming flight. It enables you to activate face scan for check-in at the airport with 2 easy steps:

Step 1: Pre-verifying your identity using Aadhaar Card details

Step 2: Updating your upcoming flight's boarding pass

Know More



IMPORTANT INFORMATION

- Check-in Time: Passenger to report 2 hours before departure. Check-in procedure and baggage drop will close 1 hour before departure.
- · DGCA passenger charter : Please refer to passenger charter by clicking Here
- Valid ID proof needed: Carry a valid photo identification proof (Driver Licence, Aadhar Card, Pan Card or any other Government recognised photo identification)
- Please do not share your personal banking and security details like passwords, CVV, etc. with any
 third person or party claiming to represent MakeMyTrip. For any query, please reach out to
 MakeMyTrip on our official customer care number.

CHANGE IN PLANS?

Delhi - Goa

Cancellation Charges		Date Change Charges		
For Adult		For Adult		
4 days to 365 days before	3300	4 days to 365 days before	3050	
departure	Travelle	departure	/Traveller	
Refere 39 no 2023 17 th nes		Elefore 19 Jul 2023 17:40 hrs		

3 hours to 4 days before	3800	3 hours to 4 days before	3550
departure	Traveller	departure	/Traveller
Before 23 Jul 2023, 14.40 hrs		Before 23 Jul 2023, 14:40 hrs.	
0 hour to 3 hours before		0 hour to 3 hours before	Non
departure	Refundable	departure	Changeable
Before 23 Jul 2023, 17 40 lbs		3efero 23 Jul 2023, 17:40 hrs	
Cancel Flight >		Change Date >	

All charges above are per traveller and per sector in INR

SUBMIT A REFUND REQUEST

Please let us know if you would like us to contact the airline for your refund. Our agents will initiate the process and this might take up to 30 days. Choose the reason for your refund request:

I cancelled directly with the airline

My flight was cancelled/delayed

Contact MakeMyTrip +91124 4628747 / +91124 5045105 (India Number). Contact IndiGo 0124-6173838, 0124-4973838

Stift for

Booking Confirmation

186708230722134910

Prainha Resort By The Sea

Client:

Aprajita Singh

Arrival:

July 23, 2023

Departure :

July 25, 2023

Number of Rooms :

Number of Adults :

Number of Children:

Number of Extra Beds

Standard Room

0

Cancellation Policy: This booking is Non-Refundable and cannot be amended or modified. Failure to arrive at your hotel or property will be treated as a No-Show and will incur a charge of 100% of the booking value (Hotel policy).

Benefits Included Wi-Fi, Parking

Remarks:

Included : Taxes and fees INR 1139.32

NonSmoke,LargeBed

All special requests are subject to availability upon arrival

Reference # for Guest: 1013811833

Prainha Resort By The Sea

Dona Paula Jetty Road, Dona Paula, Goa, India, 403004

Telephone

+918322453881



Booking Voucher

Booking Id: NH70196273425008

PNR: 0105551967

(Booked on 25 Jul 2023)

Lemon Tree Amarante Beach Resort



At A!

Lemon Tree Amarante Beach Resort - Goa Vadi, Candolini, Bardez, Goa 403515, Goa, IN

💫 1146050101,09911701701:ars +918323988188 +918326648168 8323988188

fom abr@lemontrechotels.com, fo abr@lemontrechotels.com, finance, abr@lemontrechotels.com

3-Nights Stay

Check-in

Check-out

Tue, 25 Jul 2023

Fri, 28 Jul 2023

After 03:00 PM

Before 12:00 PM

20 1 Guest

Ms. Aprajita Singh (Primary Guest)

(1 Adult)

Aprajita Singh

aprajita.singh@investindia.org.in, 919871626803

1 Room

Executive Room

🕮 Breakfast

Q 1 Adult

Paid Amount

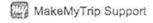
INR 17,765 You saved 2,661

Paid 17,765 with okaxis

x This booking is non-refundable. You will not get a refund if you cancel this booking.

Important information

- Addnar, Driving License and Passporr are accepted as ID proof(s). Local ids are allowed
- · GST invoice can be collected directly from the property.



+91124 4628747 / +91124 5045105 (India Fixed Line)

Use DigiYatra — the Ministry of Civil Aviation's mobile app to enjoy a hassle-free airport experience, for your upcoming flight. It enables you to activate face scan for check-in at the airport with 2 easy steps

Step 1: Pre-verifying your identity using Aadhaar Card details

Step 2: Updating your upcoming flight's boarding pass.

Know More



IMPORTANT INFORMATION

- Check-in Time: Passenger to report 2 hours before departure. Check-in procedure and baggage drop will close 1 hour before departure.
- DGCA passenger charter : Please refer to passenger charter by clicking Here
- Please do not share your personal banking and security details like passwords. CVV, etc. with any
 third person or party claiming to represent MakeMyTrip. For any query, please reach out to
 MakeMyTrip on our official customer care number.

CHANGE IN PLANS?

Goa - Delhi

Cancellation Charges		Date Change Charges	
For Adult		For Adult	
4 days to 365 days before	3300	4 days to 365 days before	3050
departure	Traveller	departure	/Traveller
Before 24 Jul 2023, 22:05 hrs		Before 24 Jul 2023, 22:05 brs	
3 hours to 4 days before	man	3 hours to 4 days before	3550

Flight Ticket (One way)

Booking ID: NF2SQSRH8GQD3PMD4478, (Booked on 24 July 2023)

Barcode(s) for your journey Goa-Delhi on IndiGo

Aprajita Singh



Goa - Delhi

Fn. 28 Jul 2023 • Non stop • 2h 35m duration

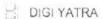
oa	2h 35m	Delhi
OI 22:05 hrs	£9	00:40 hrs DEL
1, 28 Jul		Sat, 29 Jul
		Indira Gandhi International Airport Terminal 2
15 Kgs (1 piece	e only)* check-	7 Kgs (1 piece only)* cabin
passenger		
SEAT	MEAL	E-TICKET NO
		JR69KZ
	passenger	OI 22:05 hrs 1. 28 Jul Da Dabolim International riport [] 15 Kgs (1 piece only)* check- in

FLY CARBON NEUTRAL

(CLIMES

Neutralise the carbon emissions of your trip: https://mmt.climes.io/neutralise

 Your flight emits carbon emissions that are damaging our planet. MakeMyTrip and Climes.io have partnered up to offer you a way to balance out your impact. In just a few clicks, you can support verified climate action projects that remove CO2 on your behalf and fight climate change with every flight!



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You have paid INR 7649 You saved INR 206





 departure
 Francelles
 rieparture
 Francelles

 Before 28 Jul 2023, 19.05 hrs
 Before 28 Jul 2023, 19.05 hrs

 0 hour to 3 hours before
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 departure
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 Before 28 Jul 2023, 22:05 hrs
 Before 28 Jul 2023, 22:05 hrs

Change Date >

At all

All charges above are per traveller and per sector in INR

SUBMIT A REFUND REQUEST

Cancel Flight >

Please let us know if you would like us to contact the airline for your refund. Our agents will initiate the process and this might take up to 30 days. Choose the reason for your refund request:

I cancelled directly with the airline

My flight was cancelled/delayed

Contact MakeMyTrip +91124 4628747 / +91124 5045105 (India Number)

Contact IndiGo 0124-6173838, 0124-4973838

615. /n. 1



NO :AAECC2176L STIN NO :30AAECC2176L1ZT FSSAI NO :10623999000027 HSN : 21069099 SAC NO :996311

IRN No .:



Member ITC's hotel group

Off, Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunehotels in Website: www.fortunehotels.in

TAX INVOICE

Bill Number : 2852 Guest Name : MS APRAJITA SINGH GST BIII Number FM6014B1L0002852 : VIGYAN BHAWAN ANNEXE MAULANA AZAD ROAD 29229 Res Number 110011 NEW DELHI Res Number IN-DL 151 : 202 / Meal Plan: : 9871626803 Room No Phone # Cc any Name : INVESTINDIA Room Type/ Pax : PRM Pax 1 Vigyan Bhawan Annexe. Maulana Azaa Road. New Delhi : 11-Jul-2023 22:57 Arrival 110011

IN-DL

Departure

Guest GST No

IN

: 14-Jul-2023 10:27

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
11-Jul-23	826	Advance(C Card) /TOWARD	s room		-20,160.00	-20,160.00
11-Jul-23		Tariff /Tariff	996311	6,000,00		-14,160,00
11-Jul-23		State GST @ 6.00%		360.00		-13,800.00
11-Jul-23		Central gst @ 6.00%		360.00		-13,440.00
			Day Total	6,720.00		
12-Jul-23		Tariff /Tariff	996311	6,000.00		-7.440.00
12-JUI-23		State GST @ 6.00%		380.00		-7.080.00
12-Jul-23		Central gst @ 6.00%		360,00		-6.720.00
			Day Total	6,720.00		
11 '-23		Tariff /Tariff	996311	6.000.00		-720.00
1 23		State GST @ 6.00%		360.00		-360.00
13-101-23		Central gst @ 6,00%		360.00		0.00
			Day Total	6.720.00		1
			Round Off			0.00
			Grand Total INR	20,160.00	-20.160.00	0.00

Amount in Words : Rupees Only

Billing Instructions : DIRECT PAYMENT

Bill Summary Details

Description Amount Tariff 18,000.00 Advance(C.Card) -20,160.00 Central GST 1,080.00 State GST 1.080.00 Total 0.00

TAX INVOICE Original for Recipient

Off Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300

Fax: +91-832-6637311 Email: miramar@fortunehotels.in

Visit us at www.fortunehotels.in



Member ITC's hotel group





Bill # : 1682 8ill Dt: 13/07/23 Steward: AKULE

Table #: 202A

Time : 00.34 Covers : 1

FSSAI License No - 10623999000027

Guest GSTN:



			the our parent married for
Item	Ŋt	Rate	Value
SANDWICH DELI CHOICE OF ICE		400.00 200.00	400.00 200.00
Bill Amount State GST Central GST		\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	600.00 54.00 54.00
Total Amount Cashier Name	*		708.08 PAUANK



Please do not Sign if you have paid cash. Thank you!

iest's Name	:	For Fortune
om No. : _	(Please write in block letters)	Miramar, Goa
Jest Signatu	re :	
No	106310	Signature

& O. E. No. 30300309212 GSTIN : 30AAECC2176L1ZT gd. Office : Cosme Costa Hospitality Pvt. Ltd., E-8-56, Altinho Mapusa, Goa - 403 507 N: U55101GA2010PTC006531

IMA INVOICE Original for Recipient

Off Miramar Beach. Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311

Email: miramar@fortunehotels.in Visit us at www.fortunehotels.in

MIRAMAR

Member ITC's hotel group











ins to 23:00 hrs Lobby Level

IN ROOM DINING Bill # : 1652 Table #: 202A Bill Dt: 12/07/23 Steward: ROHIT 7ime : 20.10 Covers : 1 F98AI License No - 10623999000027 Guest GSTN:

I tem	Qt	Rate	Nalne
SAMOWICH DELI	i4 1	400.00	400.00
Sill Amount State GST Central GST Total Amount Cashier Hame	9.00 9.00	7. 7.	400-00 36-00 36-00 472-00 PAWANK

Please do not Sign if you have paid cash. Thank you!

est's Name :		For Fortune
est s Hamo .	(Please write in block letters)	Miramar, Goa
om No. :		
est Signature :		_
Nº 1066		Signature
TA . TADD	U 4	

O. E.
No. 30300309212 GSTIN : 30AAECC2176L1ZT
d. Office : Cosme Costa Hospitality Pvt. Ltd., E-8-56, Altinho Mapusa, Goa - 403 507



Barcode(s) for your journey Delhi-Goa on IndiGo

Aprajita Singh



Delhi - Goa

Tue 11 Jul 2023 • Non stop • 2h 20m duration

KQPWPM



Delhi

2h 20m

Goa

DEL 19:10 hrs

21:30 hrs GOI

Tar. 11 11

Tue 11 au

Indica Gandhi International Airport Terminal 2

yudhu Yudhu makani mibeanihesi



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MS. APRAJITA SINGH Addit

P3 V

KOPWPM

You have paid INR 4471

FLY CARBON NEUTRAL

You saved INR 141

© CLIMES

Neutralise the carbon emissions of your trip: https://mmt.climes.io/neutralise

Your flight emits carbon emissions that are damaging our planet. MakeMyTrip and Climes.io have
partnered up to offer you a way to balance out your impact. In just a few clicks, you can support verified
climate action projects that remove CO2 on your behalf and fight climate change with every flight!

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Carrier ...

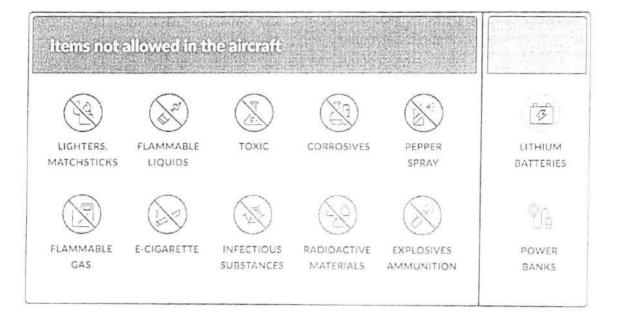
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Step 1: Pre-verifying your identity using Aadhaar Card details

Step 2: Updating your upcoming flight's boarding pass

Know More



IMPORTANT INFORMATION

- Check-in Time: Passenger to report 2 hours before departure. Check-in procedure and baggage drop will close 1 hour before departure.
- · DGCA passenger charter: Please refer to passenger charter by clicking Here
- Check travel guidelines and baggage information below: : Wearing masks/face covers is no longer mandatory. However, all travellors are advised to wear them, in view of the threat posed by COVID-19 For the complete list of travel guidelines issued by Indian States and UTs, Carry no more than it check-in baggage and 1 hand baggage per passenger. If violated, airline may levy extra charges.
- Valid ID proof needed: Cassy a valid poots identification proof (Driver Licence: Aachar Card. Pan Card or any other Gavenneed in commission responses to an area.
- Diease de ont share your personal hanlong and security details like passwords. CVV, etc. with any thrio person or party channing to represent MakeMyTrip. For any query, please reach out to MakeMyTrip on our official customer care number.

CHANGE IN PLANS?

Delhi - Goa

Cancellation Charges

Date Change Charges

For Adult

For Adult

4 days to 365 days before	3360	4 days to 365 days before	3050
departure	/Thaveller	departure	Transitier
Before 07 Jul 2023, 19:10 hrs		Before 07 Jul 2023, 19:10 hrs	
3 hours to 4 days before	3,200	3 hours to 4 days before	3550
departure	Traveller	departure	Araveller
Before 11 Jul 2023, 16:10 hrs		Before 11 Jul 2023, 16:10 hrs	
0 hour to 3 hours before	New	0 hour to 3 hours before	Manes
departure	Refundance	departure	Charasane
Refore 11 Jul 2023, 19:10 nrs		Redore 11 Jul 2023, 19:10 hrs	
Cancel Flight		Change Date >	

All charges above are per traveller and per sector in INR

SUBMIT A REFUND REQUEST

Please let us know if you would like us to contact the airline for your refund. Our agents will initiate the process and this might take up to 30 days. Choose the reason for your refund request:

I cancelled directly with the airline

My flight was cancelled/delayed

Contact MakeMyTrip +91124 4628747 / +91124 5045105 (India Number)
Contact IndiGo 0124-6173838, 0124-4973838

To.

Shri Pravimal Abhishek, IAS Managing Director Goa Industrial Development Corporation



Date - 20/07/2023

for the state

Subject: Reimbursement for trip to Goa for purpose of technical evaluation of bids for GIDC Web portal

Dear Sir.

Reference visit to Goa from 18th to 20th July 2023 for the purpose of technical evaluation of bids for GIDC web portal in the capacity of committee member, request you to reimburse the travel, lodging and boarding expenses incurred during the travel

The combined expenses amount to INR 23,091 and attached are the following documents for reference:

- 1. Domestic reimbursement form including details of all expenses
- 2. Tax invoice for flights from New Delhi to Goa to New Delhi
- 3 Tax invoice for hotel (2 nights)
- 4 Invoice for Food and beverage on 18th and 19th July 2023
- 5. Invoices for Taxi from Goa airport to hotel and hotel to GIDC office

Also, request if the reimbursement can be credited to my personal account with details below:

Name of Account Holder – Rishabh Katyal Bank Name – HDFC Bank Account Number – 00441000145885 IFSC Code – HDFC0000044 Branch – Gurgaon – DLF - Haryana

In case of any concerns, please contact me on +91 99999 87888 or via small at rishabh katyal@investindia.org in

Regards

Rishabh Katyal, AVP, Invest India

(Rishabh Katyal)

Travel Reimbursement Form: Domestic

Financial Year 2022-23

Assistant Nuc Provided -91 9999 87888 rishabh katyal@investindia otg in ItP for digitisation of GIDC services but evaluation Goa 18 07-2023 3 20 07-202	Travel Dates			RIP to		Designation		Employee Id
20.07-2023	لعا	18.07-2023	602	r digitisation of GIDC services but	rishabh katyal@investindia org in	+91 99999 87888	Assistant Vice President	Rishabh Katyal

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4	111/11	N

	23,091.00	ناد	
NA	500 00	~	227
NA	756 00	~	5038582903
NN	500.00	~	224
NA	406.00		172782818881
VN	1.160.00	ىد	873336
NN	400.00	*	767
VN	247.00	~	0000312000022318
NN	10,376.00	Ju.	M06HL24103511989
NN	8,746.00	3	M06A124106579840
Comment	Amount INR	A	Bill Number

Refreshment

Evening snacks

Taxitiom Goa airport to hotel

18-07-2023 (19-07-2023, 1:20 AM)

18-07-2023 18-07-2023

19-07-2023 19-07-2023 20-07-2023

Tax from hotel to GIDC office Tax from hotel to GIDC office

Total Expenditure

23,091.00

Expense Type

Expense Type

Fight from DEL to GOA to DEL

18-07-2023 to 20-07-2023 18-07-2023 to 20-07-2023

Date

tel in Goa

User Name & Signature Rishabh Katyal

Pasherigers Copy PRE-PATH TAX: CHUNTER TAPE OF TENEDS - 004 Theory New Cont. Of Societies to the Pers. No. 2037044, 2021

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Pacsengers Name:
Destination: DONAPADLA
last No: (IA . DES. I . IS LEE AT:
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of amount refunded.

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SANDESH S. MAHADIK

TAXI SEVICE

24 Hours Service Mob. 9850673112 (Stand),Dona-Paula Circle,Mahalaxmi Temple

No. 221	IAXISEVICE	Temple
Vehicle No. GA G7 E		Date; 19 / 7/23
Driver's Name + + + + + + + + + + + + + + + + + + +) /s &	
Name of the Guest R	howh Kertyon	(a t) 24
STARTING	CLOSING	TOTAL
Km	Km	Km
Time		Time
Travel to / from C Person Pare june Back		Rs
Full day charge	For	Rs
Rate per Km. Rs.	For	Rs
Waiting charges Rs	For	Rs
Night / Befor 7.00 a.m. Early	Morning Charges	Rs
Toll / Ferry / Parking		Rs
Rupees		
		G. Total. Salar
Payment Received	SERVICE WITH A SMILE	Prepared by

SANDESH S. MAHADIK

TAXI SEVICE

24 Hours Service Mob. 9850673112 (Stand);Dona-Paula Circle,Mahalaxmi Temple

No.	IAAI SEVICE	Temple
Vehicle No. GACTE	get Islam	Date: 2-5/7/25
Name of the Guest		
STARTING	CLOSING	TOTAL (LALLE
Km	Km	Km
Time	Tims	Time
Travel to / from <u>E /2c 5</u>	1. C. c. 2	Rs.
Full day charge	For	Rs
Rate per Km. Rs.	For	Rs
Waiting charges Rs	For	Rs
Night / Befor 7.00 a.m.Ea	rly Morning Charges	Rs
Toll / Ferry / Parking		Rs
Rupees		
		G. Total. 5 of 67 6
Payment Received	SERVICE WITH A SMILE	Prepared by

TAX INVOICE

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17/01/2/2023

NATIVELE, IVE

INVOICE

MACH LESSENS

Delhi

INSTITUTE NO

teathering steel section :



INVOICE ISSUED FOR FLIGHT

15 15 - 560

DEL - GOI 18-07-2023

Rishabh Katyal (PNR-BIRNSP) (Ticket No. BIRNSP)

6E 6E - 2119

GOI - DEL 20-07-2023

Rishabh Katyal (PNR: LP8)KC1 (Ticket No. LP8)KC.)

TOMER NAME

Rishabh Katyal

BOOKED BY

Rishabh Katyal

CUSTOMER ADDRESS

W-153, Ist Floor, Greater Kailash - I , Delhi - 110048

PAYMENT BREAKUP

*Fare charges

(including applicable flight taxes collected on behalf of airline & other ancillary

MakeMyTrip Service

Fees

INR 0.0

INR 8765.0

Effective Discount

INR -19.0

Total Booking Amount

INR 8746.0

This is a computer generated invoice and does not require Signature/Stamp.

"ST great charged by the binine operator is binitial advantage in a burner issued by the respective pinne operator. If you

Whether the tax is Payable on reverse charge cases, to These shot a valid travel document

Invoice issued by MakeMyTrip India Pvt. Ltd.

PAN

AADCM5146R

06AADCM5146R1ZZ

HSN/SAC 998551

SERVICE DESCRIPTION Reservation Services For Air

Transportation

GSTN

CIN

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-122002, Haryana REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana

TAX INVOICE

\$500 × 20% 43

NH7/201772359158

PALL

18/07/2023

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1, 14-51, 1 Feet

MONHI 2410 35- 1989

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RECEIVED 1

THE THE PERSON

111



O Pescador an Indy Resort GOA

18/07/2023 - 20/07/2023

CUSTOMER NAME

Rishabh Katyal

CUSTOMER ADDRESS

W-153, Ist Floor, Greater Kailash - I , Delhi - 110048

PAYMENT BREAKUP

*Accommodation charges (including applicable hotel taxes)

collected on behalf of hotel

MakeMyTrip Service Fees

Reversal of MakeMyTrip service fee

Effective discount

Total Booking Amount

Grand Total

INR 11067.84

INR 790.56

INR -790.56

INR -691.44

INR 10376,4

INR 10376.4

This is a computer generated Invoice and does not require Signature/Stamp.

GST cropit charged to the hold is the according to a major stage to a second by the respirative hold if vaccording and the hold (GV) majors of according to the Dig added.

Whether the tax is Payable on resource charge passes the

Invoice issued by MakeMyTrip India Pvt. Ltd.

PAN

HSN/SAC

SERVICE DESCRIPTION

AADCM5146R

998552

Reservation service for accommodation

GSTN

CIN

06AADCM5146R1ZZ

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor A,B,C tower, Epitome Building No-5,DLF Cyber City Phase-III, Gurugram,

Haryana, 122002

REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-

122002, Haryana



BOARDING PASS

Rishabh Katyal

PNR B1RNSP



Depart

New Delhi T-3 (DEL)

19.40 hrs, 18 Jul 23

Departure Time

20.20 hrs, 18 Jul 23

Goa (GOI)

15 560

8C

50

Check-in counters close 60 min before departure | Boarding gates close 20 min before departure



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ook out for 6,000+ hours of entertainment on your next flight!

Rishabh Katyal

AIX Connect Private Limited is a subsidiary of Air India Limited.

Your Arrival Terminal is T2 IndiGo Boarding Pass (Web Check-in) KATYAL/RISHABH MR Goa To DELHI (T2) KATYAL/RISHABH MR GOI → DEL (T2) Seat Flight Gate Boarding Time Boarding Flight 6E 2119 F 1830 Hrs 6E 2119 34F Zone 1 Date 20 Jul 2023 PNR LP8JKC Date 20 Jul 2023 Departure 1915 Hrs Services Seq 0091 Services Nill Seat 34F Sea 0091 Gate is subject to theorie and will close 25 minutes provite deputitive

Kamaksa Peringan
 Panaja

Room 18, O Postador Panas Sua India

Order deliveren on 19 Jul 2023, 01:20 AM by Prathamesh Vog

BILL DETAILS

E) Chicken Fried Rice - 1

Chally Chicken Dry + 1

3199 3813

1,435,400

(F)

Bill Total ₹406.00



Tax Invoice ORIGINAL For Recipient

Tax Invoice on behalf of -

Legal Entity Name : MAYANK DUBE

Restaurant Name: Burger Factory
Restaurant Address: House 21, 346 B, Plot D1, Groundfloor, Villa Dona, La Citadel Colony, Panaji, Goa Restaurant GSTIN: 30BBKPD5750N1ZM

Restaurant FSSAI: 10623001000054 Invoice No.: 23QEXLTY00000301 Invoice Date: 19/07/2023

Customer Name : Rishabh Katyal Delivery Address: O Pescador, 403004 State name & Place of Supply: Goa(30)

HSN Code: 996331

vice Description : Restaurant Service

Particulars	Gross value	Discount	Net value	CGST (Rate)	CGST (INR)	SGST (Rate)	SGST (INR)	Total
1 x Chips	180	0	180	2.5%	4.5	2.5%	4.5	189
1 x Blue Cheese Bacon Avocado Beef Burger	510	0	510	2.5%	12.75	2.5%	12.75	535.5
Item(s) Total	690	0	690		17.25		17.25	724.5
Restaurant Packaging Charge	30	0	30	2.5%	0.75	2.5%	0.75	31.5
Total Value			720		18		18	756

Amount (in words): Seven Hundred Fifty Six Rupees And Zero Paisa Only

Amount INR 756 settled through digital mode/payment received upon delivery against Order ID:

5038582903

Supply attracts reverse charge: No

For ZOMATO LIMITED (FORMERLY KNOWN AS ZOMATO PRIVATE LIMITED AND ZOMATO MEDIA PRIVATE LIMITED)

Zomato PAN: AADCD4946L

Zomato CIN: L93030DL2010PLC198141 Zomato GST: 30AADCD4946L1ZN Zomato FSSAI: 10019064001810

Authorised Signatory

Samys Bhells

1.36 3/2

	Expendit	Expenditure Statement		
Traveller Name:	Aprajita Singh			
Expense Type	Date	Bill Number	Self/ Company	Amount
Flight Ticket -Delhi to Goa	11th July 2023	KQPWPM	Self	Rs.4,471.00
Hotel	11th to 14th July 2023	2852	Self	Rs.20,160.00
Food	12th & 13th July 2023	1682 and 1652	Self	Rs. 1,180.00
Total Expenditure				Rs. 25,811.00

(Aprajita Singh)
Username & Signature

To

GOA-II/C Inward No.2484

Date - 21/07/2023

Subject: Reimbursement for trip to Goa for purpose of technical evaluation of bids for GIDC Web

Dear Sir.

Reference visit to Goa from 18th to 21th July 2023 for the purpose of technical evaluation of bids for GIDC web portal in the capacity of committee member, request you to reimburse the travel, lodging and boarding expenses incurred during the travel

The combined expenses amount to INR 60,991/- (Sixty Thousand Nine Hundred and Ninety-One) for 2 Pax and attached are the following documents for reference:

1 PAX Name

Shri Pravimal Abhishek, IAS

Goa Industrial Development Corporation

Managing Director

- a MNK Ramakrishna
- b Vivek Kumar Soni
- 2 Domestic reimbursement form including details of all expenses
- 3 Tax invoice for flights from New Delhi to Goa to New Delhi
- 4 Tax invoice for hotel (3 nights, 2 Days)
- 5 Invoice for Food and beverage on 18th and 19th July 2023
- 6. Invoices for to and froTaxi from Hotel to Goa

Also, request if the reimbursement can be credited to my personal account with details below:

Name of Account Holder – Manepalli Naga Koti Ramakrishna Bank Name – HDFC Bank Account Number – 50100247743416 IFSC Code – HDFC0009117 Branch – Vasant Kunj, Delhi

In case of any concerns, please contact me on +91 9821 444 831or via email at r manepalli@investindia org in

Regards.

(RAMAKRISHNA MNK)

AVP, Invest India

Expense Sheet

PAX-1 Vivek Soni

PAX-2 Ramakrishna MNK

Trip 18th July 2023 to 21st July 2023

Purpose Technical Evaluation of GOAIDC Tender

SI.No	Particulars	Date	Amount	Remarks
1	Delhi to Goa	7/18/2023	10,256	for 2 Pax
2	Costa Coffee	7/18/2023	352	for 1 Pax
3	Cab	7/18/2023	240	for 1 Pax
4	Hotel Cidade	18th & 19th July 23	25,016	for 2 Pax
5	Hotel Cidade	20th July	12,508	for 2 Pax
6	Dinner	7/18/2023	736	for 2 Pax
7	Dinner	7/19/2023	577	for 2 Pax
8	Cab	7/18/2023	260	for 2 Pax
9	Cab	7/19/2023	263	for 2 Pax
10	Cab	7/19/2023	253	for 2 Pax
11	Goa to Delhi	7/21/2023	10,530	for 2 Pax
		Total	60,991	

³ Nights 2 days trip cost, Lunch not claimed

file in



Date of Booking 17 Jul 2023 14 17

PNR/Booking Ref
M3Z54B

Payment status Complete

Passenger Information

Mr MANEPALLI NAGA KOTI RAMAKRISHNA adala Sector Seat 6E Add-ons DEL-GOI

Departing Flight •Indigo6E 2117 (A321) •18 Jul 2023 •Check-in/Bag Drop Closes: 15:20 hrs



Delhi

DEL - Indira Gandhi International Airport (Terminal 2)

Goa

GOI - Goa (Daholim) International Airport

16:20 hrs, 18 Jul 2023

18:40 hrs, 18 Jul 2023

Passenger Information

Mr VIVEK KUMAR SONI Adult

Sector Seat 6£ Add-ons

DEL-GOI

2n 20m

Departing Flight • Indigo6E 2117 (A321) • 18 Jul 2023 • Check-in/Bag Drop Closes: 15:20 hrs



Delhi

Goa

DEL - Indira Gandhi International Airport (Terminal 2)

2h 20m

GOI - Goa (Dapolim) International Airport

16:20 hrs, 18 Jul 2023

18:40 hrs, 18 Jul 2023

Baggage Information

S No.

40.

Sector

Adult

DEL - GOI

Check-in 15KG Cabin Up to 7KG

^{*} Booking Date reflects in UTC if opinional submersion large, all other through ment yould are reported. This

^{*} Booking Cara reflects in HMC temporphysical property of locally an extra recomposition in account of the

^{*} Check-in : 1 piece only | Cabin : One hand bag up to 7 kgs and 115 cms (L+W+H), shall be allowed per customer. For contactless travel we recommend to place it under the seat in front, on board.



*Date of Booking 17 Jul 2023 14 17

Fare Details	18	Contact Details	
Airfare Charges	8,364.00 INR	Passenger Mobile Number +91-98XXXX31	
Convinence Fee	398.00 INR	Emailio	
Transaction Fee	286 00 INR	:"XXXXXXXXXXXXXXXXXXXXXXIn	
Airport Security Fee	472.00 INR		
Passenger Service Fee	182.00 INR		
User Development fee	122.00 INR		
GST for Delhi	432.00 INR		
Total Charge	10,256.00 INR		

Note

- 1. Goods and Services Tax (GST) shall be levied at applicable rates on all air transportation services provided by IndiGo, except in cases specifically exempted under law
- 2. This is not a GST invoice. For GST details, please refer the GST invoice which shall be sent to the email address in the name of the First passenger, mentioned in this itinerary. In case of a booking made by a GSTIN holder, the GST invoice shall be sent in the name of the GSTIN holder to the email address mentioned while providing the GSTIN information at the time of reservation,
- 3. Additionally, passengers may download the GST invoice using their PNR number on the IndiGo website www.goinglgg.in.
- 4 GST shall also be applicable on any special services requested by the passenger at applicable rates.
- 5. Tax Invoices shall be only in INR, even in cases where the payment is made in a currency other than INR.
- 6. Airlare Charges include Base Fare, Fuel Charge and CUTE Charge.
- 7. PSF/ASF/UDF/ADF are collected on behalf of the Airport Authority of India (AAI)/Other Airport Operators. In case of no-show, you can claim the taxes on www.g.cridigum

Terms and Conditions

To avail Vaxi Fare, passengers are required to carry their COVID-19 vaccination certificate issued by the Ministry of Health & Family Welfare, Government of India, or display their vaccination status on the Arogya-Setu mobile app, at the airport check-in counter/boarding gate - falling which, approprie difference in lare and change fee may be charged.

To see our Condition of Carriage please visit:

Travel advisory: COVID-19 Safety:

we seek your kind assistance to safeguard your well-being, as well as that of your fellow passengers and our crew on board our flights, by following the guidelines set out below

- · It is preferable to wear masks covering nose and mouth at all times, sanitise your hands regularly and maintain safe distance during your journey
- · Kindly adhere to all the announcements and other directives issued by our ground staff and/or crew at all points of time during your
- · Customers are also requested to familiarise themselves with the guidelines for air passengers published by the Indian Ministry of Civil Aviation on the following link:
 - Into a Zivovo Civilaviation, governisites/default/files/Guidelines, for Air Passengers, Z1May.pdf otos unaser diates, grandradi. Guateige dia domestico aserbigotara os rigidosmiaistatetraval poli
- · Customers are advised to strictly follow all COVID-19 protocols. Failure to comply with these guidelines and the directions of our ground staff and/or crew may attract non-penal action against the concerned individual.

7/17/23, 7:48 PM Itinerary



*Date of Booking 17 Jul 2023 14 17

Must Read:

Free Checked In Baggage Allowance is 20kg per person, pne piece only (Domestic) (Domestic) / 20 kg (International, excluding Singapore to/from Tiruchirappalli & Chennai which is 30Kg). Free checked in baggage allowance for travel to jeddah is 25 kg and from Jeddah is 25 kg + 5L Zamzam water. For travel to and from Abu Dhabi, Colombo, Doha, Dubai, Hong Kong, Istanbul, Kuwait, Muscat, Riyadh, Sharjah and Yangon the checked in baggage allowance is up to 30 kg per adult and child. This allowance does not apply to Infants.

For Infants valid birth certificate is required.

Passengers without valid visa to the arrival destination will not be permitted to briard unless visa on arrival is permitted or visa is not required for such passengers as per the laws of the arrival destination.

In case of international travel, nationality of passengers will be verified at the check-in counters at the airport. In the event, the information regarding nationality of passengers provided during purchase of tickets is found to be incorrect, certain additional fees/taxes (mandated by certain governmental bodies/airport operators) may be required to be paid upfront at the check-in counter. In the event of refusal to pay such additional fees/taxes, IndiGo reserves its right to refuse carriage to such passengers in accordance with its Conditions of Carriage.

Fog Advisory Customer satisfaction and hassle free travellare of utmost importance to us

At times, there are circumstances, which are beyond our control like weather related phenomena of fog. This unexpected phenomenon may cause inconvenience to you due to flight delays, rescheduling and cancellations.

We appreciate your patience and request for your kind cooperation in these times.

We will endeavor to give you proactive information through text messages or emails. However, we would urge you to call our Call Centre or check updates on your flight at 9910383838.

Alternatively, to know flight status you can:

- Download mobile app.
- Visit website <u>www.egmageo.</u>go
- Tweet us @IndiGo6E, follow us on Facebook
- Send SMS, ST[space]flight number[space]departure date of flight as DDMM. For example, to know the status for 6E 333 for 11th February send "ST 333, 102" to 566772.
- Live chat on website.

General

Check-in at www.goIndiGo.in is available. This service is not available for international travel and customers with infants or groups

Changes/cancellations are permitted more than two (2) hours prior to scheduled departure and (four (4) hours for international sectors) with payment of change/cancellation fee and difference in fare if applicable.

A security search is compulsory.

A valid photo id, in original, is required for each person travelling. For foreign nationals, only passport, in original, will be considered as a valid photo id. For detailed terms and conditions, log on to www.golindiGo.in

Check Your Flight Timings: To know the flight status on the day of departure, contact our 24 X 7 call centre departure, contact our 24 X 7 call centre or logon to our website or mobile app (available on iPhone, Windows, Android and Blackberry), or send an sms to 566772 in the following format: "ST[space]3 digit flight number[space]departure date of flight as domm. For example, to know the status for 6E-333 for 11th February send. \$1.333, 1102" to 566772.

Indian Nationals travelling to and from Kathmandu are required to carry either Passport or Voter's to Card only as their valid photo id. no other photo id will be considered as valid.

7/17/23 7:48 PM

linerary



*Date of Booking 17 Jul 2023 14 17

Airlare Charges include Base Fare, Fuel Charge, CUTE Charge and Agency Commission payable to travel agents (if applicable).

Passengers going to UAE/ Oman from India on tourist/ employment visas require an 'OK TO BOARD' comment in their PNR. Please check with your visa issuing agency

Name changes are not permitted on your booking.

Hot and cold food and beverages as shown in the Food and Beverage Menu may be purchased on board, subject to their availability. For ATRs and flights below 60 minutes flying time hot food or beverages will not be offered. On select flights below 30 minutes flying time only limited snacks (cookies and nuts) and water will be offered

LED / LCD TVs of more than 99.06 cm in size will be charged. Refer to www.golndiGo.in.

This booking is governed by IndiGo's fare rules and Conditions of Carriage that are available from Airport Counters, IndiGo Shops or www.goIndiGo.in

Flight schedules are subject to change and approval by authorities.

indiGo reserves the right to deny boarding if credit card information is not supplied at check-in.

Hut Food and Beverages shall not be served on short sector flights.

Damaged, detective or recalled lithium batteries are prohibited from carriage by air. Customers are advised not to carry older generation Apple MacBook Pro laptops with 15 inch screen, purchased between September 2015 and February 2017 in hand baggage as well as in check in baggage, in case the battery of such laptop is replaced, kindly carry the receipt of replacement provided by Apple, in absence of which carriage of such laptop shall be prohibited. For more information please visit Apple Support website.

Terminal Information

- · International Terminal Information: For international flights, IndiGo will operate from the following terminals airports: New Delhi -Terminal 3, IGIA, Mumbai - International Terminal, CSIA, Dubai - Terminal 1, Dubai International Airport; Bangkok - Suv arnabhumi Airport, Singapore - Terminal 2, Changi Airport; Kathmandu - Tribuv an International Airport; Muscat - Muscat International Airport, Chennai - International Terminal, Chennai International Airport, Hyderabad - International Terminal, RGIA; Kolkata - Terminal II, Kolkata International Airport, Kochi - International Terminal, Kochi International Airport and Thiruvananthapuram - International Terminal, Thiruvarianthapuram
- · IndiGo flights from Delhi to Singapore will depart from Terminal 3. In case a passenger is arriving into Delhi from a country other than India and is further booked on domestic flights departing from Terminal 1 or 2,he/she must make their own visa arrangements for transit to other airport terminals in Delhi, (i.e. from Terminal 3 to Terminal 1D or Terminal 2).
- · Domestic Terminal Information: Thiruvananthapuram Effective 01 st Mar 2016, IndiGo operations for flight no. 6E-103 (Pune/Bengaluru to Thiruvananthapuram) and 6E-408 (Thiruvananthapuram to Bengaluru/Pune) will be carried out of the International Terminal (TB-2), Chakkai, Thiruvananthapuram -695024, Chandigarh - New Civil Air Terminal,

Cancelled/Delayed Flight Information

- · At any time after a Booking has been made, we may change our schedules and/or cancel, terminate, divert, postpone, reschedule or delay any flight where we reasonably consider this to be justified by circumstances beyond our control, or for reasons of safety, or for commercial reasons. Circumstances beyond IndiGo's control can include, without limitation, weather, air traffic control, mechanical failures, acts of terrorism, acts of nature, force majeure, strikes, riots, wars, hostilities, disturbances, governmental regulations, orders, demands or requirements, shortages of critical manpower, parts or materials, labour unrest etc. If an IndiGo flight is cancelled, rescheduled or delayed for more than three hours (depending on the length of the journey), a Customer shall have the right to choose a refund; or a credit for future travel on IndiGo, or re-booking onto an alternative IndiGo flight at no additional cost (subject to availability); subject to the requirements under the local laws of the country in which the flight has been cancelled, rescheduled or delayed.
- · In the special case where a subsequent portion of an IndiGo flight is cancelled while a Customer is already in transit, such a Customer shall have the right to choose to remain at the transit station and to be re-booked onto an alternative IndiGo flight to the final destination at no additional cost subject to availability, or to remain at the transit station and accept a partial refund for the portion of the flight not completed, or to return to the point of origin and receive a refund, or a credit for future travel on IndiGo; or re-booking onto an alternative IndiGo flight at no additional cost subject to availability. We strongly recommend all Customers to provide correct phone numbers and email address, to enable us to inform them of flight delays or cancellations in unforeseen cases. We may contact you via email, SMS, phone and Whatsapp with respect to your booking. Customers who have not provided valid contact information at the time of Booking may not be entitled for any compensation. Contact our call centre (0) 99 10 38 38 38 or +91 124 6613838 if you have any queries.
- · Online Group fares Domestic 100% of the airfare per person per segment will be levied if changed/cancelled at least 2hrs before the scheduled departure. No-show charges will be levied within 2 hrs. Fare difference, change/cancellation fee apply.

Indira Gandhi International Airport GSTIN: 07AABC12726B1Z4

lax invoice (Original For Recipient)



j. 'urnber: DL12324078814774

Date: 17-Jul-2023

Passenger Name: MANEPALLI NAGA KOTI RAMAKRISHNA

PNR: M3Z54B

Flight No : 6E - 2117

From : DEL

To : GOI

Place of Supply : Delhi

GSTIN of Customer:

GSTIN Customer Name:

Currency: INR

	SAC	Taxablo	NonTaxab		IG	ST	CG	ST	SGST	UGST	CE	SS	Total(Incl
Description	Code	Taxable Value	le/Exempt ed Value	Total	Tax %	Amount							
Air Travel and related charges	996425	9,030.00	0.00	9.030.00	0.00	0.00	2.50	225.00	2.50	225.00	0	0.00	9,480.00
Airport Charges		0.00	776.00	776.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	776.0
Grand To	tal	9,030.0	776.00	9,806.0		0.00		225.00		225.00		0.00	10,256.00

1. Air Travel And Related Charges: Includes all charges related to air transportation of passengers
2. Airport Charges: Includes ADF, UDF, PSF and other airport charges collected on behalf of Airport operator, as applicable
3. Misc. Services: Includes charges of lounge, medical assistance and travel certificate
4. Meal: Includes all prepaid meals purchased before travel
5. Good Karma: Includes contributions made towards IndiGo's good karma initiative and clear the air initiative made at the time of reservation
6. Amounts have been rounded off.
7. Cess includes Kerala flood cess
8. The itinerary issued against this PNR forms a part of this invoice.
9. I/We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.

InterGlobe Aviation Limited
Registered Office: Upper Ground Floor, Thapar House, Gate No. 2, Western Wing, 124 Janpath, New Delhi — 110001, India.
F 011-43513200. Email. corporate@goindigo.in
Corporate Office: Level 1, Tower C, Global Business park, MG Road, Gurgaon-122002, Haryana, India.
T +91 124 435 2500, F +91 124 406 8536 goindigo.in
CIN no. L62100DL2004PLC129768, PAN no. AABCI2726B, FSSAI License number- 10013011001534

IndiGo

*Date of Booking 17 Jul 2023 14 17

- Online Group fares International 100% of airfare per person per segment will be levied if changed/cancelled at least 4hrs before the scheduled departure. No-show charges will be levied within 4 hrs. Fare difference and change fee apply.
- Disclaimer: Please note in case of Vande Bharat Flights, 100% of Airline component will be forfeited. Non-Airline taxes will be refunded in full.

Your lean, clean flying machine is ready.

IndiGc

SONI/VIVEKKUMAR/MR

DELHI

To GOA

SONI/VIVEKKUMAR/MR

Flight Gat 6E2117 20

III III. WAN KIWAKII UR AZIARKI III

Gate 20 Boarding Zone 1

Seat 37F Boarding Time 1535 Hrs

ime

Date: 18 JUL 2023 Departure: 1620 Hrs Services: NIL

Seg: 0195

Gate is subject to change and will close

DEL To

GOI

Flight: 6E2117

Date: 18 JUL 2023 PNR: M3Z54B

PNR: M3Z: Services: NIL

Seat: 37F

Seq: 0195



SAMAKRISHNA/MANEPAL

Boardin Pass (Self Check-In)

RAMAKRISHE (MANEPALL DELHI

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Zone 1 Bearding

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Daze. 18 JUL 023 Debarture 1620 Hrs Services NA

24-6704

Gate is subject to change and will close 25 minutes prior to departure

6E2117 18 JUL 202

Seq: 0194

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	Seat	375	
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0a7: 18 JUL 2023 Departure: 1520 Hrs Services NIS Set 0195

Gate is subject to change and will close 25 minutes prior to departure

Indigo. SONI/VIVEKKUMAR/MR

6E2117

Soarbing Time 1535 Hrs

Flight 6E2117

942: 18 JUL 2023

PMR: M3Z548

SEYLERS: NIL

Seat: 37F

3-1 0105



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N + Delhi - #10037

SSTIN : 6.440(5)5920120

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Penerat No.: DUDD#06000030365 Staff: Minakshi frans: 30287 Gate: 18-07-23 (5:21 Store No.: COO2 PDS Terminal No.: DO4UE

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PHONE : 9838742666 EMAIL : RAJIU.MAHAJANGIMSHCST.NET THANK YOL i) inDrive

Receipt (Tax invoice) for your ride Invoice number: IN07-d718Yu-oT8m

To: Vivek

Tax invoice issued by: Indsystems IT Private Limited Indsystems IT Private Limited Address:

944 Block C, Sushant Lok Phase 1, Gurugram, Gurugram, Haryana. 122001 Indsystems IT Private Limited State GST Number. 06AAGCI0467A1Z1

On behalf of: Transport Service Provider

Service Tax Category: Passengers Transport Services

HSN Code: 996412

Place of supply: Haryana Driver's Name: Mishal Kumar

Car details: white Hyundai Xcent HR55AD0297

Pick-up Location:

Royals Green Apartment, Delhi NCR, Delhi, India

Drop-off Location

Terminal 2, Delhi NCR, Delhi, India

Ride Start Time 2 21 PM

Description	Amount
Ride fare (in INR)	₹ 228.58
CGST 2.5%	₹ 5.71
SGST/UTGST 2.5%	₹ 5.71

Ride fare (in INR): ₹ 240.00

Date: July 18, 2023

Whether tax is payable under RCM - No Note

- 1. This invoice is issued on behalf of Transport Service Provider. Indsystems IT Private Limited acts in the capacity of an Electronic Commerce Operator as per Section 9(5) of the Central Goods & Service Tax Act, 2017 & corresponding Section 5(5) of the State GST laws.
- 2. This is an electronically generated invoice and does not require a digital signature.

Registered office address: First Floor Building No 3, Kh No 385, Plot No-2, 100FT Road, Ghitorni, MG Road, New Delhi-110030

CIN: U72900DL2021FTC377897

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GUEST'S SIGNATURE

GSTIN-30AAACF2845D1ZB CIN-U55101GA1971P1.C000113 NAT-30490104971 FSSA1 - 10014025000239 nroll into Tata Neu - NeuPaks Loyalty Membership program and get exclusive member rates & savings across stays, dining, spa & more. Earn and Redeem NeuCoins

n case of a GST registered customer, this Invoice should not be treated as the Tax Invoice. A Tax invoice would be subsequently issued with OR code, after it is validated on the Invoice Registration Portal, in case of an unregistered customer, this shall be the final Tax Invoice.

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GUEST'S SIGNATURE

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S1.00 B



Tax Invoice ORIGINAL For Recipient

Tax Invoice on behalf of -

Legal Entity Name: prakash palbahan oli Restaurant Name: Unique Bar And Restaurant

Restaurant Address: Shop G-1, House 22/294/2, Donapaula, Tiswadi, Panaji, Goa

Restaurant GSTIN: 30AAIPO3508R1ZG Restaurant FSSAI: 20615001000889 Invoice No.: 23707JPM00002956

Invoice Date: 19/07/2023

Customer Name: Vivek

Delivery Address: Hotel cidade de Goa, Room no 372, 403004

State name & Place of Supply: Goa(30)

HSN Code: 996331

Service Description: Restaurant Service

Particulars	Gross value	Discount	Net value	CGST (Rate)	CGST (INR)	SGST (Rate)	SGST (INR)	Total
1 x Dal Fry	180	29.868	150.132	2.5%	3.75	2.5%	3.75	157.632
1 x Mix Veg Kolhapuri	229	37.999	191.001	2.5%	4.78	2.5%	4.78	200.561
1 x Veg Biryani	199	33.021	165.979	2.5%	4.15	2.5%	4.15	174 279
4 x Lachha Paratha	120	19.912	100.088	2.5%	2.5	2.5%	2.5	105.088
Item(s) Total	728	120.8	607.2		15.18		15.18	637.56
Total Value			607.2		15.18		15.18	637.56

Amount (in words): Six Hundred Thirty Seven Rupees And Fifty Six Paisa Only

Amount INR 637.56 settled through digital mode/payment received upon delivery against Order ID:

5037764776

Supply attracts reverse charge: No

A. 577

For ZOMATO LIMITED (FORMERLY KNOWN AS ZOMATO PRIVATE LIMITED AND ZOMATO MEDIA PRIVATE LIMITED)

Zomato PAN: AADCD4946L

Zomato CIN : L93030DL2010PLC198141 Zomato GST : 30AADCD4946L1ZN Zomato FSSAI : 10019064001810

Authorised Signatory

Jamyo Bhello



Goa Industrial Development Corporation < goaldc1965@gmail.com>

Fwd: Ride Invoice: GoaMiles

V V <vsviveksoni1@gmail.com> To_goaidc1965@gmail.com

Fn, Jul 21, 2023 at 4.38 PM

Sent from my iPhone

Begin forwarded message

From: deportroply@quarriles.ugm Date: 21 July 2023 at 4 34 09 PM IST To: visqueksini ((()qmail.com Subject: Ride Invoice: GoaMiles



Frotamiles Private Limited Ground Floor T) S Residency, Murida, Fatorda, Goa 403502

Invaice #5051446 Tun, Jul 18,2023 21 42

Ride Details

Distance Travel 6.79 km

PickUp, Cidade de Goa - IHCL SeleQtions Vainguinim Beach, Panaji, Goa, India

Drop The Jame Receit Accorded to the Con-

Total Fare 260.81

(Including Taxes & Charges)

Fare Details

Tax & Charges

211-6-

Ride Fare

₹ 100.00

Fore and Charges

₹ 50 R2

Night Charges

20.00

(Charges deducted from Goa Miles balance)

Cash Collected

00.00

Online Collected

260.81

GST NO

30AADCF4455G2ZZ

Frotamiles Private Limited, Ground Floor, D.S. Residency, Murida, Fatorda, Goa.403602

Booking Details

and the same of th

Customer Name

vivek soni

Booking Type

CITY RIDE HatchBack

Vehicle Type Status

Completed

Pickup Date

Tue, Jul 18,2023 21:42

Note: This is an electronically generated invoice and does not require signature All forms and conditions are as given on some granules, com-



Fwd: Ride Invoice: GoaMiles

1 message

V V <vsviveksoni1@gmail.com> To: "goaidc1965@gmail.com" <goaidc1965@gmail.com>

PFA invoices

From: <donotreply@geamiles.com>
Date Fri, Jul 21, 2023 at 4:33 PM
Subject: Ride Invoice: GoaMiles
To:
To:
To:
To:
To: <a href="mailto:swyweksom/til.com/"

Goa Industrial Development Corporation <goaidc1965@gmail.com>

Maria Car

Fri, Jul 21, 2023 at 4:35 PM

Invoice #5054016

Wed, Jul 19,2023 21 52

1119 Mid

Frotamiles Private Limited
Ground Floor, D.S. Residency Muhida, Fatorda, Coa:403602

ide Details

Distance Travel 7,14 km

PickUp: Menezes Braganza Garden, Panaji, Goa 403001, India

Drop: Cidade De Goa, Vainguinim Beach, Panaji, Goa, 403004

Total Fare

263.64

(Including Taxes & Charges)

Fare Details

Tax & Charges

Ride Fare

₹ 202.51

Fees and Charges

₹ 61 13

Night Charges

₹0.00

(Charges deducted from Goa Miles balance)

Cash Collected

00.00

Online Collected

263.64

GST NO

30AADCF4455G2ZZ

rotamiles Private Limited, Ground Floor, D.S. Residency, Murida, Fatorda, Goa-403602

Booking Details

Customer Name:

vivek soni

Booking Type:

CITY RIDE

Vehicle Type:

HatchBack

Status Pickup Date Completed Wed, Jul 19,2023 21:52

Note. This is an electronically generated invoice and does not require signature All terms and conditions are as given on wire guarantees com-



Goa Industrial Development Corporation < goaldc1965@gmail.com>

Fwd: Ride Invoice: GoaMiles

V V <vsviveksoni1@gmail.com> To: goaidc1965@gmail.com

..... 11

En. Jul 21, 2023 at 4.38 PM

Sent from my iPhone

Begin forwarded message

From: headrests of amendes and Date: 21 July 2023 at 4:33:54 PM IST Subject Ride Invoice: GoaMiles



Invoice #5053811 Wed, Jul 19,2023 20:15

Ride Details

Distance Travel: 6.39 km

PickUp; 410-A. La Oceana Colony, Dona Paula, La Oceana Colony, Panaji, Goa 403004, India

Drop, Sher E Punjab Restaurant & Bar, Panaji,Kuldin Plaza, 12/83, 18m. June Road, Near Oriental Bank Of Co.

Total Fare 253.26

(Including Taxes & Charges)

Fare Details

Tax & Charges

Ride Fare

3 103.00

nes and Charges

£ 50 25

Night Charges

20.00

(Charges deducted from Goa Miles halance)

Cash Collected

00.00

Online Collected

253.26

GST NO

30AADCF4455G2ZZ

Frotamiles Private Limited, Ground Floor, D.S. Residency, Murida, Fatorda, Gna.403602

Booking Details

Customer Name Booking Type

vivek soni

Vehicle Type

CITY RIDE HatchBack

Status

Completed

Pickup Date

Wed, Jul 19,2023 20:15

Note. This is an electronically generated invoice and does not require signature All terms and conditions are as given on www.goamiles.com



Tax Invoice (Original For Recipient)

Goa International Airport Dabolim Mormugao South Goa Goa - 403801

Goa - 403801 GSTIN : 30AABCI2726B1ZF

Nur iber: GA1232407AF40443

Date: 20-Jul-2023

Passenger Name: MANEPALLI NAGA KOTI RAMAKRISHNA

PNR: U2ZCRX

Flight No : 6E - 2336

From : GOI

To : DEL

,-|- ¹- 11

Place of Supply: Goa

GSTIN of Customer:

GSTIN Customer Name:

Currency : INR

	SAC	Code Value le	NonTaxab le/Exempt ed Value	Total	IGST		CG	GST SGST		/UGST		55	Totalfinel
					Tax %	Amount	Tax %	Amount	Tax %	Amount	Tax %	Amount	Taxes)
Air Travel and related charges	996425	6,900.00	0.00	6,900.00	0.00	0.00	2.50	172.00	2.50	172.00	0	0.00	7,244,00
Airport Charges		0.00	1,486.00	1,486.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0.00	1,486.00
Meal	996335	1,526.00	0.00	1,525.00	0.00	0.00	9.00	137.00	9.00	137.00	0	0.00	1,800.00
Grand Tot	al	8,426.0	1,486.00	9,912.0		0.00		309.00		309.00		0.00	10,530.00

1. Air Travel And Related Charges: Includes all charges related to air transportation of passengers
2. Airport Charges: Includes ADF, UDF, PSF and other airport charges collected on hehalf of Airport operator, as applicable
3. Misc. Services: Includes charges of lounge, medical assistance and travel certificate
4. Meal: Includes all prepaid meals purchased before travel
5. Good Karma: Includes contributions made towards IndiGo's good karma initiative and clear the air initiative made at the time of reservation
6. Amounts have been rounded off
7. Cess includes Kerala flood cess
8. The itinerary issued against this PNR forms a part of this invoice
9. I/We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.

nterGlobe Aviation Limited

**TerGlobe Aviation Limited
Registered Office: Upper Ground Floor, Thapar House, Gale No. 2, Western Wing, 124 Janpath, New Delhi —
10001, India.
F 011-43513200. Email: corporate@goindigo in
Corporate Office. Level 1, Tower C, Global Business park, MG Road, Gurgaon-122002, Harvana, India.
T +91 124 435 2500. F +91 124 406 8536. goindigo in
CIN no. L62100DL2004PLC129768. PAN no. AARCI27268. ESSAI License number: 10013011001534.



*Date of Booking 20 Jul 2023 13 51

UZZCRX

Complete

Passenger Information

Mr MANEPALLI NAGA KOTI RAMAKRISHNA

Sector

Seat

GOI-DEL

SE Add-ons

Homestyle Paneer with Multigrain Flathread. Rava

Upma

Departing Flight •Indigo6E 2336 (A320) •21 Jul 2023 •Check-in/Bag Drop Closes: 21:05 hrs



Goa

GOI - Goa (Dabolim) International Airport

2h 35m

Delhi

DEL : Indica Gandhi International Airport (Terminal 2)

22:05 hrs, 21 Jul 2023

00:40 hrs, 22 Jul 2023

* Booking Daties firsts in 1999 to confine were his period forum at order theory, considering a time at period to st

Passenger Information

Mr VIVEK SONI Adult

Sector

Seat

6E Add-ons

GOI-DEL

Paneer Tikka Sandwich, Rava Upma

Departing Flight •Indigo6E 2336 (A320) •21 Jul 2023 •Check-in/Bag Drop Closes: 21:05 hrs



Goa

GOI - Goa (Dabolim) International Airport

>

Delhi

2h 35m

TIEL - Indica Gandhi International Airport (Terminal 2)

22:05 hrs, 21 Jul 2023

00:40 hrs, 22 Jul 2023

PAST to be read to a state of the state of t

about:srcdoc

Chart of C

Baggage Information

S No.

Sector

Adult

1

GOI - DEL

Check-in, 15KG, Cabin: Up to 7KG

Fare Details		Contact Details
Airfare Charges	6,306.00 INR	Passenger Mobile Number +91-98XXXX31
Convinence Fee	398.00 INR	Email Id
2 Rava Upma	700.00 INR	·*XXXXXXXXXXXXXXXXXXXIn
1 Homestyle Paneer with Multigram Flatbread	600 00 INR	ii.
1 Paneer Tikka Sandwich	500.00 INR	
Transaction Fee	214.00 INR	
Airport Security Fee	472.00 INR	
User Development fee	1,014.00 INR	
GST for Goa	326 00 INR	
Total Charge	10,530.00 INR	

Note

- 1. Goods and Services Tax (GST) shall be levied at applicable rates on all air transportation services provided by IndiGo, except in cases specifically exempted under law.
- 2 This is not a GST invoice. For GST details, please refer the GST invoice which shall be sent to the email address in the name of the First passenger, mentioned in this itinerary. In case of a booking made by a GSTIN holder, the GST invoice shall be sent in the name of the GSTIN holder to the email address mentioned while providing the GSTIN information at the time of reservation.
- 3. Additionally, passengers may download the GST invoice using their PNR number on the IndiGo website www.goindigo.in.
- 4 GST shall also be applicable on any special services requested by the passenger at applicable rates.
- 5 Tax Invoices shall be only in INR, even in cases where the payment is made in a currency other than INR.
- 6 Airtare Charges include Base Fare, Fuel Charge and CUTE Charge.
- 7 PSF/ASF/UDF/ADF are collected on behalf of the Airport Authority of India (AAI)/Other Airport Operators. In case of no-show, you can claim the taxes on

Terms and Conditions

To avail Vaxi Fare, passengers are required to carry their COVID-19 vaccination certificate issued by the Ministry of Health & Family Welfare, Government of India, or display their vaccination status on the Arogya Setu mobile app, at the airport check-in counter/boarding gate – failing which, applicable difference in fare and change fee may be charged.

To see our Condition of Carriage please visit:

^{*} Check-in: 1 piece only [Cabin: One hand bag up to 7 kgs and 115 cms (L+W+H), shall be allowed per customer. For contactless travel we recommend to place it under the seat in front, on board.

· Live chat on website.

General:

Check-in at www.goIndiGo.in is available. This service is not available for international travel and customers with infants or groups.

Changes/cancellations are permitted more than two (2) hours prior to scheduled departure and (four (4) hours for international sectors) with payment of change/cancellation fee and difference in fare if applicable.

A security search is compulsory.

A valid photo id, in original, is required for each person travelling. For foreign nationals, only passport, in original, will be considered as a valid photo id. For detailed terms and conditions, log on to www.golndi.Go.in

Check Your Flight Timings: To know the flight status on the day of departure, contact our 24 × 7 call centre departure, contact our 24 × 7 call centre departure, contact our 24 × 7 call centre or logon to our website or mobile app (available on iPhone, Windows, Android and Blackherry), or send an sms to 566772 in the following fermal: "ST[space]3 digit flight number[space]departure date of flight as defined. For example, to know the status for 6E 333 for 12th February send. ST 343, 1102" to 566772.

Indian Nationals travelling to and from Kathmandu are required to carry either Passport or Voter's Id Card only as their valid photo Id, no other photo Id, se considered as valid.

Airfare Charges include Base Fare, Fuel Charge, CUTE Charge and Agency Commission payable to travel agents (if applicable)

Passengers going to UAE/ Oman from India on tourist/ employment visas require an "OK TO BOARD" comment in their PNR. Please check with your visal issuing agency.

Name changes are not permitted on your booking.

Hot and cold food and beverages as shown in the Food and Beverage Menu may be purchased on board, subject to their availability. For ATRs and flights below 60 minutes flying time hot food or beverages will not be offered. On select flights below 30 minutes flying time only limited snacks (cookies and nuts) and water will be offered.

LED / LCD TVs of more than 99.06 cm in size will be charged. Refer to www.golndiGolin.

This booking is governed by IndiGo's fare rules and Conditions of Carriage that are available from Amourt Counters, IndiGo Shops or www.golorbiGo.in

Flight schedules are subject to change and approval by authorities

IndiGo reserves the right to deny boarding if credit card information is not supplied at check-in.

Hot Food and Beverages shall not be served on short sector flights

Damaged, defective or recalled lithium batteries are prohibited from nachage by air. Customers are achisted not to carry older generation Apple MacBook Pro laptops with 15 inch screen, purchased between September 2015 and February 2017 in hand baggage as well as in check-in baggage. In case the battery of such laptop is replaced, kindly carry the receipt of replacement provided by Apple, in absence of which carriage of such laptop shall be prohibited. For more information please visit Apple Support website.

Terminal Information

- International Terminal Information: For international flights, IndiGo will operate from the following terminals airports: New Delhi Terminal 3, IGIA; Mumbai International Terminal, CSIA, Dubai Terminal 1, Dubai International Airport, Bangkok Suv arnabhumi Airport; Singapore Terminal 2, Changi Airport, Kathmandu Tribuv an International Airport, Muscat Muscat International Airport, Chennai International Terminal, Chennai International Airport; Hyderabad International Terminal, RGIA; Kolkata Terminal II, Kolkata International Airport; Kochi International Terminal, Kochi International Airport and Thiruvananthapuram International Terminal, Thiruvananthapuram.
- · IndiGo flights from Delhi to Singapore will depart from Terminal 3. In case a passenger is arriving into Delhi from a country other than

about:srcdoc

Travel advisory: COVID-19 Safety:

We seek your kind assistance to safeguard your well-being, as well as that of your fellow passengers and our crew on board our flights, by following the guidelines set out below:

- It is preferable to wear masks covering nose and mouth at all times, sanitise your hands regularly and maintain safe distance during your lourney
- Kindly adhere to all the announcements and other directives issued by our ground staff and/or crew at all points of time during your journey.
- Customers are also requested to familiarise themselves with the guidelines for air passengers published by the Indian Ministry of Civil Aviation on the following link:
 - https://www.civilaeiation.gov.in/sites/detault/files/Guidelines_for_Air_Passengers_21May.pdf https://www.uronlw.gov.in/sites/detault/files/Guidelines_for_Air_Passengers_21May.pdf
- Customers are advised to strictly follow all COVID-19 protocols. Failure to comply with these guidelines and the directions of our ground staff and/or crew may attract non-penal action against the concerned individual.

Must Read:

Free Checked In Baggage Allowance is 20kg per person, one piece only (Domestic.) (Domestic.) / 20 kg (International, excluding Singapore to/from Tiructirrappalli & Chennai which is 30kg). Free checked in baggage allowance for travel to jeddan is 25 kg and from Jeddan is 25 kg + 5L Zamzam water. For travel to and from Abu Dhabi. Colombo, Duna. Dubai, Hong Kong, Istanbul, Kuwait, Muscat, Riyadh, Sharjah and Yangon the checked in baggage allowance is up to 30 kg per adult and child. This allowance does not apply to Infants.

For Infants valid birth certificate is required.

Passengers without valid visa to the arrival destination will not be permitted to board unless visa on arrival is permitted or visa is not required for such passengers as per the laws of the arrival destination

In case of international travel mationality of passengers will be verified at the check-in counters at the airport. In the event, the information regarding nationality of passengers provided during purchase of tickets is found to be incorrect, certain additional fees/taxes (mandated by certain governmental bodies/airport operators) may be required to be paid upfront at the check-in counter. In the event of refusal to pay such additional fees/taxes, IndiGo reserves its right to refuse carriage to such passengers in accordance with its Conditions of Carriage.

Fog Advisory Customer satisfaction and hassle free travel are of utmost importance to us

At times, there are circumstances, which are beyond our control like weather related phenomena of log. This unexpected phenomenon may cause inconvenience to you due to hight delays, rescheduling and cancellations.

we appreciate your patience and request for your kind cooperation in these times.

We will endeavor to give you proactive information through text messages or emails. However, we would urge you to call our Call Centre or check updates on your flight at 9910383838

Alternatively, to know flight status you can:

- Download mobile app.
- Tweet us @IndiGo6E, follow us on Facebook
- Send SMS, ST[space]flight number[space]departure date of flight as DDMM. For example, to know the status for 6E-333 for 11th February send "ST 333 1102" to 566772

- India and is further booked on domestic flights departing from Terminal 1 or 2,he/she must make their own visa arrangements for transit to other airport terminals in Delhi. (i.e. from Terminal 3 to Terminal 1D or Terminal 2).
- Domestic Terminal Information: Thiruvananthapuram Effective 01 st Mar 2016, IndiGo operations for flight no. 6E-103 (Pune/Bengaluru to Thiruvananthapuram) and 6E-408 (Thiruvananthapuram to Bengaluru/Pune) will be carried out of the International Terminal (TB-2), Chakkai, Thiruvananthapuram -695024. Chandigarh - New Civil Air Terminal.

Cancelled/Delayed Flight Information

- At any time after a Booking has been made, we may change our schedules and/or cancel, terminate, divert, postpone, reschedule or delay any flight where we reasonably consider this to be justified by circumstances beyond our control, or for reasons of safety, or for commercial reasons. Circumstances beyond IndiGo's control can include, without limitation, weather, air traffic control, mechanical failures, acts of terrorism, acts of nature, force majeure, strikes, riots, wars, hostilities, disturbances, governmental regulations, orders, demands or requirements, shortages of critical manpower, parts or materials, labour unrest etc. If an IndiGo flight is cancelled, rescheduled or delayed for more than three hours (depending on the length of the journey), a Customer shall have the right to choose a refund; or a credit for future travel on IndiGo; or re-booking onto an alternative IndiGo flight at no additional cost (subject to availability); subject to the requirements under the local laws of the country in which the flight has been cancelled, rescheduled or delayed.
- In the special case where a subsequent portion of an IndiGo flight is cancelled while a Customer is already in transit, such a Customer shall have the right to choose to remain at the transit station and to be re-hooked onto an alternative IndiGo flight to the final destination at no additional cost subject to availability; or to remain at the transit station and accept a partial refund for the portion of the flight not appleted, or to return to the point of origin and receive a refund, or a credit for future travel on IndiGo; or re-booking onto an alternative IndiGo flight at no additional cost subject to availability. We strongly recommend all Customers to provide correct phone numbers and email address, to enable us to inform them of flight delays or cancellations in unforeseen cases. We may contact you via email, SMS, phone and Whatsapp with respect to your booking. Customers who have not provided valid contact information at the time of Booking may not be entitled for any compensation. Contact our call centre (0) 99 10 38 38 38 or +91 124 6613838 if you have any queries.
- Online Group fares Domestic 100% of the airfare per person per segment will be levied if changed/cancelled at least 2hrs before the scheduled departure. No-show charges will be levied within 2 hrs. Fare difference, change/cancellation fee apply.
- Online Group fares International 100% of airfare per person per segment will be levied if changed/cancelled at least 4hrs before the scheduled departure. No-show charges will be levied within 4 hrs. Fare difference and change fee apply.
- Disclaimer: Please note in case of Vande Bharat Flights, 100% of Airline component will be forfeited. Non-Airline taxes will be refunded
 in full.



about srcdoc

Page 5 of 5



Goa Industrial Development Corporation <goaidc1965@gmail.com>

Goa Travel Claim

1 message

Naga Koti Rama Krishna Manepalli <r.manepalli@investindia.org.in> To: "goaidc1965@gmail.com" <goaidc1965@gmail.com> Fri. Jul 21, 2023 at 4:37 PM

Hi,

Please find the attachment for Travel Claim

Regards,



Ramakrishna M

AVP

M: +91-9821 444 831

E: r.manopalli@investindia.org in

A: Vigyan Bhawan Annexe.

Maulana Azan Poaci, New Date: 110011

www.investindia.gov.in



Please consider the environment before printing this email

Disclaimer: The information contained in this electronic message and any attachments to this message are intended for the exclusive use of the addressee(s) and may contain proprietary, confidential or privileged information. If you are not the intended recipient, you must not disseminate, distribute or copy this e-mail or any attachments to it. If you have received this mail in error, please let us know immediately by return e-mail and also destroy all copies of this message and the attachments, if any. Warning: Computer viruses can be transmitted via email. The recipient should check this email and any attachments for

the presence of viruses. The sender of the mail or the Company on whose behalf the sender has sent the mail accepts no liability for any damage caused by any virus transmitted by this email or otherwise through the unauthorized use of the mail by the unintended recipient of this mail.

7 attachments



WhatsApp Image 2023-07-21 at 14.04.39.jpeg 108K

- Cover letter for Reimbursement for Goa visit_Rama & Vivek.docx
- Titinerary (1).pdf
- TaxInvoiceGA1232407AF40443.pdf 12K
- TaxInvoiceDL1232407BB14774.pdf 12K
- Itinerary GOI-DEL_TRAVELWYNK PVT. LTD..pdf 300K
- Expenses GOa.xlsx 12K

PM NO :AAECC2176L GSTIN NO :30AAECC2176L1ZT HSN : 21069099

SAC NO :996311

IRN No .:



Member ITC's hotel group

/ Meal Plan:

22:03

Off, Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunehotels.in Website: www.fortunehotels.in

: 208

: 06-Jun-2023

TAX INVOICE

Guest Name : MS APRAJITA SINGH Bill Number : 1862

GST BIII Number : FM6014BIL0001862

Address : 28758 Res Number

Res Number

Company Name : INVESTINDIA Pax: 1

: PRM Room Type/ Pax Vigyan Bhawan Annexe. Maulana Azad Road,

Room No

Arrival

110011

10:00 IN-DI IN Departure : 08-Jun-2023 Guest GST No

redit Balan	Debit Credit	GST SAC No#	Description	Ref. No	Date
6,000	6,000.00	996311	Tariff /Tariff		06-Jun-23
6.360	360,00		State GST @ 6,00%		06-Jun-23
6.720	360.00		Central gst @ 6.00%		06-Jun-23
7,220	500.00	OD	IN ROOM DINING /IRD/DN / FOOD	1005	06-Jun-23
7.265	45.00		State GST @ 9.00%	1005	06-Jun-23
7.310	45.00		Central GST @ 9.00%	1005	06-Jun-23
	7,310.00	Day Total			
13.310	6,000,00	996311	Tariff /Tariff		07-Jun-23
13.670	360.00		State GST @ 6.00%		7-Jun-23
14.030	360.00		Central gst @ 6.00%		7-Jun-23
	6,720.00	Day Total			Sec. 20
0.		Round Off			
14,030.	14,030.00	Grand Total INR			

Amount In Words : Rupees Fourteen Thousand Thirty Only
Billing Instructions : DIRECT PAYMENT

New Delhi

Bill Summary Details Description Amount Tariff 12.000.00 Central GST 765.00 IN ROOM DINING 500.00 State GST 765.00 Total 14,030.00

0/7/

Domestic Reimbursement For	rm Date//	C. J. Fina	ncial Year 2	023-2024			
Traveller Name	1. Bhaskar Chaturvedi - CFG		2. Priya Rawat - COO		2. Aprajita Singh - Investment Specialis		
Phone	9205192119						
Email	Bhaskar Chaturvedi@investinsha.org.in priya.rawat@investindia.org.in aprazita.singh@investindia.org.in						
Purpose of travel	Digitisation, legal reforms a discussion	and other desk rela	ted	No. of Days Travelled	2		
Travel Dates	8th May 2023	10th May 2023		Project Name	GIDC		
Expense Type	Date	Bill Number		Self / Company	Amount	Page	
2 Flight ticket -Delhi to Goa	5th June 2023	EMT11689	3810	Self	₹ 14,446.00	1	
2 Flight ticket -Goa to Delhi	5th June 2023	EMT11689	3348	Self	₹ 10,586.00	2	
Hotel for 3	8th & 9th May 2023	112257932		Self	₹ 50,400.00	3-5	
food for 3	8th May 2023	1521		Self	₹ 4,172.00	6	
food for 3	9th May 2023	4327		Self	₹ 1,406.00	7	
Total Expenditure					₹ 81,010.00		
Original Invoice	Enclosed	Travel Appr	oval	Enclosed	Boarding Pass	Enclosed	

(Bhaskar Chaturvedi)

Username & Signature

(Priya Rawat)

Username & Signature

Whenome & high

Please deposit the amount as per below detail:

Account Holder Name: Bhaskar Chaturvedi
 Account Number: 04851140316993

3. IFSC Code: HDFC0000485

0/30

\$771 12 JS MA

Easy Trip Planners Ltd

Regd Office Address - Building Number - 223. Pripargam Industrial Area. New Orth - 110092 (Indus)

TEL,011-4373-313, 400000003

GST Number - 07AABCE8858P1ZR

INVOICE

Fare Details

	Between	
	100	
		*191
TERTOGRAPHICADE		1751
Anstration	Amount	
Man	Amount	
Free Concellation Insurance	Amount	
York New Av	MAUNT: R	104
Terror & Conditions Required Signature		-
Soons inne car ed ne acquer nata		
1 Suppose Serie companion and		



Boarding Pass

Rawat / Priya Ms

1425 10May2023

GOI -- DEL

1705 10May2023

Goa Dabolim

Terminal 3 Delhi Indira Gandhi Intl

UK848

27F

1340

A

EREQUENT F. YER

CLASS OF TRAVEL ECONOMY

TICKET ETKT 228970431019801

UKCLSENT

BOOKING REFERENCE 5FGY2X

TRAVEL INFORMATION



Disease arrive at the arroom on time as check in counters close 50 minutes to scheduled departure for domestic flights originating from Dishib Mundard, Stengalous, Hydrarbank, Alvahad, and Chennay the counter's close 45 minutes prior to departure for domestic flights from all other arrooms. For international flights, the counters close 1 hour prior to departure. Please note that boarding gates close 20 minutes prior to departure.







You can now register yourself on the DigiVatra app, and have a smooth and paperiess travel experience! Glick bere to know the operating destinations

10 May 2023

1425

Delni Indira Gandhi Inti



Boarding Pass



Chaturvedi / Bhaskar Mr

1425 10May2023

GOI --> DEL

Terminal 3 Delhi Indira Gandhi Inti

27E

1340

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None

CLASS OF TRAVE

TRAVEL INFORMATION

UK848









You can now register yourself on the DigiYatra app, and have a smooth and paperless travel experience! Click Date to know the operating destinations.

| UK848 10May7023

1425

BOOKING REFERENCE

TICKET ETKT 228970431019901

UKCLSEMT

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Verstandet in 1997 *** Provided by MUSAMBLE



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In case of a GST registered customer, this Invoice should not be treated as the Tax Invoice. A Tax invoice would be subsequently issued with QR code, after it is validated on the Invoice Registration Portal. In case of an unregistered customer, this shall be the final Tax Invoice.

Redeem NeuCoins

Valagunim Beach, Gos 403004 India. T. +91832 145.45.45 www.seleQtionshotels.com
Pagd Office Funentin Resorts and Hotels Limited, Cloads de Gos. - IRICI, SeleQtions, Valagunim Beach, Gos 403004, India
E. Cufodedeguajeselegbovishotess.com : CIN-DESTOTGA F7/TPECOX1131 GST-NI-30AAACF284561128



INVOICE INVOICE 07AACCI1869A1ZV GST ID 112257032 Invoice No. Date E-Commerce id: Page 1 1 of 2 Reverse Charge No Invest India #225 1st Flr Vigyan Bhawan Annexe Rate Code Segment TRA Maulana Azad Rd Rate 7500 INR New Delhi DL 110011 Package ATS Room No. Type : 360 India Guests Confirmation No. 129762754 : 08-MAY-23 16:20:28 Arrival State 10-1147-23 11 50:00 Departure Mr. Bhaskar Chaturvedi Citiest Name 01:0205102110 Member die Travel Agent PAN Tax Type bke1085 augmail.com Company Printed By (On COAL RISH, SAWANT 10-MAY-23 14 82-14 Baoked By CP/DIRECT PAYMENT Billing

Date	Description	Reference		Debit	Credit
08-05-23	BARBEQUE - Food/Inices	CHECK#C100	601521	4,420 00	
08-05-23	CGST FnB 9%	CHECK#C100	601521	397 St)	
08-05-23	SGST FnB 9%	CHECK#C100	601521	397.80	
()8-()5-23	POS Round Off	CHECKsC100	601521	0.40	
08-05-23	Room Charges			7.5(0) (1()	
08-05-23	CGST Room Charge 6%			450.00	
08-05-23	SGST Room Charge 6%			450 (0)	
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HSN CODE	DESCRIPTION	SALES	CGST TAX	SGST TAX	IGST TAX	CESS TAX	VAT
996332	F&B	3,536.40	318.24	318.24	0.00	0.00	0.00
996311	Rooms	15,000.00	900.00	900.00	0.00	0.00	0.00

Lagree that my liability for this hill is not waived and agree to be held personally liable in the event that the indicated person, company or association fails to pay full or part of hill/hills amount amounts of these changes. (Please collect receipt when paying by Cash)

CASHIER ______Checkout By. Gaunish Sawant

GUEST'S SIGNATURE

GSTIN-30AAACF2845D1ZB CIN-U55101GA1971PLC000113 VAT-30490104971 FSSAI - 10014025000239

Enroll into Tata Neu - NeuPass Loyalty Membership program and get exclusive member rates & savings across stays, dining, spa & more, Earn and Redeem NeuCoins



INVOICE									
GST ID	- 07AACCI1869A1ZV		INV()10	CE.					
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Invest India				Page	. 1 of	I	Reverse Cha	irge No	
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				Departure	10-1	1AY-23 11	52.00		
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Company				E-Mail	apra	mais.e.gn	rail com		
Sed By				Printed By (In (+Al	RISHSAV	AANT 10-MA	1.23 11.82	14
Billing	- CP/DIRECT PAYMENT								
Date	Description	1	Reference				Debit		Credit
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996311	Rooms	15,000.00	900.00	90	0.00	0.00		0.00	0.00
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ASHIER				GUEST	'S SIGNAT	URE			
Checkout	By Gaurish Sawant								

In case of a GST registered customer, this Invoice should not be treated as the Tax Invoice. A Tax invoice would be subsequently issued with QR code, after it is validated on the Invoice Registration Portal. In case of an unregistered customer, this shall be the final Tax invoice.

GSTIN-30AAACF2845D1ZB CIN-U55101GA1971PLC000113 VAT-30490104971 FSSAI - 10014025000239

Enroll into Tata Neu - NeuPass Loyalty Membership program and get exclusive member rates & savings across stays, dining, spa & more, Earn and Redeem NeuCoins

Valinguinim Beach, Gos 403 004, India. The 94 832 245 4545 www.selaQtinoshorels.com

Repd Office: Fomento Resorts and Highels Limited, Cloade de Gos - HICL Sale Otions. Valinguinim Beach, Gos 403 004, India

Eliminate upgraphese end posnessis seen, 1949, 195 19164, 195 1916, 190 112, 364 196 564 A ACE 215 (2012).

Cidade de tion - BARGEUN CHIMBLE OF GUA THEIR SELECTIONS. Valoguinum Beach. Goa 403004. India 1:-918322454545 wew.seleglionshotels.com

DRDER NO : 600002477

 $\begin{array}{c} \text{BILL NO} : C100601521 \\ \text{DATE AND TIME} & \text{PAX} \\ 08/05/2023 & 10:54 \text{ PM} & 3 \end{array}$

TABLE : 07 CASHIER :Soumen Mandal WAITER :Simon - Cidade

Qty Menu Item Amount

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tota! SAC/HEN Lode: 996332 CUST & 9% 397.80

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We comply fully with GST invoice rules and law. Incase, due to certain validation errors, the generation of OR / Dynamic OR code is delayed and not available immediately, we shall resolve them and generals a tax moverce, subsequently and email that final copy of the law involce on your given email $\Pi_{\rm c}$ Enroli Into Tata Neu-MesPass Loyally

Membership program and get exclusive member rates Mamor; savings across slave Members spa Mamoringre. Form and Redeem

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Room No : 369

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Bay 15 Unit O Aqua Resorts & Spa Pvt Ltd Odxel, Taleigao,Goa

HARBOUR GRILL

TAX INVOICE

III No4327/POS/HBG/3309

able# P5

Date 09/05/23 23:05

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Steaward Shawn

Description	Rate	Amount		
1 Bisleri Vedica	100.00	100.00		
1 Butter Garlic	450.00	450.00		
: Kinglish Rawa Fry	450.00	450.00		
1 Lemon Zest &Mint Lemonade	9	275.00		
Total Value	POLICIA DE LA COMPANIA DEL COMPANIA DE LA COMPANIA DEL COMPANIA DE LA COMPANIA DEL COMPANIA DEL COMPANIA DEL COMPANIA DE LA COMPANIA DE LA COMPANIA DE LA COMPANIA DEL COMPANIA DE LA COMPANIA DEL COMPANIA DE LA COMPANIA DE LA COMPANIA DE LA COMPANIA DEL COMPANIA DEL COMPANIA DE LA COMPANIA DE LA COMPANIA DE LA COMPANIA D	1,275.00		
Taxable Valu	e	1,275.00		
CGST @ 2.50	11/0	33.47		
	SERVICE CH @ 5.00			
SGST @ 2.50	%	33.47		
Round Off	0.31			

GRAND TOTAL Rs 1,406.00

FSSAI NO-10614001000888 GSTIN: 30AAFCA9277F2Z5

TIN: 30480105801

Pervice charge is Voluntary



Boarding Pass



Rawat / Priya Ms

DEL GOX 1530 OBMay2023

FREQUENT FIVER

CLASS OF TRAVEL

BOOKING REFERENCE

Delhi Indira Gandhi Intl

Goa Mopa Airport

UK555

Seat . 29A

1200

Check monitors

TRAVEL INFORMATION



Please arrive at the airgort on time as check-in counters close \$0 minutes to scheduled departure for domestic flights pregnating from Delth.

Mumbai, Bengaluru, Hyderabad, Kolkitat, and Chennat. The counters close 45 minutes prior to expanture for domestic flights from all other airports. For international flights, the counters close 1 hour prior to departure. Please note that boarding gates close 20 minutes prior to departure.



Cabit Daggage are subject to restrictions to terms of size and weight and should not exceed 155cm length weight height to 15g or Economy Class 16kg in Prunting Economy and 12kg in Business Class. For safety reasons, dangerous goods must not be cerried in the cked or corry-on baggage. Details of name that are provided to the children of the care of








Name Rawat / Priya Ms

UKCLSEMT

**GKFT ETKT 228970431015801



Boarding Pass



Chaturvedi / Bhaskar Mr

1245 DEL GOX 1530 08May2023 Terminal 3

1200

Delhi Indira Gandhi Intl

Goa Mopa Airport

TRAVEL INFORMATION

UK555



Place arrive at the airport on time as theck in contract close 40 minutes to schedulind apparatus for comestic flights originating from Delni.

Mumbal, Bengalium Hyddrabad, Kohata, and Chennal The counters close 55 minutes prior to departure for a dimestic flights from all other airports. For international flights, the counters close 1 notice prior to coparture. Places note that positing galax close 20 minutes prior to departure.

29B











PREQUENT FLYER

Check monitors

CLASS OF TRAVEL

BOOKING REFERENCE

TICKET ETKT 228970431015901

INCLSEME





Recurs on 44 Toker (2887443)05569 Fig. UK555 08May 2023 From Terminal *

Easy Trip Planners Ltd

Ragd Office Address - Burden Number: 723, Patragany Industrial Area New Defent - 110092 (Industrial Office Address) - 110092 (Industrial Address) - 110092 (Indust

INVOICE

Fare Details

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Download Yatra App





FLIGHT E-TICKET

YATRA REF NUMBER

2204230123925



PASSENGERS DETAILS



DESTINATION

MEALS

BAGGAGE

SEAT NO.

TICKET NO.

DEL - GOI Mr Akshay Hariharan

Meal Included 1 piece (Free)

8B (Confirmed) 2289703324570

(Adult)

Insurance Policy :

NA

GOI - DEL

Meal Included 1 piece (Free)

2289703324569

(Confirmed)

New Delhi - Goa



Sun, Apr 23 2023

AIRLINE

DEPARTURE

ARRIVAL

DURATION

PNR

New Delhi

Goa

02:40 Hrs

5V5LPR

Vistara UK - 855 Sun, Apr 23 2023

18:40 Hrs Indira Gandhi, T-3

Sun, Apr 23 2023

21:20 Hrs Dabolin

Non Stop

Goa > New Delhi

Tue, Apr 25 2023

DURATION

PNR

AIRLINE ...

New Delhi

ARRIVAL.

02:45 Hrs

5V9SNM

Vistara

Goa

UK - 856

Tue, Apr 25 2023 21:55 Hrs

Dabolim

DEPARTURE

Wed, Apr 26 2023 00:40 Hrs Indira Gandhi, T-3

Non Stop

Useful tip: You can go to Yatra Mybookings to check your refund status, if in future your flight is cancelled by the airline or you have cancelled the flight directly with the airline. Please bookmark this link for more details.

Cancellation Charges

0 hours to 1 day

I day to I day

> 1 day

ADULT

ADULT

ADULT

Date Change Charges

DEL-GOI Different airline	0 hours to 1 day ADULT	1 day to 1 day ADULT	> 1 day ADULT
DEL-GOI Same airline	Rs. 4,967	Rs. 4,578	Not Available
GOI-DEL	Not Available	Rs. 4,578	Not Available
. Different airline	Rs. 6,120	Rs. 5,376	Rs. 5,376
GOI-DEL Same airline	Not Available	Rs. 5,376	Rs. 5,376

Payment Details

Rs. 9,5 Total Flight Price (-)Rs. 3 (-) Discount Rs. 4 Online Processing Fee

You paid

Rs. 10,03 Payment Mode : CreditCard

10,037/-

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TAXI HIRE BILL

045	Taxi No.	
Bill No.		Date: 25.4.23
To, M/s/ Shri _	Akshay Hajiharan	
From Canda	Xim 3 I	ro Ruyum
Opening Kms.	S	Starting Time 08:45 AM
		Closing Time
Time	a.m./p.m. to	a.m./p.m.
•	Particulars	Amount Rs. P.
Rate of Km.	Rs	70000
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Extra Km		
Waiting Charges		
Toll Charges	adain to	
Ferry Charges		10
Night Charges	Pontar O	NOP
Other Charges	Smit Dzie A/c	
Rupees SeVal	n hindredol at	TOTAL 700 00
Akahay		
Customer Si	gnature	Driver's Signature

Nhall. a.

TAXI HIRE BILL

0 049	Taxi No.			
Bill No	Akehay Katharan Kim		Date : 24 4 2	
Opening Kms.	Total Kms.	Starting 7	Time <u>10:30 A</u>	<u>[^]</u>
	a.m./p.m. to			
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80 Kms. 8 hrs.	Candolin to Par	Yim		
Rupees			23	
Customer S	Signature	L	river's Signatu	re

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BOOKING ID

NH72180257880370

DATE:

23/04/2023

DOCUMENT TYPE

Invoice

PLACE OF SUPPLY Delhi

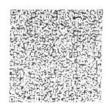
INVOICE NO

M06HL24I00693589

TRANSACTIONAL TYPE/CATEGORY REG/B2B

TRANSACTION DETAIL

RG



Park Inn by Radisson Goa Candolim GOA

23/04/2023 - 25/04/2023

CUSTOMER NAME

Akshay Hariharan

COMPANY NAME

INVEST INDIA

CUSTOMER GSTIN

07AACC|1869A1ZV

CUSTOMER ADDRESS

PAYMENT BREAKUP

*Accommodation charges (including applicable hotel taxes) collected on behalf of hotel

MakeMyTrip Service Fees

Reversal of MakeMyTrip service fee

IGST @ 18%

Total Booking Amount

Grand

Total

1st Floor, 225. Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi, New Delhi - Delhi - 110011

INR 10150.56

INR 787.96

INR -634.0

INR 27.71

INR 10332,23

INR

10332.23

This is a computer generated invoice and does not require Signature/Stamp.

GST credit charged by the hotel is only available against the invoice issued by the respective hotel If you are looking for the hotel GST invoice, please collect from the hotel

Invoice issued by MakeMyTrip India Pvt. Ltd.

This is not a valid travel occument

PAN

HSN/SAC 998552

SERVICE DESCRIPTION

Reservation service for accommodation

CIN

06AADCM5146R1ZZ

AADCM5146R

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited REGISTERED OFFICE

Cybr CityDLF PHASE-

III, Gurgaon, Haryana, 122001, Gurugram, 122002, Haryana

Haryana, 122002

Building No.5, Tower-A,B,C-19th Floor, DLF 19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-

: 07AACCI1869AIZV

TAX INVOICE

Original Bill

Original Bill date :

25-04-23

0155

GOA CANDOLIM

Mr. Akshay Hariharan

Guest Name : Mr. Akshay Hariharan

Travel Agent : MAKE MY TRIP(22/23)

Property Tax ID: 30AABCP1502G1ZA

: Online Travel Agent

India

Bill No.

99999-73611

Page

: 1 of 1

Room No.

: 5305

Guests

Atrival

: 23-APR-23 22:48:00

Departure

: 25-APR-23 09:35:00

Printed By / On

: ANGELA 25-APR-23 09:36:03

Membership

Confirmation No. : 1880413

Billing

Company

Date	Description	Reference		Dehit	Credit
23-04-23	Colvale Food	~CHECK# 678 [800.00	
23-04-23	Room CGST 9%	~CHECK# 678 [1]	72.00	
23-04-23	Room SGST 9%	~CHECK# 678 [1]	72.00	
25-04-23	Mastercard	~ZZZ Mastercare	d(9108) 9108 #9108=>Hariha	ran Al	944.00
		XXXXXXXXXXXXX9903	XX/XX		

944.00 944.00 Total INR 0.00 Balance INR

VAT INR

0.00

HSN/SAC CODE

Checkout By:

SALES

CGST TAX

SGST TAX

IGST TAX

CESS TAX

CESS TAX 2

CASHIER

KARDENLA angela

GUEST'S SIGNATURE

Cheque/DD may be prepared in layor of "Phoenix Park Inn Resort".

All bill payable on presentation. I agree that I am responsible for full payment of this bill in the event of it not being paid by the company/organisation or person indicated.

Phoenix Park Inn Resort, Sequeira Vado, Candolim, Goa - 403515, India.



HOTEL ANANTASHRAM

Opposite UCO Bank Vasco da Guna, Goa 403802 GSTIN: 304ACFA8721G122 VAT TIN: 30791202458 TAX INVOICE

Bill No : 81,787			
Table No . 68 Waiter	lime	7.47(17 PM
Menu Name	Qty	Rate	Amount
Chonak Rawa Fried	1 (50)	480 00	48000
Fresh Fruit Juice	3 (11)	j 70 (n)	51000
Mushroom Tikka	1 00	247.50	247.50
Spl Prawn Curry Ri-	1,00	314.00	314.00
Veg Thali	1 (10)	209.50	2119 50
Food Total			75] Lat
			1.761 (6)
CGST @ SGST @	2.5%		44 (/3
SGST @	2.5 %		44 ()3
Round of			-0.06
Net: Amount		1,8	49.00
Simply & Friend			

Thank You and Visit us Again

FISHERMANS COVE SAT & RESTAUDACT LEADI APPL : Shop# G - 3. Caudolin Bardez Goa. TIN NO : 30310305375 GST #:30AAEPF52288120

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Tomato's Garden KItchen & Bar

565, Murrod Vado, Candolim, Opposite Newton Supermarket, Goa-403516

> GST: 30AWFPT1893F1ZI TIN NO. 30500500192

Name:	
Date: 24/04/23 13:51	Dine In: 10
Cashier: admin Assign to: Himanshu	Bill N., + 2475
Item	Qty. Price Amount
Veggie Club Sandwich	1 307-00 326.00
Total Qty: 1	
Service Charter	2.5% 8.00
Closi	2.370

Thanks

Grand Total ₹352.00



Passengers Copy PRE-PAID TAXI COUNTER DABOLIM AIRPORT - GOA Recognised by Govi. Of Goa. Managed by a united Taximen Association Reg. Mo. 253/60A/2021

23-04-2023 21:35 BillNo:829257 Cashier: ENTRY BY: Lincy/Lincy Passengers Name: Destination: CANDOLIM Tax1 No: GA.06.T.5780 SD AC CAR

Fare	NE.	1390 30
Baggage	Rs.	1.0
Night Charges	Rs.	
Waiting Charges	Rs.	
Ferry	Rs.	100.00
Airport Charges	Rs.	\$airport

Total: 1500.00

Paytyme:PAY ID DRIVER Destination. CANDOL IM

Please check your luggage before leaving taxi Please retain receipt for reference Receipt once issued will not be cancelled or amount refunded.

Notes

1 to Exita Charges to be paid to drive) The first process responsible to reach parameter the destination safety and without inconvenience 13% charge will be applicable after ilin wito 5:00 am as per civil gazette

> PrePaid Taxi Counter Dabolim Airport Goa Ph. No. 2541235 mobile : 9764751235

NO SMOKING NO ALCOHOL

THANK YOU

PAN NO :AAECC2176L GSTIN NO :30AAECC2176L1ZT HSN : 21069099 SAC NO :996311

IRN No.:



Member ITC's hotel group

Off Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunehotels.in Website, www.fortunenoiels.in

TAX INVOICE

Guest Name	: Mr Akshay Hariharan			Bill Number	: 1863	
Address	:			GST BIII Number	: FM60148	3110001863
				Res Number	: 28675	
				Res Number		
Phone #	¥			Room No	201	/ Medi Plan
Company Name	: INVESTINDIA Vigyan Bhawan Annexe.		Maulana Azas Road.	Room Type/ Pax	PRM	Pox 1
	New Delhi	110011		Arrival	04-Jun-20	23 0.13
	IN-DL	IN		Departure	: 08-Jun-201	23 10:11
Guest GST No	1					

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
04-Jun-23	442	Advance(C.Card) /PAYMENT TOWARDS ROOM TARIFF			-20.140.00	-20.160.00
04-Jun-23		Tariff /Tariff	996311	6,000.00		-14.160.00
04-Jun-23		State GST @ 6.00%	0.000-9096,0110	360.00		-13,800.00
04-Jun-23		Central gst @ 6.00%		360.00		-13.440.00
			Day Total	6.720.00		
05-Jun-23		Tariff /Tariff	996311	6.000.00		-7,440.00
05-Jun-23		State GST @ 6.00%		360.00		-7.080.00
05-Jun-23		Central gst @ 6.00%		360.00		-6,720.00
			Day Total	6,720.00		
06-Jun-23		Tarilf /Tarilf	996311	6,000.00		-720.00
06-Jun-23		State GST @ 6.00%		360.00		-360.00
06-Jun-23		Central gst @ 6.00%		360.00		0.00
			Day Total	6,720.00		
7-Jun-23		Tariff /Tariff	996311	6,000.00		6,000,00
77-Jun-23		State GST @ 6.00%		360.00		6,360.00
7-Jun-23		Central gst @ 6.00%		360.00		6.720.00
			Day Total	6,720.00		
			Round Off			0.00
			Grand Total INR	26,880.00	-20,160.00	6.720.00

Amount in Words : Rupees Six Thousand Seven Hundred Twenty Only

Billing Instructions : ROOM TO COMPANY EXTRA DIRECT

1	BIII	SU	mma	ry	De	tal	ls

Description	Amount
Tariff	24,000.00
Advance(C,Card)	-20,160.00
Central GST	1,440.00
State GST	1,440.00

Registered Office: Cosme Costa Hospitality PM. Ltd., E-8-56, Altinho Mapusa, Goa - 403 507 Tel: +91-832-2262314 Fax: +91-832-2252668 E-mail: support@cosmecosta.in Website : www.cosmecosta.in Corporate Identity No.: U55101GA2010PTC006531



PAN NO :AAECC2176L GSTIN NO :30AAECC2176L1ZT HSN : 21069099 SAC NO :995311

IRN No.:



Member ITC's hotel group

Off, Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunenoicls in Website: www fortunehotels in

TAX INVOICE

Guest Name	: Mr Akshay Hariharan			Bill Number	1864		
Address	1			GST BIII Number	: FM6014	BIL0001864	
2.00				Res Number	: 28675		
				Res Number			
Phone #	\$			Room No	201	/ Meal Plan	e p
Company Name	: INVESTINDIA			Room Type/ Pax	PRM	Pax	
	Vigyan Bhawan Annexe. New Delhi	110011	Maulane Azad Road.	Arrival	: 04-Jun-2(
	IN-DL	IN		Departure	: 08-Jun-20	023 10:12	
Guest GST No	<u> </u>						

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
05-Jun-23	864	ORCHID /ORC/DN / FOOD		529.60		529.60
05-Jun-23	864	State GST @ 9.00%		47.70		577.30
05-Jun-23	864	Central GST @ 9.00%		47.70		825.00
05-Jun-23	973	IN ROOM DINING /IRD/MS / FOOD		379.60		1,004,60
05-Jun-23	973	State GST @ 9,00%		34.20		1 038 80
05-Jun-23	973	Central GST @ 9.00%		34.20		1,573.01
			Day Total	1,073.00		
06-Jun-23	1009	IN ROOM DINING /IRD/DN / FOOD		200.00		1.273.00
06-Jun-23	1009	State GST @ 9.00%		18.00		1.291.00
06-Jun-23	1009	Central GST @ 9.00%		18.00		1.309.00
			Day Total	236.00		
			Round Off			0.00
			Grand Total INR	1.309.00	v	1,309.00

I	Amount In Words	:	Rupees One Thousand Three Hundred Nine Only	ees One Thousand Three	y
I	Billing Instructions		POOM TO COMPANY EYERA DIRECT	ON TO COMPANY EVERA P	

Bill Summary C	etalls
Description	Amount
Central GST	99.90
IN ROOM DINING	579.60
ORCHID	529,60
State GST	99.90
Tota!	1,309.00



PAN NO :AAECC2176L GSTIN NO :30AAECC2176L1ZT

HSN : 21069099 SAC NO :996311

IRN No .:



Member ITC's hotel group

Off, Miramar Beach, Panaji, Goa - 403 001 Tcl: +91-832-6637300 Fax +91-832-6637311 Email: miramar@fortunehoteis.in Website: www.fortunehotels in

TAX INVOICE

Guest Name : Mr Akshay Hariharan Bill Number 1865 GST Bill Number · FM6014BIL0001865 Add/ess Res Number : 28675 Res Number Phone # Room No : 201 / Meal Plant : INVESTINDIA Company Name Room Type/ Pax | PRM | Pax Vigyan Bhawan Annexe. Maulana Azad Road. New Delhi : 04-Jun-2023 0:13 110011 IN-DL IN : 08-Jun-2023 10:12 Departure Guest GST No

Date	Ref. No	Description	GST SAC No#	Debit	Credit	Balance
07-Jun-23	477	Advance(Cash) /TOWARDS			-496.00	-496.00
07-Jun-23	178	LAUNDRY /GUEST LAUNDRY	999719	420.00		-76.00
07-Jun-23	178	State GST @ 9.00%		37.80		-38/20
07-Jun-23	178	Central GST @ 9.00%		37.80		-0.40
			Day Total	495.60		
			Round Off			0.40
			Grand Total INR	495.60	-496.00	0.00

Amount in Words : Rupees Only

Billing Instructions : ROOM TO COMPANY EXTRA DIRECT

Bill Summary Details

Description Amount Advance(Cash) -496.00 Central GST 37.80 LAUNDRY 420.00 State GST 37.80 Total -0.40

I agree that arth responsible for the full payment of this bill in the event it is not paid by the company organisation or person indicated.

SUPRIMAN Cashier

FOM

Guest Signature Page 1 of 1



BOOKING IO

NFZZA1NSCOL1AU7N7449

BEBRREG

06/06/2023

DOCUMENT TYPE-

INVOICE

PLACE OF SUPPLY

FRANKAL TIME DETAIL

IRM PMEDIATED FOR MARE REPORTED FOR THE PROPERTY OF A STREET OF THE PARTY OF THE PA

INVOICE ISSUED FOR FLIGHT

UK UK - 856

GOI - DEL 08-06-2023

AKSHAY HARIHARAN (PNR: TPRSSI) (Ticket No: 9653191398)

CUSTOMER NAME AKSHAY HARIHARAN BOOKED BY Akshay Hariharan

CUSTOMER GSTIN 07AACC|1869A1ZV

COMPANY LEGAL NAME

INVEST INDIA

COMPANY TRADE NAME INVEST INDIA

CUSTOMER ADDRESS

1st Floor, 225, Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi, New Delhi . Delhi - 110011

PAYMENT BREAKUP

*Fare charges

(including applicable flight taxes collected on behalf of airline & other ancillary

charges)

MakeMyTrip Service Fees

INR 254.24

INR 2625.0

Reversal of Effective Discount

INR 0.0 INR 45 76

IGST @ 18%

INR 2925.0

Total Booking Amount

This is a computer generated Invoice and does not require Signature/Stamp.

GST credit charged by the airline operator is only available against the invoice issued by the respective airline operator. If you are looking for the airline GST invoice, please check the airline website 6 download it from there.

Whether the tax is Payable on reverse charge basis. No This is not a valid travel document

Invoice issued by MakeMyTrip India Pvt. Ltd.

PAN

AADCM5146R

HSN/SAC

998551

SERVICE DESCRIPTION Reservation Services For Air

06AADCM5146R1ZZ

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-122002, Haryana REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF

Phase III, Gurugram-122002, Haryana

Transportation

BOOKING IN

NF2ZA1NSCOL1AU7M7449

02/06/2023

DOCUMENT TYPE

INVOICE

PLACE OF SUPPLY

Delhi

875/R5G

IRM URSCORDESSON CONCASSION AS ASSOCIATION CONTRACTOR OF THE CONTR

INVOICE ISSUED FOR FLIGHT

UK UK - 856

GOI - DEL 07-06-2023

AKSHAY HARIHARAN (PNR: TPRSSI) (Ticket No: 9653070509)

CUSTOMER NAME AKSHAY HARIHARAN

CUSTOMER GSTIN

07AACCI1869A1ZV

BOOKED BY Akshay Hariharan CUSTOMER ADDRESS

COMPANY NAME

INVEST INDIA

1st Floor, 225, Vigyan Bhawan Annexe, Maulana Azad Road, New

Delhi, New Delhi - Delhi - 110011

PAYMENT BREAKUP

*Fare charges

(including applicable flight taxes collected on behalf of airline & other ancillary charges)

MakeMyTrip Service

Fees

IGST @ 18%

INR 100.85

INR 6015.0

INR 18.15

Total Booking Amount

INR 6134.0

This is a computer generated invoice and does not require Signature/Stamp.

IST credit charged by the airline operator is only available against the invoice issued by the respective airline operator. If you are looking for the airline GST invoice, please check the airline website & download it from there.

Whether the tax is Payable on reverse charge basis: No This is not a valid travel document

Invoice issued by MakeMyTrip India Pvt. Ltd.

PAN

HSN/SAC 998551

SERVICE DESCRIPTION Reservation Services For Air

Transportation

GSTN

06AADCM5146R1ZZ

AADCM5146R

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana

REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana

NF20MVUPSBERFINO4172

DATE 02/06/2023

DOCUMENT TYPE

MVOICE

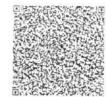
PLACE OF SUPPLY

Delhi

MORALIZATION REVALUE

R2B/RCC

TRANSPORTING THE



INVOICE ISSUED FOR FLIGHT

UK UK - 855

DEL - GOI 04-06-2023

AKSHAY HARIHARAN (PNR: 588XFN) (Ticket No: 9706021816)

CUSTOMER NAME AKSHAY HARIHARAN COMPANY NAME INVEST INDIA

CUSTOMER GSTIN 07AACCI1869A1ZV

CUSTOMER ADDRESS

1st Floor, 225, Vigyan Bhawan Annexe, Maulana Azad Road, New

Delhi, New Delhi , Delhi - 110011

BOOKED BY Akshay Hariharan

PAYMENT BREAKUP

*Fare charges

fincluding applicable flight taxes collected on behalf of airline S other ancillary charges)

NR 0.0

INR 11299.0

MakeMyTrip Service

Effective Discount

INR -421.0

Total Booking Amount

INR 10878.0

This is a computer generated Invoice and does not require Signature/Stamp.

JST credit charged by the airline operator is only available against the invoice issued by the respective airline operator. If you are looking for the airline GST invoice, please check the airline website & download it from there

Whether the tax is Payable on reverse charge basis. No This is not a valid travel document

Invoice issued by MakeMyTrip India Pvt. Ltd.

PAN

HSN/SAC

SERVICE DESCRIPTION

998551

Reservation Services For Air

Transportation

G5TN

06AADCM5146R1ZZ

AADCM5146R

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III,Gurugram-122002, Haryana

REGISTERED OFFICE

19th Floor, Epitome Building No. 5. DLF Cyber City, DLF

Phase III, Gurugram-122002, Haryana

Passergers Copy
PRE-PAIN TAXI COUNTER
DABOL (M AIRPORT - GOA
Recognised by Govt. Of Goa.
Managed by : United Taximen Association
Reg. No. 263/604/2021

Antique Mardol Ponje

EDC Complex Opp. Bus Stand, Panjim, Goa 403001 GST No.: 30AMLPS4379K1ZJ

Name:				
Date: 06/06/23 14:52				
Cashier: biller				
No.Item	Qty. Price Amount			
- ood - Punjabi Veg Thali	1 300.00 300.00			
	Sub Total: 300.00			
Total Qty: 1	Sub Total 300.00			
SGST	2.5% 7.50			
CGST	2.5% 7.50			

Thank You Visit Again

04-05-2023 23:11
Billio:855000 Casimer: ENTRY BY: Lincy/Lincy
Passengers Name:
Destination: HIRANAR
laxi No: GA.OG.I.8786 AC CAR

Fare Rs 1100 00 Baggage Rs. Night Charges Rs. 385 NO Waiting Charges Rs. Ferry Rs. 100.00 Airport Charges Rs. \$airport

Total: 1590.00

Paytype:PAY ID DRIVER Destination:MIRAMAR

Please check your luggage before leaving taxi
Please retain receipt for reference
Receipt once issued will not be cancelled
or amount refunded.

Notes

1.No Extra Charges to be part in driver
2 The driver is responsible to reach cassender
to the destination safety and
without inconvenience
3.35% right charge will be applicable after
11:00 pm to 5:00 am as per civil gazetto

PrePaid Taxi Counter Dabolim Airport Goa Ph. No. 2541235 mobile : 9764751235

NO SMOKING NO ALCOHOL

Akshay Hariharan

SB A/c No 34129085921.

IFSC SBIN0003771

SBI Rail Bhawan New Delhi

BOOKING ID:

NF2YPS62UX1SSPEU7497

DATE:

06/06/2023

DOCUMENT TYPE: INVOICE

PLACE OF SUPPLY Haryana

INVOICE NO.

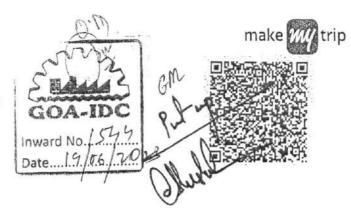
M06Al24l04103986 ·

TRANSACTIONAL TYPE/CATEGORY:

B2C/REG

TRANSACTION DETAIL:

RG



INVOICE ISSUED FOR FLIGHT

UK UK - 856

GOI - DEL 08-06-2023

APRAJITA SINGH (PNR: RBWGWW) (Ticket No: 9653180685)

CUSTOMER NAME APRAJITA SINGH

BOOKED BY rajita Singh

PAYMENT BREAKUP

*Fare charges (including applicable flight taxes collected on behalf of airline & other ancillary

charges)

MakeMyTrip Service

Fees

CGST @ 9%

SGST @ 9%

INR 5.95

INR 6015.0

INR 66.1

INR 5.95

Total Booking Amount

INR 6093.0

GST credit charged by the airline operator is only available against the invoice issued by the respective airline operator. If you

...nether the tax is Payable on reverse charge basis: No This is not a valid travel document

Invoice issued by MakeMyTrip India Pvt. Ltd.

PAN AADCM5146R HSN/SAC

SERVICE DESCRIPTION

998551

Reservation Services For Air

Transportation

GSTN

CIN

06AADCM5146R1ZZ

U63040HR2000PTC090846

are looking for the airline GST invoice, please check the airline website & download it from there.

MakeMyTrip (India) Private Limited 19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-122002, Haryana REGISTERED OFFICE

This is a computer generated Invoice and does not require Signature/Stamp.

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-122002, Haryana



X INVOICE

JOKING ID:

NF2YIX71P2V2XD6C7125

DATE:

06/06/2023

DOCUMENT TYPE:

INVOICE PLACE OF SUPPLY

Haryana

INVOICE NO.

M06Al24l04103695

TRANSACTIONAL TYPE/CATEGORY:

B2C/REG

TRANSACTION DETAIL:

RG



INR 18649.0

INR 66.1

INR 5.95

INR 5.95

INR 10.0

INR 18727.0

INR 18737.0

INVOICE ISSUED FOR FLIGHT

UK UK - 855

DEL - GOI 06-06-2023

APRAJITA SINGH (PNR: RBWGSI) (Ticket No: 9653180676)

CUSTOMER NAME APRAJITA SINGH

BOOKED BY

ajita Singh

PAYMENT BREAKUP

*Fare charges

(including applicable flight taxes collected on behalf of airline & other ancillary

charges)

MakeMyTrip Service

Fees

CGST @ 9%

SGST @ 9%

Donation Amount

Grand Total

Total Booking Amount

This is a computer generated Invoice and does not require Signature/Stamp.

GST credit charged by the airline operator is only available against the invoice issued by the respective airline operator. If you are looking for the airline GST invoice, please check the airline website & download it from there.

Whether the tax is Payable on reverse charge basis: No This is not a valid travel document

The amount received as donation will be used for the specified charitable causes. MakeMyTrip will donate the collected amount to MakeMyTrip Foundation (a public trust registered with charitable objects) or similar charitable organizations to help create a social impact.

Invoice issued by MakeMyTrip India Pvt. Ltd.

PAN AADCM5146R HSN/SAC

998551

SERVICE DESCRIPTION Reservation Services For Air Transportation

GSTN

06AADCM5146R1ZZ

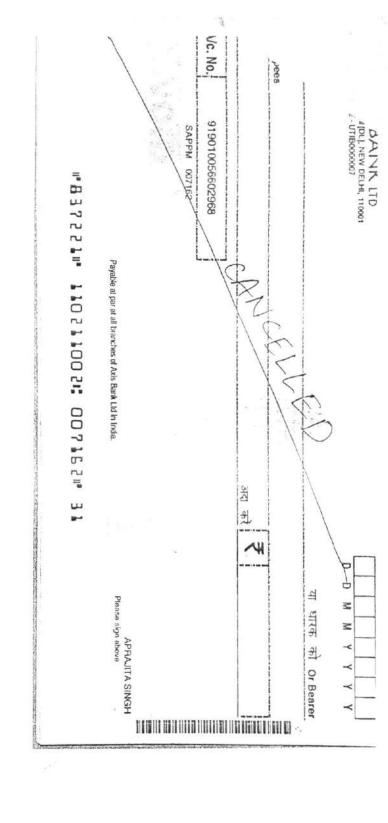
U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF Phase III, Gurugram-122002, Haryana REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF

Phase III, Gurugram-122002, Haryana



AN NO :AAECC2176L GSTIN NO :30AAECC2176L1ZT HSN

SAC NO :996311

IRN No .:

: 21069099

MIRAMAR GOA

Member ITC's hotel group

Off. Miramar Beach, Panaji, Goa - 403 001 Tel: +91-832-6637300 Fax: +91-832-6637311 Email: miramar@fortunehotels,in Website: www.fortunehotels.in

TAX INVOICE

Guest Name : MS APRAJITA SINGH Bill Number : 1862 GST BIII Number : FM6014BIL0001862 Address Res Number : 28758 Res Number / Meal Plan: CP Room No : 208 Phone # Company Name : INVESTINDIA Pax: 1 Room Type/Pax : PRM Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi : 06-Jun-2023 22:03 Arrival 110011 10:00 IN-DL IN Departure : 08-Jun-2023

Guest GST No

GST SAC No# Balance Date Ref. No Description Debit Credit Tariff /Tariff 996311 6,000.00 6,000.00 06-Jun-23 06-Jun-23 State GST @ 6.00% 6,360.00 360.00 06-Jun-23 Central gst @ 6.00% 360.00 6,720.00 IN ROOM DINING /IRD/DN / FOOD 06-Jun-23 1005 500.00 7,220.00 1005 State GST @ 9.00% 45.00 06-Jun-23 7,265.00 06-Jun-23-1005 Central GST @ 9.00% 45.00 7,310.00 Day Total 7,310.00 Tariff /Tariff 996311 6,000.00 07-Jun-23 13,310.00 07-Jun-23 State GST @ 6.00% 360.00 13,670.00 Central gst @ 6.00% 07-Jun-23 360.00 14,030.00 Day Total 6,720.00 Round Off 0.00

Grand Total INR

14,030.00

14,030.00

Amount In Words : Rupees Fourteen Thousand Thirty Only

: DIRECT PAYMENT Billing Instructions

BIII Summary I	Detalls (1997)
Description	Amount
Tariff	12,000.00
Central GST	765.00
IN ROOM DINING	500,00
State GST	765.00
Total	14,030.00

BOOKING ID:

NF2U4TO6 TLN4FQY5315

06/05/2021

DOCUMENT T PE:

INVOICE :

PLACE OF SUPPLY

Haryana

INVOICE NO.

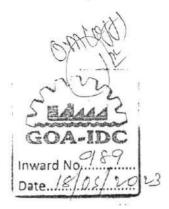
M06AI24I02306713

TRANSACTIONAL TYPE/CATEGORY

B2C/REG

TRANSACTION DETAIL

RG





INR 5217.0

INR 168.64

INR 15.18

INR 15.18

INR 5416.0

INVOICE ISSUED FOR FLIGHT

UK UK - 555

DEL - GOX 08-05-2023

APRAJITA SINGH (PNR: 5B9HYM) (Ticket No: 9704295921)

CUSTOME ! NAME APRAJITA: INGH

Aprailta Singh

PAYME IT BREAKUP

e charges

(including applicable flight taxes collected on behalf of airline & other ancillary

charges.

MakeMy rip Service

Fees

CGST @ 3%

SGST@3%

Total Looking Amount

This is a computer generated Invoice and does not require Signature/Stamp.

GST credit charged by the airline operator is only available against the invoice issued by the respective airline operator. If you are looking for the airline GST invoice, please check the airline website & download it from there.

Whener the tax is Payable on reverse charge basis: No This is not a valid travel document

Invo le is sued by MakeMyTrip India Pvt. Ltd.

PAN AADCM51 6R HSN/SAC

998551

SERVICE DESCRIPTION Reservation Services For Air Transportation

GSTN

CIN

06AADCM: 146R1ZZ

U63040HR2000PTC090846

MakeMyTrip (India) Private Limited

19th Floor Epitome Building No. 5, DLF Cyber

City, DLF Finase III, Gurugram-122002, Haryana

REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF

Phase III, Gurugram-122002, Haryana

This is to certify that the amount of same ship of the official purpose only. Dated:

Signature:....

BOOKING ID:

NFZ8L0I7N JRMPXRC1780

DATE:

06/05/2023

DOCUMENT TO PE

INVOICE 3

PLACE OF SUPPLY

Haryana

INVOICE NO.

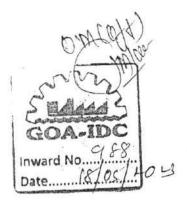
M06AI24I02306745

TRANSACTIONAL TYPE/CATEGORY:

B2C/REG

TRANSACTION DETAIL:

RG







INVOICE ISSUED FOR FLIGHT

UK UK - 84 3

GOI - DEL 10-05-2023

APRAIITA SINGH (PNR: 5BB6Q4) (Ticket No: 9704295944)

CUSTOME : NAME APRAJITA: INGH

BOOKEDEY Apralita Singh

PAYME IT BREAKUP

*Fare charges

(including applicable flight taxes collected on behalf of airline & other ancillary

charges:

MakeMy 'rip Service

Fees

Effective Discount

Total Booking Amount

INR -101.0

INR 7322.0

INR 7423.0

INR 0.0

GST credit charged by the airline operator is only available against the invoice issued by the respective airline operator. If you are looking for the airline GST invoice, please check the airline website & download it from there.

This is a computer generated Invoice and does not require Signature/Stamp.

Whether the tax is Payable on reverse charge basis: No not a valid travel document

Invoice is sued by MakeMyTrip India Pvt. Ltd.

PAN AADCM51 6R HSN/SAC

998551

SERVICE DESCRIPTION Reservation Services For Air Transportation

06AADCM 146R1ZZ

U63040HR2000PTC090846

MakeMyTr p (India) Private Limited

19th Floor Epitome Building No. 5, DLF Cyber City, DLF I hase III, Gurugram-122002, Haryana REGISTERED OFFICE

19th Floor, Epitome Building No. 5, DLF Cyber City, DLF

Phase III, Gurugram-122002, Haryana

This is to certify that the amount of Rs. 3322 wif- was spent for the Official purpose only.

Signature:....



Ministry/Department will maintain such list which will also be displayed on their website.

(iv) The bidder shall not be debarred unless such bidder has been given a reasonable opportunity to represent against such debarment

Rule 152 Enlistment of Indian Agents. As per the Compulsory Enlistment Scheme of the Department of Expenditure, Ministry of Finance, it is compulsory for Indian agents, who desire to quote directly on behalf of their foreign principals, to get themselves enlisted with the Central Purchase Organisation (eg. DGS&D). However, such enlistment is not equivalent to registration of suppliers as mentioned under Rule 150.

Rule 153 Reserved Items and other Purchase/Price Preference Policy.

- (i) The Central Government, through administrative instructions, has reserved all items of hand spun and hand-woven textiles (khadi goods) for exclusive purchase from Khadi Village Industries Commission (KVIC). It has also reserved all items of handloom textiles required by Central Government departments for exclusive purchase from KVIC and/or the notified handloom units of Association of Corporations and Apex Societies of Handlooms (ACASH).
- (ii) Ministry of Micro, Small and Medium Enterprises (MSME) have notified procurement policy under section 11 of the Micro, Small and Medium Enterprises Development Act, 2006.
- (iii) The Central Government may, by notification, provide for mandatory procurement of any goods or services from any category of bidders, or provide for preference to bidders on the grounds of promotion of locally manufactured goods or locally provided services.

Rule 154 Purchase of goods without quotation

Purchase of goods upto the value of Rs. 25,000 (Rupeas twenty five thousand) only on each occasion may be made without inviting quotations or bids on the basis of a certificate to be recorded by the competent authority in the following format.

"I,, am personally satisfied that these goods purchased are of the requisite quality and specification and have been purchased from a reliable supplier at a reasonable price."

Purchase of goods by Purchase **Rule 155** Committee. Purchase of goods costing above Rs. 25,000 (Rupees twenty five thousand only) and upto Rs.2,50,000/-(Rupees two lakh and fifty thousand only) on each occasion may be made on the recommendations of a duly constituted Local Purchase Committee consisting of three members of an appropriate level as decided by the Head of the Department. The committee will survey the market to ascertain the reasonableness of rate, quality and specifications and identify the appropriate supplier. Before recommending placement of the purchase order, the members of the committee will

jointly record a certificate as under.

"Certified that we, members of the purchase committee are jointly and individually satisfied that the goods recommended for purchase are of the requisite specification and quality, priced at the prevailing market rate and the supplier recommended is reliable and competent to supply the goods in question, and it is not debarred by Department of Commerce or Ministry/ Department concerned."

Rule 156

(1) Purchase of goods directly under Rate Contract. In case a Ministry or Department directly procures Central Purchase Organisation (e.g. DGS&D) rate contracted goods from suppliers, the prices to be paid for such goods shall not exceed those stipulated in the rate contract and the other salient terms and conditions of the purchase should be in line with those specified in the Rate Contract. The Ministry or Department shall make its own arrangement for inspection and testing of such goods where ever required.

Rule 156 (2) The Central Purchase Organisation (e.g. DGS&D) should host the specifications, prices and other salient details of different rate contracted items, appropriately updated, on the web site for use by the procuring Ministry or Department.

Rule 157 A demand for goods should not be divided

Goa Industrial Development Corporation

(A Government of Goa Undertaking)



CORPORATE OFFICE

Plot No.13A-2, EDC Complex, Patto Plaza, Panaji-Goa 403001 Tel: 91-832-2437470 to 73: Fax: 91(832) 2437478-79, Email: goaidc1965@gmail.com www.goaidc.com

Minutes of the 384th Board Meeting

Date: 09-May-2023 at 3:30 pm

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	Seeking technical support of IIT Madras in implementing Pilot Project - Robotic ction of water pipeline estimates in Industrial Estates.	
	2. Recommendation of Special Committee with respect to representation of M/s.	

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Functionaries

The following officials were present for the meeting:

1.	Shri Aleixo Reginaldo Lourenco, MLA	••	CHAIRMAN
2.	Dr. V. Candavelou, IAS Pr. Secretary (Finance).	**	DIRECTOR
3.	Dr. V. Candavelou, IAS Pr. Secretary (Industries)		DIRECTOR
5.	Shri P. Pravimal Abhishek, IAS Managing Director/Member Secretary GOA- IDC.	34.4	DIRECTOR
7.	Shri Ralph de Sousa President, Goa Chamber of Com. &Inds.	••	DIRECTOR
8.	Shri DamodarKochkar President, Goa State Inds. Association		DIRECTOR
9.	Shri Sandeep Sood	••	DIRECTOR
10.	Shri Savio Joaquim Filipe Correia		DIRECTOR

Leave of absence was granted to the following Director:

Shri Charlton Vishal Almeida

1.	Smt. SwetikaSachan, IAS Director, DITC.	••	DIRECTOR
2,	Shri Stephen Fernandes Chief Electrical Engineer (Represented by Mr. PascolAlvares, Executive Engineer Goa Electricity Department)		DIRECTOR

Following Officers were present.

1. Shri Sohan Uskaikar, General Manager (Admin.)

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DIRECTOR

Proceedings

Shri Mauvin Godinho, Hon'ble Minister for Industries attended the Board meeting as a Special Invitee.

At the outset Hon'ble Chairman greeted the Hon'ble Minister. Thereafter, the proceedings were handed over to Shri P. Pravimal Abhishek, IAS, Managing Director/Member Secretary, Goa-IDC.

The Managing Director welcomed the Hon'ble Minister for Industries, Hon'ble Chairman, all the Directors present and the delegation from Invest India.

The Minutes of the 383rd Board meeting held on 09th February 2023 having being approved by the Hon'ble Chairman were put up before the Board for confirmation. Copies of the said minutes were circulated in advance and Board members were suggested to give their opinion if any. There were no objections received from the Board of Directors.

The Action Taken Report of the 383rd Board meeting held on 9th February 2023 was taken up for the information of the Board. Thereafter Managing Director took up the Board proceedings and the regular items on agenda of the 384th Board meeting were transacted.

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Confirmation of the minutes of 383rd Board Meeting held on 09th February.

The Minutes of the 383rd Board meeting held on 9th February 2023 were once again perused and following resolution was passed.

Resolution No. 01/2023

"Resolved unanimously to confirm the Minutes of the Meeting of the 383rd Board Meeting held on 09th February.

Further resolved that henceforth Minutes of Meeting must be issued withing 48 hours of the Board Meeting and in case there are no comments/objections received by members within 7 days from the date of issue, the Minutes of Meeting shall be deemed to be confirmed.

Resolved further that the Managing Director be & is hereby authorized to take all further necessary action in the matter."

Proposal for establishing Invest India State Desk for Goa Industrial Development Corporation (GIDC)

The Board on detailed deliberation passed the following resolution.

Resolution No. 02/2023

"Resolved unanimously to approve the proposal for establishing Invest India State Desk for Goa Industrial Development Corporation (GIDC).

Resolved further that the Managing Director be and is hereby authorized to take all further necessary action in the matter."



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Goa Industrial Development Corporation

(A Government of Goa Undertaking)



GOA - IDC

CORPORATE OFFICE

Plot No.13A-2, EDC Complex, Patto Plaza, Panaji-Goa 403001 Tel: 91-832-2437470 to 73: Fax: 91(832) 2437478-79, Email: goaidc1965@gmail.com www.goaidc.com

Agenda for 384th Board Meeting

Date: 09-May-2023

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	Amendment in the Goa Industrial Development Corporation Allotment Regulation 4 as amended in 2016 & 2021 and Goa Industrial Development Corporation Transfer Sublease Regulations 2018 amended in 2021
7.1	1 Annexure-A
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	Request from M/s. Unichem Laboratories Ltd. Plot No. S-1 admeasuring 50,000m2 in mbarcem Industrial Estate to adjust the Lease Rent of Rs.71,00,000/- to consider the for further period starting from 30/04/2023 onwards
10.	Increasing of fuel quota for the Managing Director's vehicle
11. at Cu	Relaxation to the Fish Processing/Steel manufacturing units for residence of the staff uncolim Industrial Estate

1. Confirmation of the minutes of 383rd Board Meeting held on 09th February.

Agenda Note: Confirmation of the minutes of 383rd Board Meeting. Henceforth, it is proposed that Minutes of Meeting must be issued withing 48 hours of the Board Meeting and in case there are no comments/objections received by members within 7 days from the date of issue, the Minutes of Meeting shall be deemed to be confirmed.

Resolution:

"Resolved unanimously to confirm the Minutes of the Meeting of the 383rd Board Meeting held on 09th February.

Further resolved that henceforth Minutes of Meeting must be issued withing 48 hours of the Board Meeting and in case there are no comments/objections received by members within 7 days from the date of issue, the Minutes of Meeting shall be deemed to be confirmed.

Resolved further that the Managing Director be & is hereby authorized to take all further necessary action in the matter."

2. Proposal for establishing invest India State Desk for Goa Industrial Development Corporation (GIDC)

Agenda Note:

GIDC has taken up several activities to improve the infrastructure and service delivery to the industries. Some of them are as follows: Revisions of laws governing Goa Industrial Development Corporation; Digitization of GIDC services and creating a Single Window Portal; DGPS Survey of all the Industrial Estates; Improvement of infrastructure in MSME clusters using SIDBI Cluster Development Fund; Creation of Green Corridors, Solid Waste Management facilities etc; Creation of MSME/Startup Incubation Park.

Planning and execution of the above projects requires expert domain knowledge pertaining to Corporate Law, Business Reforms Action Plan 2022 (BRAP), Ease of Doing Business (EoDB), National Single Window System (NSWS), India Industrial Land Bank (IILB), DPR Preparation, Procurement Management, Project Management etc. The current HR available with GIDC do not have the requisite knowledge or experience to execute the above planned activities. Hence there is a need to engage expert consultants with requisite skills and experience to augment the HR capacity of GIDC.

About Invest India

Invest India is the National Investment Promotion and Facilitation Agency of India, formulated vide Cabinet Note dated 28th August 2009, under the aegis of DPIIT, Ministry of Commerce and Industry. It is incorporated as a Section 8 company limited by shares, under the Companies Act, 2013, (erstwhile Section 25 Companies Act, 1956).

Non-Commercial

Invest India carries out all its activities on a non-commercial basis. The funds received by the organization for the performance of its varied activities are in the form of Grants/Funds received from DPIIT/Ministries/Departments/State Governments.

Invest India submits a Utilization Certificate, for the amount used against the directed scope of work/activities to be performed. The organization has never exceeded its sanctioned budget and has proven to execute work on actual costs, which are below the sanctioned amount.

Mandate of Invest India

- Setting up of the National Single Window for approvals (Investment Clearance Cell)
- 2. Create digital platforms showcasing industrial parks and land banks (IIS, NSWS, IIG & IILB)
- Promote new India investment opportunities and hand-hold investors throughout their investment journey.
- 4. Coordinating mechanisms for projects through 'Project Management Group'
- Provide research to enable government to create better policies and ensure faster implementation of BRAP for enhancing Ease of Doing Business.

Proposed team composition to be deployed with Goa Industrial Development Corporation

- Consultant (Equivalent to Manager) (Candidates with 4 years+ of experience) – 1
- 2. Consultant (Equivalent to Assistant Manager) (Candidates with 2-4 or more years of experience) 2

For the second year, the team will have an additional Assistant Manager or more based on the requirement of Goa Industrial Development Corporation

Financial implication for Goa IDC

(Amount in INR lakhs)

SN	Item	Cost for 1 year
1	HR Cost	55.65
2	GST @ 18%	8.35
3	Total (1+2)	64



4	Additional	Incentives/Administrative	11
	Expenses		
5	Total (3+4)	PROGRAM OF THE STATE OF THE STA	75

The proposal for establishing State Desk for Goa Industrial

Development Corporation (GIDC) is enclosed as (2.1 Annexure-A)

The proposal is hereby presented for onboarding Invest India on nomination basis as per Rule 183 of the GFR 2017 and vide Union Cabinet Note No. 11/4/2008/IPIC-IV dated 28.08.2009

Resolution

Resolved unanimously to approve the proposal.

Resolved further that the Managing Director be and is hereby authorized to take all further necessary action in the matter.

2.1. Annexure-A



PROPOSAL
FOR ESTABLISHING
STATE DESK FOR
GOA INDUSTRIAL DEVELOPMENT CORPORATION (GIDC)

APRIL 2023

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1. About Invest India

Invest India is the National Investment Promotion and Facilitation Agency of India, formulated vide Cabinet Note dated 28th August 2009, under the aegis of DPIIT, Ministry of Commerce and Industry. It is incorporated as a Section 8 company limited by shares, under the Companies Act, 2013, (erstwhile Section 25 Companies Act, 1956).

1.1 Shareholding of Invest India:

- Department for Promotion of Industry and Internal Trade (DPIIT) 37.5%
- 23 State Governments/Departments 11.5% (having a share of 0.5% each)
- Industry Associations 51%

1.2 Invest India Board structure:

- The ex-officio Chairperson (non-executive) of the Board of Directors of the Company, is the serving Secretary of DPIIT.
- 6 Directors to be appointed by DPIIT, Ministry of Commerce and Industry and Government of India (including the ex-officio nomination of Secretary, DPIIT).
- 2 Directors (Nominee) to be appointed by FICCI, one of whom shall be the SG (Secy. General).
- 2 Directors (Nominee) to be appointed by CII, one of whom shall be the Director General.
- 2 Directors (Nominee) to be appointed by NASSCOM, one of whom shall be the President.
- 3 Directors shall be appointed as Independent Directors (including the Managing Director & CEO, Invest India).

1.3 Non-Commercial

Invest India carries out all its activities on a non-commercial basis. The funds received
by the organization for the performance of its varied activities are in the form of
Grants/Funds received from DPIIT/Ministries/Departments/State Governments. Invest
India submits a Utilization Certificate, for the amount used against the directed scope
of work/activities to be performed. The organization has never exceeded its sanctioned
budget and has proven to execute work on actual costs, which are below the
sanctioned amount.

1.4 Invest India Principal

QUALITY & EFFICIENCY ACCOUNTABILITY & ECONOMY
TRANSPARENCY
,我们就是一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个
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QUALITY & EFFICIENCY	ACCOUNTABILITY & ECONOMY TIRANSPARENCY
 Execution is expedited through well-defined processes, agile internal structure and quality human resources. 	 Procuring goods and services through transparent systems such as GeM Portal, published proposals, etc. Being a non-profit organization, all activities carried out for Ministries/depts. are at actual costs.
 Initiatives are implemented to suit ministry/ departmental goals. 	 An Audit & Finance Oversight Committee (AFOC) chaired by the Spl. Strict adherence to processes and monitoring of
 Brings forth a pedigree of resources from renowned Universities from across the world having a basket of experience in consulting, finance, investment 	Secy. & Financial Advisor (DPIIT) along with external independent members, to oversee expenditures and judicious usage of financial resources. expenditures, promoted frugality and thereby ensures efficacious utilization of resources.
banking, engineering, legal advice, etc. Having the foresight to draw connections between different initiatives and	Board of Directors is Chaired by Secy. DPIIT and comprises of nominated and independent Directors (tenured), representing
Teams at Invest India, to achieve holistic and allencompassing growth. • Invest India is the elected	Government departments and external renowned industry representation. • All travel and other
President of the World Association of Investment Promotion Agencies (WAIPA), headquartered in Geneva, Switzerland, and	expenses necessary to execute activities are governed by policies and processes approved by the Board.
shall be undertaking several activities in pursuance of its new role, to create a global collaborative environment for direct investment. • Invest India platform	 Human Resource Committee formed by the Board, under the Chairmanship of one Board Member, for fair and transparent hiring of
provides multi-directional avenues and opportunities to any Department pursuing specific goals, through its access to 130 Countries through collaborative MoUs & WAIPA, 29 State	resources. • Apart from the dedicated Project Team(s), the core Management of the organization oversees each Project/Initiative and ensures quality
Governments as shareholders and Project Development Cells in 29 Indian Ministries.	deliverables through monitoring, knowledge-support and providing a strong network base.

1.5 Invest India's interaction with Ministries

Invest India is currently working with the following Ministries through dedicated Desks/Project Management Units (PMUs)/Projects/Initiatives with a niche and specialized Team of experts:

S. No.	Ministry/ Body
1.	Ministry of Commerce and Industry
2.	Ministry of Fisheries, Animal Husbandry and Dairying
3.	Programme of the Office of PSA to GOI
4.	Ministry of Food Processing Industries
5.	Ministry of Defence
6.	Ministry of Health and Family Welfare
7.	Ministry of Ayush
8.	Ministry of Tourism
9.	Ministry of Ports, Shipping and Waterways
10.	Ministry of Jal Shakti
11.	Ministry of Women and Child Development
12.	Ministry of Culture
13.	Ministry of Road Transport and Highways
14.	Capacity Building Commission
15.	Ministry of Consumer Affairs, Food and Public Distribution
16.	Ministry of Information & Broadcasting

All of these initiatives have been awarded to Invest India on nomination basis (Rule 194 of the GFR) referring the following stated in the cabinet note:

- Clause 3.4 states: DPIIT will provide event/project-based support to the company out
 of the plan schemes operated for the purpose, the company could also seek funding
 support for activities/ projects undertaken on behalf of or for other
 Ministries/departments of Government of India and State governments.
- 2. The company would levy user charges for the services provided.

2. Invest India Mandate



3. Page

Investor	Investor	Strategic	Partnering with States
Promotion	Facilitation	Research & Policy Support	
Promote New India investment opportunities Identify, target and pitch to potential investors, and create specific strategies for their India investments Showcase investible opportunities (India Investment Grid)	Hand-hold investors throughout their investment journey in India. Facilitate issue redressal for investors in India Set up dedicated cells for Domestic Investors and FDI projects under Government Approvals route Create digital platforms showcasing industrial parks and land banks (IIS, NSWS, IIG & IILB)	 Provide research inputs to enable focussed investor interactions across government Curate research papers and blogs highlightin g India's market opportunity and policy updates Support government to develop policies 	 Build world-class investment promotion and facilitation capacity in all states through structured capacity building initiatives Enhance business facilitation efforts by: Coordinating mechanisms for resolution of issues in large scale projects (Project Monitoring Group) Setting up National Single Window for approvals (Investment Clearance Cell) Promoting district-level indigenous products (One District One Product)

Invest India has a global footprint working with every Indian mission wherever they exist to take the message of India's soaring economic potential around the world, and at home, it works with a wide range of embassies from a variety of countries to help them understand and facilitate investment into India. We have dedicated teams across sectors and states to facilitate the most important investment conversations on everything from land to other technical details and conduct detailed research that reveals the most fruitful opportunities.

Invest India is the most awarded investment promotion agency in the world. Invest India has been unanimously elected as the President of the World Association of Investment Promotion Agencies (WAIPA) for 2021-2023.

2.1 Invest India - Projects and Capabilities

Invest India has a strong track record of facilitating ministries and state governments to successfully implement economic and social impact initiatives for creating impact which involves engaging with the industry and exploring technologies in line with government agenda as well as supporting and engaging state governments including upgrading capacity in specific areas. As approved in the cabinet note, Invest India has undertaken various projects with the other central Govt. Ministries/Departments. Details of some of the marquee projects with summaries and achievements are given below.

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≤% INVEST INDIA

2.1.1 Investor Facilitation and Targeting under Make in India

Invest India acts as the advisor, guide, and facilitator to every investor looking to make a home in India. We offer a one-stop solution to global and domestic investors whom we handhold throughout their journey into the world's most liberal investment destination from the day they start exploring India as an investment destination to the time of deployment of their investments and even beyond.

2.1.2 India Investment Grid

India Investment Grid (IIG), an initiative of the Government of India showcases the best of opportunities across states and sectors in India on a single dynamic platform. A tool to enhance the Ease of Doing Business (EoDB), IIG helps in directly connecting potential investors and promoters. IIG also exclusively hosts the National Infrastructure Pipeline (NIP), is a first-of-its-kind, whole-of-government exercise to provide world-class infrastructure to citizens and improving their quality of life. It aims to improve project preparation and attract investments into infrastructure, with real-time tracking on the ground.

2.1.3 Startup India

The Startup India Initiative was launched by the Hon'ble Prime Minister, paving the way for the Introduction of a host of policy initiatives to build a strong, conducive, growth-oriented environment for Indian startups. The initiative strives for providing a long due impetus to entrepreneurial setup in the economic landscape of India.

2.1.4 AGNII (Accelerating Growth for New India Innovations)

Invest India is the nodal agency for implementation of Accelerated Growth for New India's Innovation (AGNIi). AGNII Mission is a flagship initiative under the Office of the Principal Scientific Adviser to the Government of India. It is one of the nine missions of the Prime Minister's Science, Technology, and Innovation Advisory Council (PM-STIAC). AGNII Mission is mandated to determine how Government can engage major national priorities with Indian technological innovation. To achieve this, AGNII establishes technology advisory partnerships with pioneering Union & State government departments/agencies on themes like Climate Change, Counter-Insurgency, Disaster Response, & Development. AGNII surfaces Government priorities, at Headquarters and in field, proposes technology stacks comprising Indian startup/laboratory innovation, demonstrates and consequently conducts Field Technology Showcases as the basis of technology advisory. This engages Indian emerging technology in AI, Cyber-Physical Systems, Advanced Materials etc. stacks.

2.1.5 Project Monitoring Group (PMG)

The Project Monitoring Group (PMG) is an institutional mechanism for the expedited resolution of issues and regulatory bottlenecks in projects with investments upward ₹ 500 Cr. in India. It was set up as a special cell in the Cabinet Secretariat, Government of India in 2013 and was subsequently brought under the administrative control of the Prime Minister's Office (PMO) in 2015. Currently, PMG is situated at Invest India, Department of Industry and Internal Trade (DPIIT), Ministry of Commerce. This relocation was enabled in



order to create a one-stop facilitation destination for investors at all stages of the investment process, including issue resolution.

2.1.6 One District One Product (ODOP)

One District One Product (ODOP) Initiative is a transformational step aimed at manifesting the vision of the Hon'ble Prime Minister of India to foster balanced regional development across all districts of the country. The idea is to select, brand, and promote One Product from each District (One District — One Product) of the country for enabling holistic socioeconomic growth across all regions. The range of the chosen products varies across the length and breadth of the country while also touching upon multiple sectors with existing clusters and communities that have already created a niche identity for themselves. A Placeholder List of 106 products covering 103 districts of India has already been prepared by the ODOP Team, including parametric evaluation of criteria such as GI Tag Status, Export Potential, the Local Ecosystem, and existing Central and State Government Schemes for the Products. Progress has been made on facilitating the e-commerce onboarding of sellers of multiple products across some states, with an expression of interest by many more sellers for supporting their onboarding on major e-commerce platforms. Some e-commerce players have already established ODOP storefronts on their websites.

2.1.7 National Single Window System (NSWS)

While presenting Budget 2020-21, the Hon'ble Finance Minister announced to set up an Investment Clearance Cell that will provide "end to end" facilitation and support to the investors, including pre-investment advisory, provide information related to land banks and facilitate clearances at Centre and State level. The cell was proposed to operate through a portal which is now called National Single Window System (NSWS).

National Single Window System (NSWS) is a digital platform that is being developed by Invest India under the direction of DPIIT as a one-stop solution to obtain all requisite central and state clearances/approvals required to start business operations in India, NSWS will eliminate the need for investors to visit multiple platforms/offices to gather information and obtain clearances from different stakeholders.

Invest India, under the guidance of the Department for Promotion of Industry and Internal Trade (DPIIT), manages the National Single Window System project and is involved in conceptualizing and designing the portal, onboarding of the various Ministries and States, maintaining the portal, and monitoring the performance of the portal. Till date 27 Ministries/ Departments of Government of India and 19 State Government portals providing clearances has been onboarded on to NSWS.

2.1.8 Digital Assets

Invest India has developed and is maintaining some of the best performing portals and platforms for the projects of Government of India. The assets are tailor-made to meet the



unique needs and objectives of the government and users. The assets are integrated with machine learning, advanced analytics, and many other cutting-edge technologies.

- Invest India: www.investindia.gov.in
- Start-up India Hub: www.startupindia.gov.in
- · Accelerating Growth of New India Innovation (AGNIi): www.agnii.gov.in
- India Investment Grid: www.indiainvestmentgrid.gov.in
- Project Monitoring Group: pmg.dpiit.gov.in/
- National Single Window System: www.nsws.gov.in

2.1.9 Social Media and Website Management

Invest India is the most active Investment Promotion agency on social media, in the world. Invest India is maintaining approximately 61 handles in 11 international languages. Invest India is posting around 1600+ posts with videos, statics, GIFs, animations, infographics, audio quotes & carousel posts. It is running around 50+ campaigns across sectors every year. With 100% organic traffic, around 10 million+ visitors from 50 countries have visited websites maintained by Invest India. This is one of the most informative and updated websites in the government eco system with around 576 blogs & reports.

3. Proposal for Establishing State Desk for Goa Industrial Development Corporation (GIDC)

3.1 Introduction/ Background

Various interactions have taken place between the officials at Goa Industrial Development Corporation (GIDC) and Invest India to onboard a team of resources as part of the State Desk (SD) Team. The team shall work towards providing support in multiple activities including investment promotion and facilitation, legal and procurement support, digitization of state level procedures and approvals, and project monitoring. (as defined under Section 3.2).

3.2 Activities and Deliverables under the Proposal

Goa Industrial Development Corporation (GIDC) requires highly trained expert resources to implement and execute the activities and deliverables under this Proposal:

- · Helping establish a professional team for GIDC in Goa
- Hiring of the resources through Invest India human resources team
- Training the resources on investment promotion and facilitation
- Providing functional workspace for the resources as and when required. This would include dedicated seating arrangement, access to Invest India conference and meeting rooms, internet access, provisioning mobiles & laptops, access to databases (to be charged on actuals) and local conveyance



- Working with larger Invest India team and officials in departments in Government of India
- Familiarizing the team members with country, sector, and special projects teams at Invest India and introducing the team members to senior officials in concerned departments in GoI, bilateral agencies, industry associations and foreign embassies
- Supporting the senior leadership and core investment team based in Goa on selected projects
- Investor targeting Identifying companies in priority sectors of Goa
- Investment Promotion Finalizing events, forums, and webinar for industries department to participate in for investment promotion
- Investment Facilitation Expediting grounding of the investments committed to the state
- Project Monitoring Team Expediting resolution of large PPP projects, waste management and renewable energy projects along with assessing the startup ecosystem
- Legal and procurement Drafting and amending legal documents and contracts including tender documents, state byelaws, GIDC regulations etc.
- Digitization of state level procedures and approvals Monitor and assist in setting up single window system to digitize procedures and approvals for citizens and ensure accessible, convenient, transparent and timely delivery of services.

3.3 Term & Duration

- The Proposed Term of engagement under this proposal is initially for a period of 24 Months. This term can be further extended by both the Parties basis written mutual consent.
- The Period of engagement under this Proposal will not be reduced by either side from the period agreed upon in this Proposal, except by a two-month notice from either side.

3.4 Team Composition

The Proposed Team Composition under this Proposal for Year 1 comprises of:

- Consultant (Equivalent to Manager) (Candidates with 4+ Years of Experience)- 1
- Consultant (Equivalent to Assistant Manager) (Candidates with 2-4+ Years of Experience) - 2
- Job Description and Education Qualification of Proposed Team is attached in Annexure – A
- The team composition for Year 2 under this Proposal will have an additional Consultant (Equivalent to Assistant Manager) (Candidates with 2-4+ Years of Experience).



 However, the required team composition may be increased/decreased with a prior written Notice of 60 days, on a mutually agreed basis.

4. Responsibilities Matrix

4.1 Goa Industrial Development Corporation (GIDC) will be responsible for:

- · Sharing all material on schemes, guidelines, policies, and regulations.
- Assisting the team in responding to proposals, issues, and queries (wherever applicable). The activities would entail consultation with experts on time-to-time basis based on the requirements of the team and supporting the investors in addressing the issues & queries related to both Central and State Governments in relation to existing projects or future potentials
- Periodic and timely release of funds to Invest India for undertaking activities assigned
- Supporting the team in building links with various stakeholders such as industry associations, affiliate bodies of ministry and industry representation in the State
- Providing functional workspace for dedicated staff, part of the team at GIDC office.
 These may include basic amenities to facilitate work such as internet connection, seating space, etc.
- GIDC for official visits to Delhi will provide necessary lodging and travel cost for the Desk resources.
- A Single Point of Contact (SPOC) to be nominated by the Department of Industries,
 Government of Goa, with whom the team shall interface with for the purpose of aligning deliverables and pursuing mandate set for the team.

4.2 Invest India will be responsible for:

- . Shortlisting and recruiting resources and experts for the team
- · Onboarding and initial training of resources
- Procuring laptop, mobile phones, and other IT accessories
- · Setting of operational activities HR, Finance, Admin, and IT
- Providing access to existing resources, knowledge and facilities including support from Senior Management of Invest India.
- Ensuring the mutually agreed deliverables.
- Providing functional workspace for dedicated staff while visiting Delhi for official work. These may include basic amenities to facilitate work such as internet connection, seating space, etc.
- A Single Point of Contact (SPOC) to be nominated by Invest India, with whom the team shall interface with for the purpose of aligning deliverables and pursuing mandate set for the Desk.

Force Majeure:



Neither Party shall be liable for any failure or delay in the performance of the intended activities mentioned herein, resulting directly or indirectly from causes beyond its reasonable control, due to act of God, war declared, and negligence by customer, civil or political disturbance, lockouts, drought, floods, fire, theft, accidents and/or any other exceptional circumstances. In such a situation, both the parties shall discuss the course of action to be on the basis of a mutual understanding.

6. Limitation of Liability:

- The aggregate liability of Invest India in connection with the obligations undertaken by
 Invest India under this Proposal, regardless of the form or nature of the action giving rise
 to such liability (whether in contract, tort or otherwise), shall under no circumstancesexceed expenses incurred by Invest India for that particular activity giving rise to the
 liability.
- Invest India shall not be liable for any exemplary, special, punitive, consequential, indirect or incidental losses, damages, claims, liabilities, charges, costs, expenses or injuries including without limitation loss of use, data, revenue, profits, business and/or any claims from third parties that may arise out of or be caused in connection with or result from this contract or any obligations undertaken under this contract.
- Invest India shall not be liable for any default, delay, breach, non-performance of its
 obligations under this Proposal and activities incidental thereto, if the same arises out of
 any acts or acts of omission by GIDC and/or any of its assigns, employees,
 representatives, sub-contractors.
- The indemnity obligations as set out herein shall survive the termination of this Proposal, until the expiry of the relevant statute of limitation applicable to any indemnity claims.
- GIDC hereby indemnifies and agrees to defend and hold harmless, Invest India and its
 affiliates and their respective directors, officers, employees, and representatives (the
 "Indemnified Person(s)") from and against all losses, liabilities, claims, damages, costs
 and expenses, including legal fees and disbursements in relation thereto, incurred or
 suffered by the Indemnified Persons, as a result of, arising directly or indirectly from, or
 in connection with or relating to the following:
 - infringement of any third Party, Intellectual Property Rights arising from or as a result of the actions of a third Party and/or GIDC;
 - breach of confidentiality obligations contained in this Proposal;
- Fraud, gross negligence, or willful misconduct on the part of a third Party or GIDC and/or
 its employees or subcontractors, under the terms of this Proposal.

7. Governing Laws & Dispute Resolution:

 This Proposal shall be governed by the applicable and relevant laws, rules, regulations, notifications and instructions issued and amended from time to time. The competent Court(s) at New Delhi shall have the territorial jurisdiction for the execution and



11/3

implementation of any Agreement/Memorandum of Understanding that may arise out of the present Proposal.

- In case of any dispute between the Parties, it shall be the aim to resolve the same in an amicable manner after mutual consultations and negotiations.
- Any dispute arising out of this Proposal/Agreement/MoU thereof, shall be initially submitted to the exercising authority, as agreed and notified mutually. If the exercising authority are unable to come to an agreement, then the matter shall be referred to an authority higher up in hierarchy for each Party for joint resolution, at New Delhi. If the matter cannot be amicably solved, the dispute shall be settled by mutual agreement of Secretary, Industries Trade and Commerce and Secretary, DPIIT, and their decision shall be final and binding on both the Parties.
- Pending the submission of, and/or decision on a dispute, the Parties shall continue to perform all their obligations under this contract without prejudice through a final adjustment in accordance with such award.

8. Review of Work:

Invest India will submit a quarterly progress report, comprising achievements against
agreed milestones. GIDC together with Invest India, may conduct periodic review of
State Desk activities and deliverables to gauge output and to approve activities for the
forthcoming year.

9. Recruitment Process:

- Invest India will support GIDC in finalizing the terms of engagement for the resources to be hired for the State Desk.
- · Final selection of the candidate would be done by GIDC.
- All recruitments shall be done on the basis of written confirmation received within 90 days of issuance of letter from GIDC.
- In case of deficiency in service by the Resources, GIDC may terminate the Resource basis
 a written notice of 30 days to the Resource or salary in lieu of notice period. The Resource
 in case of earlier resignation prior to completion of contract duration must give a written
 notice of 30 days to GIDC and Invest India or forgo salary of 1 month in lieu of notice
 period
- The Resource shall be eligible for a leave as per the leave policy applicable on the Consultants of Invest India during the entire duration of the contract period.

10. CONFIDENTIALITY:

 All information exchanged between GIDC and Invest India shall be considered to be strictly confidential and may not be disclosed to any third party without the prior written consent of the other party. Both undertake to keep confidential all information, data,



material, intellectual property or communication furnished to it by the other Party, that relates to this Proposal, and which is: —

- marked "Confidential" or with words of similar effect from time to time after the Effective Date;
- or by its nature intended to be confidential
- The receiving Party shall not disclose such information to any third party without the prior
 written consent of the disclosing Party or use such information for any purpose other than
 to carry out the purpose of this Proposal.
- This obligation of confidentiality shall not apply to information in the public domain, information already in the possession of the receiving Party at the time of disclosure by the disclosing Party, information lawfully obtained by the receiving Party from a third party under no obligation of confidentiality, information independently developed by the receiving Party without reference to or reliance on the information of the disclosing Party, or information which is required to be disclosed under an order of court or under any applicable law
- The Parties acknowledge and agree that the provisions of this Clause are reasonable and necessary for the purpose of protecting the goodwill and repute of both the Parties.

11. Budget & Terms of Payment

- The mutually discussed and agreed-upon budget for the creation and sustenance of a State Desk for GIDC is attached hereunder.
- · Payments shall be made on a quarterly basis for which invoices shall be raised.
- Total Cost for Year 1 will be calculated from the date of appointment/ joining of the resources.
- The Budget for Year 2 will be shared with GIDC before the end of Year 1.
- Budget Justification are mentioned under Annexure C

(Amount in INR Lakhs)

#	Heading	Cost for Year 1
1.	HR Cost	55.65
2.	GST @18%	8.35
3.	Total Amount of Inclusive of GST & Applicable Taxes	64.00

Any other expenses over and above the mentioned table will be charged with 15% Admin cast and GST & other applicable Taxes.

Notes To Budget:



- In case of any change in the resource structure the same shall be communicated to Invest India and changes to that effect in the budget shall be incorporated.
- All procurement would occur as per Invest India's Board-approved financial and procurement processes.
- All travel would occur via Invest India's Board-approved travel policy.

Notes To Human Resource Cost:

- Invest India Sr. Management will also supervise and support in the activities wherever required as per scope of work.
- The internal team at Invest India will be responsible for Finance, IT, HR and Administration of resources being deployed.
- Invest India will procure laptop, mobile and other IT accessories.
- All increment in salaries/promotions will be made as per the HR policy of Invest India.

ANNEXURE - A

Job Description & Education Qualifications

Consultant (Equivalent to Manager) (Candidates with work experience of 4+ years) [1 member]

Key Roles and Responsibilities:

- Lead engagement with multiple stakeholders including GIDC, Ministries/Departments,
 Quasi-Government Agencies, PSUs, and project implementing agencies.
- Lead high level review meetings with senior leadership from GIDC and central ministries
 to resolve issues and ensure timely commissioning of high value in projects, in
 coordination with the Project Monitoring Group, Invest India, DPIIT.
- Handhold serious investors and facilitate their investment plans/ projects in co-ordination with state government stakeholders. Act as a relationship manager for investment cases for Goa (this will include activities such as understanding the company/ proposed project, facilitate location assessment & site-visits, interface with relevant Government departments to fast track the setting up of business etc.)
- Build state expertise and analyse the laws, regulations, and policies.
- Undertake policy research (primary & secondary) to identify bottlenecks in infrastructure development and reduce regulatory burden on industry to improve the overall sector ecosystem.
- Explore and identify new avenues for the team to pursue.



Educational Qualifications and Work Experience required:

- · Post Graduate degree/ exceptional graduates from a premier institute
- Relevant Work Experience: 4-8 Years working in a front-end role at a Global Corporate/Government agency/Consulting firm / Investment Bank /Chamber or Association
- Experience in the field of Investment Promotion, Facilitation, Ease of Doing Business, Research & Policy/Scheme Devolvement, project execution with central / state government would be preferred
- · Prior understanding about the business ecosystem and administrative set-up of a state
- Strong business communication & etiquettes, stakeholder management, client relationship management and networking skills
- Proficiency in Microsoft PowerPoint, Word, and Excel
- Experience of working/ running state/ central government. Project Monitoring Units will be an added advantage.
- Minimum 4-8 years of full-time work experience

2. Consultant (Equivalent to Assistant Manager) (Candidates with work experience of 2-4 years) [1 member]

Key Roles and Responsibilities:

- · Analyze the laws, regulations and policies of the State of Goa
- Network and build working relationships with key stakeholders such as Central & State Government officials, and project proponents
- Support planning and execution of various engagements, internal and external review meetings
- Handhold serious investors and facilitate their investment plans/ projects in co-ordination
 with state government stakeholders. Act as a relationship manager for investment cases for
 Goa
- Collect data from the relevant stakeholders and conduct data analysis to support GIDC with data management
- Provide project updates (implementation status, progress, issues, etc.) on a consistent basis to various stakeholders (including GIDC, Invest India, DPIIT)
- Assist in the development of effective and efficient project monitoring plans
- Lead preparation of high-quality research, reports, and briefing notes, as required for the projects related to state
- Regularly track and follow-up on deliverables

Educational Qualifications and Work Experience required:



- Law, Public Policy/ Administration/ Professional degree (from a premier institute is preferable)
- Minimum 2-4 years full-time work experience
- Strong business communication & etiquettes, networking skills, and stakeholder management
- Prior understanding of administrative set-up of the Government ecosystem would be preferable
- Ability to work in a fast-paced environment and deliver on tight timelines
- Proficiency in Microsoft PowerPoint, Word, and Excel



3. Consultant (Equivalent to Assistant Manager) (Candidates with work experience of 2-4 years) [1 member]

Key Responsibilities

- Formation and implementation of various models for disposal of industrial waste and utilization solar/ wind/ water energy in Goa
- Handhold serious investors and facilitate their investment plans/ projects in co-ordination
 with state government stakeholders. Act as a relationship manager for investment cases for
 Goa
- Preparing research documents/ pitch decks on areas of interest for various investors
- Provide project updates (implementation status, progress, issues, etc.) on a consistent basis
 to various stakeholders (including GIDC, Invest India, DPIIT)
- Evaluation of policy models for government's recognition and enhancement of government's due diligence processes.
- Lead preparation of high-quality research, reports, and briefing notes, as required for the
 projects related to sector.
- Resolve queries and grievances in stipulated time.

Educational Qualifications and Work Experience required:

- · Bachelor's or master's degree in Engineering, Economics, Commerce, or Science domains
- 2-4 years full-time experience in Government Advisory/ Project Management/ Industry
 Experience
- Prior experience in waste management and renewable energy projects with Central/ State Government will be preferred
- · Robust Research, Communication, and Analytical Skills



ANNEXURE - B

List of MOUs

S.No.	- Partner Vanc
2.	ASSOCIATION OF INDIAN MEDICAL DEVICE INDUSTRY (AIMD)
3.	ASSOCIATION OF INDIAN MEDICAL DEVICE INDUSTRY (AIMID)
1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	The state of the control of the state of the
4.	AMERICAN CHAMBER OF COMMERCE IN INDIA
5.	BOARD OF INVESTMENT, MAURITIUS
6.	(C-ESDM)
7.	(C-ESDM) CLEARTAX
8.	CZECHINVEST, CZECH REPUBLIC
9.	GAFITHE ARAB REPUBLIC OF EGYPT
10.	GERMANY (JOINT ANNOUNCEMENT)
11.2	
12.	INDUSTRIES AND STARTUP PORTUGAL
13.	INVEST IN ISRAEL
14.	KAZNEX INVEST, JSC
15.	Augustina and augustina and augustina and a series and a
16.	MSME GOVT, OF ODISHA
17.	NETHERLANDS EMBASSY IN INDIA
18.	SKP BUSINESS CONSULTING LLP
19.	And the second s
20.	UBER B.V.
21.	
22.	NATIONAL AGENCY OF INVESTMENT AND PRIVATIZATIO REPUBLIC OF BELARUS
23.	THE BOARD OF INVESTMENTS OF THE REPUBLIC OF THE PHILIPPINES
24.	THE DEPARTMENT OF TRADE AND INDUSTRY OF THE REPUBLIC OF SOUTH AFRICA
25.	THE HUNGARIAN INVESTMENT PROMOTION AGENCY (HIPA)
26.	THE KYRGYZ RUPUBLIC
27.	EUBIFRANCE, FRANCE
28.	UK INDIA BUSINESS COUNCIL (UKIBC)
29.	Department for International Trade, United Kingdom
30.	JAPAN INNOVATION NETWORK
31.	INDIAN CHAMBER OF COMMERCE IN KOREA
32.	ENTERPRISE SINGAPORE BOARD
33.	Minister of State for Artificial Intelligence, Dubai, UAE
34.	The Investment and Innovation Bureau, Global Affairs Canada
35.	Investment & Innovation bureau Canada and Invest India - English
36.	Business France
37.	THE PROPERTY OF THE PROPERTY OF THE PROPERTY AND THE PROPERTY OF THE PROPERTY
38.	CZECH INVEST
39.	WORLD ASSOCIATION OF INVESTMENT PROMOTION AGENCIES & INTERNATIONAL SOLAR ALLIANCE
40.	NETHERLANDS EMBASSY IN INDIA & THE STATE SCRETARY OF ECONOMIC AFFAIRS AND



TO COME	CLIMATE POLICY
41.	U.S. CHAMBER OF COMMERCE (USIBC)
42.	HITACHI INDIA
43.	WADHWANI/INITIATIVE FOR SUSTAINABLE HEALTHCARE
44.	SAUDI ARABIAN GENERAL INVESTMENT AUTHORITY OF THE KINGDOM OF SAUDI
100	ARABIA
45.	NEW DELHI MUNICIPAL COUNCIL
46.	FAR EAST INVESTMENT AND EXPORT AGENCY
47.	STARTUP PORTO POLYTECHNIC OF PORTO
48.	AIRPORT AUTHORITY OF INDIA is CPSE under MINISTRY OF CIVIL AVIATION
	GOVERNMENT OF INDIA
49.	ALL RUSSIA PUBLIC ORGANIZATION "Business Russia"
50.	THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA
51.	GOMASSIVE INCUBATORS PVT. LTD.
52.	ENTERPRISE SINGAPORE BOARD
53.	THE XPOMET
54.	DEPARTMENT OF INTERNATIONAL TRADE, UNITED KINGDOM OF GREAT BRITAIN AND
J.4.	NORTHERN IRELAND
55.	INDIA BRAZIL CHAMBER OF COMMERCE -IBCC
56.	EXPORT-IMPORT BANK OF THAILAND
57 "	SKOLKOVO FOUNDATION
8.	MALAYSIA INDIA BUSINESS COUNCIL
9.	TAIWAN EXTERNAL TRADE DEVELOPMENT COUNCIL
i0.	AMAZON SELLER SERVICE PRIVATE LIMITED
51.	BRICS TRADE AND INVESTMENT PROMOTION AGENCIES (TIPAS) TRADE PROMOTION
,1.	ORGANIZATION (TPOs)
2.	CENTRAL COUNCIL FOR RESEARCH IN SIDDHA (CCRS), MINISTRY OF AYUSH, GOI
3.	CENTRAL COUNCIL FOR RESEARCH IN UNANI MEDICINE (CCRUM), MINISTRY OF AYUSH,
	GOI
4.	CENTRAL COUNCIL FOR RESEARCH IN AYURVEDIC SCIENCES (CCRAS), MINISTRY OF
	AYUSH GOI
5.	SPIRIT SLOVENIA
6.	THE BRAZILIAN TRADE AND INVESTMENT PROMOTION AGENCY (APEX-BRASIL)
7.	OFFICE OF THE PSA TO THE GOVT. OF INDIA_WASTE TO WEALTH
8.	OFFICE OF THE PSA TO THE GOVT. OF INDIA AGNII
9.	ITALIAN TRADE AGENCY
0.	EUROPEAN BUSINESS AND TECHNOLOGY CENTRE
	ITALIAN TRADE AGENCY
1.	TORONTO BUSINESS DEVELOPMENT CENTRE
2. 3.	LUXINNOVATION
4.	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
•. 5.	Ministry of AYUSH Government of India
5.	DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION (DRDO) GOI
7.	DAIKI-AXIS INDIA PVT LTD
3.	DEPARTMENT OF PHARMACEUTICALS
9.	AUSTRALIA INDIA BUSINESS COUNCIL
).	Letter of Extension of the MoU-The Netherlands Embassy in India and The State.
, week	Secretary of Economic Affairs and Climate Policy
	MEGHALAYA STATE INVESTMENT PROMOTION BOARD



82.	BHASKARACHARYA NATIONAL INSTITUTE FOR SPACE APPLICATIONS AND GEO- INFORMATICS(BISAG)
83.	MINISTRY OF PORTS, SHIPPING AND WATERWAYS
84.	MINISTRY OF WOMEN & CHILD DEVELOPMENT- MISSIONS DESK & DRISHTI
85.	MINISTRY OF WOMEN & CHILD DEVELOPMENT- MISSIONS DESK & DRISHTI(2)
86.	INVESTMENT PROMOTION AGENCY UNDER THE MINISTRY OF INVESTMENTS AND
00.	FOREIGN TRADE OF THE REPUBLIC OF UZBEKISTAN
87. INDUSTRIAL TECHNOLOGY RESEARCH INSTITUTE	
88.	CONTRACTOR AND
-	DRDO
89.	DEPARTMENT OF DRINKING WATER & SANITATION (DDWS)-MINISTRY OF JAL SHAKTI
90.	CAPACITY BUILDING COMMISSION
91. "	TAIWAN EXTERNAL TRADE DEVELOPMENT COUNCIL (EXTENSION LETTER)
92.	SMALL FARMERS' AGRI-BUSINESS CONSORTIUM (SFAC)
93.	INVEST CYPRUS
94.	INVEST MINAS
95.	Department of Animal Husbandry & Dairying
96.	ADIO (Abu Dhabi Investment Office)
97.	DP WORLD
98.	Australian Trade and Investment Commission (Austrade)
99.	Investment Support Centre - Republic of Armenia
100.	Roscongress Foundation
101.	Azerbaijan Export & Investment Promotion (Azpromo)
102.	Startup Canada
103.	Ministry of Commerce of People's Republic of China
104.	Invest in Bavaria
105.	Indo German Chamber of Commerce
106.	City of Stuttgart
107.	Baden-Wuerttemberg International
108.	Hamburg Representation Mumbai
109.	NRW Invest
110.	City of Karlsruhe
111.	FrankfurtRheinMain GmbH
112.	Invitalia
113.	Far East Investment & Export Agency - Invest Vostok
114.	Ministry of Economic Development of Russian Federation
115.	MTS Russia
116.	Ministry for the Development of the Russian Far East
117.	Enterprise Greece
117. 118.	Founders Alliance
Acres and the second	
119.	US-India Strategic Partnership Forum (USISPF)
120.	UNDP
121.	International Solar Alliance
122.	Technical University of Denmark (LoI)
123.	ANPI - Gabon
124.	Moroccan Investment and Export Development Agency (AMDIE)
125.	Ministry of Food Processing Industries (MoFPI)
126.	Korea Smes And Startups Agency (Kosme)
13-10-12-10-1-17-1	upGrad Education Private Limited (Lol to continue T&C agreed upon in previous MoUs)
127.	upgrad Education Private Limited (Loi to continue Tax agreed upon in previous woos)

129.	OFFICE OF THE PSA TO THE GOVT. OF INDIA_AGNII
130.	Ministry of Ayush



Annexure - C

Budget Justification

Not-for-Profit Company

Invest India is a not-for-profit section 8 company (as per Companies Act, 2013) incorporated in 2009 and formulated as per vide cabinet note no. 11/4/2008-IP&IC -IV issued on 28th August 2009 in which Clause 3.4 states — "DIPP (Now Known as DPIIT) will provide event/project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/Departments of Government of India and State governments." Invest India provides Utilization Certificates (UC) to partner Ministry/ Department and does not raise invoices for the work carried out.

Justification for Advance Release of Funds

- As per Cabinet Note, 11/4/2008/IPIC-IV dated 28.8.2009 clause 3.4 "DIPP (Now Known as DPIIT) will provide event/ project-based support to the company out of the plan schemes operated for the purpose, the company could also seek funding support for activities/ projects undertaken on behalf of or for other Ministries/departments of Government of India and State governments."
- Based on the above approval of the Union Cabinet, Invest India gets its funds only on project basis from various Central Ministries for carrying out its activities and does not have any surplus funds and fixed deposits. As Invest India does not have any surplus funds, advance release of funds is mandatory to incur setup expenses, hiring dedicated best-in-class resources and smooth functioning of Desk activities. All Ministries/ Departments which have dedicated teams with Invest India provide this advance.
- Invest India thrives due to its award-winning HR practices and hence ensures salaries are paid on time along with timely payments to empanelled vendors.

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